

**Before the National Green Tribunal,
(Eastern Zone Bench, Kolkata)
Original Application No. 01/2024/EZ**

Ankur Sharma

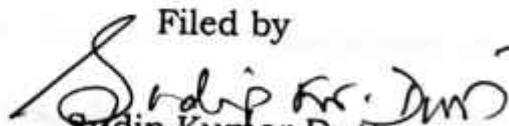
-Versus-

The State of West Bengal & Ors.

INDEX

	Particulars	Pages
1.	Affidavit	1-11
2.	Letter for Joint Inspection (Annexure-R/1)	12-13
3.	Report of the Committee (Annexure-R/2)	14-242 B

Filed by


Sudip Kumar Dutta

Advocate for the State of West Bengal

Date: 05.04.2024



SL. NO 01/2024

2

Before the National Green Tribunal,**(Eastern Zone Bench, Kolkata)****Original Application No. 01/2024/EZ****Ankur Sharma****-Versus-****The State of West Bengal & Ors.**

**REPORT OF THE COMMITTEE IN THE FORM OF
AFFIDAVIT SUBMITTED BY THE DISTRICT
MAGISTRATE, SOUTH 24 PARGANAS DISTRICT,
GOVERNMENT OF WEST BENGAL**

I, Sumit Gupta, Son of Shri. S.K. Gupta, aged about 41 years, by religion - Hindu, by occupation- Government Service, presently posted as the District Magistrate & Collector, South 24 Parganas, having office at New Administrative Building, Alipore, Kolkata- 700027, do hereby solemnly affirm and say as follows:



1. That I am working for gain as the District Magistrate, South 24-Parganas, Alipore, Kolkata- 700027. I have made myself well acquainted with the facts and circumstances of the case. I am affirming this report in the form of affidavit and I am duly authorized to do so.
2. That in furtherance to the solemn Order dated 18.01.2024, the deponent is filing the report of the committee in the form of the Affidavit.
3. That this affidavit is being solemnly affirmed and filed in view of the solemn Order dated 18.01.2024 passed by this Hon'ble Tribunal, whereby the Hon'ble Tribunal has been pleased to direct that- Considering the allegations made, we deem it appropriate to constitute a Committee to elicit the veracity of the allegations comprising of the following Members:-
 - (i) Senior Scientist from the West Bengal Pollution Control Board,
 - (ii) Deputy Director General, MoEF & CC, Integrated Regional Office, Kolkata, or his representative of senior rank,



(iii) Senior Representative from the East Kolkata Wetlands Management Authority, and

(iv) District Magistrate, South 24 Parganas, or his representative not below the rank of Additional District Magistrate.

The Committee shall inspect the site in question and submit its report within four weeks with regard to the allegations made in the Original Application.

The District Magistrate, South 24 Parganas, shall be the Nodal Office for all logistic purposes and for filing the Report of the Committee on affidavit.

4. That in compliance to the solemn order a letter for joint inspection vide Memo.No. 57/Con/DM dated- 02.02.2024, scheduled to be held on 07.02.2024 was forwarded to all the concerned members of the committee.

The copy of the letter is annexed herewith and marked as Annexure- R/1.



5. That the joint inspection was conducted on 07/02/2024 at 12 noon at the below noted plots.

- 1) LR Plot no-186 (RS Plot no-154) Area-12.90 Acre,
- 2) LR Plot no-192 (RS Plot no-130) Area-17.20 Acre,
- 3) LR plot no-215 (RS Plot no-131) Area-8.74 Acre,
- 4) LR Plot no-223 (RS Plot no-152) Area-5.67 Acre
- 5) LR plot no-226 (RS Plot no-157) Area-9.24 Acre,
- 6) LR Plot no-228 (RS Plot no-159) Area-13.89 Acre,
- 7) LR Plot no-229 (RS Plot no- 160) Area- 3.40 Acre,
- 8) LR plot no-230 (RS Plot no-161) Area-3.56 Acre,
- 9) LR plot no-232 (RS Plot no-164) Area-5.72 Acre
- 10) LR plot no-234 (RS Plot no-156) Area-8.20 Acre

Totalling to 88.52 Acres at Mouza- Atghara, J.L no-05 under Block- Sonarpur,

The inspection was conducted by the following members:

- i) The Scientist E, Sub-Office Kolkata (representing the Deputy Director General of Forest (C), Regional Office, Bhubaneswar, MOEF&CC);
- ii) The Senior Representative from EKWMA;
- iii) The Environmental Engineer, Salt Lake Regional Office, WBPCB and



- iv) The Additional District Magistrate & District Land & Land Reforms Officer, South 24 Parganas along with the Block Land & Land Reforms Officer, Sonarpur.

Observation of the Committee during the site visit:

The allegations as made by the applicant in the Original Application were physically verified and it was observed that most of the areas of the suit plots are more or less converted into residential area due to rapid urbanization.

The Committee observed that several buildings/houses in different categories have been raised including Godown, Health Centre, Garage, Temple etc., Bituminized road was found in most of the areas which are being maintained by the local Gram Panchayat. Electricity to various houses via electric poles were also found in the said plots. Several scheme plots were found carved from the original RS/LR plots which are mostly enclosed with boundary walls.

The current physical status of every plot involved in the Original Application as submitted by the Office of the Block Land & Land Reforms Officer, Sonarpur, South 24



Parganas vide Memo no. 662/BLR-SNP/2023 dated 16.02.2024 is furnished below:

Block- Sonarpur

Mouza- Atghara

J.L no-05

Serial no	Plot no.	Area (Acre)	Classification in RS Record	Classification in LR Record	Present Status of the plot	Whether the plot is within the EKWMA Area or not
1	LR-186 RS-154	12.90	Bil	Bil	1) Total number of Double storied Building- 7 2) Asbestos and Tin shed roofing house-95 3) Godown-2 4) Garage-1 5) Rest area is filled with "Hoglabon" in scattered way.	E.K.W.M.A Area
2	LR-192 RS-130	17.20	Bil	Bil	1) Total number of double storied building-20 2) Asbestos and Tin shed roofing house -152 3) Scheme plot with boundary wall-85 4) Under construction Building-15 5) Garage-3 6) Health Center-1 (Ranapara Roy Clinic) 7) Hyundai Company Taxi garage- 1 8) Koyal Bhaban Resort-1	DO



					9) Hosiery Factory (Ganzi Karkhana)-1 10)A Proposed Mini PWSS under PHE Department at the eastern side of the plot.	
3	LR-215 RS-130	8.75	Bil	Bil	1) Double storied Building-3 2) Under construction Building -4 3) Asbestos and Tin shed roofing house -6 4) Water body more or less 02.00 Acre	DO
4	LR-223 RS-152	5.67	Bil	Bil	1) Double storied building-2 2) Under construction building-2 3) Asbestos and Tin shed roofing house -7 4) Rest portion of land is filled with Hoglabon.	Do
5	LR-226 RS-157	9.24	Bil	Bil	1) Double Storied building -5 2) Asbestos and Tin shed roofing house -20 3) Decorators Store house-3 4) Dhaba-2 5) Under Construction building-35 6) Scheme plot with boundary	Do



					wall-35 7) Temple-1	
6	LR-228 RS-159	13.89	Bil	Bil	1) Double Storied Building-5 2) Asbestos and Tin shed roofing house -15 3) Scheme plot with boundary wall-25 4) Rest portion of the plot at southern side is covered with "Nolbon".	Do
7	LR-229 RS-160	3.40	Shali	Bil	1) Asbestos and Tin shed roofing house -3 2) Rest portion of the plot at southern side adjacent to LR plot no-230 is covered with "Nolbon".	Do
8	LR-230 RS-161	3.56	Bil	Bil	1) Tin shed roofing house-1 2) Rest portion of the plot is covered with "Nolbon"	Do
9	LR-232 RS-164	5.72	Bil	Shali	1) The plot is presently used for fish production.	Do
10	LR-234 RS-156	8.20	Bil	Bil	1) Double Storied Building-50 2) Asbestos and Tin shed roofing house -40 3) Under construction houses-5 4) Scheme plot	Do



					with boundary wall- 21	
					5) Lord Shiba Temple-1	
					6) Kali Mondir (Paresh Saha Kali mondir)-1	
					7) Resort-1	
					8) Xerox shop-1	

The copy of the Joint Committee Report is annexed herewith and marked as Annexure- R/2.

6. That in view of the facts and circumstances stated above, it is most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to pass such further order or orders as deemed fit and proper in the interest of justice.

7. That the Statement made in paragraph No. 1 is true to my knowledge and those made in paragraph 2 to 5 hereof are based on information derived from the records including facts & figures which I verified and believe to be true to the best of my knowledge and belief and rest are my humble submissions before the Hon'ble Tribunal.

Aniruddh
 DEPONENT
 District Magistrate,
 South 24-Parganas



01/24

VERIFICATION

I, Sumit Gupta, District Magistrate, South 24 Parganas, do hereby verify that the contents of the report of the committee in the form of affidavit are true and correct to the best of my knowledge and belief. No part of the report is false and nothing material has been concealed there from.

Verified at Kolkata on this 05th day of April, 2024.

Identified by me

Indip an 205

Advocate

For the State of West Bengal

Sumit Gupta
DEPONENT

District Magistrate,
South 24-Parganas



NDG

NIRMALYA DAS GUPTA
Advocate Cum Notary
REGN NO.-006/2022
C.M.M. Court Calcutta

SOLEMNLY AFFIRMED
&
Declared Before me
on Identification Adv.
NDG
NOTARY
N. DAS GUPTA
C.M.M. Court
Govt W.B

06 APR 2024

12
Annexure - R/1

171

OFFICE OF THE
DISTRICT MAGISTRATE & COLLECTOR
SOUTH 24 PARGANAS

Office: 12, Biplabi Kanai Bhattacharya Sarani, Alipore, Kolkata – 700027
Phone: 033-2449 9944 / 2479 1694, Fax: 033-2448 7871
Email: dm.s24pgs@gmail.com, dm-ali@nic.in



Memo No. 57/Con/DM

Date : 02.02.2024

To,

1. The Deputy Director General, MOEF & CC, Integrated Regional Office, Kolkata.
2. Sri Anindya Das Gupta, Environmental Engineer, Salt lake Regional Office, WBPCB.
3. Dr. Rajashi Chakraborty, Technical Officer, EKWMA.

Sub: Compliance i.c.w, O.A. 01/2024/EZ (Ankur Sharma Vs. The State of West Bengal & Ors.).

Ref: Solemn Order dated 18.01.2024.

Sir,

With reference to the above, this is to bring to your kind notice that the above matter has been filed before the Hon'ble NGT, EZ against illegal filling up of wetlands in EKW area. The Hon'ble NGT was pleased to pass an order forming a committee comprising of the following officials:

- i) Senior Scientist, WBPCB.
- ii) The Deputy Director General, MOEF & CC, Integrated Regional Office, Kolkata, or his representative of senior rank.
- iii) Senior Representative from EKWMA, and
- iv) The District Magistrate, South 24 Parganas, or his representative not below the rank of Additional District Magistrate.

The details of the plots are given in the Original Application which read as under:-

- (i) L.R. Dag No. 186 (R.S. Dag No.154) Total area- 12.9 acres;
- (ii) L.R. Dag No. 192 (R.S. Dag No.130) Total area 17.2 acres;
- (iii) L.R. Dag No. 215 (R.S. Dag No.131) Total area 8.74 acres;
- (iv) L.R. Dag No. 223 (R.S. Dag No.152) Total area 5.67 acres;
- (iv) L.R. Dag No. 226 (R.S. Dag No. 157) Total area 9.24 acres;
- (v) L.R. Dag No. 228 (R.S. Dag No. 159) Total area 13.89 acres;
- (vi) L.R. Dag No. 229 (R.S. Dag No. 160) Total area 3.4 acres;
- (vii) L.R. Dag No. 230 (R.S. Dag No. 161) Total area 3.56 acres;
- (ix) L.R. Dag No. 232 (R.S. Dag No. 164) Total area 5.72 acres';
- (x) L.R. Dag No. 234 (R.S. Dag No. 156) Total area 8.2 acres.

Totalling to 88.52 Acres at Mouza- Atghara, J.L. No. – 5, P.S. – Narendrapur (erstwhile Sonarpur), South 24 Parganas.

13

OFFICE OF THE
DISTRICT MAGISTRATE & COLLECTOR
SOUTH 24 PARGANAS



Office: 12, Biplabi Kanai Bhattacharya Sarani, Alipore, Kolkata – 700027
Phone: 033-2449 9944 / 2479 1694, Fax: 033-2448 7871
Email: dm.s24pgs@gmail.com, dm-ali@nic.in

The committee shall visit the site as stated in the Original Application and submit its inspection report in compliance of the solemn order of the Hon'ble NGT.

In pursuance of this, a joint inspection of the committee is fixed on 7th, February, 2024, (Wednesday) at 12 Noon. The committee shall assemble near at R N Tagore Hospital at 11:30 am.

Therefore, you are requested to be present or send one representative from your end at the scheduled date and time for the site inspection.

Encl : As stated.


District Magistrate
South 24 Parganas

Report of the committee constituted by the order of the Hon'ble National Green Tribunal, Eastern Zone Bench, dated 18.01.2024 in connection with the Original Application no- 01/2024/EZ (Ankur Sharma - Vs- the State of West Bengal & Ors)

In compliance with the solemn order passed by the Hon'ble National Green Tribunal Eastern Zone, Kolkata dated-18/01/2024 in Original Application no- 01/2024/EZ, a joint enquiry was conducted on 07/02/2024 at 12 noon at the below noted plots.

- 1) LR Plot no-186 (RS Plot no-154) Area-12.90 Acre,
- 2) LR Plot no-192 (RS Plot no-130) Area-17.20 Acre,
- 3) LR plot no-215 (RS Plot no-131) Area-8.74 Acre,
- 4) LR Plot no-223 (RS Plot no-152) Area-5.67 Acre
- 5) LR plot no-226 (RS Plot no-157) Area-9.24 Acre,
- 6) LR Plot no-228 (RS Plot no-159) Area-13.89 Acre,
- 7) LR Plot no-229 (RS Plot no- 160) Area- 3.40 Acre,
- 8) LR plot no-230 (RS Plot no-161) Area-3.56 Acre,
- 9) LR plot no-232 (RS Plot no-164) Area-5.72 Acre
- 10) LR plot no-234 (RS Plot no-156) Area-8.20 Acre

Totalling to 88.52 Acres at Mouja- Atghara, J.L no-05 under Block- Sonarpur,

The inspection was conducted by the following members :

- i) The Scientist E, Sub-Office Kolkata (representing the Deputy Director General of Forest (C), Regional Office, Bhubaneswar, MOEF&CC);
- ii) The Senior Representative from EKWMA;
- iii) The Environmental Engineer, Salt Lake Regional Office, WBPCB and

iv) The Additional District Magistrate & District Land & Land Reforms Officer, South 24 Pargans along with the BL & LRO, Sonarpur.

Observation of the Committee during visit of the site:

The allegations as made by the applicant in the Original Application were physically verified and it was observed that, most of the areas of the suit plots are more or less converted into residential area due to rapid urbanization.

The Committee observed that several buildings/houses in different categories have been raised including Godown, Health Centre, Garage, Temple etc., Bituminized road was found in most of the areas which are being maintained by the local Gram Panchayat. Electricity to various houses via electric poles were also found in the said plots. Several scheme plots were found carved from the original RS/LR plots which are mostly enclosed with boundary walls.

The current physical status of every plot involved in the Original Application as submitted by the Office of the Block Land & Land Reforms Officer, Sonarpur, South 24 Parganas vide Memo no. 662/BLR-SNP/2023 dated 16.02.2024 (Annexure - A) is furnished below:

Block- Sonarpur

Mouza- Atghara

J.L no-05

Serial no	Plot no.	Area (Acre)	Classification in RS Record	Classification in LR Record	Present Status of the plot	Whether the plot is within the EKWMA Area or not
1	LR-186 RS-154	12.90	Bil	Bil	1) Total number of Double storied Building- 7 2) Asbestos and Tin shed roofing house-95 3) Godown-2 4) Garage-1 5) Rest area is filled with "Hoglabon" in scattered way.	E.K.W.M.A Area

D. Shalide Pasua

2	LR-192 RS-130	17.20	Bil	Bil	<ol style="list-style-type: none"> 1) Total number of double storied building-20 2) Asbestos and Tin shed roofing house -152 3) Scheme plot with boundary wall-85 4) Under construction Building-15 5) Garage-3 6) Health Center-1 (Ranapara Roy Clinic) 7) Hyundai Company Taxi garage- 1 8) Koyal Bhaban Resort-1 9) Hosiery Factory (Ganzi Karkhana)-1 10) A Proposed Mini PWSS under PHE Department at the eastern side of the plot. 	DO
3	LR-215 RS-130	8.75	Bil	Bil	<ol style="list-style-type: none"> 1) Double storied Building-3 2) Under construction Building -4 3) Asbestos and Tin shed roofing house -6 4) Water body more or less 02.00 Acre 	DO
4	LR-223 RS-152	5.67	Bil	Bil	<ol style="list-style-type: none"> 1) Double storied building-2 2) Under construction building-2 3) Asbestos and Tin shed roofing house -7 4) Rest portion of land is filled with Hoglabon. 	Do
5	LR-226 RS-157	9.24	Bil	Bil	<ol style="list-style-type: none"> 1) Double Storied building -5 2) Asbestos and Tin shed roofing house -20 3) Decorators Store house-3 4) Dhaba-2 5) Under Construction building-35 6) Scheme plot with boundary wall-35 7) Temple-1 	Do
6	LR-228 RS-159	13.89	Bil	Bil	<ol style="list-style-type: none"> 1) Double Storied Building-5 2) Asbestos and Tin shed roofing house -15 3) Scheme plot with boundary wall-25 4) Rest portion of the plot at southern side is covered with "Nolbon". 	Do

17

7	LR-229 RS-160	3.40	Shali	Bil	1) Asbestos and Tin shed roofing house -3 2) Rest portion of the plot at southern side adjacent to LR plot no-230 is covered with "Nolbon".	Do
8	LR-230 RS-161	3.56	Bil	Bil	1) Tin shed roofing house-1 2) Rest portion of the plot is covered with "Nolbon"	Do
9	LR-232 RS-164	5.72	Bil	Shali	1) The plot is presently used for fish production.	Do
10	LR-234 RS-156	8.20	Bil	Bil	1) Double Storied Building-50 2) Asbestos and Tin shed roofing house -40 3) Under construction houses-5 4) Scheme plot with boundary wall-21 5) Lord Shiba Temple-1 6) Kali Mondir(Paresh Saha Kali mondir)-1 7) Resort-1 8) Xerox shop-1	Do

The copies of the Plot information of the suit plot, Sketch Map and some photographs of present status of the plots are annexed hereto and marked as Annexure- B.

Submitted by

Saddam Navas
03.04.24
Saddam Navas, IAS
ADM and DL & LRO
Office of the District Magistrate,
South 24 Parganas

Rajarshi Chakraborty
02.04.24
Rajarshi Chakraborty,
Technical Officer, EKWMA

Dr. Shahida Parvin Quazi
04/04/20
Dr. Shahida Parvin Quazi
Scientist E, Sub-Office Kolkata
Regional Office, Bhubaneswar,
MOEF& CC.

Anindya Das Gupta
03.04.24
Anindya Das Gupta
Environmental Engineer,
Salt Lake R.O. WBPCB

Annexure- A

18

Docket No...1621
Date...20/02/2024



**GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK LAND & LAND REFORMS OFFICER
SONARPUR, SOUTH 24 PARGANAS**

blrosnp@gmail.com

Memo No. 662 /BLR-SNP /2023

Date: 16.02.2024

To
The Additional District Magistrate
&
District Land & Land Reforms Officer,
South 24 Parganas

Law officer
[Signature]

Sub: Enquiry Report in connection with the Original Application no-1/2024/EZ before the National Green Tribunal, Eastern Zone Bench, Kolkata in the matter of Ankur Sharma - Vs- the State of West Bengal & Ors.

Sir,

As per your instruction the present physical status of below noted plots have been enquired and verified from this end

- 1) LR Plot no-186 (RS Plot no-154) Area-12.90,
- 2) LR Plot no-192 (RS Plot no-130) Area-17.20 Acre,
- 3) LR plot no-215 (RS Plot no-131) Area-8.74 Acre,
- 4) LR Plot no-223 (Rs plot no-152) Area-5.67 Acre
- 5) LR plot no-226 (RS plot no-157) Area-9.24 Acre,
- 6) LR Plot no-228 (RS plot no-159) Area-13.89 Acre,
- 7) LR Plot no-229 (RS plot no- 160) Area- 3.40 Acre,
- 8) LR plot no-230 (RS plot no-161) Area-3.56 Acre,
- 9) LR plot no-232 (RS plot no-164) Area-5.72 Acre
- 10) LR plot no-234 (RS plot no-156) Area-8.20 Acre

Totalling to 88.52 Acres at Mouja- Atghara J.L no-05 under Block- Sonarpur,

The allegations as made by the applicant in the Original Application are physically verified and it appears that, most of the area of the suit plots are more or less converted into residential area due to rapid urbanization. In the suit plots we found several houses in different categories have been raised including Godown(warehouse), health centre, Garage, Temple etc which are connected with Black Top Road, Concrete Road constructed and maintained by the Local Gram Panchayet and pathway made by the local people. There is also found several electric poles from which electric connection has been given to the houses raised on the suit plots. In the suit plots we also found several scheme plots curved from the original RS/LR plots which are mostly encircled with boundary wall. However, the present physical status of every plot involved in the Original Application is furnished below in detail:

**Block- Sonarpur
Mouza- Atghara**

J.L no-05

Serial no	Plot no	Area (Acre)	Classification in RS Record	Classification in LR Record	Present Status of the plot	Whether the plot is within the EKWMA Area or not
1	LR-186 RS-154	12.90	Bil	Bil	<ol style="list-style-type: none"> 1) Total number of Double storied Building- 7 2) Asbestos and Tin set roofing house-95 3) Godown-2 4) Garage-1 5) Rest area is filled with "Hoglabon" in scattered way. 	E.K.W.M.A Area
2	LR-192 RS-130	17.20	Bil	Bil	<ol style="list-style-type: none"> 1) Total number of double storied building-20 2) Asbestos and Tin set roofing house - 152 3) Scheme plot with boundary wall-85 4) Under construction Building-15 5) Garrage-3 6) Health Center-1 (Ranapara Roy Clinic) 7) Hyundai Company Taxi garage- 1 8) Koyal Bhaban Resort-1 9) Hosiery Factory (Ganzi Karkhana)-1 10) A Proposed Mini PWSS under PHE Department at the eastern side of the plot. 	DO
3	LR-215 RS-130	8.75	Bil	Bil	<ol style="list-style-type: none"> 1) Double storied Building-3 2) Under construction Building -4 3) Asbestos and Tin set roofing house -6 4) Water body more or less 02.00 Acre 	DO
4	LR-223 RS-152	5.67	Bil	Bil	<ol style="list-style-type: none"> 1) Double storied building-2 2) Under construction building-2 3) Asbestos and Tin set roofing house -7 4) Rest portion of land is filled with Hoglabon. 	Do

5	LR-226 RS-157	9.24	Bil	Bil	1) Double Storied building -5 2) Asbestos and Tin set roofing house -20 3) Decorators Store house-3 4) Dhaba-2 5) Under Construction building-35 6) Scheme plot with boundary wall-35 7) Temple-1	Do
6	LR-228 RS-159	13.89	Bil	Bil	1) Double Storied Building-5 2) Asbestos and Tin set roofing house -15 3) Scheme plot with boundary wall-25 4) Rest portion of the plot at southern side is covered with "Nolbon".	Do
7	LR-229 RS-160	3.40	Shali	Bil	1) Asbestos and Tin set roofing house -3 2) Rest portion of the plot at southern side adjacent to LR plot no-230 is covered with "Nolbon".	Do
8	LR-230 RS-161	3.56	Bil	Bil	1) Tin set roofing house-1 2) Rest portion of the plot is covered with "Nolbon"	Do
9	LR-232 RS-164	5.72	Bil	Shali	1) The plot is presently used for fish production.	Do
10	LR-234 RS-156	8.20	Bil	Bil	1) Double Storied Building-50 2) Asbestos and Tin set roofing house -40 3) Under construction houses-5 4) Scheme plot with boundary wall-21 5) Lord Shiba Temple-1 6) Kali Mondir(Paresh Saha Kali mondir)-1 7) Resort-1 8) Xerox shop-1	Do

Copy of Plot information copies of the suit plots, Sketch Map and some photographs of present status of the plots are annexed hereto and marked as Annexure- I.

Submitted by

20/02/2024
Block Land & Land Reforms Officer,
Sonarpur, South 24 Parganas

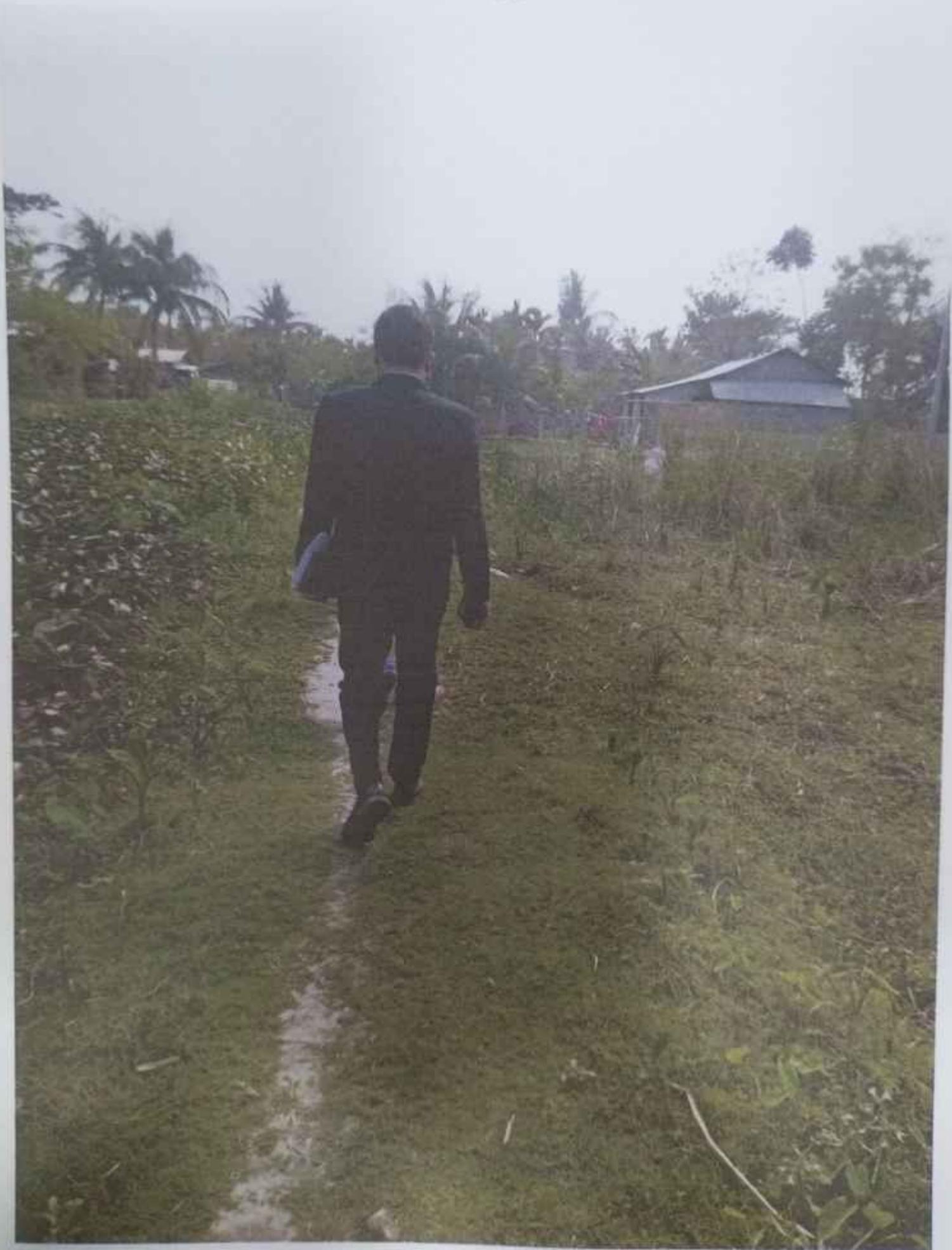


22

22



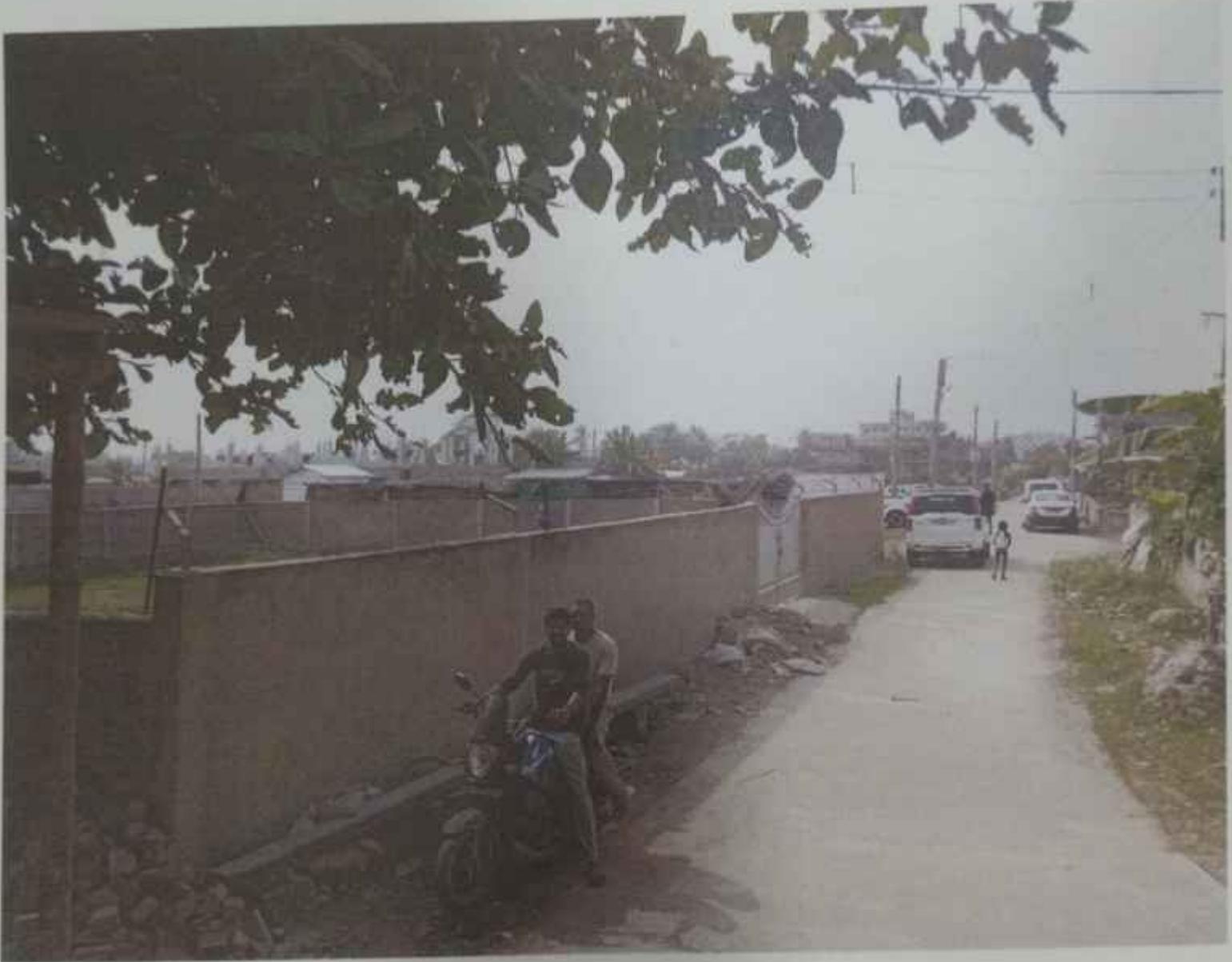
23



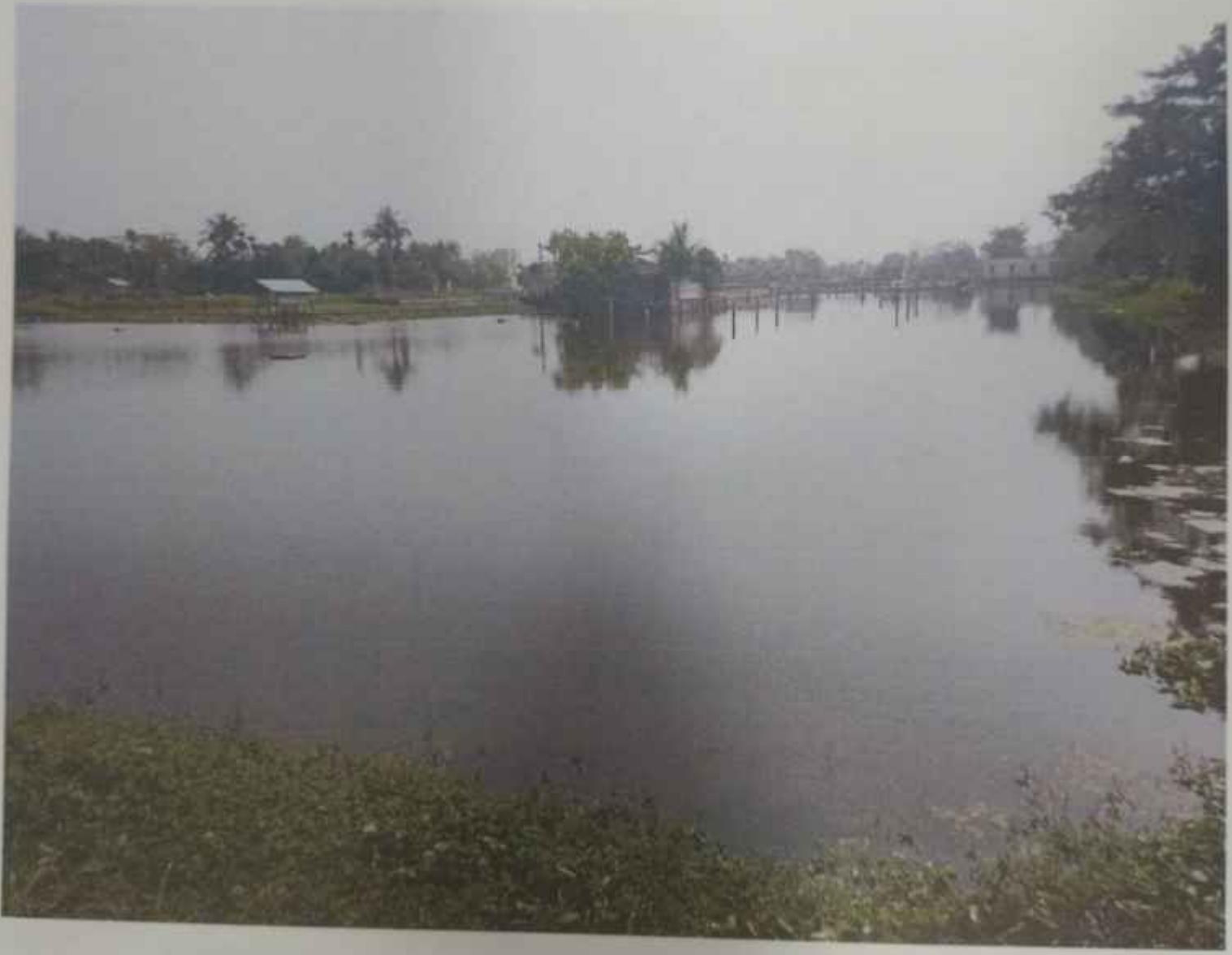
24



25



26

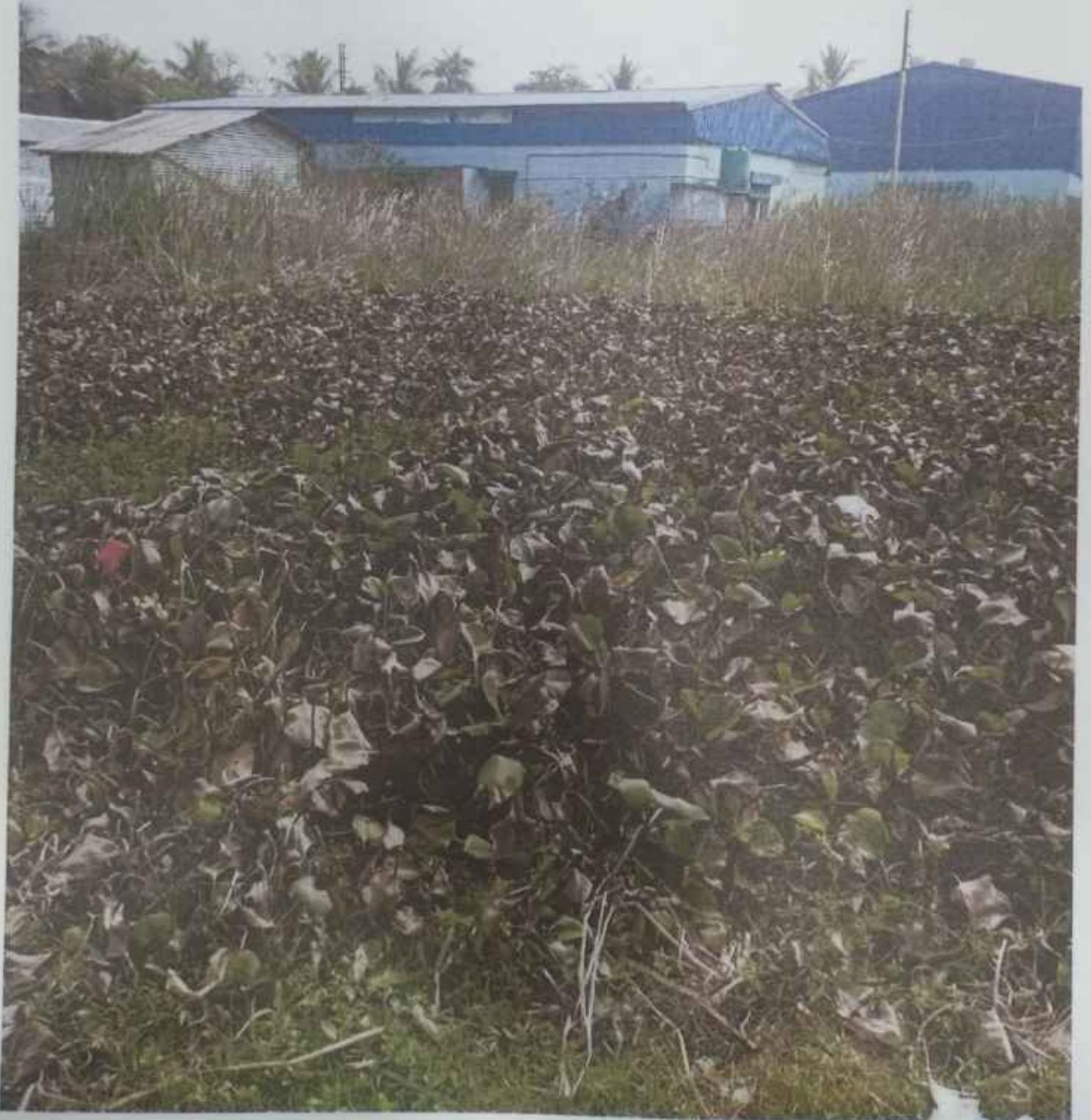




28



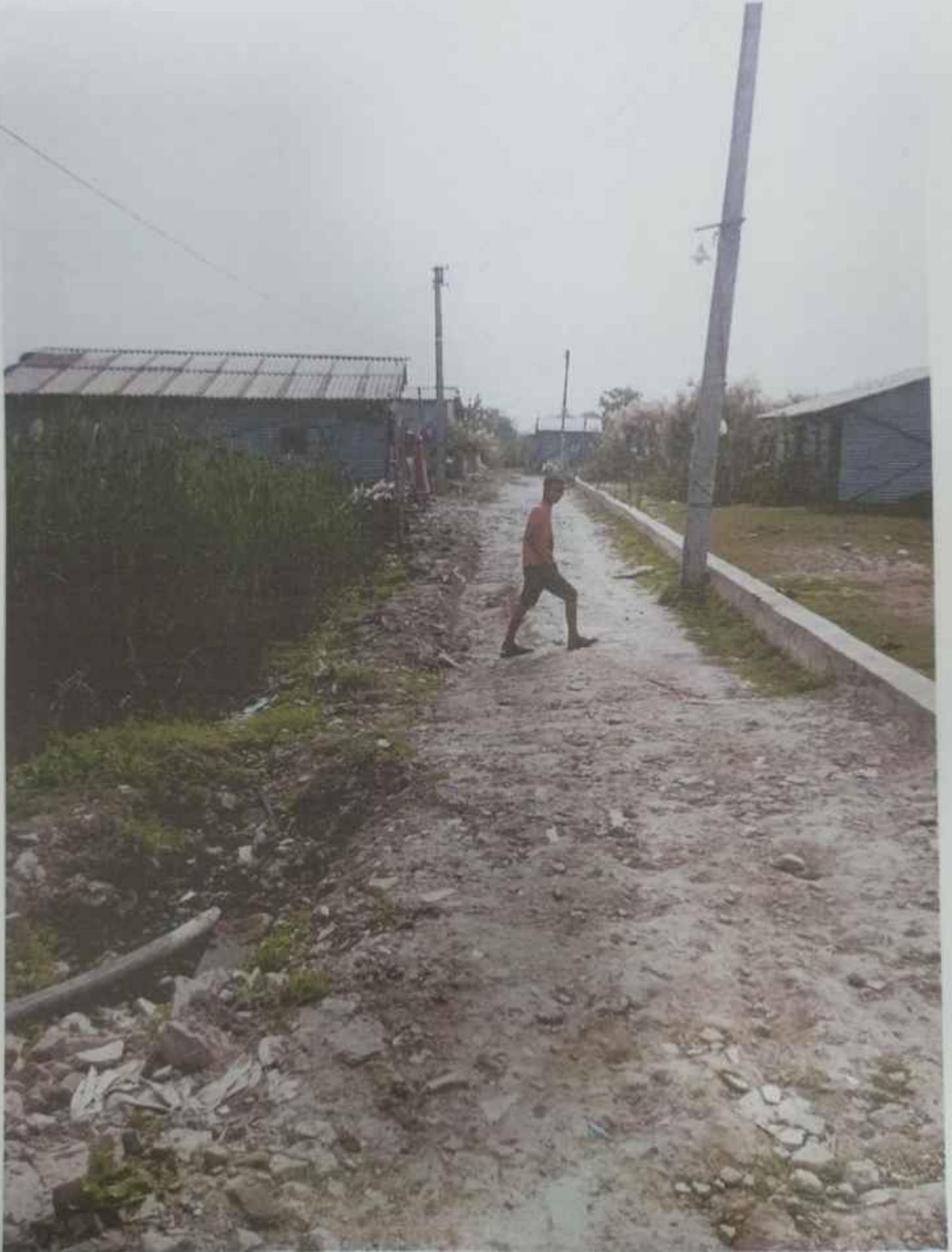
29



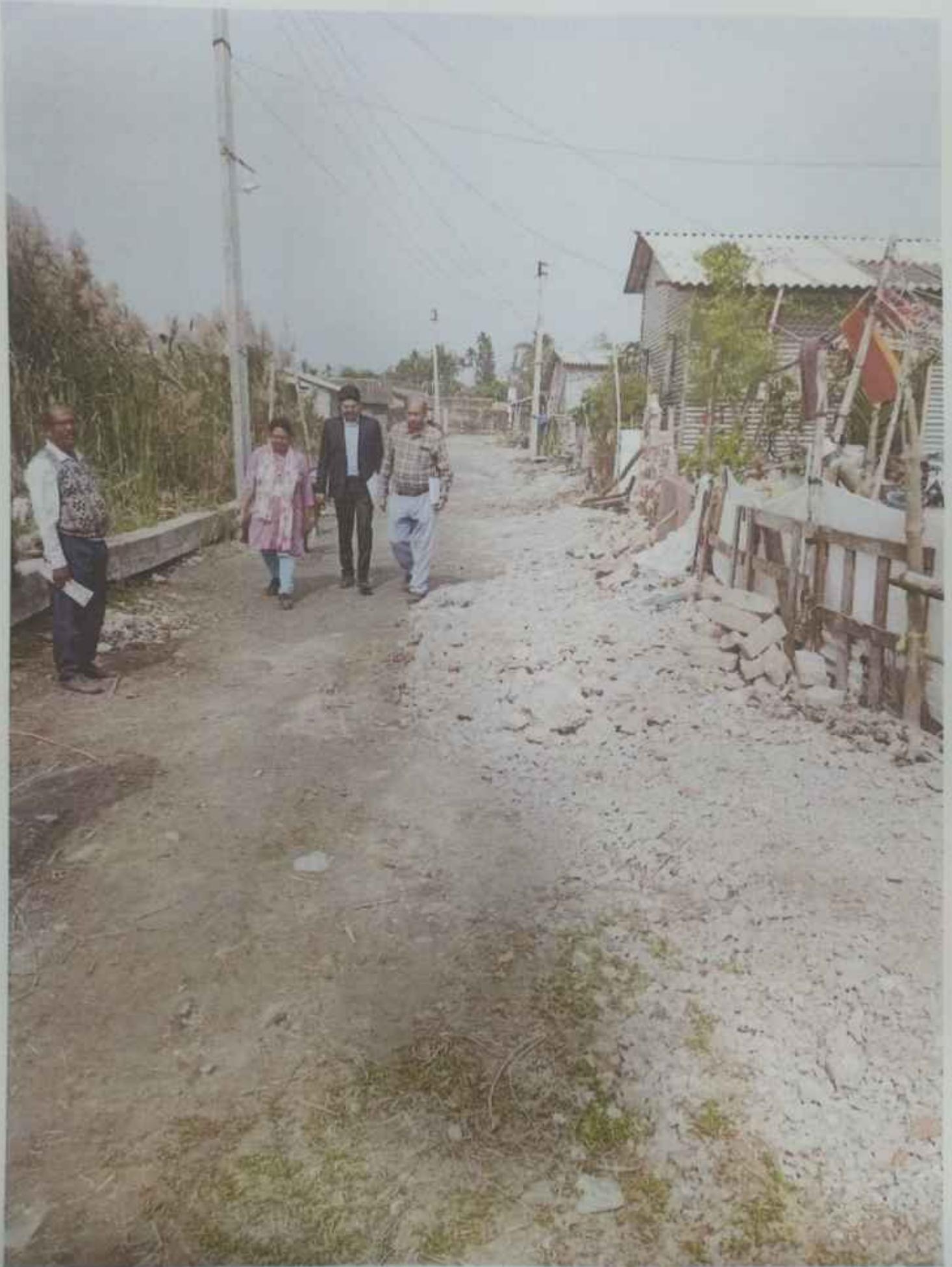
30



31

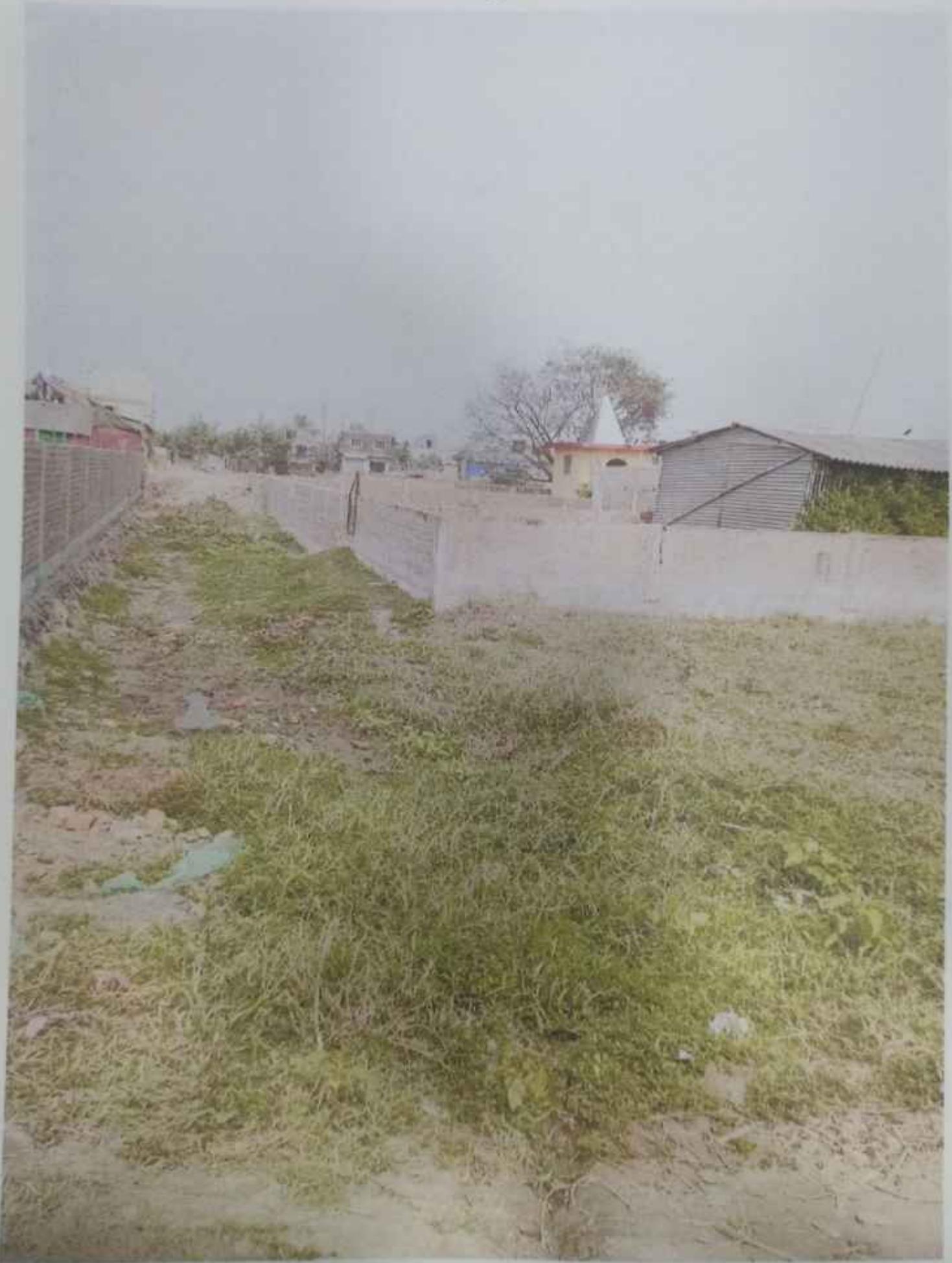


32

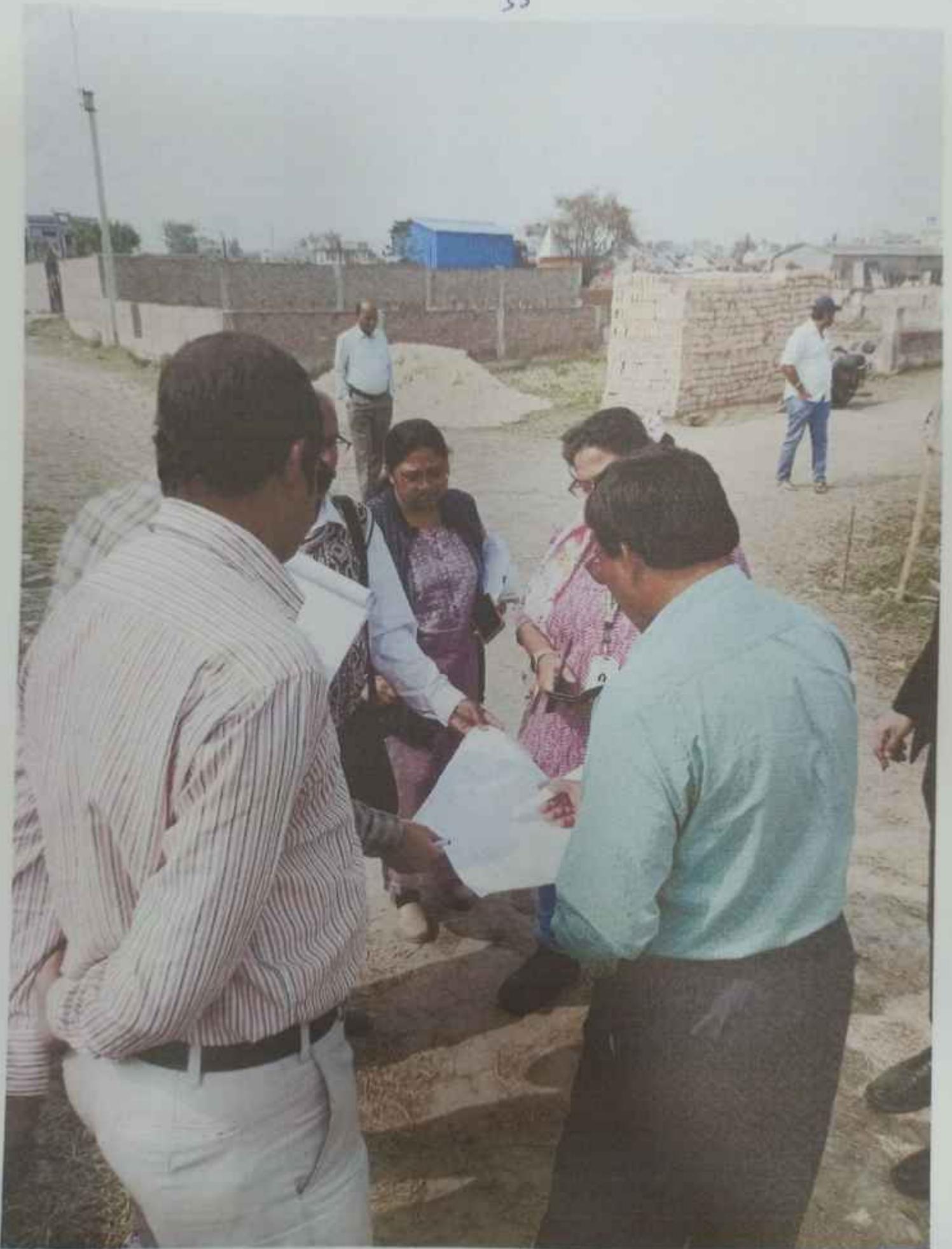




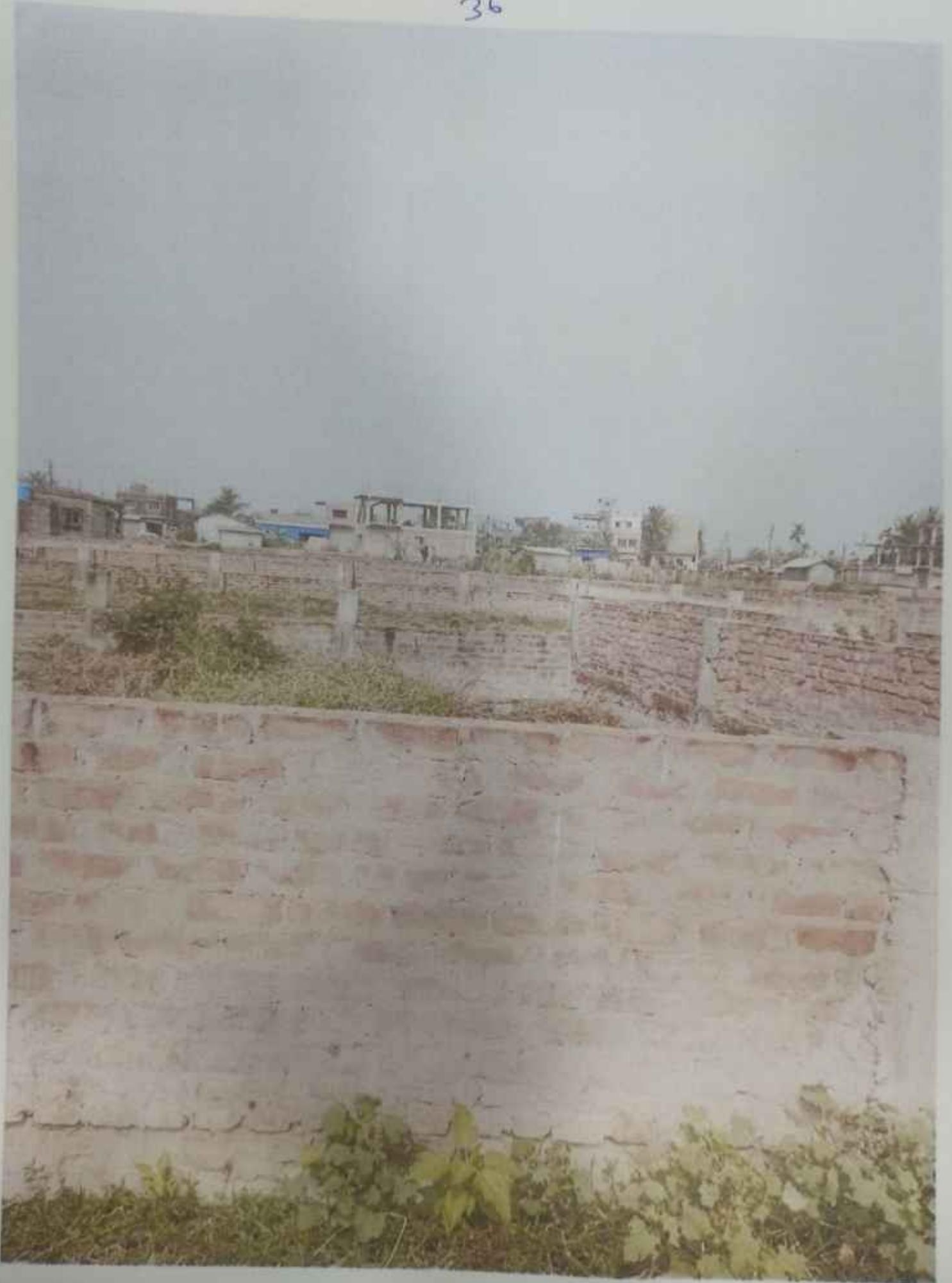
34



35



36



37

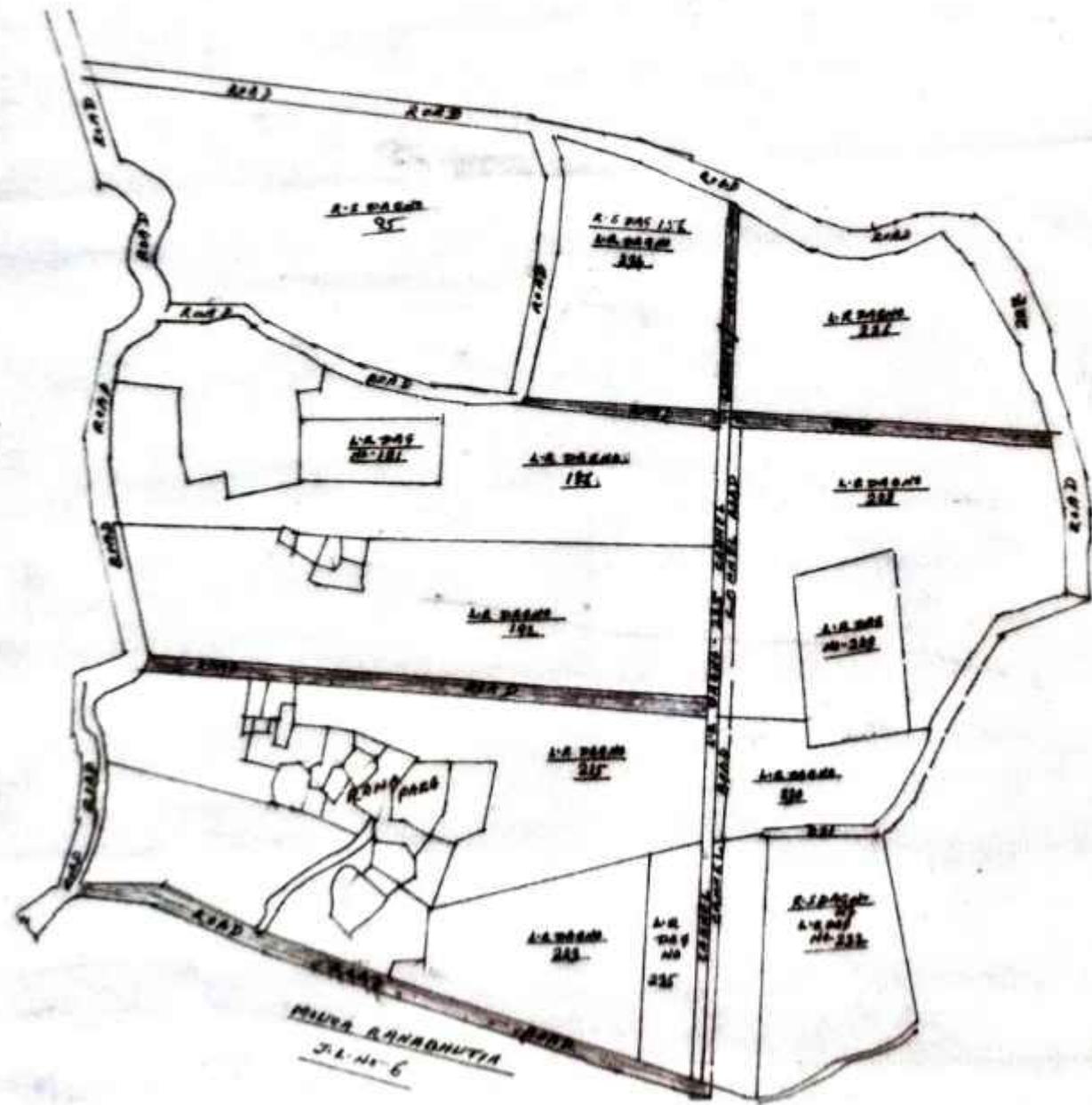


38

R. S. DAKHO 154, 130, 131, 152, 157, 159, 160, 161, 164, 152
 SITE PLAN SHOWING R. S. DAKHO - 156, 158, 159, 223, 226, 228, 233, 230, 232, 235
 OP. MIKHA ATAMARA J.L. NO - 5 P. 3. ZONARUK DIST. 24 PAROHAS SOUTH R. KND/ADHO - 11

- REJANILU 1/10/11
- ① R. S. DAKHO - 154 TOTAL AREA 12.90 ACAR
L. S. DAKHO - 156
 - ② R. S. DAKHO - 158 TOTAL AREA 17.20 ACAR
L. S. DAKHO - 192
 - ③ R. S. DAKHO - 131 TOTAL AREA 8.75 ACAR
L. S. DAKHO - 215
 - ④ R. S. DAKHO - 152 TOTAL AREA 5.17 ACAR
L. S. DAKHO - 223
 - ⑤ R. S. DAKHO - 157 TOTAL AREA 9.24 ACAR
L. S. DAKHO - 226
 - ⑥ R. S. DAKHO - 159 TOTAL AREA - 13.09
L. S. DAKHO - 230
 - ⑦ R. S. DAKHO - 160 TOTAL AREA - 3.50
L. S. DAKHO - 229
 - ⑧ R. S. DAKHO - 161 TOTAL AREA - 3.56
L. S. DAKHO - 230
 - ⑨ R. S. DAKHO - 164 TOTAL AREA - 5.72
L. S. DAKHO - 232
 - ⑩ R. S. DAKHO - 156 TOTAL AREA - 8.20
L. S. DAKHO - 234

NEWLY ROAD MARKAD IN RD CANTON, 11
 UNDER THE ELECTRIC LINE IS SITUATED
 & GOING ON THE FISHING NET.



পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২১৫
সাবেক দাগ নং- ১৩১

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ৮.৭৪

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
৩	বিল	০.০৮৬৬	০.৭৫	অখিলেশ মণ্ডল পিতা-বিজয় মণ্ডল সাং-রানাতুতিয়া	
৩৩	বিল	০.১২৭৫	১.১২	কমলেশ মণ্ডল পিতা-বিজয় মণ্ডল সাং-রানাতুতিয়া	
৬৮	বিল	০.১২৭৫	১.১১	নিখিলেশ মণ্ডল পিতা-বিজয় মণ্ডল সাং-রানাতুতিয়া	
১০৪	বিল	০.১২৭৪	১.১১	ব্যোমকেশ মণ্ডল পিতা-বিজয় মণ্ডল সাং-রানাতুতিয়া	
১২৩/২	বিল	০.০০১৯	০.০২	আশীষ কুমার দাস পিতা-হরিমোহন সাং-৩৬ দুর্গাপুর লেন,কোলকাতা-২৭	
১২৩/৩	বিল	০.০০১৯	০.০২	কাকলী দাস স্বামী-আশীষ সাং-৩৬দুর্গাপুর লেন কলিকাতা-২৭	
১৩৭/১	বিল	০.০৫০৬	০.৪৪	যমুনা মণ্ডল স্বামী-হাবুল মণ্ডল সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

39-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas
Mouza- Atghara
Plot No. 215
Old Plot No. 131

Block- Sonarpur
J.L. No. 5
Class-Bil

Police Station- Sonarpur
Area of land-(A): 8.74

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
3	Bil	0.0866	0.75	Akhilesh Mondal S/o Bijoy Mondal Of Ranabhutia	
33	Bil	0.1275	1.12	Kamalesh Mondal S/o Bijoy Mondal Of Ranabhutia	
68	Bil	0.1275	1.11	Nikhilesh Mondal S/o Bijoy Mondal Of Ranabhutia	
104	Bil	0.1274	1.11	Bomkesh Mondal S/o Bijoy Mondal Of Ranabhutia	
123/2	Bil	0.0019	0.02	Ashish Kumar Das S/o Harimohan Of 36 Durgapur Lane, Kolkata- 27	
123/3	Bil	0.0019	0.02	Kakali Das W/o Ashish Of 36 Durgapur Lane, Kolkata- 27	
137/1	Bil	0.0506	0.44	Jamuna Mondal W/o Habul Mondal Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

40-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 215 Class-Bil Area of land-(A): 8.74
Old Plot No. 131

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
175	Bil	0.0908	0.81	Hrishikesh Mondal S/o Bijoy Mondal Of Ranabhutia	
214	Bil	0.0057	0.05	Durga Charan Chatterjee S/o Beni Prasad Of 28/13, Dhakuria Station Road, P.S. Jadavpur, Kol- 31	
215	Bil	0.0037	0.03	Kaustav Dasgupta S/o Jyotish Of 5/59, Netaji Nagar, P.S. Regent Park, Kol- 40	
217	Bil	0.0038	0.04	Manik Sarkar Son of Dharendra Chandra Of 2/1A, Adarshapally, Kol-92	
218	Bil	0.0045	0.04	Anil Chandra Biswas S/o Pratap Chandar Of 36, Shantinagar Colony, Kol- 40	
459	Bil	0.0034	0.03	Adhir Mallick S/o Ananta Kumar Of self	
472	Bil	0.0400	0.35	Dulichand Motors Private Limited of 33A, A.J.L. Nehru Road, Kolkata- 71	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার

৭১

সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ

-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাগ নং- ২১৫	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৮.৭৪
সাবেক দাগ নং- ১৩১		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্ব/লেপীর বিবরণ	মন্তব্য
৪৭৩	বিল	০.০০২১	০.০২	জয়না বোস স্বামী-কমল চন্দ্র সাং-৫৭/৪এ,কলেজ স্ট্রীট কোলকাতা-১২	
৪৯০	বিল	০.০০৪১	০.০৪	প্রদীপ্তম সান্যাল পিতা-পীতেশ চন্দ্র সাং-পি ১৫৩ বি ইউনিক পার্ক, বেহালা, কোল-৩৪	
৪৯২	বিল	০.০০২৩	০.০২	শুভ্রা সেনগুপ্ত স্বামী-অশ্বিন কুমার সাং-৭৩, মঞ্জিল এপার্টমেন্ট, যাদবপুর, কোল-৭২	
৫৩২	বিল	০.০১০৫	০.০৯	বিষ্ণু বিশ্বাস পিতা-বিরেন্দ্রকুমার সাং-নিজ	
৫৩৫	বিল	০.০২৪৬	০.২২	সিলেক্ট প্রডাক্টস প্রাঃলিঃ পিতা- সাং-নিজ	
৫৩৬	বিল	০.০০৯২	০.০৮	বীরেনচন্দ্র দাস পিতা-নারায়ণচন্দ্র সাং-নিজ	
৫৩৭	বিল	০.০০৯২	০.০৮	মৈনাকচন্দ্র দাস পিতা-বীরেনচন্দ্র সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

41-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 215 Class-Bil Area of land-(A): 8.74
Old Plot No. 131

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
473	Bil	0.0021	0.02	Jalpana Bose W/o Kamal Chandra Of 57/4A, College Street, Kolkata- 12	
490	Bil	0.0041	0.04	Pradiptam Sanyal S/o Sitesh Chandar Of P-153B, Unique Park, Behala, Kol- 34	
492	Bil	0.0023	0.02	Sukla Sengupta W/o Anjan Kumar Of 73, Manjil Apartment, Jadavpur, Kol- 92	
532	Bil	0.0105	0.09	Bishnu Biswas Son of Birendra Kumar Of self	
535	Bil	0.0246	0.22	Select Product Pvt. Ltd. S/o Of self	
536	Bil	0.0092	0.08	Biren Chandra Das S/o Narayan Chandra Of self	
537	Bil	0.0092	0.08	Mainak Chandra Das Of Biren Chandra Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

U2-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 215 Class-Bil Area of land-(A): 8.74
Old Plot No. 131

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
538	Bil	0.0092	0.08	Namita Das W/o Biren Chandra Of self	
555	Bil	0.0065	0.06	Manoj Kumar Gupta S/o Deb Narayan Of self	
579	Bil	0.0053	0.05	Sashanka Sekhar Dey S/o Achinta Kumar Of self	
645	Bil	0.0067	0.06	Bapan Kumar Das S/o Lt. Shankar Mohan Of 541 VIP Nagar, Tiljala Kol-39	
949	Bil	0.0017	0.02	Pradip Sau S/o Ramji Of self	
1470	Bil	0.0112	0.10	Shyam Prasad Sikdar S/o Pramatha Ranjan Sikdar of self	
1484	Bil	0.0057	0.05	Shib Prasad Das S/o Umesh Chandra Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২১৫
সাবেক দাগ নং- ১৩১

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

থানা- সোনারপুর
জমির পরিমাণ(এ)- ৮.৭৪

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লসীর বিবরণ	মন্তব্য
১৪৯৯	বিল	০.০০৩৫	০.০২	মদন রানা পিতা-ললিত সাং-নিজ	
১৫৬২	বিল	০.০০৩৪	০.০৩	আর্চিস দাস পিতা-বিরেন চন্দ্র দাস সাং-নিজ	
১৫৬৩	বিল	০.০০৩৪	০.০৩	বিরেন চন্দ্র দাস পিতা-নারায়ণ চন্দ্র দাস সাং-নিজ	
১৫৬৪	বিল	০.০০৩৪	০.০৩	নমিতা দাস স্বামী-বিরেন চন্দ্র দাস সাং-নিজ	
১৫৭৫	বিল	০.০০৩৬	০.০৩	বিরেন চন্দ্র দাস পিতা-নারায়ণ চন্দ্র দাস সাং-নিজ	
১৫৭৬	বিল	০.০০৩৬	০.০৩	নমিতা দাস স্বামী-বিরেন চন্দ্র দাস সাং-নিজ	
১৫৭৭	বিল	০.০০৩৬	০.০৩	আর্চিস দাস পিতা-বিরেন চন্দ্র দাস সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

43-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 215 Class-Bil Area of land-(A): 8.74
Old Plot No. 131

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1499	Bil	0.0035	0.02	Madan Rana S/o Lalit Of self	
1562	Bil	0.0034	0.03	Archit Das S/o Biren Chandra Das Of self	
1563	Bil	0.0034	0.03	Biren Chandra Das S/o Narayan Chandra Das Of self	
1564	Bil	0.0034	0.03	Namita Das W/o Biren Chandra Das Of self	
1575	Bil	0.0036	0.03	Biren Chandra Das S/o Narayan Chandra Das Of self	
1576	Bil	0.0036	0.03	Namita Das W/o Biren Chandra Das Of self	
1577	Bil	0.0036	0.03	Archis Das S/o Biren Chandra Das Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২১৫
সাবেক দাগ নং- ১৩১

[১৬১৫০০৫]

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

থানা- সোনারপুর
জমির পরিমাণ(এ)- ৮.৭৪

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেগীর বিবরণ	মন্তব্য
১৬৫২	বিল	০.০০১৫	০.০১	শশাঙ্ক শেখর দে পিতা-ঐচ্ছ্য কুমার দে সাং-নিজ	
১৭৫২	বিল	০.০০৩৪	০.০৩	বিশু বিশ্বাস পিতা-বিরেন্দ্র সাং-নিজ	
১৭৫৮	বিল	০.০০২২	০.০২	নাসার রেজা পিতা-মহম্মদ তাজউদ্দিন সাং-নিজ	
১৭৬৪	বিল	০.০০৪৬	০.০৪	সুচেতা বোস স্বামী-দুর্গাচরণ সাং-নিজ	
১৭৬৫	বিল	০.০০৪৬	০.০৪	কৃষ্ণা দাস স্বামী-ভোলা সাং-নিজ	
১৭৬৯	বিল	০.০০৭৬	০.০৭	জয়ন্তনুজ দাস পিতা-সজল সাং-নিজ	
১৭৭০	বিল	০.০০৭৬	০.০৭	সজল চন্দ্র দাস পিতা-জয়গোপাল সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

44-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 215

Class-Bil

Area of land-(A): 8.74

Old Plot No. 131

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1652	Bil	0.0015	0.01	Sashankar Sekhar Dey S/o Achintya Kumar Dey Of self	
1752	Bil	0.0034	0.03	Bisnu Biswas S/o Birendra Of self	
1758	Bil	0.0022	0.02	Nasar Reja S/o Mohammad Tajuddin Of self	
1764	Bil	0.0046	0.04	Sucheta Bose W/o Durga Charan Of self	
1765	Bil	0.0046	0.04	Krishna Das W/o Bhola Of self	
1769	Bil	0.0076	0.07	Jayantnuj Das S/o Sajal Of self	
1770	Bil	0.0076	0.07	Sajal Chandra Das S/o Joygopal Or self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

45



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২১৫	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৮.৭৪
সাবেক দাগ নং- ১৩১		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্ব/লেপীর বিবরণ	মন্তব্য
১৮১২	বিল	০.০০৫৭	০.০৫	ভরুণ রায় পিতা-সুধীর রঞ্জন সাং-নিজ	
১৮১৪	বিল	০.০০২২	০.০২	ঘুরানা শাহীন স্বামী-নাসার রেজা সাং-নিজ	
১৮১৫	বিল	০.০০৫৭	০.০৫	মির্জা রায় স্বামী-ভরুণ সাং-নিজ	
১৮৪০	বিল	০.০০৪৬	০.০৪	ভাসু চক্রবর্তী পিতা-ফনিভূষণ সাং-নিজ	
১৮৬২	বিল	০.০০১৫	০.০৮	অনিরুদ্ধ চক্রবর্তী পিতা-অশোক সাং-নিজ	
১৮৬৩	বিল	০.০০৭৯	০.০৭	সৌভি চক্রবর্তী স্বামী-অনিরুদ্ধ সাং-নিজ	
১৮৬৯	বিল	০.০০৩৪	০.০৩	মনিকা সান্যাল স্বামী-অতুল সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

45-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 215

Class-Bil

Area of land-(A): 8.74

Old Plot No. 131

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
1812	Bil	0.0057	0.05	Tarun Roy S/o Sudhir Ranjan Of self	
1814	Bil	0.0022	0.02	Ghufrana Sahin W/o Nasar Reza Of self	
1815	Bil	0.0057	0.05	Mithu Roy W/o Tarun Of self	
1840	Bil	0.0046	0.04	Tapas Chakraborty S/o Phanibhusan Of self	
1862	Bil	0.0095	0.08	Aniruddha Chakraborty S/o Ashok Of self	
1863	Bil	0.0079	0.07	Souti Chakraborty W/o Aniruddha Of self	
1869	Bil	0.0034	0.03	Manik Sanyal W/o Atul Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার 46
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২১৫	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৮.৭৪
সাবেক দাগ নং- ১৩১		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১৯০৩	বিল	০.০০৭০	০.০৬	অনিতা রায় স্বামী-অনিল কুমার রায় সাং-নিজ	
১৯০৫	বিল	০.০০৭৬	০.০৭	শ্যামলী সরকার স্বামী-বিধান চন্দ্র সরকার সাং-নিজ	
১৯৬৬	বিল	০.০০২৮	০.০২	রিতেশ কুমার পিতা-অরুণ কুমার সাং-নিজ	
১৯৬৭	বিল	০.০০২৮	০.০৩	মহয়া দোলই স্বামী-উমাশংকর দাস সাং-নিজ	
১৯৮৮	বিল	০.০০৩৭	০.০৩	মাটিলডা ডিগাল স্বামী-নবীন সাং-নিজ	
১৯৮৯	বিল	০.০০১৯	০.০১	অঙ্কিতা নরজীনারী স্বামী-প্রভাত সাং-নিজ	
২০২৬	বিল	০.০০৭৫	০.০৭	অনুরাধা পোদ্দার স্বামী-বিশ্বনাথ সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

46-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 215 Class-Bil Area of land-(A): 8.74
Old Plot No. 131

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1903	Bil	0.0070	0.06	Anita Roy W/o Anil Kumar Roy Of self	
1905	Bil	0.0076	0.07	Shyamali Sarkar W/o Bidhan Chandra Sarkar of self	
1966	Bil	0.0028	0.02	Ritesh Kumar S/o Arun Kumar Of self	
1967	Bil	0.0028	0.03	Mahua Dolui W/o Umashankar Das Of self	
1988	Bil	0.0037	0.03	Matilada Digal W/o Nabin Of self	
1989	Bil	0.0019	0.01	Ankita Narjinari W/o Prabhat Of self	
2026	Bil	0.0075	0.07	Anuradha Podder W/o Biswanath Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার

৭৭

সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ

-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাগ নং- ২১৫	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৮.৭৪
সাবেক দাগ নং- ১৩১		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বয়ংক্রিয়/লেসীর বিবরণ	মন্তব্য
২০২৭	বিল	০.০০৭৫	০.০৭	স্বপন রায় পিতা-শিবশঙ্কর সং-নিজ	
২০৩১	বিল	০.০০৪৭	০.০৪	বিষ্ণুনাথ পোদ্দার পিতা-সুরেশ চন্দ্র সং-নিজ	
২০৭০	বিল	০.০০২৩	০.০২	সুনীল দাস পিতা-কালিনাথ দাস সং-নিজ	
২০৭১	বিল	০.০০২৩	০.০২	শিখা দাস স্বামী-সুনীল দাস সং-নিজ	
২০৯৩	বিল	০.০০৫৬	০.০৫	মিনতা দেবী স্বামী-হীরামান সং-নিজ	
২০৯৬	বিল	০.০১২০	০.০৯	সামসুদ্দিন মোল্লা পিতা-মাসুদ আলি সং-নিজ	
২১৩৫	বিল	০.০০৭৪	০.০৬	শম্পা ধাড়া স্বামী-অসিত বরন ধাড়া সং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

47-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 215 Class-Bil Area of land-(A): 8.74
Old Plot No. 131

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2027	Bil	0.0075	0.07	Swapan Roy S/o Shib Shankar Of self	
2031	Bil	0.0047	0.04	Biswanath Poddar S/o Suresh Chandra Of self	
2070	Bil	0.0023	0.02	Sunil Das S/o Kalinath Das Of self	
2071	Bil	0.0023	0.02	Shikha Das W/o Sunil Das Of self	
2093	Bil	0.0056	0.05	Minati Debi W/o Hiraman Of self	
2096	Bil	0.0120	0.09	Samsuddin Molla S/o Mamud Ali Of self	
2135	Bil	0.0074	0.06	Shampa Dhara W/o Asit Baran Dhara Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২১৫	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৮.৭৪
সাবেক দাগ নং- ১৩১		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্তের/লেসীর বিবরণ	মন্তব্য
২১৩৬	বিল	০.০০৭৫	০.০৬	অসিত বরন ধাড়া পিতা-নির্মাল চন্দ্র ধাড়া মাং-নিজ	
২১৩৯	বিল	০.০০৭৭	০.০৭	সুমিতা মৃধা স্বামী-লক্ষ্মন চন্দ্র মাং-নিজ	
২১৪৬	বিল	০.০০৫৭	০.০৫	দেবানুজ বসু ঠাকুর পিতা-সঞ্জীব বসু ঠাকুর মাং-নিজ	
২১৫৭	বিল	০.০০১০	০.০০	ববি চৌধুরী স্বামী-গোপাল চৌধুরী মাং-নিজ	
২১৫৮	বিল	০.০০১০	০.০১	গোপাল চৌধুরী পিতা-মোহন চৌধুরী মাং-নিজ	
২১৬৯	বিল	০.০০২১	০.০১	প্রশান্ত দে পিতা-জগন্নাথ দে মাং-নিজ	
২১৮০	বিল	০.০০০৮	০.০০	শুভা সেনগুপ্ত স্বামী-অরুণ কুমার সেনগুপ্ত মাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

48-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 215 Class-Bil Area of land-(A): 8.74
Old Plot No. 131

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2136	Bil	0.0075	0.06	Asit Baran Dhara S/o Nirmal Chandra Dhara of self	
2139	Bil	0.0077	0.07	Sumita Mridha W/o Lakhan Chandra Of self	
2146	Bil	0.0057	0.05	Debanuj Basu Thakur S/o Sanjib Basu Thakur Of self	
2157	Bil	0.0010	0.00	Babi Chowdhury W/o Gopal Chowdhury Of self	
2158	Bil	0.0010	0.01	Gopal Chowdhury Son of Mohan Chowdhury Of self	
2169	Bil	0.0021	0.01	Prasanta Dey Son of Jagannath Dey of self	
2180	Bil	0.0008	0.00	Sukla Sengupta W/o Anjan Kumar Sengupta of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২১৫
সাবেক দাগ নং- ১৩১

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

[১৬১৫০০৫]
থানা- সোনারপুর
জমির পরিমাণ(এ)- ৮.৭৪

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
২১৮১	বিল	০.০০০৮	০.০১	সৃজিত সেনগুপ্ত পিতা-অক্ষয় কুমার সেনগুপ্ত সাং-নিজ	
২১৮২	বিল	০.০০০৭	০.০১	অরিন্দিত সেনগুপ্ত পিতা-অক্ষয় কুমার সেনগুপ্ত সাং-নিজ	
২১৮৬	বিল	০.০১২০	০.১১	শ্যামলী দাস স্বামী-ভবতোষ দাস সাং-নিজ	
২২১০	বিল	০.০০১৮	০.০২	জয়প্রী নন্দর স্বামী-সুমিত সরদার সাং-হালদার পাড়া চন্দ্রেশ্বর	
২২১১	বিল	০.০০১৮	০.০১	সুমিত সরদার পিতা-নিখিল সাং-হালদার পাড়া চন্দ্রেশ্বর	
২২৯৫	বিল	০.০০৩৪	০.০৩	তাপস চক্রবর্তী পিতা-ফনিভূষণ সাং-নিজ	
		১.০০০০	৮.৭৪		

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

49-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 215

Class-Bil

Area of land-(A): 8.74

Old Plot No. 131

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
2181	Bil	0.0008	0.01	Sujit Sengupta S/o Anjan Kumar Sengupta of self	
2182	Bil	0.0007	0.01	Arijit Sengupta S/o Anjan Kumar Sengupta of self	
2186	Bil	0.0120	0.11	Shyamali Das W/o Bhabotosh Das Of self	
2210	Bil	0.0018	0.02	Jayashree Naskar W/o Sumit Sardar Of Halder para Chandaneswar	
2211	Bil	0.0018	0.01	Sumit Sardar S/o Nikhil Of Halder para Chandaneswar	
2295	Bil	0.0034	0.03	Tapas Chakraborty S/o Phani Bhusan Of selfg	

1.0000 8.74

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

49B

Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

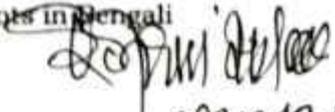
[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 215 Class-Bil Area of land-(A): 8.74
Old Plot No. 131

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2181	Bil	0.0008	0.01	Sujit Sengupta S/o Anjan Kumar Sengupta of self	
2182	Bil	0.0007	0.01	Arijit Sengupta S/o Anjan Kumar Sengupta of self	
2186	Bil	0.0120	0.11	Shyamali Das W/o Bhabotosh Das Of self	
2210	Bil	0.0018	0.02	Jayashree Naskar W/o Sumit Sardar Of Halder para Chandaneswar	
2211	Bil	0.0018	0.01	Sumit Sardar S/o Nikhil Of Halder para Chandaneswar	
2295	Bil	0.0034	0.03	Tapas Chakraborty S/o Phani Bhusan Of selfg	
		<u>1.0000</u>	<u>8.74</u>		

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

Certified to be the English translation of an Information of Plots in Bengali


R. Islam
Rtd. Senior Interpreting Officer (C.),
S. High Court, Calcutta

পশ্চিমবঙ্গ সরকার 50
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২২৩	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৫.৬৭
সাবেক দাগ নং- ১৫২		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/পেশীর বিবরণ	মন্তব্য
৩	বিল	০.০৯১১	০.৫২	অখিলেশ মণ্ডল পিতা-বিজয় মণ্ডল সং-রানাজুতিয়া	
৩৩	বিল	০.১৩৮২	০.৭৯	কমলেশ মণ্ডল পিতা-বিজয় মণ্ডল সং-রানাজুতিয়া	
৬৮	বিল	০.০৪১৬	০.৭৮	নিখিলেশ মণ্ডল পিতা-বিজয় মণ্ডল সং-রানাজুতিয়া	
১০৪	বিল	০.১৩৮৫	০.৭৯	ব্যোমকেশ মণ্ডল পিতা-বিজয় মণ্ডল সং-রানাজুতিয়া	
১৭৫	বিল	০.০৯১০	০.৫৮	হৃষিকেশ মণ্ডল পিতা-বিজয় মণ্ডল সং-রানাজুতিয়া	
৪৩০	বিল	০.১০৬৮	০.০৪	মন্টু বাগ পিতা-কচি সং-নিজ	
৪৪৭/১	বিল	০.০১৪৭	০.০৮	বেবী নন্দর স্বামী-মেঘনাদ সং-১৪/১কালিকাপুর কসবা কোল-৭৭	
৪৪৮/১	বিল	০.০১৪৭	০.০৮	সুধাংশু রায় পিতা-জিতেন্দ্র নাথ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

50-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 223

Class-Bil

Area of land-(A): 5.67

Old Plot No. 152

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
3	Bil	0.0911	0.52	Akhilesh Mondal S/o Bijoy Mondal Of Ranabhutia	
33	Bil	0.1382	0.79	Kamalesh Mondal S/o Bijoy Mondal Of Ranabhutia	
68	Bil	0.0416	0.78	Nikhilesh Mondal S/o Bijoy Mondal Of Ranabhutia	
104	Bil	0.1385	0.79	Bomkesh Mondal S/o Bijoy Mondal Of Ranabhutia	
175	Bil	0.0910	0.58	Hrishikesh Mondal S/o Bijoy Mondal Of Ranabhutia	
430	Bil	0.1068	0.04	Mantu Bag S/o Kachi Of self	
447/1	Bil	0.0147	0.08	Bebi Naskar W/o Maghnad Of 18/1, Kalikapur Kasba, Kol- 99	
448/1	Bil	0.0147	0.08	Sudhangshu Roy S/o Jitendra Nath	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২২৩	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৫.৬৭
সাবেক দাগ নং- ১৫২		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
৪৪৮/১				সাং-১৪/১কালিকাপুর গীতারঙ্গী পারক সেকেন্ড স্ট্রীট,পোঃ-কালিকাপুর খানা-কসবা,কোলকাতা-৭৭	
৫৭৩	বিল	০.০১৮৪	০.১২	স্বপন মজুমদার পিতা-অমূল্য সাং-নিজ	
৬৫৩	বিল	০.০০৫৮	০.০৩	দেবাশীষ আচার্য পিতা-শান্তিপদ সাং-নিজ	
৬৬৩	বিল	০.০১১৬	০.০৭	বাসু মন্ডল পিতা-নিপি সাং-নিজ	
৬৬৪	বিল	০.০১১৬	০.০৭	সারিতা সুমন স্বামী-সদানন্দী সাং-নিজ	
৬৬৫	বিল	০.০১১৬	০.০৭	সঞ্জয় কুমার পিতা-চুলাই সাং-নিজ	
৭০৪	বিল	০.০২০০	০.১১	দেবাশীষ চক্রবর্তী পিতা-রামানন্দ সাং-নিজ	
৭৭২	বিল	০.০১০৫	০.০৬	নিবেদিতা মিশ্র স্বামী-তপেশ সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

SI - A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 223 Class-Bil Area of land-(A): 5.67
Old Plot No. 152

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
448/1				Of 18/1 Kalikapur Gitangali Parak Second Street, P.O. Kalikapur, P.S. Kasba, Kolkata-99	
573	Bil	0.0184	0.12	Swapan Majumder S/o Amulya Of self	
653	Bil	0.0058	0.03	Debasish Acharya S/o Santipada Of self	
663	Bil	0.0116	0.07	Basu Mondal S/o Nishi Of self	
664	Bil	0.116	0.07	Sarita Suman W/o Sadanandi Of self	
665	Bil	0.0116	0.07	Sanjay Kumar S/o Chulai Of self	
704	Bil	0.0200	0.11	Debasish Chakraborty, S/o Ramanand Of self	
772	Bil	0.0105	0.06	Nibedita Mishra W/o Tapesh Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২২৩	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৫.৬৭
সাবেক দাগ নং- ১৫২		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্ব/লেসীর বিবরণ	মন্তব্য
৭৭৩	বিল	০.০১০৫	০.০৬	দিপাঙ্কিতা মিশ্র স্বামী-সোমেশ সাং-নিজ	
১১৫১	বিল	০.০০৪৩	০.০২	রাধী সাউ স্বামী-অলোক সাউ সাং-নিজ	
১১৫৫	বিল	০.০০৪৪	০.০২	অলোক সাউ পিতা-রাম কৃষ্ণ সাউ সাং-নিজ	
১২৭৭	বিল	০.০০৮৫	০.০৫	অভেনী সেন স্বামী-সোমেন সেন সাং-নিজ	
১৩৩১	বিল	০.০০৫৫	০.০৩	উর্মিলা সরদার স্বামী-সুদর্শন সরদার সাং-নিজ	
১৩৩৩	বিল	০.০০৪৩	০.০২	ছবি দে স্বামী-স্বপন কুমার দে সাং-নিজ	
১৩৩৫	বিল	০.০১১৭	০.০৭	জয়শ্রী দেওয়ান স্বামী-সুবিন্দু দেওয়ান সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

52-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 223

Class-Bil

Area of land-(A): 5.67

Old Plot No. 152

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
773	Bil	0.0105	0.06	Dipanwita Mishra W/o Somesh Of self	
1151	Bil	0.0043	0.02	Rakhi Shau W/o Alok Shau Of self	
1155	Bil	0.0044	0.02	Alok Shau S/o Ram Krishna Sau of self	
1277	Bil	0.0085	0.05	Abheli Sen W/o Soumen SEN Of self	
1331	Bil	0.0055	0.03	Urmila Sardar W/o Sudarshan Sardar of self	
1333	Bil	0.0043	0.02	Chhabi Dey W/o Swapan Kumar Dey of self	
1335	Bil	0.0117	0.07	Jayashree Dewan W/o Subimal Dewan Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



53

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২২৩
সাবেক দাগ নং- ১৫২

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ৫.৬৭

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্বের/লেসীর বিবরণ	মন্তব্য
১৩৩৬	বিল	০.০০৪৭	০.০২	রীতা দেওয়ান স্বামী-অশোক দেওয়ান সাং-নিজ	
১৩৪০	বিল	০.০০৪৩	০.০২	সুভাশীষ দে পিতা-স্বপন কুমার দে সাং-নিজ	
১৩৪১	বিল	০.০০৪৭	০.০৩	অশোক দেওয়ান পিতা-ধীরেন্দ্রনাথ সাং-নিজ	
১৩৪২	বিল	০.০০৫৮	০.০৪	সুনিতী দেওয়ান স্বামী-অসীম দেওয়ান সাং-নিজ	
১৩৪৩	বিল	০.০০৫৯	০.০৩	অসীম দেওয়ান পিতা-ধীরেন্দ্রনাথ দেওয়ান সাং-নিজ	
১৩৯৫	বিল	০.০১১৫	০.০৭	মুকেশ কুমার ঝাঁ পিতা-বালমুকুন্দ ঝাঁ সাং-নিজ	
১৩৯৭	বিল	০.০০৪৩	০.০২	ঝর্ণা নাগ পিতা-শিব চরন নাগ সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

53-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 223

Class-Bil

Area of land-(A): 5.67

Old Plot No. 152

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1336	Bil	0.0047	0.02	Rita Dewan W/o Ashok Dwan Of self	
1340	Bil	0.0043	0.02	Subhasish Dey S/o Swapan Kumar Dey of self	
1341	Bil	0.0047	0.03	Ashok Dewan S/o Dhirendra Nath of self	
1342	Bil	0.0058	0.04	Suniti Dewan W/o Ashim Dewan Of self	
1343	Bil	0.0059	0.03	Ashim Dewan S/o Dhirendra Nath Dewan Of self	
1395	Bil	0.0115	0.07	Mukesh Kumar Jha S/o Balmukund Jha of self	
1397	Bil	0.0043	0.02	Jharna Nag D/o Shib Charan Nag of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার

সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ

-দাগের তথ্য-



[১৬১৫০০৫]

জেলা- দক্ষিণ ২৪ পরগণা

ব্লক- সোনারপুর

মৌজা- আটঘরা

জে.এল.নং- ৫

খানা- সোনারপুর

দাগ নং- ২২৩

শ্রেণী- বিল

জমির পরিমাণ(এ)- ৫.৬৭

সাবেক দাগ নং- ১৫২

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বয়ংভর/সেপীর বিবরণ	মন্তব্য
১৩৯৮	বিল	০.০০৪৩	০.০৩	শিব চরন নাগ পিতা-বিঘনাথ নাগ সাং-নিজ	
১৬০৪	বিল	০.০১১৬	০.০৬	গোপাল ধারা পিতা-শ্রীনিভাষ সাং-নিজ	
১৬৫৬	বিল	০.০১১৬	০.০৬	বিঘনাথ বাগ পিতা-অতুল সাং-নিজ	
১৬৬১	বিল	০.০১১৬	০.০৬	বাবুরাম রানা পিতা-শ্রীসদ সাং-নিজ	
১৭৫০	বিল	০.০০৫৫	০.০৩	মিঠু রায় স্বামী-তরুন সাং-নিজ	
১৭৫১	বিল	০.০০৫৫	০.০৩	তরুন রায় পিতা-সুধীর রঞ্জন সাং-নিজ	
১৭৫৬	বিল	০.০১১৬	০.০৬	মুখো ধাড়া পিতা-পুটে সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

54-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 223

Class-Bil

Area of land-(A): 5.67

Old Plot No. 152

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
1398	Bil	0.0043	0.03	Shib Charan Nag S/o Biswanath Nag Of self	
1604	Bil	0.0116	0.06	Gopal Dhara S/o Srinivash Of self	
1656	Bil	0.0116	0.06	Biswanath Bag S/o Atul of self	
1661	Bil	0.0116	0.06	Baburam Rana S/o Sripada Of self	
1750	Bil	0.0055	0.03	Mithu Roy W/o Tarun Of self	
1751	Bil	0.0055	0.03	Tarun Roy S/o Sudhir Ranjan Of self	
1756	Bil	0.0116	0.06	Mudhu Dhara S/o Pute Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২২৩
সাবেক দাগ নং- ১৫২

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ৫.৬৭

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
১৭৫৭	বিল	০.০১১৬	০.০৬	স্বপন বাগ পিতা-অক্ষু সাং-নিজ	
১৮১৬	বিল	০.০০৫১	০.০৩	তরুন রায় পিতা-সুধীর রঞ্জন সাং-নিজ	
১৮১৭	বিল	০.০০৩৪	০.০২	মিঠু রায় স্বামী-তরুন সাং-নিজ	
১৮৪৭	বিল	০.০১১৬	০.০৬	শ্যামল রানা পিতা-ধীরেন সাং-নিজ	
১৮৬৫	বিল	০.০০৫৮	০.০৩	অমিত রায় পিতা-অরুণ সাং-নিজ	
১৮৬৭	বিল	০.০০৭২	০.০৪	রঞ্জন রায় পিতা-রমেশ সাং-নিজ	
১৮৬৮	বিল	০.০০৭২	০.০৪	রতন রায় পিতা-রমেশ রায় সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

SS-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 223 Class-Bil Area of land-(A): 5.67
Old Plot No. 152

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1757	Bil	0.0116	0.06	Swapan Bag S/o Akru Of self	
1816	Bil	0.0051	0.03	Tarun Roy S/o Sudhir Ranjan Of self	
1817	Bil	0.0034	0.02	Mithu Roy W/o Tarun Of self	
1847	Bil	0.0116	0.06	Shyamal Rana S/o Dhiren Of self	
1865	Bil	0.0058	0.03	Amit Roy Son of Arun Of self	
1867	Bil	0.0072	0.04	Ranjan Roy S/o Ramesh Of self	
1868	Bil	0.0072	0.04	Ratan Roy Son of Ramesh Roy Or self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKVMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২২৩
সাবেক দাগ নং- ১৫২

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ৫.৬৭

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেপীর বিবরণ	মন্তব্য
১৮৯৯	বিল	০.০০৫১	০.০২	রাখাল মজুমদার পিতা-অমূল্য সাং-নিজ	
১৯০৯	বিল	০.০০৩৮	০.০২	নিবেদিতা মজুমদার স্বামী-রাখাল সাং-নিজ	
১৯৪০	বিল	০.০০৩৫	০.০২	সুমিত্রা দে স্বামী-দিলিপ দে সাং-নিজ	
১৯৪১	বিল	০.০০৩৫	০.০২	পুষ্প দে স্বামী-নারায়ন দে সাং-নিজ	
১৯৬৬	বিল	০.০০৪২	০.০৩	রিতেশ কুমার পিতা-অরুণ কুমার সাং-নিজ	
১৯৬৭	বিল	০.০০৪২	০.০২	মহয়া দোলই স্বামী-উমাশংকর দাস সাং-নিজ	
১৯৬৮	বিল	০.০০৬০	০.০৩	উত্তম চক্রবর্তী পিতা-দুলাল চক্রবর্তী সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EK WMA Act 2006.

For Office Use Only.

56-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer
PLOT INFORMATION

District: South 24 Parganas
Mouza- Atghara
Plot No. 223
Old Plot No. 152

Block- Sonarpur
J.L. No. 5
Class-Bil

[1615005]
Police Station- Sonarpur
Area of land-(A): 5.67

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1899	Bil	0.0051	0.02	Rakhal Majumder Son of Amulya Of self	
1909	Bil	0.0038	0.02	Nibedita Majumder W/o Rakhal Of self	
1940	Bil	0.0035	0.02	Sumita Dey W/o Dilip Dey Of self	
1941	Bil	0.0035	0.02	Puspa Dey W/o Narayan De Of self	
1966	Bil	0.0042	0.03	Ritesh Kumar Son of Arun Kumar Of self	
1967	Bil	0.0042	0.02	Mahua Dului W/o Uma Shanakr Das of self	
1968	Bil	0.0060	0.03	Uttam Chakraborty S/o Dulal Chakraborty of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাণের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২২৩
সাবেক দাগ নং- ১৫২

[১৬১৫০০৫]

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ৫.৬৭

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্বের/লেসীর বিবরণ	মন্তব্য
১৯৬৯	বিল	০.০০৩০	০.০১	বাবিন দাস পিতা-সমর দাস সাং-নিজ	
১৯৭০	বিল	০.০০৩০	০.০২	প্রীতম দাস পিতা-সমর দাস সাং-নিজ	
১৯৮৮	বিল	০.০০৫৮	০.০৩	মাটিলডা ডিগাল স্বামী-নবীন সাং-নিজ	
১৯৮৯	বিল	০.০০৪৪	০.০২	অঙ্কিতা নরজীনারী স্বামী-প্রভাত সাং-নিজ	
২১৫৭	বিল	০.০০১৬	০.০১	ববি চৌধুরী স্বামী-গোপাল চৌধুরী সাং-নিজ	
২১৫৮	বিল	০.০০১৬	০.০১	গোপাল চৌধুরী পিতা-মোহন চৌধুরী সাং-নিজ	
২১৬৯	বিল	০.০০৩০	০.০২	প্রশান্ত দে পিতা-জগন্নাথ দে সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

57 - A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

District: South 24 Parganas
Mouza- Atghara
Plot No. 223
Old Plot No. 152

Block- Sonarpur
J.L. No. 5
Class-Bil

Police Station- Sonarpur
Area of land-(A): 5.67

[1615005]

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1969	Bil	0.0030	0.01	Babin Das S/o Samar Das Of self	
1970	Bil	0.0030	0.02	Pritam Das S/o Samar Das Of self	
1988	Bil	0.0058	0.03	Matilada Digal W/o Nabin Of self	
1989	Bil	0.0044	0.02	Ankita Narjinari W/o Prabhat Of self	
2157	Bil	0.0016	0.01	Babi Choudhury W/o Gopal Choudhury of self	
2158	Bil	0.0016	0.01	Gopal Choudhury S/o Mohan Choudhury of self	
2169	Bil	0.0030	0.02	Prasanta Dey S/o Jagannath Dey Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাখলের জখা-

58



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২২৩
সাবেক দাগ নং- ১৫২

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

থালা- সোনারপুর
জমির পরিমাণ(এ)- ৫.৬৭

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বয়ংস্বত্ব/স্বত্বের বিবরণ	মন্তব্য
২১৮৪	বিল	০.০১১৭	০.০৭	সুস্মিতা দাস স্বামী-সুজিত সাং-১০ এ চকল মরনী সন্তোষপুর	
২২১৯	বিল	০.০০৫৫	০.০২	সুস্মিতা দাস স্বামী-ভরত চন্দ্র দাস সাং-নিজ	
		১.০০০০	৫.৬৭		

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

58-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

District: South 24 Parganas Block- Sonarpur [1615005]
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 223 Class-Bil Area of land-(A): 5.67
Old Plot No. 152

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2184	Bil	0.0117	0.07	Susmita Das W/o Sujit Of 10A, Chanchal Sarani Santoshpur	
2219	Bil	0.0055	0.02	Susmita Das W/o Bharat Chandra Das of self	

1.0000 5.67

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

Certified to be the English translation of an Information of Plots in Bengali

SE-B
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 223

Class-Bil

Area of land-(A): 5.67

Old Plot No. 152

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2184	Bil	0.0117	0.07	Susmita Das W/o Sujit Of 10A, Chanchal Sarani Santoshpur	
2219	Bil	0.0055	0.02	Susmita Das W/o Bharat Chandra Das of self	

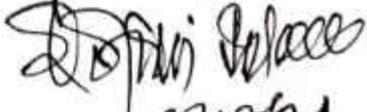
1.0000 5.67

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

Page 9 of 9

18.03.2024 07:37 PM

Certified to be the English translation of an Information of Plots in Bengali


R. Islam
Rtd. Senior Interpreting Officer (C)

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২২৬
সাবেক দাগ নং- ১৫৭

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ৯.২৪

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
২/২	বিল	০.০০৭১	০.০৭	অবনী মণ্ডল পিতা-উপেন্দ্র সাং-রানাতুতিয়া	
২/৩	বিল	০.০১৭৯	০.১৪	অরবিন্দ মণ্ডল পিতা-উপেন্দ্র সাং-রানাতুতিয়া	
১৫/১	বিল	০.০২৫৮	০.২২	অসীম মণ্ডল পিতা-খগেন্দ্র সাং-রানাতুতিয়া	
৪৯/১	বিল	০.০২১১	০.২১	চমক মণ্ডল স্বামী-নৃপেন্দ্র সাং-তিউরহাট, বারুইপুর	
৭১/১	বিল	০.০৫১৫	০.৪৮	নির্মল মণ্ডল পিতা-খগেন্দ্র সাং-রানাতুতিয়া	
৯৫/১	বিল	০.০৪৫০	০.৪৩	বামনী নন্দর স্বামী-কার্তিক সাং-টেটিবেড়ে, মন্দির বাজার	
১৪৩/১	বিল	০.০৫১০	০.৪৯	রাসবিহারী মণ্ডল পিতা-খগেন্দ্র সাং-রানাতুতিয়া	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

59-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

District: South 24 Parganas

Block- Sonarpur

[1615005]

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 226

Class-Bil

Area of land-(A): 9.24

Old Plot No. 157

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2/2	Bil	0.0071	0.07	Abani Mondal S/o Upendra Of Ranabhutia	
2/3	Bil	0.0179	0.14	Arabinda Mondal Son of Upendra Of Ranabhutia	
15/1	Bil	0.0258	0.22	Ashim Mondal S/o Khagendra Of Ranabhutia	
49/1	Bil	0.0211	0.21	Chamak Mondal W/o Nripen Of Tiurhat, Baruipur	
71/1	Bil	0.0515	0.48	Nirmal Mondal S/o Khagendra Of Ranabhutia	
95/1	Bil	0.0450	0.43	Bamni Naskar W/o Kartick Of Tetibera, Mandir Bazar	
143/1	Bil	0.0510	0.49	Rash Behari Mondal Son of Khagendra Of Ranabhutia	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২২৬
সাবেক দাগ নং- ১৫৭

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

থানা- সোনারপুর
জমির পরিমাণ(এ)- ৯.২৪

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১৫১/১	বিল	০.০৪১৬	০.০৮	শান্তি মণ্ডল স্বামী-উৎপল সাং-রানাতুতিয়া	
১৫১/২	বিল	০.০৪৮৩	০.৪৬	শেফালী সরদার স্বামী-রুশিকেশ সাং-শাসন, বারুইপুর	
১৬২/১	বিল	০.০৮৬৩	০.৭৯	সুনীল মণ্ডল পিতা-বিপিন সাং-রানাতুতিয়া	
৩৭১	বিল	০.০০৪০	০.০৪	গীতা ভৌমিক স্বামী-অশোক সাং-নিজ	
৪০৮	বিল	০.০০২২	০.০১	রানা ঘোষ পিতা-অরুণ কুমার সাং-৫৭.এম.কে.টি সরণী উত্তরপাড়া, হুগলী	
৪১৯	বিল	০.০০৪০	০.০৪	অরুজিত দাস পিতা-প্রদীপ দাস সাং-১৪/১ ঢাকুরিয়া ইস্ট রোড কলিকাতা-৭৪	
৪৭১	বিল	০.০০৩৬	০.০৩	বিয়নাথ রায় পিতা-মনি রায় সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWA Act 2006.

For Office Use Only.

60-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

District: South 24 Parganas Block- Sonarpur [1615005]
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 226 Class-Bil Area of land-(A): 9.24
Old Plot No. 157

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
151/1	Bil	0.0416	0.38	Shanti Mondal W/o Upendra Of Ranabhutia	
151/2	Bil	0.0483	0.46	Sephali Sardar W/o Hrishikesh Of Sashan, Baruipur	
162/1	Bil	0.0863	0.79	Sunil Mondal S/o Bipin Of Ranabhutia	
371	Bil	0.0040	0.04	Gita Bhowmick W/o Ashok Of self	
408	Bil	0.0022	0.01	Rana Ghosh S/o Arun Kumar Of 57, M.K.T. Sarani Uttarpara, Hooghly	
419	Bil	0.0040	0.04	Arajit Das S/o Pradip Das Of 14/1, Dhakuria East Road, Kolkata- 78	
471	Bil	0.0036	0.03	Biswanath Roy S/o Mani Roy Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	রক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২২৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৯.২৪
সাবেক দাগ নং- ১৫৭		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেগীর বিবরণ	মন্তব্য
৬১৮	বিল	০.০০৫২	০.০৫	শুক্রা সরকার পিতা-অমরেন্দ্র নাথ সাং-নিজ	
৬১৯	বিল	০.০০৫২	০.০৫	জয়শ্রী সরকার স্বামী-সখর সাং-নিজ	
৬৯০	বিল	০.০০১৭	০.০২	ধর্মেন্দ্র কুমার পন্ডিভ পিতা-মটুক সাং-নিজ	
৬৯১	বিল	০.০০১৮	০.০১	শৈলেন্দ্র প্রসাদ(পন্ডিভ) পিতা-মটুক সাং-নিজ	
৭৩০	বিল	০.০০৬৯	০.০৬	সুরনজিত মুখা পিতা-সুনীল চন্দ্র সাং-নিজ	
৭৮৪	বিল	০.০০২৯	০.০৩	অর্পিতা মজুমদার স্বামী-শুভ্রাধি সাং-নিজ	
৭৮৬	বিল	০.০০১৪	০.০১	শুক্রা চক্রবর্তী স্বামী-মানস কুমার সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

61- A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 226 Class-Bil Area of land-(A): 9.24
Old Plot No. 157

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
618	Bil	0.0052	0.05	Sukla Sarkar D/o Amarendra Nath Of self	
619	Bil	0.0052	0.05	Jayashree Sarkar W/o Sakhar Of self	
690	Bil	0.0017	0.02	Dharmendra Kumar Pandit, Son of Matuk Of self	
691	Bil	0.0018	0.01	Shailendra Prasad (Pandit) Son of Matuk Of self	
730	Bil	0.0069	0.06	Suranjit Mridha S/o Sunil Chandra Of self	
784	Bil	0.0029	0.03	Arpita Majumder W/o Shubrathi Of self	
786	Bil	0.0014	0.01	Sukla Chakraborty W/o Manas Kumar Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKVMA Act, 2006.
For office use only

62
পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



[১৬১৫০০৫]

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২২৬
সাবেক দাগ নং- ১৫৭

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ৯.২৪

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্বের/লেমীর বিবরণ	মন্তব্য
৮৭৪	বিল	০.০০১৫	০.০১	কৃষ্ণা ভাওয়াল স্বামী-সঞ্জয় সাং-নিজ	
৮৭৫	বিল	০.০০১৫	০.০১	সঞ্জয় ভাওয়াল পিতা-সুধাংশু সাং-নিজ	
৯৫৫	বিল	০.০০২০	০.০২	সুপ্রিয়া সেন স্বামী-অমিতাভ সাং-নিজ	
১০৩৯	বিল	০.০০৬৮	০.০৬	খোকন চন্দ্র মন্ডল পিতা-মদন মোহন মন্ডল সাং-নিজ	
১০৭৫	বিল	০.০০০৮	০.০২	দীনেশ মালাকার পিতা-রাজেন্দ্র মালাকার সাং-নিজ	
১০৯৪	বিল	০.০০২৬	০.০২	কমলা ঘোড়াই স্বামী-সুভাষ চন্দ্র সাং-নিজ	
১১০৬	বিল	০.০০০২	০.০০	দীপঙ্কর হালদার পিতা-অকুল সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

62-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

District: South 24 Parganas

Block- Sonarpur

[1615005]

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 226

Class-Bil

Area of land-(A): 9.24

Old Plot No. 157

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
874	Bil	0.0015	0.01	Krishna Bhowal W/o Sanjay Of self	
875	Bil	0.0015	0.01	Sanjay Bhowal S/o Sudhangshu Of self	
955	Bil	0.0020	0.02	Supriya Sen W/o Amitava Of self	
1039	Bil	0.0068	0.06	Khokan Chandra Mondal, S/o Madan Mohan Mondal of self	
1075	Bil	0.0008	0.02	Dinesh Malakar S/o Rajendra Malakar Of self	
1094	Bil	0.0026	0.02	Kamala Ghorai W/o Subhash Chandra, of self	
1106	Bil	0.0002	0.00	Dipankar Halder S/o Akul Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাখল তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাখল নং- ২২৬
সাবেক দাখল নং- ১৫৭

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

থানা- সোনারপুর
জমির পরিমাণ(এ)- ৯.২৪

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেগীর বিবরণ	মন্তব্য
১১১০	বিল	০.০০৩৫	০.০৩	অভিজিত কন্ঠ মাইনর পিতা-স্বপন সাং-নিজ	
১১১১	বিল	০.০০৩৩	০.০৩	উত্তম কুমার মুখার্জী পিতা-ভবতোষ মুখার্জী সাং-নিজ	
১১২১	বিল	০.০০৩৫	০.০৩	উত্তম কুমার মুখার্জী পিতা-ভবতোষ মুখার্জী সাং-নিজ	
১১২২	বিল	০.০০৩৩	০.০৩	পম্পা মুখার্জী স্বামী-উত্তম কুমার সাং-নিজ	
১১৩১	বিল	০.০০২৭	০.০৩	পলাশ কাণ্ডি হালদার পিতা-পুলিন হালদার সাং-নিজ	
১১৬৮	বিল	০.০০৫৯	০.০২	মল্লিকা দাস স্বামী-গৌতম দাস সাং-নিজ	
১১৭৬	বিল	০.০০৩৯	০.০৪	শচীন হালদার পিতা-শরত্ চন্দ্র হালদার সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

63-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 226 Class-Bil Area of land-(A): 9.24
Old Plot No. 157

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1110	Bil	0.0035	0.03	Abhijit Kantha Minor S/o Swapan Of self	
1111	Bil	0.0036	0.03	Uttam Kumar Mukherjee S/o Bhaotosh Mukherjee of self	
1121	Bil	0.0035	0.03	Uttam Kumar Mukherjee, S/o Bhaotosh Mukherjee of self	
1122	Bil	0.0033	0.03	Pampa Mukherjee W/o Uttam Kumar Of self	
1131	Bil	0.0027	0.03	Palash Kanti Halder S/o Pulin Halder Of self	
1168	Bil	0.0059	0.02	Mallika Das W/o Goutam Das Of self	
1176	Bil	0.0039	0.04	Sachin Halder S/o Sarat Chandra Halder of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার

64

সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ

-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাগ নং- ২২৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৯.২৪
সাবেক দাগ নং- ১৫৭		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১১৯৮	বিল	০.০০০৯	০.০১	মিনতী সরদার স্বামী-বিশ্বনাথ সরদার সাং-নিজ	
১২০০	বিল	০.০০০৯	০.০১	দিব্যান্দু সরদার পিতা-বিশ্বনাথ সরদার সাং-নিজ	
১২০৪	বিল	০.০০০৯	০.০১	লোকেশ সরদার পিতা-বিশ্বনাথ সরদার সাং-নিজ	
১৪০০	বিল	০.০০৩৫	০.০৩	শুভঙ্কর দাস পিতা-ধর্ম দাস সাং-নিজ	
১৪০৪	বিল	০.০০৩৬	০.০৩	সুজন মিত্রী পিতা-সুভাষ মিত্রী সাং-নিজ	
১৪৪২	বিল	০.০২৬৯	০.০২	রাজকুমারী লক্ষী দেবী স্বামী-প্রশান্ত মালাকার সাং-নিজ	
১৫০৩	বিল	০.০০০১	০.০০	নাসিম আহমেদ সিদ্দিকি পিতা-আব্দুল জলিল সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

64-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 226

Class-Bil

Area of land-(A): 9.24

Old Plot No. 157

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1198	Bil	0.0009	0.01	Minati Sardar W/o Biswanath Sardar of Self	
1203	Bil	0.0009	0.01	Dibyendu Sardar S/o Biswanath Sardar Of self	
1204	Bil	0.0009	0.01	Lokesh Sardar S/o Biswanath Sardar Of self	
1430	Bil	0.0035	0.03	Subhankar Das S/o Dharma Das Of self	
1435	Bil	0.0036	0.03	Sujan Mistri S/o Subhas Mistri Of self	
1442	Bil	0.0269	0.02	Rajkumari Laxmi Devi W/o Prasanta Malakar Of self	
1503	Bil	0.0001	0.00	Nasim Ahmed Siddique Son of Abdul Jalil Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাণের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২২৬
সাবেক দাগ নং- ১৫৭

[১৬১৫০০৫]

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

থানা- সোনারপুর
জমির পরিমাণ(এ)- ৯.২৪

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
১৫১১	বিল	০.০০৩২	০.০৩	জিতেন্দ্র খেরা পিতা-রমেশ খেরা সাং-ভিলকনগর নিউ দিল্লি	
১৫২৩	বিল	০.০০২২	০.০২	বলরাম মাল্লা পিতা-শীতল সাং-নিজ	
১৫২৮	বিল	০.০০৩৮	০.০৩	ঊষাদেবী সাউ স্বামী-রাজেন্দ্র প্রসাদ সাং-নিজ	
১৫২৯	বিল	০.০০১৮	০.০২	অর্চনা শা স্বামী-কৈলাশ শা সাং-নিজ	
১৫৩০	বিল	০.০০১৮	০.০১	কৈলাশ শা পিতা-রুদল শা সাং-নিজ	
১৫৩৩	বিল	০.০০৩৬	০.০৩	রোমান চক্রবর্তী পিতা-কানু চক্রবর্তী সাং-নিজ	
১৫৩৪	বিল	০.০০৩৮	০.০৪	অনিমা সরদার স্বামী-পবিত্র সরদার সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

65-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer
PLOT INFORMATION

District: South 24 Parganas

Block- Sonarpur

[1615005]

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 226

Class-Bil

Area of land-(A): 9.24

Old Plot No. 157

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1511	Bil	0.0032	0.03	Jitinder Khara S/o Ramesh Khara Of Tilaknagar, New Delhi	
1523	Bil	0.0022	0.02	Balaram Manna S/o Sital Of self	
1528	Bil	0.0038	0.03	Usha Devi Shau W/o Rajendra Prasad Of self	
1529	Bil	0.0018	0.02	Archana Sha W/o Kailash Sha Of self	
1530	Bil	0.0018	0.01	Kailash Sha S/o Rudal Sha Of self	
1533	Bil	0.0036	0.03	Roman Chakraborty S/o Kanu Chakraborty of self	
1534	Bil	0.0038	0.04	Anima Sardar W/o Pabitra Sardar Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাগ নং- ২২৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৯.২৪
সাবেক দাগ নং- ১৫৭		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১৫৩৫	বিল	০.০০৪০	০.০৪	সঞ্জয় মজুমদার পিতা-সুনীল মজুমদার মাং-নিজ	
১৫৩৬	বিল	০.০০৩৬	০.০৩	অমিত কুমার বিশ্বাস পিতা-ঋতীশ মাং-নিজ	
১৫৩৭	বিল	০.০০৭১	০.০৭	শ্যাম সুন্দর ঘোষ পিতা-দুলাল মাং-নিজ	
১৫৬৫	বিল	০.০০৩৫	০.০৪	সমীর মজুমদার পিতা-সুনীল মাং-নিজ	
১৫৬৬	বিল	০.০০৬২	০.০৭	পবিত্র সরদার পিতা-অনন্ত মাং-নিজ	
১৫৬৭	বিল	০.০০০৪	০.০২	মিনতী গায়েন স্বামী-তনন মাং-নিজ	
১৫৬৮	বিল	০.০০২৬	০.০৩	সুব্রত চক্রবর্তী পিতা-ভোপাল মাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

66-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

District: South 24 Parganas

Block- Sonarpur

[1615005]

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 226

Class-Bil

Area of land-(A): 9.24

Old Plot No. 157

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1535	Bil	0.0040	0.04	Sanjay Majumder S/o Sunil Majumder Of self	
1536	Bil	0.0036	0.03	Amit Kumar Biswas S/o Khitish Of self	
1537	Bil	0.0071	0.07	Shyam Sundar Ghosh S/o Dulal Of self	
1565	Bil	0.0035	0.04	Samir Majumder S/o Sunil Of self	
1566	Bil	0.0062	0.07	Pabitra Sardar S/o Ananta Of self	
1567	Bil	0.0004	0.02	Minati Gayen W/o Tapan Of self	
1568	Bil	0.0026	0.03	Subrata Chakraborty S/o Bhopal Of self	

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

67



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২২৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৯.২৪
সাবেক দাগ নং- ১৫৭		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্বের/লেসীর বিবরণ	মন্তব্য
১৫৬৯	বিল	০.০০২৬	০.০৩	প্রশান্ত মালাকার পিতা-দেবশীষ সাং-নিজ	
১৫৭৩	বিল	০.০০৪২	০.০৩	শুভেন্দু শাখারী পিতা-নিত্যানন্দ সাং-নিজ	
১৫৮০	বিল	০.০০৩৬	০.০৩	মনিকা রায়চৌধুরী স্বামী-কিশোর কুমার রায়চৌধুরী সাং-নিজ	
১৫৮৫	বিল	০.০০১৬	০.০২	মিনতি দাস পিতা-স্নেহশীষ মাল্লা সাং-নিজ	
১৫৯৭	বিল	০.০০৭১	০.০৮	সুব্রত মণ্ডল পিতা-সুভাষ সাং-নিজ	
১৬১০	বিল	০.০০০৮	০.০১	হিরন্ময় রায় পিতা-মনোহর সাং-নিজ	
১৬৩৭	বিল	০.০০১৯	০.০১	অর্ণনা মণ্ডল স্বামী-অরবিন্দ সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

67-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 226

Class-Bil

Area of land-(A): 9.24

Old Plot No. 157

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1569	Bil	0.0026	0.03	Prasanta Malakar S/o Debasish Of self	
1573	Bil	0.0042	0.03	Shuvendu Sankhari Son of Nityananda Of self	
1580	Bil	0.0036	0.03	Manika Roychowdhury W/o Kishore Kumar Roychowdhury of self	
1585	Bil	0.0016	0.02	Minati Das S/o Snehasis Manna Of self	
1597	Bil	0.0071	0.08	Subrata Mondal S/o Subhash Of self	
1610	Bil	0.0008	0.01	Hiranmoy Roy S/o Manohar Of self	
1637	Bil	0.0019	0.01	Aparna Mondal W/o Arabinda Of self	

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

68



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২২৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৯.২৪
সাবেক দাগ নং- ১৫৭		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
১৬৩৮	বিল	০.০০১৯	০.০২	অরুণ মণ্ডল পিতা-অরবিন্দু সাং-নিজ	
১৬৪২	বিল	০.০১৯০	০.১৮	আরতি রায় স্বামী-দ্বিজেন্দ্র লাল সাং-নিজ	
১৬৪৩	বিল	০.০০৬৫	০.০৫	শুভা মণ্ডল পিতা-অরবিন্দ সাং-নিজ	
১৬৮৬	বিল	০.০০০৬	০.০১	অনিতা রায় স্বামী-হিরন্ময় সাং-নিজ	
১৬৯৮	বিল	০.০০২০	০.০২	হিরন্ময় রায় পিতা-মনোহর সাং-নিজ	
১৭০৯	বিল	০.০০৪৪	০.০৪	অর্নব রায় পিতা-পিনাকী রঞ্জন সাং-নিজ	
১৭১০	বিল	০.০০৪৪	০.০৪	গৌতম দেবনাথ পিতা-মনোরঞ্জন সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

68-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 226 Class-Bil Area of land-(A): 9.24
Old Plot No. 157

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1638	Bil	0.0019	0.02	Arup Mondal S/o Arabinda Of self	
1642	Bil	0.0190	0.18	Arati Roy W/o Dwijendra Lal Of self	
1643	Bil	0.0065	0.05	Subhra Mondal D/o Arabinda Of self	
1686	Bil	0.0006	0.01	Anita Roy W/o Hiranmoy Of self	
1698	Bil	0.0020	0.02	Hiranmoy Roy Son of Manohar Of self	
1709	Bil	0.0044	0.04	Arnab Roy S/o Pinaki Ranjan Of self	
1710	Bil	0.0044	0.04	Goutam Debnath S/o Manoranjan Or self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

69



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাগ নং- ২২৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৯.২৪
সাবেক দাগ নং- ১৫৭		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১৭১৬	বিল	০.০১১৬	০.১৩	ধর্ম দাস পিতা-বরদা কাশ সাং-নিজ	
১৭৪৫	বিল	০.০০২৭	০.০২	পৃথ্বীরাজ পাইক পিতা-বাসুদেব সাং-নিজ	
১৭৪৮	বিল	০.০০৪৩	০.০৪	জগদীশ দাসগুপ্ত পিতা-মোহন বাসী সাং-নিজ	
১৭৪৯	বিল	০.০০২৩	০.০২	রাজীব কুম্ভকার পিতা-সুনীল সাং-নিজ	
১৭৮০	বিল	০.০০২৯	০.০৩	রেবা দাস স্বামী-অসীম সাং-নিজ	
১৮০৭	বিল	০.০০৭৮	০.০৯	পবন কুমার প্রসাদ পিতা-রামায়ণ প্রসাদ সাউ সাং-নিজ	
১৮০৮	বিল	০.০০৪৩	০.০৫	শ্যাম সুন্দর ঘোষ পিতা-দুলাল সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

69-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

District: South 24 Parganas Block- Sonarpur [1615005]
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 226 Class-Bil Area of land-(A): 9.24
Old Plot No. 157

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1716	Bil	0.0116	0.13	Dharma Das S/o Barda Kanta Of self	
1745	Bil	0.0027	0.02	Prithiraj Paik S/o Basudeb Of self	
1748	Bil	0.0043	0.04	Jagadish Dasgupta S/o Mohan Basi Of self	
1749	Bil	0.0023	0.02	Rajib Kumbhakar S/o Sunil Of self	
1780	Bil	0.0029	0.03	Reba Das W/o Ashim Of self	
1807	Bil	0.0078	0.09	Paban Kumar Prasad S/o Ramayan Prasad Shau of self	
1808	Bil	0.0043	0.05	Shyam Sundar Ghosh S/o Dulal Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার 70
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা ব্লক- সোনারপুর [১৬১৫০০৫]
মৌজা- আটঘরা জে.এল.নং- ৫ থানা- সোনারপুর
দাগ নং- ২২৬ শ্রেণী- বিল জমির পরিমাণ(এ)- ৯.২৪
সাবেক দাগ নং- ১৫৭

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১৮০৯	বিল	০.০০২৬	০.০৩	কবিতা দেবী স্বামী-অজয় কুমার শাহ সাং-নিজ	
১৮১০	বিল	০.০০০৮	০.০১	বিলাশ কাণ্ডার পিতা-অশোক সাং-নিজ	
১৮২৪	বিল	০.০০৩৪	০.০৪	অজয় কুমার শাহ পিতা-বৈদ্যনাথ সাং-নিজ	
১৮২৫	বিল	০.০০০৮	০.০১	সাগরিকা মণ্ডল স্বামী-বিলাস সাং-নিজ	
১৮৩০	বিল	০.০০৪১	০.০৪	ঝোড়ো সরদার পিতা-আনন্দ সাং-নিজ	
১৮৩৪	বিল	০.০০১২	০.০১	শ্যামলী দাস স্বামী-স্বরবিন্দু সাং-নিজ	
১৮৩৫	বিল	০.০০১২	০.০১	সুব্রত দাস পিতা-সরবিন্দু সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

To - A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 226

Class-Bil

Area of land-(A); 9.24

Old Plot No. 157

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
1809	Bil	0.0026	0.03	Kabita Devi S/o Ajay Kumar Shah Of self	
1810	Bil	0.0008	0.01	Bilash Kandar S/o Ashok Of self	
1824	Bil	0.0034	0.04	Ajay Kumar Shah S/o Baidyanath Of self	
1825	Bil	0.0008	0.01	Sagarika Mondal W/o Bilash Of self	
1830	Bil	0.0041	0.04	Jhora Sardar S/o Anand Of self	
1834	Bil	0.0012	0.01	Shyamali Das W/o Swarabindu Of self	
1835	Bil	0.0012	0.01	Subrata Das S/o Sarabindu Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার 71
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	রক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২২৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৯.২৪
সাবেক দাগ নং- ১৫৭		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লসীর বিবরণ	মন্তব্য
১৮৩৬	বিল	০.০০১২	০.০১	মঞ্জুরী দাস স্বামী-অরুণ সাং-নিজ	
১৮৪১	বিল	০.০০১১	০.০১	অশোক দাস পিতা-কার্তিক সাং-নিজ	
১৮৪২	বিল	০.০০১১	০.০১	শিবানী দাস স্বামী-অশোক সাং-নিজ	
১৮৫০	বিল	০.০০৫৪	০.০৫	শান্তনু চক্রবর্তী পিতা-নির্মল কাষ্টি সাং-নিজ	
১৮৫৯	বিল	০.০০৭৪	০.০৭	মঞ্জুরী দাস স্বামী-অরুণ মন্ডল সাং-নিজ	
১৮৬১	বিল	০.০০৬০	০.০৫	ঘনশ্যাম প্রধান পিতা-রঞ্জনী কাষ্টি প্রধান সাং-নিজ	
১৮৬৪	বিল	০.০০৭৪	০.০৭	অরুণ মন্ডল পিতা-বংশী ধর মন্ডল সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

71-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 226

Class-Bil

Area of land-(A): 9.24

Old Plot No. 157

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1836	Bil	0.0012	0.01	Manjushree Das W/o Arup Of self	
1841	Bil	0.0011	0.01	Ashok Das S/o Kartick Of self	
1842	Bil	0.0011	0.01	Shibani Das W/o Ashok Of self	
1850	Bil	0.0054	0.05	Santanu Chakraborty S/o Nirmal Kanti Of self	
1859	Bil	0.0074	0.07	Manjushree Das W/o Arup Mondal Of self	
1861	Bil	0.0060	0.05	Ghanashyam Pradhan S/o Rajani Kanta Pradhan of self	
1864	Bil	0.0074	0.07	Arup Mondal S/o Bangshidhar Mondal of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



72

জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২২৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৯.২৪
সাবেক দাগ নং- ১৫৭		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১৮৭২	বিল	০.০০১৬	০.০১	মমতা ধর স্বামী-অধীর সাং-নিজ	
১৮৯৮	বিল	০.০০৫৩	০.০৫	রুপা চক্রবর্তী স্বামী-শান্তনু চক্রবর্তী সাং-নিজ	
১৯২১	বিল	০.০০২২	০.০২	সম্পদা দাস স্বামী-গৌতম দাস সাং-নিজ	
১৯২২	বিল	০.০০২২	০.০২	গৌতম দাস পিতা-নির্মল দাস সাং-নিজ	
১৯২৩	বিল	০.০০১৬	০.০১	সুধাংশু শিকদার পিতা-প্রফুল্ল সাং-নিজ	
১৯২৪	বিল	০.০০১৬	০.০২	দেবীকা শাখারী ওরফে শিকদার স্বামী-সুধাংশু সাং-নিজ	
১৯৩৫	বিল	০.০০১৮	০.০১	ওমপ্রকাশ মিশ্র পিতা-পরশুরাম মিশ্র সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

72-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 226

Class-Bil

Area of land-(A): 9.24

Old Plot No. 157

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1872	Bil	0.0016	0.01	Mamata Dhar W/o Adhir Of self	
1989	Bil	0.0053	0.05	Rupa Chakraborty W/o Santanu Chakraborty of self	
1921	Bil	0.0022	0.02	Shampa Das W/o Goutam Das Of self	
1922	Bil	0.0022	0.02	Goutam Das S/o Nirmal Das Of self	
1923	Bil	0.0016	0.01	Sudhangshu Sikdar S/o Prafulla Of self	
1924	Bil	0.0016	0.02	Debika Sankhari @ Sikdar W/o Sudhangshu Of self	
1935	Bil	0.0018	0.01	Omprakash Mishra S/o Pashuram Mishra Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

73

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাগ নং- ২২৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৯.২৪
সাবেক দাগ নং- ১৫৭		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেণীর বিবরণ	মন্তব্য
১৯৩৬	বিল	০.০০১৮	০.০২	আভা মিশ্র স্বামী-ওমপ্রকাশ মিশ্র সাং-নিজ	
১৯৪২	বিল	০.০০৩৪	০.০৩	আনন্দ কুমার পিতা-রামেকবল প্রসাদ সাং-নিজ	
১৯৪৫	বিল	০.০০২০	০.০২	শঙ্কর মন্ডল পিতা-রামজি সাং-নিজ	
১৯৪৬	বিল	০.০০২০	০.০২	মুকুল মালাকার পিতা-গনেশ মালাকার সাং-নিজ	
১৯৫৪	বিল	০.০০৪২	০.০৩	জগন্নাথ পাল পিতা-মহিম গুণধর পাল সাং-নিজ	
১৯৫৬	বিল	০.০১০৩	০.১০	নিরু সিং স্বামী-উৎপল কুমার সিং সাং-নিজ	
১৯৫৭	বিল	০.০১০৩	০.০৯	রিমা সিং স্বামী-পঙ্কজ কুমার সিং সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

73 A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 226 Class-Bil Area of land-(A): 9.24
Old Plot No. 157

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1936	Bil	0.0018	0.02	Abha Mishra W/o Omprakash Mishra of self	
1942	Bil	0.0034	0.03	Ananda Kumar S/o Ramekabal Prasad of self	
1945	Bil	0.0020	0.02	Shankar Mondal S/o Ramji Of self	
1946	Bil	0.0020	0.02	Mukul Malakar S/o Ganesh Malakar Of self	
1954	Bil	0.0042	0.03	Jagannath Pal S/o Mahim Gunadhar Pal of self	
1956	Bil	0.0103	0.10	Niru Singh W/o Utpal Kumar Das Of self	
1957	Bil	0.0103	0.09	Rina Singh W/o Pankaj Kumar Singh of self	

পশ্চিমবঙ্গ সরকার 74
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখের তথ্য-



[১৬১৫০০৫]

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২২৬
সাবেক দাগ নং- ১৫৭

রক- সোনারপুর

জে.এল.নং- ৫

শ্রেণী- বিল

খানা- সোনারপুর

জমির পরিমাণ(এ)- ৯.২৪

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেপীর বিবরণ	মন্তব্য
১৯৫৮	বিল	০.০০৪৫	০.০৪	গঙ্গা দেবী পিতা-জন্মেজয় হালদার সাং-নিজ	
১৯৫৯	বিল	০.০০৩৬	০.০৩	প্রেমানন্দ হালদার পিতা-রামপদ হালদার সাং-নিজ	
১৯৬২	বিল	০.০০৭৩	০.০৭	সঙ্কিতা চক্রবর্তী স্বামী-তাপস সাং-নিজ	
১৯৬৩	বিল	০.০০৪৫	০.০৪	লিলি চক্রবর্তী স্বামী-শিবু প্রসাদ চক্রবর্তী সাং-নিজ	
১৯৬৪	বিল	০.০০৭২	০.০৭	মিতা সরদার কয়াল স্বামী-দেবাশীষ কয়াল সাং-সুকাশ সরনী বারুইপুর	
১৯৭৪	বিল	০.০০১৭	০.০২	রঞ্জিত ঝা পিতা-মায়ানন্দ ঝা সাং-নিজ	
১৯৭৫	বিল	০.০০১৭	০.০১	সোহন ঝা পিতা-মায়ানন্দ ঝা সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

74-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

District: South 24 Parganas Block- Sonarpur [1615005]
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 226 Class-Bil Area of land-(A): 9.24
Old Plot No. 157

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1958	Bil	0.0045	0.04	Ganga Devi D/o Janmenjoy Halder of self	
1959	Bil	0.0036	0.03	Premananda Halder S/o Rampada Halder Of self	
1962	Bil	0.0073	0.07	Sanchita Chakraborty W/o Tapas of self	
1963	Bil	0.0045	0.04	Lili Chakraborty W/o Shibu Prasad Chakraborty of self	
1964	Bil	0.0072	0.07	Mita Sardar Kayal W/o Debasish Kayal of Sukanta Sarani, Baruipur	
1974	Bil	0.0017	0.02	Ranjit Jha S/o Mayananda Jha Of self	
1975	Bil	0.0017	0.01	Sohan Jha S/o Mayananda Jha Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২২৬
সাবেক দাগ নং- ১৫৭

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

থানা- সোনারপুর
জমির পরিমাণ(এ)- ৯.২৪

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লসীর বিবরণ	মন্তব্য
১৯৭৮	বিল	০.০০৩০	০.০৩	শম্মা পাল স্বামী-জগন্নাথ পাল সাং-নিজ	
১৯৭৯	বিল	০.০০৭৩	০.০৭	শেলী চক্রবর্তী স্বামী-মনোভোষ চক্রবর্তী সাং-নিজ	
১৯৮০	বিল	০.০০১৬	০.০১	সম্রয় ঘোষ পিতা-ননী ঘোষ সাং-নিজ	
১৯৯০	বিল	০.০০২৬	০.০২	অনিমা সরদার স্বামী-পবিত্র সরদার সাং-নিজ	
১৯৯৪	বিল	০.০০২৭	০.০৩	গোপাল দাস পিতা-মতিলাল দাস সাং-নিজ	
১৯৯৫	বিল	০.০০২৭	০.০২	রিম্মা দাস স্বামী-গোপাল দাস সাং-নিজ	
১৯৯৬	বিল	০.০০১৬	০.০১	প্রদীপ কুমার গুপ্তা পিতা-মদন প্রসাদ গুপ্তা সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

75-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 226

Class-Bil

Area of land-(A): 9.24

Old Plot No. 157

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1978	Bil	0.0030	0.03	Shampa Pal W/o Jagannath Pal Of self	
1979	Bil	0.0073	0.07	Sheli Chakraborty W/o Manotosh Chakraborty of self	
1980	Bil	0.0016	0.01	Sanjay Ghosh S/o Nani Ghosh Of self	
1990	Bil	0.0026	0.02	Anima Sardar W/o Pabitra Sardar Of self	
1994	Bil	0.0027	0.03	Gopal Das S/o Matilal Das Of self	
1995	Bil	0.0027	0.02	Rimpa Das W/o Gopal Das Of self	
1996	Bil	0.0016	0.01	Pradip Kumar Gupta S/o Madan Prasad Gupta of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

76



[১৬১৫০০৫]

জেলা- দক্ষিণ ২৪ পরগণা

রক- সোনারপুর

মৌজা- আটঘরা

জে.এল.নং- ৫

খানা- সোনারপুর

দাগ নং- ২২৬

শ্রেণী- বিল

জমির পরিমাণ(এ)- ৯.২৪

সাবেক দাগ নং- ১৫৭

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্বের/লেসীর বিবরণ	মন্তব্য
১৯৯৭	বিল	০.০০১৬	০.০২	কানহাইয়া লাল গুপ্তা পিতা-মদন প্রসাদ গুপ্তা সাং-নিজ	
২০০০	বিল	০.০০১৯	০.০২	মৌসুমি কংস বনিক স্বামী-দেবানীষ সাং-নিজ	
২০১১	বিল	০.০০৪৩	০.০৪	সৌমেন কুমার মন্ডল পিতা-অসিত বরন মন্ডল সাং-নিজ	
২০৩৪	বিল	০.০২৭০	০.২৭	গুক্তি শাহ স্বামী-দেও কুমার সাং-নিজ	
২০৩৫	বিল	০.০২৭০	০.২৮	দেও কুমার শাহ পিতা-ধনরাজ সাং-নিজ	
২০৪১	বিল	০.০০২০	০.০১	সুবীর সরদার পিতা-ধ্যানেশ সাং-নিজ	
২০৪২	বিল	০.০০১৯	০.০২	পৃথ্বী সরদার পিতা-অসীম সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.
For Office Use Only.

76-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas
Mouza- Atghara
Plot No. 226
Old Plot No. 157

Block- Sonarpur

J.L. No. 5

Class-Bil

Police Station- Sonarpur

Area of land-(A): 9.24

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1997	Bil	0.0016	0.02	Kanhaiya Lal Gupta S/o Madan Prasad Gupta of self	
2000	Bil	0.0019	0.02	Mousumi Kansabanik W/o Debasish Of self	
2011	Bil	0.0043	0.04	Soumen Kumar Mondal S/o Asit Baran Mondal of self	
2034	Bil	0.0270	0.27	Guddi Shah W/o Deo Kumar Of self	
2035	Bil	0.0270	0.28	Deo Kumar Shah S/o Dhanraj Of self	
2041	Bil	0.0020	0.01	Subir Sardar S/o Dhanesh Of self	
2042	Bil	0.0019	0.02	Prithvi Sardar S/o Ashim Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



77

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২২৬
সাবেক দাগ নং- ১৫৭

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ৯.২৪

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বয়ংভর/লেসীর বিবরণ	মন্তব্য
২০৪৩	বিল	০.০০১৯	০.০২	সুমন সরদার পিতা-ধ্যানেশ মাং-নিজ	
২০৪৪	বিল	০.০০২৯	০.০৩	প্রদীপ কুমার বালা পিতা-প্রফুল চন্দ্র মাং-নিজ	
২০৪৫	বিল	০.০০২৯	০.০৩	রুমা বালা স্বামী-প্রদীপ কুমার মাং-নিজ	
২০৭৩	বিল	০.০০৫৪	০.০৫	সুদীরাম মন্ডল পিতা-অশ্বিনি মাং-নিজ	
২০৭৪	বিল	০.০০৪০	০.০৪	সোমা ঘোষ পাল স্বামী-সুবীর পাল মাং-নিজ	
২০৮৮	বিল	০.০০০৩	০.০১	বিমলা হালদার পিতা-সৌরেন মাং-নিজ	
২০৯০	বিল	০.০০২৪	০.০২	সুবীর রায় পিতা-দীপশঙ্কর রায় মাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

IT - A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 226

Class-Bil

Area of land-(A): 9.24

Old Plot No. 157

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2043	Bil	0.0019	0.02	Suman Sardar S/o Dhanesh Of self	
2044	Bil	0.0029	0.03	Pradip Kumar Bala S/o Prafulla Chandra Of self	
2045	Bil	0.0029	0.03	Ruma Bala W/o Pradip Kumar Of self	
2073	Bil	0.0054	0.05	Kudiram Mondal S/o Aswini Of self	
2074	Bil	0.0040	0.04	Soma Ghosh Pal W/o Subir Pal Of self	
2088	Bil	0.0003	0.01	Bimala Halder S/o Souren Of self	
2090	Bil	0.0024	0.02	Subir Roy S/o Deep Shankar Roy of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাগ নং- ২২৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৯.২৪
সাবেক দাগ নং- ১৫৭		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
২০৯১	বিল	০.০০২৪	০.০২	তুলিকা রায় চ্যাটার্জী স্বামী-সুবীর রায় সাং-নিজ	
২০৯২	বিল	০.০০২৯	০.০৪	লক্ষ্মি দেবী সাউ স্বামী-রাজেশ্বর সাউ সাং-নিজ	
২১০৪	বিল	০.০০৩৬	০.০৩	রেখা শর্মা পিতা-সতীশ কুমার শর্মা সাং-নিজ	
২১০৫	বিল	০.০০৩৯	০.০৪	খিম ইন্টেরিয়রস প্রাইভেট লিমিটেড পক্ষে ডাইরেক্টর সাং-নিজ	
২১২০	বিল	০.০০১৩	০.০১	সাগর প্রধান পিতা-রঘুনাথ সাং-নিজ	
২১২১	বিল	০.০০১৪	০.০১	সৈকত প্রধান পিতা-রঘুনাথ সাং-নিজ	
২১২২	বিল	০.০০৩৫	০.০৩	প্রসেনজিৎ পারিয়া পিতা-জগদীশ পারিয়া সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

78-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 226

Class-Bil

Area of land-(A): 9.24

Old Plot No. 157

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
2019	Bil	0.0024	0.02	Tulika Roy Chowdhury W/o Subir Roy Of self	
2092	Bil	0.0029	0.04	Laxmi Devi Shau W/o Rajeswar Shau Of self	
2104	Bil	0.0036	0.03	Rekha Sharma S/o Satish Kumar Sharma of self	
2105	Bil	0.0039	0.04	On behalf of Thim Interiors Private Limited, Director Of self	
2120	Bil	0.0013	0.01	Sagar Pradhan S/o Raghunath Of self	
2121	Bil	0.0014	0.01	Saikat Pradhan S/o Raghunath Of self	
2122	Bil	0.0035	0.03	Prasenjit Pariya S/o Jagadish Pariya Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-

79



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২২৬
সাবেক দাগ নং- ১৫৭

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ৯.২৪

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেগীর বিবরণ	মন্তব্য
২১২৫	বিল	০.০০২৫	০.০২	শুভা চক্রবর্তী স্বামী-মানস কুমার চক্রবর্তী সাং-নিজ	
২১৪৫	বিল	০.০০৩৮	০.০৩	রতন মিত্র পিতা-হথিকেশ সাং-নিজ	
২১৫৬	বিল	০.০০৩১	০.০৩	মৃগাল হাতী পিতা-স্বাধীন হাতী সাং-নিজ	
২১৭১	বিল	০.০০১৫	০.০১	স্নিদ্ধা পাল স্বামী-তারকেয়র পাল সাং-নিজ	
২১৭২	বিল	০.০০১৫	০.০২	তারকেয়র পাল পিতা-মহাপ্রভু পাল সাং-নিজ	
২১৯১	বিল	০.০০৪৪	০.০৪	মিলন চন্দ্র মিত্রী পিতা-কানাইলাল মিত্রী সাং-নিজ	
২১৯২	বিল	০.০০৪৫	০.০৪	তাপসী মিত্রী স্বামী-মিলন চন্দ্র মিত্রী সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

79-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 226

Class-Bil

Area of land-(A): 9.24

Old Plot No. 157

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2125	Bil	0.0025	0.02	Sukla Chakraborty W/o Manas Kumar Chakraborty of self	
2145	Bil	0.0038	0.03	Ratan Mitra S/o Hrishikesh Of self	
2156	Bil	0.0031	0.03	Mrinal Hati S/o Swadhin Hati Of self	
2171	Bil	0.0015	0.01	Snigdha Pal W/o Tarakeswar Pal Of self	
2172	Bil	0.0015	0.02	Tarakeswar Pal S/o Mahaprabhu Pal of self	
2191	Bil	0.0044	0.04	Milan Chandra Mistri S/o Kanailal Mistri Of self	
2192	Bil	0.0045	0.04	Tapasi Mistri W/o Milan Chandra Mistri of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২২৬
সাবেক দাগ নং- ১৫৭

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ৯.২৪

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্ব/পেমীর বিবরণ	মন্তব্য
২১৯৪	বিল	০.০০৮৩	০.০৮	জ্যোতির্ময় নাইয়া পিতা-নির্মল চন্দ্র নাইয়া সাং-নিজ	
২১৯৭	বিল	০.০০৫৯	০.০৮	রিনিতা নির্মান পার্টনারস সাং-নিজ	
২১৯৯	বিল	০.০১১১	০.১৬	রিনিতা নির্মান পার্টনারস সাং-নিজ	
২২০০	বিল	০.০০১৬	০.০২	অশোক কুমার মিশ্র পিতা-বিজয় সাং-নিজ	
২২০১	বিল	০.০০১৬	০.০১	বেবি মিশ্র পিতা-অশোক সাং-নিজ	
২২০২	বিল	০.০০১৮	০.০১	রাকেশ ভৌমিক পিতা-মন্মথ সাং-নিজ	
২২০৩	বিল	০.০০১৮	০.০২	প্রভাবতী ভৌমিক স্বামী-মন্মথ সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

80-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

District: South 24 Parganas Block- Sonarpur [1615005]
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 226 Class-Bil Area of land-(A): 9.24
Old Plot No. 157

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
2194	Bil	0.0083	0.08	Jyotirmoy Naiya S/o Nirmal Chandra Naiya of self	
2197	Bil	0.0059	0.08	Rinita Nirman Partners Of self	
2199	Bil	0.0111	0.16	Rinita Nirman Partners Of self	
2200	Bil	0.0016	0.02	Ashok Kumar Mishra S/o Bijoy Of self	
2201	Bil	0.0016	0.01	Baby Mishra D/o Ashok Of self	
2202	Bil	0.0018	0.01	Rakesh Bhowmick S/o Manmatha Of self	
2203	Bil	0.0018	0.02	Prabhabati Bhowmick W/o Manmatha Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

৪১



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২২৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৯.২৪
সাবেক দাগ নং- ১৫৭		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
২২০৪	বিল	০.০০১১	০.০১	আশা দেবী স্বামী-বরুণ সাং-নিজ	
২২০৫	বিল	০.০০১১	০.০১	বরুণ কুমার ঝা পিতা-অভিনারায়ন সাং-নিজ	
২২০৬	বিল	০.০০৪৪	০.০৪	মিঠুন মিত্রী পিতা-মিলন চন্দ্র মিত্রী সাং-নিজ	
২২২৯	বিল	০.০০৪৪	০.০৪	পঙ্কজ মজুমদার পিতা-শচীন সাং-নিজ	
২২৩৮	বিল	০.০০৪৯	০.০৭	অমিত সাহা পিতা-সুবল সাহা সাং-নিজ	
২২৪৪	বিল	০.০০৩০	০.০৩	সঞ্জয় মন্ডল পিতা-হারাদন মন্ডল সাং-নিজ	
২২৫০	বিল	০.০০৫১	০.০৪	বীরেন মল্লিক পিতা-হরসিত সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

81-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

District: South 24 Parganas

Block- Sonarpur

[1615005]

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 226

Class-Bil

Area of land-(A): 9.24

Old Plot No. 157

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2204	Bil	0.0011	0.01	Asha devi W/o Barun Of self	
2205	Bil	0.0011	0.01	Barun Kumar Jha S/o Abhinarayan Of self	
2208	Bil	0.0044	0.04	Mithun Mistri S/o Milan Chandra Mistri of self	
2229	Bil	0.0044	0.04	Pankaj Majumder Son of Sachin Of self	
2238	Bil	0.0049	0.07	Amit Saha S/o Subal Saha Of self	
2244	Bil	0.0030	0.03	Sanjoy Mondal S/o Haradhan Mondal Of self	
2250	Bil	0.0051	0.04	Biren Mallick S/o Harshit Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

82



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২২৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৯.২৪
সাবেক দাগ নং- ১৫৭		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
২২৫৬	বিল	০.০০২০	০.০২	সুধামা সিং পিতা-রামধর মাং-নিজ	
২২৬২	বিল	০.০০২৫	০.০২	বাণী নন্দর পিতা-রবীন্দ্রনাথ নন্দর মাং-নিজ	
২৩১৩	বিল	০.০০১১	০.০১	বিজয় কুমার সিং পিতা-নাগেশ্বর সিং মাং-নিজ	
২৩১৪	বিল	০.০০১০	০.০১	রাম কুমার সিং পিতা-নাগেশ্বর সিং মাং-নিজ	
২৩১৫	বিল	০.০০১০	০.০১	দেও কুমার সিং পিতা-নাগেশ্বর সিং মাং-নিজ	
২৩১৬	বিল	০.০০১১	০.০১	শিব কুমার সিং পিতা-নাগেশ্বর সিং মাং-নিজ	
২৩৫১	বিল	০.০০৬৫	০.০৬	জয়ন্তী নন্দর স্বামী-খোকন মাং-নিজ	
		১.০০০০	৯.২৪		

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

82-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

District: South 24 Parganas Block- Sonarpur [1615005]
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 226 Class-Bil Area of land-(A): 9.24
Old Plot No. 157

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
2256	Bil	0.0020	0.02	Sudhama Singh S/o Ramdhar Of self	
2292	Bil	0.0025	0.02	Bapi Naskar S/o Rabindra Nath Naskar of self	
2313	Bil	0.0011	0.01	Bijoy Kumar Singh S/o Nageswar Singh Of self	
2314	Bil	0.0010	0.01	Ram Kumar Singh S/o Nageswar Singh Of self	
2315	Bil	0.0010	0.01	Deo Kumar Singh S/o Nageswar Singh Of self	
2316	Bil	0.0011	0.01	Shib Kumar Singh S/o Nageswar Singh Of self	
2351	Bil	0.0065	0.06	Jayanti Naskar W/o Khokan Of self	
		1.0000	9.24		

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

82-B
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

District: South 24 Parganas Block- Sonarpur [1615005]
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 226 Class-Bil Area of land-(A): 9.24
Old Plot No. 157

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
2256	Bil	0.0020	0.02	Sudhama Singh S/o Ramdhar Of self	
2292	Bil	0.0025	0.02	Bapi Naskar S/o Rabindra Nath Naskar of self	
2313	Bil	0.0011	0.01	Bijoy Kumar Singh S/o Nageswar Singh Of self	
2314	Bil	0.0010	0.01	Ram Kumar Singh S/o Nageswar Singh Of self	
2315	Bil	0.0010	0.01	Deo Kumar Singh S/o Nageswar Singh Of self	
2316	Bil	0.0011	0.01	Shib Kumar Singh S/o Nageswar Singh Of self	
2351	Bil	0.0065	0.06	Jayanti Naskar W/o Khokan Of self	
		<u>1.0000</u>	<u>9.24</u>		

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

Certified to be the English translation of an Information of Plots in Bengal


R. Islam
Rtd. Senior Interpreting Officer (C)
C. S. High Court, Calcutta

পশ্চিমবঙ্গ সরকার

83

সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ



-দাখের তথ্য-

জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাগ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্বের/শ্রেণীর বিবরণ	মন্তব্য
৩৭/১	বিল	০.০১৫০	০.১৯	কৃষ্ণপদ মণ্ডল পিতা-নিরঞ্জন মণ্ডল মাং-নিজ	
৭২/১	বিল	০.০৩২৯	০.৪৩	নৃপেন মণ্ডল পিতা-নিরঞ্জন মণ্ডল মাং-নিজ	
৮৪/১	বিল	০.০২৩৯	০.৩২	প্রফুল্ল মণ্ডল পিতা-নিরঞ্জন মণ্ডল মাং-নিজ	
২৮৮	বিল	০.০০৪০	০.০৫	করুনা ভট্টাচার্য . স্বামী-চিত্তরঞ্জন মাং-ইটাই ডেবরা মেদিনীপুর	
২৮৯	বিল	০.০০৪৯	০.০৬	সন্ধ্যা বিশ্বাস . স্বামী-গোপালচন্দ্র মাং-১১/বাবুরানীপাড়া ডাটপাড়া ২৪ পরগণা	
২৯১	বিল	০.০০৫০	০.০৬	শংকর দাস . পিতা-শৈলেন্দ্র মাং-২১ রাখাল ঘোষ লেন কোল-৪৫	
২৯২	বিল	০.০০০৭	০.০১	পদ্মাঘোষ . স্বামী-স্বপন মাং-২৩ সি বেলঘাটা মেন রোডকোল-১০	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

83-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 186

Class-Bil

Area of land-(A): 12.90

Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
37/1	Bil	0.0150	0.19	Krishnapada Mondal S/o Niranjana Mondal Of self	
72/1	Bil	0.0329	0.43	Nripen Mondal S/o Niranjana Mondal Of self	
84/1	Bil	0.0239	0.32	Prafulla Mondal S/o Niranjana Mondal Of self	
288	Bil	0.0040	0.05	Kalpana Bhattacharjee W/o Chitta Ranjan Of Itai Debra Medinipur	
289	Bil	0.0049	0.06	Sandhya Biswas W/o Gopal Chandra Of 11/1, Babu Rani Para, Bhatpara, 24 Parganas	
291	Bil	0.0050	0.06	Sankar Das S/o Sailendra Of 21, Rakhal Ghosh Lane, Kol- 85	
292	Bil	0.0007	0.01	Padma Ghosh W/o Swapan Of 23C, Belaghata Main Road, Kol- 10	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের কার্য
-দাখলের তথ্য-

84



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ১৮৬
সাবেক দাগ নং- ১৫৪

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ১২.৯০

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
২৯৪	বিল	০.০০০৭	০.০১	স্বপ্না সেন . স্বামী-অরুণপরতন সাং-২৩ ডিসুকান্ত সরনী কোল-৪৫	
২৯৫	বিল	০.০০০৮	০.০৫	দীপক কুমার দাস . পিতা-জয়দেব সাং-২১ রাখাল ঘোষ লেন কোল-৪৫	
২৯৬	বিল	০.০০৪৯	০.০৬	আশিষ বসু . পিতা-রনজিত সাং-এ ই ৪০৭ সল্টলেক সেক্টর ১ কোল-৬৪	
২৯৭	বিল	০.০০০৯	০.০৫	নিশীথ কুমার সেনগুপ্ত পিতা-প্রিয় সাং-৭সি ইস্ট রোড কোল-৩২	
২৯৮	বিল	০.০০০২	০.০০	মীরা সেন . স্বামী-চিত্তরঞ্জন সাং-এল ৩৩ ডি নারকেলডাঙ্গা রেলওয়েকো: কোল-১১	
২৯৯	বিল	০.০০০২	০.০০	সুবীর সেন . পিতা-চিত্তরঞ্জন সাং-এল ৩৩ ডি নারকেলডাঙ্গা রেলওয়ে কো: কোল-১১	
৩০০	বিল	০.০০০৩	০.০১	প্রবীর সেন . পিতা-চিত্তরঞ্জন সাং-এল ৩৩ ডি নারকেলডাঙ্গা রেলওয়ে কো: কোল-১১	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

84-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 186

Class-Bil

Area of land-(A): 12.90

Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
294	Bil	0.0007	0.01	Swapna Sen W/o Arup Ratan Of 23D, Sukanta Sarani, Kol- 85	
295	Bil	0.0038	0.05	Dipak Kumar Das S/o Joydeb Of 21, Rakhal Ghosh Lane, Kol- 85	
296	Bil	0.0049	0.06	Asish Basu S/o Ranjit Of AE809, Salt Lake Sector-1, Kol- 64	
297	Bil	0.0039	0.05	Nishit Kumar Sengupta S/o Priya Of 9C, East Road, Kol- 82	
298	Bil	0.0002	0.00	Mira Sen W/o Chitta Ranjan Of L33D, Narkeldanga Railway Co. Kol- 11	
299	Bil	0.0002	0.00	Subir Sen S/o Chittaranjan Of L33D, Narkeldanga Railway Co. Kol- 11	
300	Bil	0.0003	0.01	Prabir Sen S/o Chitta Ranjan Of L33D, Narkeldanga Railway Co. Kol- 11	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the ERWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাখের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ১৮৬
সাবেক দাগ নং- ১৫৪

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

থানা- সোনারপুর
জমির পরিমাণ(এ)- ১২.৯০

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
৩০১	বিল	০.০০৪৩	০.০৬	অম্বু সিনহা . স্বামী-সুরজিত সাং-৩৪ সি কালিঘাট রোড কোল-২৬	
৩০২	বিল	০.০০১৪	০.০২	পুল্লরানী পাল . স্বামী-মতিলাল সাং-৩/৩০ চিত্তরঞ্জন কলোনী কোল-৩২	
৩০৩	বিল	০.০০১৪	০.০২	গুরুসদ পাল . পিতা-মতিলাল সাং-৩/৩০ চিত্তরঞ্জন কলোনী কোল-৩২	
৩০৪	বিল	০.০০১৫	০.০২	কালিদ পাল . পিতা-মতিলাল সাং-৩/৩০ চিত্তরঞ্জন কলোনী কোল-৩২	
৩৬৫	বিল	০.০০২৬	০.০৩	রাজু দেবনাথ পিতা-ভরনী সাং-নিজ	
৪০২	বিল	০.০০২৩	০.০৩	হৃদয় মডল পিতা-চিনিবাস সাং-নিজ	
৪৫১	বিল	০.০০৩১	০.০৪	সরোজ কুমার মজুমদার পিতা-নিশিকান্ত সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

85-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 186

Class-Bil

Area of land-(A): 12.90

Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
301	Bil	0.0043	0.06	Anju Sinha W/o Surajit Of 38C, Kalighat Road, Kol- 26	
302	Bil	0.0014	0.02	Puspa Rani Pal W/o Matilal Of 3/30, Chittaranjan Colony, Kol- 32	
303	Bil	0.0014	0.02	Gurupada Pal S/o Matilal Of 3/30, Chittaranjan Colony, Kol- 32.	
304	Bil	0.0015	0.02	Kalipada Pal Son of Matilal Of 3/30, Chittaranjan Colony, Kol- 32	
365	Bil	0.0026	0.03	Raju Debnath S/o Tarani Of self	
432	Bil	0.0023	0.03	Hriday Mondal S/o Chinibas of self	
451	Bil	0.0031	0.04	Saroj Kumar Majumder S/o Nishikanta Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

৪৬



জেলা- দক্ষিণ ২৪ পরগণা ব্লক- সোনানারপুর [১৬১৫০০৫]
মৌজা- আটঘরা জে.এল.নং- ৫ খানা- সোনানারপুর
দাগ নং- ১৮৬ শ্রেণী- বিল জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাগ নং- ১৫৪

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
৪৫৫	বিল	০.০০৩১	০.০৪	ননী গোপাল মন্ডল পিতা-মনীন্দ্র চন্দ্র সাং-নিজ	
৫১৮	বিল	০.১৫৮১	২.৪৬	অমরেন্দ্রনাথ মন্ডল পিতা-পুলিন বিহারী মণ্ডল সাং-রানাজুতিয়া	
৫৫৪	বিল	০.০০৩৮	০.০৫	অবনী কুমার রায় পিতা-হরিদাস সাং-নিজ	
৫৬৫	বিল	০.০০৫০	০.০৬	গনেশ অধিকারী পিতা-কৃষ্ণপদ সাং-পূ: যাদবপুর, কোল-৭৭	
৫৬৭	বিল	০.০০৩০	০.০৪	প্রীতি ঝা স্বামী-বিবেক সাং-নিজ	
৫৬৮	বিল	০.০০৩০	০.০৪	বিবেক ঝা পিতা-গনেশ চন্দ্র সাং-নিজ	
৫৬৯	বিল	০.০০৩০	০.০৪	উমা ঝা স্বামী-গনেশ চন্দ্র সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

86-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 186

Class-Bil

Area of land-(A): 12.90

Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
455	Bil	0.0031	0.04	Nani Gopal Mondal S/o Manindra Chandra of self	
518	Bil	0.1581	2.46	Amarendra Nath Mondal, S/o Pulin Behari Mondal of Ranabhutia	
554	Bil	0.0038	0.05	Abani Kumar Roy S/o Haridas Of self	
565	Bil	0.0050	0.06	Ganesh Adhikari Son of Krishnapada Of Purba Jadavpur, Kol- 99	
567	Bil	0.0030	0.04	Priti Jha W/o Vivek Of self	
568	Bil	0.0030	0.04	Vivek Jha S/o Ganesh Chandra Of self	
569	Bil	0.0030	0.04	Uma Jha W/o Ganesh Chandra Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের জখা-

৪৭



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাগ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেগীর বিবরণ	মন্তব্য
৫৭০	বিল	০.০০৩০	০.০৪	গনেশ চন্দ্র ঝা পিতা-সূর্যকান্ত সাং-নিজ	
৬৩২	বিল	০.০০৩৪	০.০৪	অরুণ মন্ডল পিতা-মানব সাং-নিজ	
৬৩৩	বিল	০.০০৩৪	০.০৪	গনেশ চন্দ্র রায় পিতা-সুধনা সাং-নিজ	
৬৭০	বিল	০.০০২৮	০.০৪	কমল কিশোর পিতা-যুগল সাং-নিজ	
৬৭১	বিল	০.০০২৯	০.০৪	অনিভা কিশোর স্বামী-কমল সাং-নিজ	
৭২২	বিল	০.০০৩৬	০.০৫	দিঙ্কু পাল স্বামী-বরুণ চন্দ্র সাং-নিজ	
৭২৬	বিল	০.০০১১	০.০১	চন্দনা বিশ্বাস স্বামী-শ্যামল সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the FKWMA Act 2006.

For Office Use Only.

87-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer
PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 186 Class-Bil Area of land-(A): 12.90
Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
570	Bil	0.0030	0.04	Ganesh Chandra Jha S/o Surja Kanta Of self	
632	Bil	0.0034	0.04	Arup Mondal S/o Manab Of self	
633	Bil	0.0034	0.04	Ganesh Chandra Roy S/o Sudhanya Of self	
670	Bil	0.0028	0.04	Kamal Kishore Son of Jugal Of self	
671	Bil	0.0029	0.04	Anita Kishore W/o Kamal Of self	
722	Bil	0.0036	0.05	Pinku Pal W/o Barun Chandra Of self	
726	Bil	0.0011	0.01	Chandna Biswas w/o Shyamal of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the ERWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

88



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাগ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্বের/লেগীর বিবরণ	মন্তব্য
৭২৭	বিল	০.০০১১	০.০২	অনুপ মন্ডল পিতা-মানব সাং-নিজ	
৭২৮	বিল	০.০০১১	০.০১	কল্পনা ধর স্বামী-ধুবরজন সাং-নিজ	
৭২৯	বিল	০.০০১১	০.০১	অরুণ মন্ডল পিতা-মানব সাং-নিজ	
৭৩৩	বিল	০.০০১৮	০.০২	মিন্টু অধিকারী পিতা-যোগেশ চন্দ্র সাং-নিজ	
৭৪৪	বিল	০.০০২৬	০.০৩	হরিপদ দাস পিতা-পরেশ সাং-নিজ	
৭৪৫	বিল	০.০১৯০	০.০২	শুভজিত রায় পিতা-শ্যামলাল সাং-নিজ	
৭৪৬	বিল	০.০০২০	০.০৩	মুন্সী ঠাকুর স্বামী-সুনীল কুমার সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

88-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 186

Class-Bil

Area of land-(A): 12.90

Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
727	Bil	0.0011	0.02	Anup Mondal S/o Manab Of self	
728	Bil	0.0011	0.01	Kalpana Dhar W/o Dhruba Ranjan Of self	
729	Bil	0.0011	0.01	Arup Mondal S/o Manab Of self	
733	Bil	0.0018	0.02	Mintu Adhikary S/o Jogesh Chandra Of self	
744	Bil	0.0026	0.03	Haripada Das S/o Paresh Of self	
745	Bil	0.0190	0.02	Subhajit Roy S/o Shyamlal Of self	
746	Bil	0.0020	0.03	Munni Thakur W/o Sunil Kumar Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

89



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাগ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
৭৫৩	বিল	০.০০১৬	০.০২	রনজিত কুমার সাউ পিতা-রামদাস সাং-নিজ	
৭৫৪	বিল	০.০০১৬	০.০২	বিজয় কুমার সাউ পিতা-রামদাস সাং-নিজ	
৭৫৫	বিল	০.০০২৮	০.০৪	বিভাষ চন্দ্র ঝা পিতা-নোখালাল সাং-নিজ	
৭৬৯	বিল	০.০০০১	০.০১	অনিভা কিশোর স্বামী-কমল সাং-নিজ	
৭৭৫	বিল	০.০০২৪	০.০৩	অলোকা মন্ডল স্বামী-পরিষ্কীত সাং-নিজ	
৭৮০	বিল	০.০৩৭৪	০.০৫	রীনা চক্রবর্তী স্বামী-বাবলু সাং-নিজ	
৭৯১	বিল	০.০০২৬	০.০৩	প্রদীপ সরকার পিতা-প্রফুল্ল চন্দ্র সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

89-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 186

Class-Bil

Area of land-(A): 12.90

Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
753	Bil	0.0016	0.02	Ranjit Kumar Shau Son of Ramdas Of self	
754	Bil	0.0016	0.02	Bijoy Kumar Shau S/o Ramdas Of self	
755	Bil	0.0028	0.04	Bibhas Chandra Jha S/o Nokhalal Of self	
769	Bil	0.0001	0.01	Anita Kishore W/o Kamal Of self	
775	Bil	0.0024	0.03	Aloka Mondal W/o Parikshit Of self	
780	Bil	0.0374	0.05	Rina Chakraborty W/o Bablu Of self	
791	Bil	0.0026	0.03	Pradip Sarkar S/o Prafulla Chandra Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-

90



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাগ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্তের/পেশীর বিবরণ	মন্তব্য
৭৯২	বিল	০.০০২৫	০.০৩	সদীপ সরকার পিতা-প্রফুল্ল চন্দ্র সাং-নিজ	
৭৯৮	বিল	০.০০৩৪	০.০৪	মনোজ কুমার সাউ পিতা-বিষ্ণুনাথ প্রসাদ সাং-নিজ	
৭৯৯	বিল	০.০০২৭	০.০৩	বিনোদ কুমার সাউ পিতা-বিষ্ণুনাথ প্রসাদ সাং-নিজ	
৮০০	বিল	০.০০৩৮	০.০৫	পার্থ মুখার্জী পিতা-মানিক সাং-নিজ	
৮০৩	বিল	০.০০২৫	০.০৩	তরুন বসাক পিতা-মলিন্দ্র নাথ সাং-নিজ	
৮০৪	বিল	০.০০২৫	০.০৩	প্রদীপ দাস পিতা-পরেশ লাল সাং-নিজ	
৮০৫	বিল	০.০০১৪	০.০২	বিচিত্রা দাস স্বামী-গনেশ সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

90-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 186

Class-Bil

Area of land-(A): 12.90

Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
792	Bil	0.0025	0.03	Sandip Sarkar S/o Prafulla Chandra Of self	
798	Bil	0.0034	0.04	Manoj Kumar Shau S/o Biswanath Prasad Of self	
799	Bil	0.0027	0.03	Binod Kumar Shau S/o Biswanath Prasad of self	
800	Bil	0.0038	0.05	Partha Mukherjee S/o Manik Of self	
803	Bil	0.0025	0.03	Tarun Basak S/o Manindra Nath Of self	
804	Bil	0.0025	0.03	Pradip Das S/o Paresh Lal Of self	
805	Bil	0.0014	0.02	Bichitra Das W/o Ganesh Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-

৭১



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাগ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্বের/লেন্দীর বিবরণ	মন্তব্য
৮১২	বিল	০.০০০১	০.০১	সুচিতা বাছাড় পিতা-টিকেন্দ্র নাথ সাং-নিজ	
৮২৫	বিল	০.০০১৪	০.০২	গনেশ দাস পিতা-চিত্তাহরন সাং-নিজ	
৮৩৩	বিল	০.০০০৬	০.০০	সুভদ্রত শিকদার পিতা-প্রদেব নাথ সাং-নিজ	
৮৩৫	বিল	০.০০০৬	০.০১	সুভদ্রত শিকদার পিতা-প্রদেব নাথ সাং-নিজ	
৮৩৬	বিল	০.০০৩৬	০.০৫	উমা রায় (মওল) স্বামী-চন্দন কুমার সাং-নিজ	
৮৩৭	বিল	০.০০৩৬	০.০৫	চন্দন কুমার মওল পিতা-অমল কাণ্ডি সাং-নিজ	
৮৩৯	বিল	০.০০৪৯	০.০৬	সুনীল সাহা পিতা-কুঞ্জলাল সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

91-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas
Mouza: Atghara
Plot No. 186
Old Plot No. 154

Block- Sonarpur

J.L. No. 5

Class-Bil

Police Station- Sonarpur

Area of land-(A): 12.90

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
812	Bil	0.0001	0.01	Suchitra Bachar D/o Tikendra Nath Of self	
825	Bil	0.0014	0.02	Ganesh Das D/o of Chinta Haran Of self	
833	Bil	0.0006	0.00	Subhabrata Sikdar S/o Gaynendra nath Of self	
835	Bil	0.0006	0.01	Rudrabrata Sikdar S/o Gaynendra Nath Of self	
836	Bil	0.0036	0.05	Uma Roy (Mondal) W/o Chandan Kumar Of self	
837	Bil	0.0036	0.05	Chandan Kumar Mondal S/o Amal Kanti Of self	
839	Bil	0.0049	0.06	Sunil Saha S/o Kunjalal Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKVMA Act, 2008.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-

92



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ১৮৬
সাবেক দাগ নং- ১৫৪

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

থানা- সোনারপুর
জমির পরিমাণ(এ)- ১২.৯০

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্বের/লেসীর বিবরণ	মন্তব্য
৮৪২	বিল	০.০০১৪	০.০২	শুভাশীষ মাল্লা পিতা-সতীশ চন্দ্র সাং-নিজ	
৮৫০	বিল	০.০০৩৯	০.০৫	সঞ্জয় দেবনাথ পিতা-সুধীর সাং-নিজ	
৮৫৫	বিল	০.০০২৫	০.০৩	মুন্না সাউ পিতা-রামবিলাস সাং-নিজ	
৮৫৯	বিল	০.০০১৪	০.০২	কল্পনা দাস(মাল্লা) স্বামী-শুভাশীষ সাং-নিজ	
৮৬১	বিল	০.০০২২	০.০৩	মিতালী ভাওয়াল পিতা-দীপু কান্তি সাং-নিজ	
৮৬২	বিল	০.০০২২	০.০৩	দীপু কান্তি ভাওয়াল পিতা-জীবন কৃষ্ণ সাং-নিজ	
৮৬৯	বিল	০.০০২৫	০.০৩	চন্দা ঘোষ স্বামী-নারায়ন সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

92-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 186 Class-Bil Area of land-(A): 12.90
Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
842	Bil	0.0014	0.02	Subhasish Manna S/o Satish Chandra Of self	
850	Bil	0.0039	0.05	Sanjoy Debnath S/o Sudhir Of self	
855	Bil	0.0025	0.03	Munna Shau S/o Ramvilash Of self	
859	Bil	0.0014	0.02	Kalpana Das (Manna) W/o Subhasish Of self	
861	Bil	0.0022	0.03	Mitali Bhowal S/o Pijush Kanti Of self	
862	Bil	0.0022	0.03	Pijush Kanti Bhowal S/o Jiban Krishna Of self	
869	Bil	0.0025	0.03	Champa Ghosh W/o Narayan Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখের তথ্য-

93



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- মোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- মোনারপুর
দাগ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাগ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বয়ংক্রিয়/স্বত্বের বিবরণ	মন্তব্য
৮৭০	বিল	০.০০২৬	০.০৩	বিনটু দাস পিতা-গণেশ সাং-নিজ	
৮৭২	বিল	০.০০২৭	০.০৪	জয়ন্তী মন্ডল স্বামী-বিমল সাং-নিজ	
৮৮৮	বিল	০.০০৫৩	০.০৭	নারায়ণী সিকদার স্বামী-শান্তি রঞ্জন সাং-নিজ	
৮৯০	বিল	০.০০৩১	০.০৫	বিনটু দাস পিতা-গণেশ চন্দ্র সাং-নিজ	
৮৯৩	বিল	০.০০২৬	০.০৩	দীপান্বিতা হালদার স্বামী-মৃগয় সাং-নিজ	
৮৯৭	বিল	০.০০১৪	০.০২	মলয় দত্ত পিতা-জীবন কুমার সাং-নিজ	
৯২১	বিল	০.০০২৫	০.০৩	মানব কুমার দাস পিতা-সুনীল চন্দ্র সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

93-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 186

Class-Bil

Area of land-(A): 12.90

Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
870	Bil	0.0026	0.03	Rintu Das S/o Ganesh Of self	
872	Bil	0.0027	0.04	Jayanti Mondal W/o Bimal Of self	
888	Bil	0.0053	0.07	Narayani Sikdar W/o Shanti Ranjan Of self	
890	Bil	0.0031	0.05	Pintu Das S/o Ganesh Chandra Of self	
893	Bil	0.0026	0.03	Dwipanita Halder W/o Mrinmoy Of self	
897	Bil	0.0014	0.02	Malay Dutta S/o Jiban Kumar Of self	
921	Bil	0.0025	0.03	Manab Kumar Das S/o Sunil Chandra Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-

৭৫



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাগ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
৯২৯	বিল	০.০১২৫	০.১৬	রমলা দত্ত স্বামী-তপন কুমার মাং-নিজ	
৯৩৪	বিল	০.০০২৫	০.০৩	সন্ধ্যারানী খাড়া স্বামী-নির্মল চন্দ্র মাং-নিজ	
৯৪০	বিল	০.০০৬৭	০.০৮	কবিতা শাহ স্বামী-রাজ কুমার মাং-নিজ	
৯৪১	বিল	০.০০৩২	০.০৪	রাজ কুমার শাহ পিতা-রাম চরিত মাং-নিজ	
৯৪৩	বিল	০.০০৩৮	০.০৪	শ্যামল দাস পিতা-বিশ্বনাথ মাং-নিজ	
৯৫৩	বিল	০.০০২৩	০.০৩	বিরাজ রাউত পিতা-ধীরেন মাং-নিজ	
৯৫৭	বিল	০.০০২৫	০.০৩	রাহুল সাউ পিতা-রাজেন্দ্র প্রসাদ মাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

94-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 186

Class-Bil

Area of land-(A): 12.90

Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
929	Bil	0.0125	0.16	Ramala Dutta W/o Tapan Kumar Of self	
934	Bil	0.0025	0.03	Sandhya Rani Dhara W/o Nirmal Chandra Of self	
940	Bil	0.0067	0.08	Kabita Sahu W/o Raj Kumar Of self	
941	Bil	0.0032	0.04	Raj Kumar Sahu S/o Ram Charit Of self	
943	Bil	0.0038	0.04	Shyamal Das S/o Biswanath Of self	
953	Bil	0.0023	0.03	Biraj Raut S/o Dhiren Of self	
957	Bil	0.0025	0.03	Rahul Shau S/o Rajendra Prasad Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ) - ১২.৯০
সাবেক দাগ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
৯৫৮	বিল	০.০০২৫	০.০৩	গৌতম সাউ পিতা-গঙ্গা বিশ্ব সাং-নিজ	
৯৬৪	বিল	০.০৫৭২	০.৭৫	আস্থা ফাউন্ডেশন প্রাইভেট লিমিটেড সাং-নিজ	
৯৬৫	বিল	০.০০৩২	০.০৪	গনেশ চন্দ্র কুণ্ডু পিতা-ভোলানাথ সাং-নিজ	
৯৬৮	বিল	০.০০০৬	০.০০	অমিত কুমার ভৌমিক পিতা-কালন বিহারী সাং-১৯৩, সন্তোষপুর অ্যাভিনিউ কোল - ৭০০০৭৫	
৯৬৯	বিল	০.০০০৬	০.০১	শিখী ঘটক (ভৌমিক) স্বামী-অমিত কুমার সাং-১৯৩, সন্তোষপুর অ্যাভিনিউ কোল - ৭০০০৭৫	
৯৭২	বিল	০.০০০৮	০.০১	সঞ্জিতা সাহা স্বামী-বিপ্লব সাং-নিজ	
৯৭৯	বিল	০.০০২৯	০.০৪	দীপ সাউ পিতা-জগদীশ প্রসাদ সাং-২২৩০, নয়াবাদ, মুকুন্দপুর কোল - ৯৯	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

95-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 186

Class-Bil

Area of land-(A): 12.90

Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
958	Bil	0.0025	0.03	Goutam Sahu S/o Ganga Bishnu Of self	
964	Bil	0.0572	0.75	Astha Foundation Private Limited Of self	
965	Bil	0.0032	0.04	Ganesh Chandra Kundu, S/o Bholanath Of self	
968	Bil	0.0006	0.00	Amit Kumar Bhowmick, S/o Kanan Behari Of 193, Santoshpur Avenue, Kol- 700 075	
969	Bil	0.0006	0.01	Shilpi Ghatak (Bhowmik), W/o Amit Kumar Of 193, Santoshpur Avenue, Kol- 700 075	
972	Bil	0.0008	0.01	Sanchita Saha W/o Biplab Of self	
979	Bil	0.0029	0.04	Deep Sahu S/o Jagadish Prasad Of 2230, Nayabad, Mukundapur, Kol-99	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখল তথ্য-

96



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাখল নং- ১৮৬
সাবেক দাখল নং- ১৫৪

ব্লক- সোনারপুর
জে.এস.নং- ৫
শ্রেণী- বিল

থানা- সোনারপুর
ভূমির পরিমাণ(এ)- ১২.৯০

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	আংশ	আংশ পরিমাণ(এ)	স্বত্বের/লেণীর বিবরণ	মতলা
৯৮০	বিল	০.০০২৯	০.০৪	অজয় কুমার পিতা-বাসু মাউ সাং-আগরপাড়া, ঘোলা	
৯৮৪	বিল	০.০০২৮	০.০৪	কৌপিক চৌধুরী পিতা-কার্তিক সাং-১৪৪/৪, শশীবাবু রোড, বিজপুর পিন - ৭৪৩১৪৫	
৯৮৯	বিল	০.০১১৫	০.১৫	ডেব্রেক নায়ার পিতা-সীতারাম সাং-৪৫, রিপন স্ট্রীট, পার্ক স্ট্রীট কোল - ৭০০০১৬	
৯৯২	বিল	০.০০২৬	০.০৩	সাক্ষিতসু বন্দোপাধ্যায় পিতা-সমীর কুমার সাং-সন্তোষ পুর কোল- ৭৫	
৯৯৬	বিল	০.০০১৭	০.০৩	অনিভা ব্যানার্জী স্বামী-সমীর কুমার সাং-সন্তোষ পুর কোল- ৭৫	
৯৯৭	বিল	০.০০২৫	০.০৩	মীনা রাণি কর পিতা-প্রফুল চন্দ্র সাং-৪৫ পি.এম সরনী, হালডু, গড়ফা কোল - ৭৪	
৯৯৮	বিল	০.০০২৬	০.০৩	বিদ্যা ভারতী চক্রবর্তী পিতা-জীতেশ সাং-কামরূপ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

96-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer
PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 186

Class-Bil

Area of land-(A): 12.90

Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
980	Bil	0.0029	0.04	Ajay Kumar S/o Bachhu Sahu Of Agarpura, Ghoia	
984	Bil	0.0028	0.04	Kaushik Chowdhury S/o Kartick Of 184/4, Sashi Babu Road, Bijpur, Pin-743145	
989	Bil	0.0115	0.15	Derek Nayar Son of Sitaram Of 45, Ripan Street, Park Street, Kol-700016	
992	Bil	0.0026	0.03	Sandhitsu Bandopadhyay, S/o Samir Kumar Of Santoshpur, Kol- 75	
996	Bil	0.0017	0.03	Anita Banerjee W/o Samir Kumar Of Santoshpur, Kol- 75	
997	Bil	0.0025	0.03	Meena Rani Kar D/o Prafulla Chandra Of 45P, M. Sarani, Haltu, Garfa, Kol- 78	
998	Bil	0.0026	0.03	Bidya Bharati Chakraborty D/o Jitesh Of Kamrup	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাখলের তথ্য-

97



317

জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাগ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
৯৯৯	বিল	০.০০২৬	০.০৩	অর্নব ভট্টাচার্য পিতা-জীতেশ মাং-কামরুপ	
১০০৩	বিল	০.০০২৬	০.০৩	সমীর কুমার বন্দোপাধ্যায় পিতা-জগত্ জীবন মাং-মহোষ পুর কোল- 75	
১০০৭	বিল	০.০০২৫	০.০৩	শিখা রুদ্রপাল স্বামী-অর্জুন মাং-B১/৬ KMDA বাঘামতীন হাউসিং	
১০০৮	বিল	০.০০২৩	০.০৩	রবীন বৈরাগী পিতা-জয়দেব মাং-মখুরাপুর	
১০০৯	বিল	০.০০২৫	০.০৪	রেশমী রুদ্রপাল পিতা-অর্জুন মাং-B১/৬ KMDA বাঘামতীন হাউসিং	
১০১০	বিল	০.০০১৬	০.০২	ধর্মেন্দ্র শর্মা পিতা-লঙ্কন মাং-নিজ	
১০১১	বিল	০.০০১৬	০.০২	সঞ্জু দেবী স্বামী-ধর্মেন্দ্র শর্মা মাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

97-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 186 Class-Bil Area of land-(A): 12.90
Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
999	Bil	0.0026	0.03	Arnab Bhattacharjee S/o Jitesh Of Kamrup	
1003	Bil	0.0026	0.03	Samir Kumar Bandopadhyay S/o Jagat Jiban Of Santoshpur, Kol-75	
1007	Bil	0.0025	0.03	Shika Rudrapal W/o Arjun Of B1/6, KMDA Bhagajatin housing	
1008	Bil	0.0023	0.03	Rabin Bairagi S/o Joydeb Of Mathurapur	
1009	Bil	0.0025	0.04	Reshmi Rudrapal S/o Arjun Of B1/6, KMDA Bhagajatin housing	
1010	Bil	0.0016	0.02	Dharmendra Sharma S/o Lakhan Of self	
1011	Bil	0.0016	0.02	Sanju Devi W/o Dharendra Sharma of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাণের তথ্য-

98



319

জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাগ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১০১৫	বিল	০.০০০৯	০.০১	প্রশান্ত দাস পিতা-অমিতাভ দাস সাং-নিজ	
১০১৬	বিল	০.০০১২	০.০২	মিনি ঘোষ স্বামী-উত্তম কুমার ঘোষ সাং-নিজ	
১০১৭	বিল	০.০০১৩	০.০২	মিনি ঘোষ স্বামী-উত্তম কুমার ঘোষ সাং-নিজ	
১০১৮	বিল	০.০০১৩	০.০১	নয়ন মূধা পিতা-হীরালাল মূধা সাং-নিজ	
১০১৯	বিল	০.০০০৯	০.০১	মিলন দাস স্বামী-অমিতাভ দাস সাং-নিজ	
১০২১	বিল	০.০০৩৪	০.০৫	নন্দা কুম্ভু পিতা-অপূর্ব সাং-নিজ	
১০৩০	বিল	০.০০২৬	০.০৩	সুনীল চন্দ্র মূধা পিতা-কাপী কুমার মূধা সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

98-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 186

Class-Bil

Area of land-(A): 12.90

Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1015	Bil	0.0009	0.01	Prasanta Das S/o Amitabha Das Of self	
1016	Bil	0.0012	0.02	Mini Ghosh W/o Uttam Kumar Ghosh of self	
1017	Bil	0.0013	0.02	Mini Ghosh W/o Uttam Kumar Ghosh of self	
1018	Bil	0.0013	0.01	Nayan Mridha S/o Hiralal Mridha Of self	
1019	Bil	0.0009	0.01	Milan Das W/o Amitabha Das Of self	
1021	Bil	0.0034	0.05	Nanda Kundu S/o Apurba Of self	
1030	Bil	0.0026	0.03	Sunil Chandra Mridha S/o Kali Kumar Mridha of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাণের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাণ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাণ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	আংশ	আংশ পরিমাণ(এ)	স্বত্বের/লেসীর বিবরণ	মন্তব্য
১০৩২	বিল	০.০০৩৯	০.০৫	উজ্জল রায় পিতা-গনেশ রায় সাং-নিজ	
১০৩৪	বিল	০.০০২৫	০.০৩	স্বপন হালদার পিতা-সতীশ হালদার সাং-নিজ	
১০৩৫	বিল	০.০০১৩	০.০২	সুমন মৃধা পিতা-হীরালাল মৃধা সাং-নিজ	
১০৪১	বিল	০.০০১৩	০.০১	অঞ্জনা নন্দী স্বামী-রতন নন্দী সাং-নিজ	
১০৪২	বিল	০.০০১৩	০.০২	অঞ্জনা নন্দী স্বামী-রতন নন্দী সাং-নিজ	
১০৬১	বিল	০.০০০৯	০.০১	গোপাল মন্ডল পিতা-রাজেন মন্ডল সাং-নিজ	
১০৭২	বিল	০.০০০৯	০.০১	নমিতা মন্ডল স্বামী-গোপাল মন্ডল সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

99-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas
Mouza- Atghara
Plot No. 186
Old Plot No. 154

Block- Sonarpur

J.L. No. 5

Police Station- Sonarpur

Class-Bil

Area of land-(A): 12.90

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
1032	Bil	0.0039	0.05	Ujjal Roy S/o Ganesh Roy Of self	
1034	Bil	0.0025	0.03	Swapan Halder S/o Satish Halder Of self	
1035	Bil	0.0013	0.02	Suman Mridha Son of Hiralal Mridha Of self	
1041	Bil	0.0013	0.01	Anjana Nandi W/o Ratan Nandi Of self	
1042	Bil	0.0013	0.02	Anjana Nandi W/o Ratan Nandi Of self	
1061	Bil	0.0009	0.01	Gopal Mondal S/o Rajen Mondal Of self	
1072	Bil	0.0009	0.01	Namita Mondal W/o Gopal Mondal Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	রক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাপ(এ)- ১২.৯০
সাবেক দাগ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাপ(এ)	স্বয়ংক্রিয়/লেন্সের বিবরণ	মন্তব্য
১০৭৩	বিল	০.০০৩২	০.০৪	অদ্বৈত মন্ডল পিতা-গৌর চন্দ্র মন্ডল সাং-কৃষ্ণচন্দ্রপুর	
১০৭৪	বিল	০.০০৩২	০.০৪	নিভ্যানন্দ মন্ডল পিতা-গৌর চন্দ্র মন্ডল সাং-কৃষ্ণচন্দ্রপুর	
১০৮৯	বিল	০.০০০৭	০.০১	সঞ্জিতা কর্মকার স্বামী-প্রসান্ত সাং-নিজ	
১০৯০	বিল	০.০০১৩	০.০২	প্রসন্নজিত দাস পিতা-কৃষ্ণলাল দাস সাং-নিজ	
১০৯২	বিল	০.০০০৬	০.০১	প্রসান্ত কর্মকার পিতা-নিরঞ্জন কর্মকার সাং-নিজ	
১০৯৩	বিল	০.০০২৩	০.০৩	সুবল দে পিতা-সুকুমার দে সাং-নিজ	
১০৯৫	বিল	০.০০২৪	০.০৩	কমল ঢালী পিতা-সুদর্শন ঢালী সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

100-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 186 Class-Bil Area of land-(A): 12.90
Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1073	Bil	0.0032	0.04	Adwita Mondal S/o Gour Chandra Mondal of Krishna Chandrapur	
1074	Bil	0.0032	0.04	Nityananda Mondal S/o Gour Chandra Mondal of Krishna Chandrapur	
1089	Bil	0.0007	0.01	Sangita Karmakar W/o Prasanta Of self	
1090	Bil	0.0013	0.02	Prasenjit Das S/o Krishnalal Das Of self	
1092	Bil	0.0006	0.01	Prasanta Karmakar S/o Niranjan Karmakar of self	
1093	Bil	0.0023	0.03	Subal Dey Son of Sukumar Dey Of self	
1095	Bil	0.0024	0.03	Kamal Dhali Son of Sudarshan Dhali of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাগ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্ব/লেসীর বিবরণ	মন্তব্য
১০৯৬	বিল	০.০০১৫	০.০২	কাজল বিশ্বাস স্বামী-জহর বিশ্বাস সাং-নিজ	
১০৯৭	বিল	০.০০১৪	০.০২	জহর বিশ্বাস পিতা-রাজেন্দ্র প্রসাদ সাং-নিজ	
১১০১	বিল	০.০০৩৪	০.০৪	রাহুল সাউ পিতা-রাজেন্দ্র প্রসাদ সাউ সাং-নিজ	
১১০২	বিল	০.০০১৩	০.০২	পুতুল মজুমদার পিতা-উত্তম সামন্ত সাং-নিজ	
১১০৩	বিল	০.০০৪৪	০.০৬	বিশাল সাউ পিতা-বিক্রম সাউ সাং-নিজ	
১১০৫	বিল	০.০০১২	০.০২	মধুসূদন হালদার পিতা-অধীর হালদার সাং-নিজ	
১১০৮	বিল	০.০২৩৮	০.০৬	খুশবু সাউ স্বামী-সুরেশ লাল সাউ সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

101-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas
Mouza- Atghara
Plot No. 186
Old Plot No. 154

Block- Sonarpur
J.L. No. 5
Class-Bil

Police Station- Sonarpur
Area of land-(A): 12.90

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1096	Bil	0.0015	0.02	Kajal Biswas W/o Jahar Biswas Of self	
1097	Bil	0.0014	0.02	Jahar Biswas S/o Rajendra Prasad Of self	
1101	Bil	0.0034	0.04	Rahul Sahu S/o Rajendra Prasad Sahu of self	
1102	Bil	0.0013	0.02	Putul Majumder D/o Uttam Samanta Of self	
1103	Bil	0.0044	0.06	Bishal Sahu S/o Bikram Sahu Of self	
1105	Bil	0.0012	0.02	Madhusudan Halder S/o Adhir Halder Of self	
1108	Bil	0.0238	0.06	Khusbu Sahu W/o Suresh Lal Sahu Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

102

327



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাগ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাগ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১১০৯	বিল	০.০০১৩	০.০২	পুতুল মজুমদার পিতা-উত্তম সামন্ত সাং-নিজ	
১১২০	বিল	০.০০০৬	০.০১	সঞ্জিতা কর্মকার স্বামী-নিরঞ্জন কর্মকার সাং-নিজ	
১১২৭	বিল	০.০০২৫	০.০৩	সুনীরমল রুদ্র পাল পিতা-শান্তি রঞ্জন রুদ্র সাং-নিজ	
১১২৮	বিল	০.০০১২	০.০২	প্রসেনজিত দাস পিতা-কৃষ্ণলাল দাস সাং-নিজ	
১১৩৪	বিল	০.০০১০	০.০১	বলাই মন্ডল পিতা-পুলিন মন্ডল সাং-নিজ	
১১৩৫	বিল	০.০০১২	০.০২	লক্ষী হালদার পিতা-গালান হালদার সাং-নিজ	
১১৩৬	বিল	০.০০১০	০.০১	সুদর্শন হালদার পিতা-প্রফুল চন্দ্র হালদার সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

102-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer
PLOT INFORMATION

[1615005]

District: South 24 Parganas
Mouza- Atghara
Plot No. 186
Old Plot No. 154

Block- Sonarpur
J.L. No. 5
Class-Bil

Police Station- Sonarpur
Area of land-(A): 12.90

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
1109	Bil	0.0013	0.02	Putul Majumder D/o Uttam Samanta Of self	
1120	Bil	0.0006	0.01	Sangita Karmakar W/o Nirranjan Karmakar of self	
1127	Bil	0.0025	0.03	Sunirmal Rudra Pal S/o Santi Ranjan Rudra of self	
1128	Bil	0.0012	0.02	Prasenjit Das S/o Krishnapada Das Of self	
1134	Bil	0.0010	0.01	Balai Mondal S/o Pulin Mondal Of self	
1135	Bil	0.0012	0.02	Laxmi Halder D/o Palan Halder Of self	
1136	Bil	0.0010	0.01	Sudarshan Halder S/o Prafulla Chandra Halder of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



103

জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাগ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাগ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্ব/লেগীর বিবরণ	মন্তব্য
১১৪২	বিল	০.০০৬৯	০.০৯	প্রবীর কুমার কর্মকার পিতা-সুধীর কর্মকার সং-নিজ	
১১৫৬	বিল	০.০০০৭	০.০১	প্রসান্ত কর্মকার পিতা-নিরঞ্জন কর্মকার সং-নিজ	
১১৫৭	বিল	০.০০১৭	০.০২	শ্রীমন্ত মাখাল পিতা-অনীল চন্দ্র মাখাল সং-নিজ	
১১৬২	বিল	০.০০৩১	০.০৩	মির্জান মন্ডল পিতা-গোপাল মন্ডল সং-নিজ	
১১৬৩	বিল	০.০০১৪	০.০৪	মির্জান মন্ডল পিতা-গোপাল মন্ডল সং-নিজ	
১২০৮	বিল	০.০০২২	০.০৩	সঞ্জয় দত্ত পিতা-ভুলসী দত্ত সং-নিজ	
১২০৯	বিল	০.০০২২	০.০৩	চন্দন বারীক পিতা-কানাই বারীক সং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

103-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas
Mouza- Atghara
Plot No. 186
Old Plot No. 154

Block- Sonarpur
J.L. No. 5
Class-Bil

Police Station- Sonarpur
Area of land-(A): 12.90

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1142	Bil	0.0069	0.09	Prabir Kumar Karmakar S/o Sudhir Karmakar of self	
1156	Bil	0.0007	0.01	Prasanta Karmakar S/o Niranjana Karmakar of self	
1157	Bil	0.0017	0.02	Srimanta Makhhal S/o Anil Chandra Makhhal of self	
1162	Bil	0.0031	0.03	Mithun Mondal S/o Gopal Mondal Of self	
1163	Bil	0.0014	0.04	Mithun Mondal S/o Gopal Mondal Of self	
1208	Bil	0.0022	0.03	Sanjay Dutta S/o Tulshi Dutta Of self	
1209	Bil	0.0022	0.03	Chandan Barik S/o Kanai Barik Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-

104



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাগ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১২১১	বিল	০.০০২৪	০.০৩	কমলা দাস মাল্লা স্বামী-শুভাশীষ মাল্লা মাং-নিজ	
১২২৬	বিল	০.০০৩৮	০.০৪	খতিজা বেগম স্বামী-মহঃ জামাল উদ্দিন মাং-নিজ	
১২৩১	বিল	০.০০০১	০.০৩	নীলাম দেবী সাউ স্বামী-চন্দ্র সেখর সাউ মাং-নিজ	
১২৩২	বিল	০.০০০২	০.০৭	রমেশ সাউ পিতা-সুরেশ সাউ মাং-নিজ	
১২৪৮	বিল	০.০০০১	০.০২	অসীমা হালদার স্বামী-রবীরাম হালদার মাং-নিজ	
১২৫৫	বিল	০.০০১৩	০.০২	রবীরাম হালদার পিতা-বিমল হালদার মাং-নিজ	
১২৫৭	বিল	০.০০০১	০.০২	চন্দ্র সেখর সাউ পিতা-দারগী প্রসাদ সাউ মাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

104-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 186 Class-Bil Area of land-(A): 12.90
Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
1211	Bil	0.0024	0.03	Kalpana Das Manna W/o Subhasis Manna of self	
1226	Bil	0.0038	0.04	Khatija Begum W/o Md. Jamal Uddin Of self	
1231	Bil	0.0001	0.03	Nilam Devi Sahu W/o Chandra Sekhar Sahu of self	
1232	Bil	0.0002	0.07	Ramesh Sahu S/o Suresh Sahu Of self	
1248	Bil	0.0001	0.02	Asima Halder W/o Rabiram Halder Of self	
1255	Bil	0.0013	0.02	Rabiram Halder S/o Bimal Halder Of self	
1257	Bil	0.0001	0.02	Chandra Sekhar Sahu S/o Daragi Prasad Sahu of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাঙ্গের তথ্য-

105



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাঙ্গ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাঙ্গ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্বাধার/লেসীর বিবরণ	মন্তব্য
১২৬০	বিল	০.০০০২	০.০৩	সন্তোশ কুমার সাউ পিতা-হরীহর প্রসাদ সাউ সাং-নিজ	
১২৬১	বিল	০.০০০১	০.০২	ভিবেক সাউ পিতা-চন্দ্র সেখর সাউ সাং-নিজ	
১২৬২	বিল	০.০০০১	০.০২	উমা সাউ স্বামী-মানিক চন্দ্র সাউ সাং-নিজ	
১২৬৯	বিল	০.০০২৩	০.০৩	বিজনী প্রামানিক পিতা-কালিদ প্রামানিক সাং-নিজ	
১৩৪৯	বিল	০.০০৫৫	০.০৯	অসিম সরকার পিতা-অতুল সরকার সাং-নিজ	
১৩৫১	বিল	০.০০২৪	০.০৪	রিবু দাস পিতা-গনেশ চন্দ্র দাস সাং-নিজ	
১৩৫৯	বিল	০.০০১০	০.০১	গৌতম সাউ পিতা-গঙ্গা বিষ্ণু সাউ সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

105-A
Tramulated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 186

Class-Bil

Area of land-(A): 12.90

Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1260	Bil	0.0002	0.03	Santosh Kumar Sahu S/o Harihar Prasad Sahu of self	
1261	Bil	0.0001	0.02	Vivek Sau S/o Chandra Sekhar Sau of self	
1262	Bil	0.0001	0.02	Usha Sau W/o Manik Chandra Sau of self	
1269	Bil	0.0023	0.03	Bijali Pramanik S/o Kalipada Pramanik of self	
1349	Bil	0.0055	0.09	Ashim Sarkar Son of Atul Sarkar of self	
1351	Bil	0.0024	0.04	Rintu Das D/o Ganesh Chandra Das of self	
1359	Bil	0.0010	0.01	Goutam Sau S/o Ganga Bishnu Sau of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাগ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্বের/লেপীর বিবরণ	মন্তব্য
১৩৬০	বিল	০.০০১২	০.০২	ধর্মেন্দ্র ঠাকুর পিতা-ধূপনাথ ঠাকুর সাং-নিজ	
১৩৬১	বিল	০.০০১২	০.০১	সমর প্রামানিক পিতা-বিমল চন্দ্র প্রামানিক সাং-নিজ	
১৩৬২	বিল	০.০০১১	০.০২	গাপিয়া প্রামানিক স্বামী-সমর প্রামানিক সাং-নিজ	
১৩৬৩	বিল	০.০০১১	০.০২	সম্পা দেবনাথ স্বামী-প্রদীপ কুমার দেবনাথ সাং-নিজ	
১৩৬৪	বিল	০.০০২২	০.০৩	তপন লঙ্কর পিতা-অমূল্য লঙ্কর সাং-নিজ	
১৩৬৫	বিল	০.০০১২	০.০২	সুজিত কুমার ঠাকুর পিতা-ধর্মেন্দ্র ঠাকুর সাং-নিজ	
১৩৬৬	বিল	০.০০১৯	০.০২	অমিত কুমার সিং পিতা-রাজু সিং সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

106-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 186 Class-Bil Area of land-(A): 12.90
Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
1360	Bil	0.0012	0.02	Dharmendra Thakur Son of Dhupnath Thakur of self	
1361	Bil	0.0012	0.01	Samar Pramanik S/o Bimal Chandra Pramanik of self	
1362	Bil	0.0011	0.02	Papia Pramanik W/o Samar Pramanik of self	
1363	Bil	0.0011	0.02	Sampa Debnath W/o Pradip Kumar Debnath of self	
1364	Bil	0.0022	0.03	Tapan Laskar S/o Amulya Laskar of self	
1365	Bil	0.0012	0.02	Sujit Kumar Thakur Son of Dharmendra Of self	
1367	Bil	0.0019	0.02	Amit Kumar Singh S/o Raju Singh Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

107



337

জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাগ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাগ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেমীর বিবরণ	মন্তব্য
১৩৬৮	বিল	০.০০১৯	০.০২	নীলাভা রঞ্জন সাহা স্বামী-গোকুল সাহা সাং-নিজ	
১৩৭১	বিল	০.০০২৫	০.০৩	মহয়া মাজী স্বামী-আদিত্য মাজী সাং-হালতু	
১৩৭৩	বিল	০.০০১২	০.০১	নারায়ন নস্কর পিতা-পাঁচু নস্কর সাং-নিজ	
১৩৭৪	বিল	০.০০১২	০.০১	শেফালি নস্কর স্বামী-নারায়ন নস্কর সাং-নিজ	
১৩৭৫	বিল	০.০০১৯	০.০২	নীলাভা রঞ্জন সাহা পিতা-গোকুল সাহা সাং-নিজ	
১৩৭৬	বিল	০.০০১৯	০.০২	অমিত কুমার সিং পিতা-রাজু সিং সাং-নিজ	
১৩৮০	বিল	০.০০৫১	০.০৬	ওমপ্রকাশ জাঙ্গী পিতা-মোতিরাম সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

107-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 186 Class-Bil Area of land-(A): 12.90
Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1368	Bil	0.0019	0.02	Nilabha Ranjan Saha W/o Gokul Shah Of self	
1371	Bil	0.0025	0.03	Mahua Maji W/o Aditya Maji Of Haltu	
1373	Bil	0.0012	0.01	Narayan Naskar S/o Panchu Naskar Of self	
1374	Bil	0.0012	0.01	Sefali Naskar W/o Narayan Naskar Of self	
1375	Bil	0.0019	0.02	Nilabha Ranjan Saha Son of Gokul Saha Of self	
1376	Bil	0.0019	0.02	Amit Kumar Sing S/o Raju Singh Of self	
1380	Bil	0.0051	0.06	Omprakash Jaggi S/o Motiram Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ

-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	রক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাগ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাগ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্বের/লেসীর বিবরণ	মন্তব্য
১৩৮১	বিল	০.০০১২	০.০১	বিশাল নন্দর পিতা-কানাই চন্দ্র সাং-নিজ	
১৩৮৬	বিল	০.০০২৫	০.০৩	মনোজ শিষ্টাকার পিতা-মোহন রাম শিষ্টাকার সাং-নিজ	
১৩৮৮	বিল	০.০০০৭	০.০২	কুনাল নন্দর পিতা-কানাই সাং-নিজ	
১৪০০	বিল	০.০০৫০	০.০৬	শীলা সাউ স্বামী-রমেশ সাউ সাং-নিজ	
১৪০৩	বিল	০.০০২৭	০.০৩	নীতিশ কুমার গুপ্তা পিতা-মৌজিলাল গুপ্তা সাং-নিজ	
১৪০৪	বিল	০.০০১২	০.০২	পিন্দু বারিক অঞ্জলী রানী বারিক সাং-নিজ	
১৪০৬	বিল	০.০০১২	০.০২	বিবেক সাউ পিতা-চন্দ্র শেখর সাউ সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

108-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 186 Class-Bil Area of land-(A): 12.90
Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
1381	Bil	0.0012	0.01	Bishal Naskar S/o Kanai Chandra Of self	
1386	Bil	0.0025	0.03	Manoj Silpakar S/o Mohan Ram Silpakar of self	
1388	Bil	0.0007	0.02	Kunal Naskar S/o Kanai Of self	
1400	Bil	0.0050	0.06	Shila Sau W/o Ramesh Sau Of self	
1403	Bil	0.0027	0.03	Nitish Kumar Gupta S/o Moujilal Gupta of self	
1404	Bil	0.0012	0.02	Pintu Barik Anjali Rani Barik Of self	
1406	Bil	0.0012	0.02	Vivek Sau Son of Chandra Sekhar Sau of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only



জেলা- দক্ষিণ ২৪ পরগণা	রক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাখ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাখ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বয়ংক্রিয়/লেগীর বিবরণ	মন্তব্য
১৪০৭	বিল	০.০০২৪	০.০৩	উত্তম কুমার সাউ পিতা-হরিহর প্রসাদ সাউ সাং-নিজ	
১৪০৮	বিল	০.০০৩৭	০.০৫	শীলা সাউ স্বামী-রমেশ সাউ সাং-নিজ	
১৪০৯	বিল	০.০০১২	০.০২	পিটু বারিক অঙ্গনী রানী বারিক সাং-নিজ	
১৪১০	বিল	০.০০১৩	০.০২	মানিক চাঁদ সাউ পিতা-রামজী সাউ সাং-নিজ	
১৪২০	বিল	০.০০১৬	০.০২	শুভঙ্কর মিশ্র পিতা-ভোগেন্দ্র মিশ্র সাং-নিজ	
১৪২৪	বিল	০.০০২৪	০.০৪	সঞ্জীব পাল পিতা-জয় গোবিন্দ পাল সাং-নিজ	
১৪২৮	বিল	০.০০১৬	০.০২	দীপঙ্কর মিশ্র পিতা-ভোগেন্দ্র মিশ্র সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

109-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 186 Class-Bil Area of land-(A): 12.90
Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1407	Bil	0.0024	0.03	Uttam Kumar Sau S/o Harihar Prasad Sau of self	
1408	Bil	0.0037	0.05	Shila Sau W/o Ramesh Sau Of self	
1409	Bil	0.0012	0.02	Pintu Barik Anjali Rani Barik Of self	
1410	Bil	0.0013	0.02	Manik Chand Sau S/o Ramji Sau Of self	
1420	Bil	0.0016	0.02	Subhankar Mishra S/o Bhogendra Mishra of self	
1424	Bil	0.0024	0.04	Sanjib Pal S/o Joy Gobinda Pal of self	
1428	Bil	0.0016	0.02	Dipankar Mishra S/o Bhogendra Mishra of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাণের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাগ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাগ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্বের/লেসীর বিবরণ	মন্তব্য
১৪২৯	বিল	০.০০১২	০.০১	পিন্টু দোলুই পিতা-গোবর্দ্ধন দোলুই সাং-নিজ	
১৪৩২	বিল	০.০০১২	০.০০	শীলা সাউ স্বামী-রমেশ সাউ সাং-নিজ	
১৪৪৬	বিল	০.০০২৫	০.০৩	তন্ময় ঘোষ পিতা-মতিলাল সাং-নিজ	
১৪৬০	বিল	০.০০৫১	০.০৬	রতি জামি পিতা-ওমপ্রকাশ সাং-নিজ	
১৪৬৮	বিল	০.০০১৩	০.০১	গার্খ মাজী পিতা-মদন মোহন মাজী সাং-নিজ	
১৪৬৯	বিল	০.০০১৩	০.০২	মনোরমা সামন্ত মাজী স্বামী-গার্খ মাজী সাং-নিজ	
১৪৯৮	বিল	০.০০৬২	০.০৯	ফাজ্জুনী বিশ্বাস স্বামী-ননীগোপাল সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

110-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 186 Class-Bil Area of land-(A): 12.90
Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1429	Bil	0.0012	0.01	Pintu Dolui S/o Gobardhan Dolui Of self	
1432	Bil	0.0012	0.00	Shila Sau W/o Ramesh Sau Of self	
1446	Bil	0.0025	0.03	Tanmoy Ghosh Son of Matilal Of self	
1460	Bil	0.0051	0.06	Rabhi Jaggi S/o Omprakash Of self	
1468	Bil	0.0013	0.01	Partha Maji S/o Madan Mohan Maji of self	
1469	Bil	0.0013	0.02	Manorama Samanta Maji W/o Partha Maji Of self	
1498	Bil	0.0062	0.09	Falguni Biswas W/o Nanigopal Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাণের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাগ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
১৫০০	বিল	০.০৩৫০	০.৪৫	শান্তি আবাস প্রাঃ লিঃ পিতা-রমেশ চন্দ্র সিংহল সাং-নিজ	
১৫১২	বিল	০.০০৩৩	০.০৪	কালকাটা এগ্রিকালচারাল ল্যান্ড এন্টারপ্রাইজ পক্ষে পার্টনারস সাং-১৮৪ সন্তোষপুর এভিনিউ কোল ৭৫	
১৫১৫	বিল	০.০০২৭	০.০৪	পারমিতা নাথ পিতা-শ্যামল কুমার নাথ সাং-নিজ	
১৫১৬	বিল	০.০০২৭	০.০৪	সবিতা রানী নাথ স্বামী-শ্যামল কুমার নাথ সাং-নিজ	
১৫২৪	বিল	০.০০৬৪	০.০৮	ভারতী দাস স্বামী-রবীন্দ্রনাথ দাস সাং-নিজ	
১৫২৫	বিল	০.০০২৫	০.০৩	প্রসূন নাগ পিতা-কালিদাস সাং-আনন্দপুর	
১৫৪০	বিল	০.০৫০৪	০.৬৫	শুভধারা মার্কেটটাইল প্রাঃ লিঃ পক্ষে ডাই বিজয় চৌধুরী সাং-৩২ এজরা স্ট্রিট কোল ১	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

111-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer
PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 186 Class-Bil Area of land-(A): 12.90
Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1500	Bil	0.0350	0.45	Shanti Abas Pvt. Ltd. S/o Ramesh Chandra Biswas fo self	
1512	Bil	0.0033	0.04	On behalf of Calcutta Agricultural Land Enterprise, Partners Of 184, Santoshpur Avenue, Kol- 75	
1515	Bil	0.0027	0.04	Paramita Nath D/o Shyamal Kumar Nath of self	
1516	Bil	0.0027	0.04	Sabita Rani Nath W/o Shyamal Kumar Nath of self	
1524	Bil	0.0064	0.08	Bharati Das W/o Rabindra Nath Das of self	
1525	Bil	0.0025	0.03	Prasun Nag S/o Kalidas Of Anandapur	
1540	Bil	0.0504	0.65	On behalf of Subhdhara Mercantile Pvt. Ltd., Director Bijoy Chowdhury of 32, Ezra Street, Kol-1	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-

112



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাগ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১৫৫২	বিল	০.০০১৬	০.০২	সঞ্জিবন ঘোষ পিতা-তুলসী মাং-নিজ	
১৫৭৪	বিল	০.০০২৬	০.০৩	গৌতম দে পিতা-গোপাল চন্দ্র দে মাং-ব্রহ্মপুর নদীয়া	
১৬২২	বিল	০.০০১২	০.০২	লিপি চৌধুরী স্বামী-ইন্ডিজিং গায়েন মাং-নিজ	
১৬২৩	বিল	০.০০১৯	০.০২	চন্দ্রা রং স্বামী-প্রকাশ রং মাং-নিজ	
১৬২৪	বিল	০.০০১৯	০.০৩	প্রকাশ রং পিতা-সুনীল মাং-নিজ	
১৬৫১	বিল	০.০০২৫	০.০৩	বিকাশ সাউ পিতা-সত্যনারায়ন মাং-নিজ	
১৬৮৪	বিল	০.০০১৩	০.০২	ইমন পাল দেবনাথ স্বামী-রাজু দেবনাথ মাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

112-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 186 Class-Bil Area of land-(A): 12.90
Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
1552	Bil	0.0016	0.02	Sanjiban Ghosh S/o Tulshi Of self	
1574	Bil	0.0026	0.03	Goutam Dey S/o Gopal Chandra Dey of Bramhapur, Nadia	
1622	Bil	0.0012	0.02	Lipi Chowdhury W/o Indrajit Gayen Of self	
1623	Bil	0.0019	0.02	Chandra Rang W/o Prakash Rang Of self	
1624	Bil	0.0019	0.03	Prakash Rang S/o Sunil Of self	
1651	Bil	0.0025	0.03	Bikash Sau Son of Satya Narayan Of self	
1684	Bil	0.0013	0.02	Iman Pal Debnath W/o Raju Debnath Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

113



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাগ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বয়ংক্রিয়/লেপীর বিবরণ	মন্তব্য
১৬৯৯	বিল	০.০০২০	০.০৩	প্রশান্ত বাগ পিতা-ভেলো সাং-নিজ	
১৭৩৯	বিল	০.০০১২	০.০২	সন্ন্যাসী রায় পিতা-প্রফুল্ল সাং-নিজ	
১৭৫৫	বিল	০.০২৫৫	০.০৩	শ্রীকৃষ্ণ সরদার পিতা-বঙ্কিম সরদার সাং-নিজ	
১৭৭২	বিল	০.০০০৯	০.০১	মঞ্জুরী মন্ডল পিতা-রমেশ চন্দ্র সাং-নিজ	
১৮৪৫	বিল	০.০০১৭	০.০২	প্রশান্ত বাগ পিতা-ভেলো সাং-নিজ	
১৮৫৩	বিল	০.০০৩২	০.০৪	সুজিত সেন পিতা-অনিল সাং-নিজ	
১৯০৬	বিল	০.০০১৮	০.০২	রকমনী সুবোধ কুমার স্বামী-সুবোধ কুমার সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

113-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 186 Class-Bil Area of land-(A): 12.90
Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1699	Bil	0.0020	0.03	Prasanta Bag S/o Bhelo Of self	
1739	Bil	0.0012	0.02	Sannyasi Roy S/o Prafulla Of self	
1755	Bil	0.0255	0.03	Srikrishna Sardar S/o Bankim Sardar Of self	
1772	Bil	0.0009	0.01	Majnushree Mondal S/o Ramesh Chandra Of self	
1845	Bil	0.0017	0.02	Prasanta Bag S/o Bhelo Of self	
1853	Bil	0.0032	0.04	Sujit Sen Son of Anil Of self	
1906	Bil	0.0018	0.02	Rokmani Subodh Kumar W/o Subodh Kumar Of self	

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাখের তথ্য-

114



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ১৮৬
সাবেক দাগ নং- ১৫৪

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

থানা- সোনারপুর
জমির পরিমাণ(এ)- ১২.৯০

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
১৯০৭	বিল	০.০০১৮	০.০৩	সুবোধ কুমার পিতা-জয় শংকর মহতো সাং-নিজ	
১৯৩৯	বিল	০.০০১০	০.০২	দিলীপ কুমার দে পিতা-চন্দ্র কাঠ সাং-নিজ	
২১১১	বিল	০.০০১৯	০.০২	মিতা আচার্য পিতা-প্রণব কুমার সাং-নিজ	
২১১২	বিল	০.০০১৯	০.০৩	প্রণব কুমার আচার্য পিতা-খগেন্দ্র কুমার সাং-নিজ	
২১৪৯	বিল	০.০০২৬	০.০৪	রাহুল সাউ পিতা-রাজেন্দ্র সাউ সাং-নিজ	
২১৮৭	বিল	০.০০৩০	০.০৪	শুভাশীষ মাল্লা পিতা-সতীশ মাল্লা সাং-নিজ	
২২৩১	বিল	০.০০২৪	০.০৩	শঙ্কর সরদার পিতা-ভীম সরদার সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

114-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer
PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 186 Class-Bil Area of land-(A): 12.90
Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
1907	Bil	0.0018	0.03	Subodh Kumar S/o Jai Shankar Mahato of self	
1939	Bil	0.0010	0.02	Dilip Kumar Dey S/o Chandra Kanta Of self	
2111	Bil	0.0019	0.02	Mita Acharya Son of Pranab Kumar of self	
2112	Bil	0.0019	0.03	Pranab Kumar Acharya Son of Khagendra Kumar of self	
2149	Bil	0.0026	0.04	Rahul Sau S/o Rajendra Sau Of self	
2187	Bil	0.0030	0.04	Subhasish Manna S/o Satish Manna Of self	
2231	Bil	0.0024	0.03	Santanu Sardar S/o Bhim Sardar Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

115 - A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 186 Class-Bil Area of land-(A): 12.90
Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
2248	Bil	0.0018	0.03	Ajay Kumar Sau S/o Prabhunath Sau Of self	
2249	Bil	0.0018	0.02	Sunanda Sau W/o Ajay Kumar Sau Of self	
2288	Bil	0.0051	0.07	Presenjit Sardar S/o Ananta Of self	
2290	Bil	0.0031	0.04	Jhuma Sarkar W/o Tapan Kumar Of self	
2291	Bil	0.0031	0.04	Rama Sarkar S/o Tapan Kumar Of self	
2303	Bil	0.0050	0.06	Kalpana Ghosh Son of Parimal Of self	
2307	Bil	0.0025	0.03	Dilan Das S/o Netai Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only



সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ

-দাগের তথ্য-

জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৮৬	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১২.৯০
সাবেক দাগ নং- ১৫৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্বের/লেসীর বিবরণ	মন্তব্য
২৩০৮	বিল	০.০০২৫	০.০৩	সুব্রত বিশ্বাস পিতা-নিকুঞ্জ সাং-নিজ	
২৩০৯	বিল	০.০০১৬	০.০২	শ্রেয়া হালদার স্বামী-গোপিনাথ হালদার সাং-নিজ	
২৩৪১	বিল	০.০০১২	০.০১	যুথিকা রায় পিতা-গৌরঙ্গ লাল রায় সাং-নিজ	
২৩৪২	বিল	০.০০১৩	০.০২	প্রশান্ত রায় পিতা-রমেন রায় সাং-নিজ	
২৩৫৫	বিল	০.০০৩১	০.০৪	রুনা দেবী স্বামী-বিজয় পোদ্দার সাং-নিজ	
		১.০০০০	১২.৩৭		

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

116 - A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 186 Class-Bil Area of land-(A): 12.90
Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
2308	Bil	0.0025	0.03	Subrata Biswas S/o Nikunja Of self	
2309	Bil	0.0016	0.02	Shreya Halder W/o Gopinath Halder Of self	
2341	Bil	0.0012	0.01	Juthika Roy D/o Gouranga Lal Roy Of self	
2342	Bil	0.0013	0.02	Prasanta Roy S/o Ramen Roy Of self	
2355	Bil	0.0031	0.04	Runa Devi W/o Bijoy Poddar Of self	
		<u>1.0000</u>	<u>12.37</u>		

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

18.03.2024 07:20 PM

Certified to be the English translation of an Information of Plots in Bengali

116-B
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 186

Class-Bil

Area of land-(A): 12.90

Old Plot No. 154

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2308	Bil	0.0025	0.03	Subrata Biswas S/o Nikunja Of self	
2309	Bil	0.0016	0.02	Shreya Halder W/o Gopinath Halder Of self	
2341	Bil	0.0012	0.01	Juthika Roy D/o Gouranga Lal Roy Of self	
2342	Bil	0.0013	0.02	Prasanta Roy S/o Ramen Roy Of self	
2355	Bil	0.0031	0.04	Runa Devi W/o Bijoy Poddar Of self	

1.0000 12.37

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

Page 34 of 34

18.03.2024 07:20 PM

Certified to be the English translation of an Information of Plots in Bengali


R. Islam

Rtd. Senior Interpreting Officer (C)

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখের তথ্য-

117



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাখ নং- ২২৯	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৩.৪০
সাবেক দাখ নং-		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্বের/লেসীর বিবরণ	মন্তব্য
৮২	বিল	০.৪৭৪৮	১.৬০	পুরঞ্জয় মণ্ডল পিতা-হরমোহন স্বাং-নিজ ৪০ নং খং ছুট	
২১৭/১	বিল	০.০২৮৪	০.০৮	জগন্নাথ মণ্ডল পিতা-ধনঞ্জয় স্বাং-পূর্ব তেঁতুল বেড়িয়া	
২১৮/১	বিল	০.০৩৩১	০.১০	রাম প্রসাদ মণ্ডল পিতা-ধনঞ্জয় স্বাং-পূর্ব তেঁতুল বেড়িয়া	
২১৯/১	বিল	০.০৩৮৩	০.১৩	শিব প্রসাদ মণ্ডল পিতা-ধনঞ্জয় স্বাং-পূর্ব তেঁতুল বেড়িয়া	
২২০/১	বিল	০.০৩৭৬	০.১৪	দেব প্রসাদ মণ্ডল পিতা-ধনঞ্জয় স্বাং-পূর্ব তেঁতুল বেড়িয়া	
৭২৩	বিল	০.০২৪৪	০.০৮	জুই দত্ত স্বামী-শুভাশিষ স্বাং-নিজ	
৭২৪	বিল	০.০২৪৪	০.০৮	শুভাশিষ দত্ত পিতা-অরবিন্দু স্বাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

117-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas
Mouza- Atghara
Plot No. 229
Old Plot No.

Block- Sonarpur
J.L. No. 5
Class-Bil

Police Station- Sonarpur
Area of land-(A): 3.40

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
82	Bil	0.4748	1.60	Puranjoy Mondal S/o Harmohan Of self From Kha. No. 40	
217/1	Bil	0.0284	0.08	Jagananth Mondal S/o Dhananjoy Of Purba Tentulberia	
218/1	Bil	0.0331	0.10	Ram Prasad Mondal S/o Dhananjoy Of Purba Tentulberia	
219/1	Bil	0.0383	0.13	Shib Prasad Mondal S/o Dhananjoy Of Purba Tentulberia	
220/1	Bil	0.0376	0.14	Deb Prasad Mondal S/o Dhananjoy Of Purba Tentulberia	
723	Bil	0.0244	0.08	Juin Dutta W/o Subhasish Of self	
724	Bil	0.0244	0.08	Subhasish Dutta S/o Arabindu Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2008.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাগ নং- ২২৯	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৩.৪০
সাবেক দাগ নং-		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১০২৮	বিল	০.০১৪৪	০.০৪	শ্যামল কুমার কেশ পিতা-রাধাকান্ত সাং-নিজ	
১০৭১	বিল	০.০০২৪	০.০১	সঞ্জীব চ্যাটোপাধ্যায় পিতা-দিলীপ কুমার চ্যাটোপাধ্যায় সাং-নিজ	
১১১৬	বিল	০.০০৭২	০.০২	কালিদাস পাল পিতা-প্যারি মোহন পাল সাং-নিজ	
১১১৭	বিল	০.০০৭২	০.০২	শামিত পাল পিতা-কালিদাস পাল সাং-নিজ	
১১২৬	বিল	০.০০৩৪	০.০১	শনতা রাহা স্বামী-দিলীপ রঞ্জন রাহা সাং-নিজ	
১২০৫	বিল	০.০০৩৪	০.০১	দিলীপ রঞ্জন রাহা পিতা-সত্য রঞ্জন রাহা সাং-নিজ	
১৩০১	বিল	০.০১২০	০.০৪	অমিতাভ রায় পিতা-লক্ষী নারায়ণ রায় সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
 Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
 Plot No. 229 Class-Bil Area of land-(A): 3.40
 Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1028	Bil	0.0144	0.04	Shyamal Kumar Kesh S/o Radha Kanta Of self	
1071	Bil	0.0024	0.01	Sanjib Chatterjee S/o Dilip Kumar Chatterjee of self	
1116	Bil	0.0072	0.02	Kalipada Pal Son of Payrimohan Pal of self	
1117	Bil	0.0072	0.02	Samit Pal S/o Kalipada Pal Of self	
1126	Bil	0.0034	0.01	Santa Raha W/o Pijush Ranjan Raha of self	
1205	Bil	0.0034	0.01	Pijush Ranjan Raha Son of Satya Ranjan Raha of self	
1301	Bil	0.0120	0.04	Amitava Roy S/o Laxmi Narayan Roy of self	

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

119



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২২৯
সাবেক দাগ নং-

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

থানা- সোনারপুর
জমির পরিমাণ(এ)- ৩.৪০

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১৩৪৬	বিল	০.০১৪৪	০.০৫	নরেন্দ্র কুমার সাউ পিতা-হরিপ্রসাদ সাউ সাং-নিজ	
১৩৪৭	বিল	০.০১২১	০.০৪	রাজিব কুমার সাউ পিতা-কেশবনাথ সাউ সাং-নিজ	
১৩৫৪	বিল	০.০১১৯	০.০৪	শিব কুমার জয়সওয়াল পিতা-শ্যামলাল জয়সওয়াল সাং-নিজ	
১৩৫৫	বিল	০.০১২০	০.০৪	রাম কুমার জয়সওয়াল পিতা-শ্যামলাল জয়সওয়াল সাং-নিজ	
১৩৫৭	বিল	০.০০৬৮	০.১০	বিজয় সাউ পিতা-শ্যামানন্দ সাউ সাং-নিজ	
১৩৭৭	বিল	০.০১৪৪	০.০৫	গোপাল মন্ডল পিতা-সুধীর চন্দ্র মন্ডল সাং-নিজ	
১৪৫৯	বিল	০.০১৪২	০.০৫	ব্ল্যাক ডাইমও গুডস প্রাইভেট লিমিটেড পক্ষে ডাইরেক্টর সুভাষ চন্দ্র গুপ্ত সাং-নিজ	

119-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas
Mouza- Atghara
Plot No. 229
Old Plot No.

Block- Sonarpur

J.L. No. 5

Class-Bil

Police Station- Sonarpur

Area of land-(A): 3.40

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1346	Bil	0.0144	0.05	Narendra Kumar Sau Son of Hariprasad Sau of self	
1347	Bil	0.0121	0.04	Rajiv Kumar Sau Son of Kadernath Sau Of self	
1354	Bil	0.0119	0.04	Shib Kumar Jaiswal S/o Shyamlal Jaiswal of self	
1355	Bil	0.0120	0.04	Ram Kumar Jaiswal S/o Shyamlal Jaiswal of self	
1357	Bil	0.0068	0.10	Bijoy Sau S/o Shyamananda Sau of self	
1377	Bil	0.0144	0.05	Gopal Mondal S/o Sudhir Chandra Mondal of self	
1459	Bil	0.0142	0.05	On behalf of Black Diamond Goods Private Limited, Director Subhas Chandra Gupta of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



[১৬১৫০০৫]

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২২৯
সাবেক দাগ নং-

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ৩.৪০

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/পেশীর বিবরণ	মন্তব্য
১৪৬৪	বিল	০.০১৪৮	০.০৫	মতিশন সন্ন্যাসীর প্রাঃ সিঃ পিতা-পঞ্চ ডিরেক্টার সূতাশ চন্দ্র গুপ্তা মাং-নিজ	
১৭২৭	বিল	০.০১৪৪	০.০৫	রাজেন্দ্র সাউ পিতা-শ্যামানন্দ মাং-নিজ	
১৭৩৪	বিল	০.০১৪৪	০.০৫	অজয় সাউ পিতা-শ্যামানন্দ মাং-নিজ	
১৭৪০	বিল	০.০১২৭	০.০৪	শীলা জয়সওয়াল স্বামী-অর্বিন্দ মাং-নিজ	
১৭৪১	বিল	০.০১২৭	০.০৪	অর্বিন্দ জয়সওয়াল পিতা-রামপ্রসাদ মাং-নিজ	
১৭৪৩	বিল	০.০০৬৯	০.০২	নন্দ কুমার জয়সওয়াল পিতা-শ্যামলাল মাং-নিজ	
১৭৪৪	বিল	০.০১২৫	০.০৪	পুরঞ্জয় মন্ডল পিতা-হরমোহন মাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

120-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer
PLOT INFORMATION

[1615005]

District: South 24 Parganas
Mouza- Atghara
Plot No. 229
Old Plot No.

Block- Sonarpur
J.L. No. 5
Class-Bil

Police Station- Sonarpur
Area of land-(A): 3.40

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1464	Bil	0.0148	0.05	On behalf of Madipan Supplier Pvt. Ltd. Director Subhas Chandra Gupta of self	
1727	Bil	0.0144	0.05	Rajendra Sau Son of Shyamananda Of self	
1734	Bil	0.0144	0.05	Ajay Sau Son of Shyamananda Of self	
1740	Bil	0.0127	0.04	Shila Jaiswal W/o Arvind Of self	
1741	Bil	0.0127	0.04	Arvind Jaiswal Son of Ramprasad Of self	
1743	Bil	0.0069	0.02	Nanda Kumar Jaiswal S/o Shyamlal Of self	
1744	Bil	0.0125	0.04	Puranjoy Mondal S/o Harmohan Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাখল তথ্য-



[১৬১৫০০৫]

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাখ নং- ২২৯
সাবেক দাখ নং-

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ৩.৪০

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্বের/লেসীর বিবরণ	মন্তব্য
১৮৫৮	বিল	০.০১৪৩	০.০৫	নরেন্দ্র কুমার সাউ পিতা-ইরি প্রসাদ সাউ সাং-নিজ	
১৮৬০	বিল	০.০১৪৫	০.০৫	দিব্যেন্দু তিওয়ারি পিতা-বিরেন্দ্র নাথ তিওয়ারি সাং-নিজ	
২০৬০	বিল	০.০০৪৩	০.০১	মলয় চ্যাটার্জী পিতা-রনজিৎ কুমার চ্যাটার্জী সাং-নিজ	
২০৬৩	বিল	০.০১২০	০.০৪	সঙ্গীতা মুখার্জী স্বামী-অরিন্দম সাং-নিজ	
২২৫৪	বিল	০.০১৪৫	০.০৫	মোহনলাল জয়সওয়াল পিতা-রামলোচন সাং-নিজ	
২৩১০	বিল	০.০১২২	০.০৪	নিপীমা সাউ স্বামী-বিনোদ কুমার সাং-নিজ	
২৩১১	বিল	০.০১২২	০.০৪	বিনোদ কুমার সাউ পিতা-হরিলাল সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

121-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 229 Class-Bil Area of land-(A): 3.40
Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1858	Bil	0.0143	0.05	Narendra Kumar Sau Son of Hari Prasad Sau of self	
1860	Bil	0.0145	0.05	Dibyendu Tiwari S/o Birendra Nath Tiwari of self	
2060	Bil	0.0043	0.01	Malay Chatterjee Son of Ranjit Kumar Chatterjee of self	
2063	Bil	0.0120	0.04	Sangeeta Mukherjee W/o Arabinda Of self	
2254	Bil	0.0145	0.05	Mohanlal Jaiswal Son of Ramlochan of self	
2310	Bil	0.0122	0.04	Nilima Sau W/o Binod Kumar Of self	
2311	Bil	0.0122	0.04	Vinod Kumar Sau S/o Harilal Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

122



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাগ নং- ২২৯	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৩.৪০
সাবেক দাগ নং-		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
২৩২৪	বিল	০.০১৫৪	০.০৫	মানিক চন্দ্র জসওয়াল পিতা-কোদাই জসওয়াল স্বাং-নিজ	
২৩২৫	বিল	০.০১৫৪	০.০৫	রাহুল জসওয়াল পিতা-মানিক চন্দ্র স্বাং-নিজ	
		১.০০০০	৩.৪		

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

122 - A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 229 Class-Bil Area of land-(A): 3.40
Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2324	Bil	0.0154	0.05	Manik Chandra Jaiswal Son of Kodai Jaiswal of self	
2325	Bil	0.0154	0.05	Rahul Jaiswal Son of Manik Chandra of self	

1.0000 3.4

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

Page 6 of 6

18.03.2024 07:32 PM

Certified to be the English translation of an Information of Plots in Bengali

122-B
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 229 Class-Bil Area of land-(A): 3.40
Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
2324	Bil	0.0154	0.05	Manik Chandra Jaiswal Son of Kodai Jaiswal of self	
2325	Bil	0.0154	0.05	Rahul Jaiswal Son of Manik Chandra of self	

1.0000 3.4

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

Page 6 of 6

18.03.2024 07:32 PM

Certified to be the English translation of an Information of Plots in Bengali


R. Islam
28/3/24
Rtd. Secy. to the Block Land and Land Reforms Officer (C),
O. S. High Court, Calcutta

123

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা রক- সোনারপুর [১৬১৫০০৫]
মৌজা- আটঘরা জে.এল.নং- ৫ খানা- সোনারপুর
দাগ নং- ২২৮ প্রেনী- বিল জমির পরিমাণ(এ)- ১০.৮৯
সাবেক দাগ নং-

খতিয়ান নং	প্রেনী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
৮২	বিল	০.৩১৯৩	৪.২৭	পুরজয় মণ্ডল পিতা-হরমোহন সাং-নিজ ৪০ নং খং ছুট	
২১৭/১	বিল	০.০০৭২	০.৩০	জগন্নাথ মণ্ডল পিতা-ধনঞ্জয় সাং-পূর্ব তেঁতুল বেড়িয়া	
২১৮/১	বিল	০.০০৮৯	০.২৯	রাম প্রসাদ মণ্ডল পিতা-ধনঞ্জয় সাং-পূর্ব তেঁতুল বেড়িয়া	
২১৯/১	বিল	০.০১৭৫	০.৪৫	শিব প্রসাদ মণ্ডল পিতা-ধনঞ্জয় সাং-পূর্ব তেঁতুল বেড়িয়া	
২২০/১	বিল	০.০১৬১	০.৩৭	দেব প্রসাদ মণ্ডল পিতা-ধনঞ্জয় সাং-পূর্ব তেঁতুল বেড়িয়া	
১০১৩	বিল	০.০০৬৪	০.১০	অভিলাষ প্রসাদ পিতা-বিরাজ মোহন প্রসাদ সাং-নিজ	
১০২২	বিল	০.০০৩৬	০.০৫	বিকাশ প্রসাদ পিতা-রাজেন্দ্র প্রসাদ সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

123-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 228 Class-Bil Area of land-(A): 13.89
Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
82	Bil	0.3193	4.27	Puranjoy Mondal S/o Harmohan Of self From Kha. No. 40	
217/1	Bil	0.0072	0.30	Jagananth Mondal S/o Dhananjoy Of Purba Tentulberia	
218/1	Bil	0.0089	0.29	Ram Prasad Mondal S/o Dhananjoy Of Purba Tentulberia	
219/1	Bil	0.0175	0.45	Shib Prasad Mondal S/o Dhananjoy Of Purba Tentulberia	
220/1	Bil	0.0161	0.37	Deb Prasad Mondal S/o Dhananjoy Of Purba Tentulberia	
1013	Bil	0.0064	0.10	Abhilash Prasad S/o Biraj Mohan Prasad of self	
1022	Bil	0.0036	0.05	Bikash Prasad S/o Rajendra Prasad of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২২৮	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১০.৮৯
সাবেক দাগ নং-		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্বাধার/স্বত্বাধারীর বিবরণ	মন্তব্য
১০২৩	বিল	০.০০২৪	০.০৩	মানস ঘোষ হাজরা পিতা-মুকুন্দ ঘোষ হাজরা সাং-নিজ	
১০২৪	বিল	০.০০২৪	০.০৩	অংশমান মন্ডল পিতা-রনজিত কুমার মন্ডল সাং-নিজ	
১০২৫	বিল	০.০০২৪	০.০৪	সুপ্রতিম রায় পিতা-নেপাল চন্দ্র রায় সাং-নিজ	
১০৩৮	বিল	০.০০৭০	০.১০	সোমনাথ চৌধুরী পিতা-শ্রীনিবাস চৌধুরী সাং-নিজ	
১০৭১	বিল	০.০০২৩	০.০৩	সঞ্জীব চ্যাটোপাধ্যায় পিতা-দিলীপ কুমার চ্যাটোপাধ্যায় সাং-নিজ	
১১১২	বিল	০.০০১৬	০.০২	সুভাষ চন্দ্র প্রধান পিতা-বঙ্কিম চন্দ্র প্রধান সাং-নিজ	
১১১৪	বিল	০.০১৪৮	০.০২	সুভা চন্দ্র প্রধান পিতা-বঙ্কিম চন্দ্র প্রধান সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

124-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 228 Class-Bil Area of land-(A): 13.89
Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
1023	Bil	0.0024	0.03	Manas Ghosh Hajra S/o Muktipada Ghosh Hajra of self	
1024	Bil	0.0024	0.03	Angshuman Mondal S/o Ranjit Kumar Mondal of self	
1025	Bil	0.0024	0.04	Supratim Roy S/o Nepal Chandra Roy of self	
1038	Bil	0.0070	0.10	Somnath Chowdhury S/o Srinivas Chwodhury of self	
1071	Bil	0.0023	0.03	Sanjib Chatterjee S/o Dilip Kumar Chatterjee of self	
1112	Bil	0.0016	0.02	Subhash Chandra Pradhan S/o Bankim Chandra Pradhan of self	
1114	Bil	0.0148	0.02	Subha Chandra Pradhan, S/o Bankim Chandra Pradhan of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাসের তথ্য-

125



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২২৮	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১০.৮৯
সাবেক দাগ নং-		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেগীর বিবরণ	মন্তব্য
১১১৮	বিল	০.০০২৮	০.০৪	ধনরায় দাস পিতা-কানাইলাল দাস সাং-নিজ	
১১১৯	বিল	০.০০১৫	০.০২	সাগতা প্রধান পিতা-সুভাষ চন্দ্র প্রধান সাং-নিজ	
১১২৬	বিল	০.০০১২	০.০২	শনতা রাহা স্বামী-পিয়ূষ রঞ্জন রাহা সাং-নিজ	
১১৩০	বিল	০.০১৪৮	০.০২	সাগতা প্রধান স্বামী-সুভাষ চন্দ্র প্রধান সাং-নিজ	
১১৬৭	বিল	০.০০০২	০.০৫	সনাতন বেহারা পিতা-মনি বেহারা সাং-নিজ	
১২০৫	বিল	০.০০১৪	০.০২	পিয়ূষ রঞ্জন রাহা পিতা-সত্য রঞ্জন রাহা সাং-নিজ	
১২১৭	বিল	০.০০২০	০.০৩	অরুণিমা বাসু স্বামী-প্রান্তিক পুরকাইষ্ট সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

125 - A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 228

Class-Bil

Area of land-(A): 13.89

Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
1118	Bil	0.0028	0.04	Dhananjoy Das S/o Kanailal Das Of self	
1119	Bil	0.0015	0.02	Sagata Pradhan D/o Subhas Chandra Pradhan of self	
1126	Bil	0.0012	0.02	Santa Raha W/o Pijush Ranjan Raha of self	
1130	Bil	0.0148	0.02	Sagata Pradhan D/o Subhas Chandra Pradhan of self	
1167	Bil	0.0032	0.05	Sanatan Behara Son of Mani Behara Of self	
1205	Bil	0.0014	0.02	Pijush Ranjan Raha S/o Satya Ranjan Raha of self	
1217	Bil	0.0020	0.03	Arunima Basu W/o Prantik Purakait Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখলের তথ্য-

126



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২২৮
সাবেক দাগ নং-

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ১০.৮৯

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	আংশ	আংশ পরিমাণ(এ)	স্বত্বের/শ্রেণীর বিবরণ	মন্তব্য
১২১৮	বিল	০.০০০২	০.০৫	উত্তমব এন পিতা-এস. এম. এন সাং-নিজ	
১২১৯	বিল	০.০১৯৪	০.০৫	মনিকা এন স্বামী-উত্তমব এন সাং-নিজ	
১২২৯	বিল	০.০০২০	০.০০	প্রান্তিক পুরকাইয় পিতা-বিশু প্রসাদ সাং-নিজ	
১২৪৪	বিল	০.০০০৬	০.০৫	রবীন্দ্র নাথ কামিল্যা পিতা-ব্রজেন্দ্র নাথ কামিল্যা সাং-নিজ	
১৩০৪	বিল	০.০০০৬	০.০৫	মিতা ঘোষাল স্বামী-বাসব কুমার ঘোষাল সাং-নিজ	
১৪৫৯	বিল	০.০০০৪	০.০০	ব্ল্যাক ডাইমও গুডস প্রাইভেট লিমিটেড পক্ষে ডাইরেক্টর সুভাষ চন্দ্র গুপ্ত সাং-নিজ	
১৫০৬	বিল	০.০০৫৯	০.০৮	রমা বিশ্বাস দাস স্বামী-ভুয়ার কান্তি সাং-দক্ষিণ গোপিন্দপুর মগরাহাট	
১৫১০	বিল	০.০০০০	০.০৪	সরীব হাজরা পিতা-স্বপন	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

126-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 228 Class-Bil Area of land-(A): 13.89
Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1218	Bil	0.0032	0.05	Utsav N. S/o S.M. N Of self	
1219	Bil	0.0194	0.05	Manika N. W/o Utsav N. Of self	
1229	Bil	0.0020	0.03	Prantik Purakait S/o Bishnu Prasad Of self	
1244	Bil	0.0036	0.05	Rabindra Nath Kamilya Son of Brajendra Nath Kamilya of self	
1304	Bil	0.0036	0.05	Mita Ghoshal W/o Basab Kumar Ghoshal of self	
1459	Bil	0.0004	0.00	On behalf of Black Diamond Goods Private Limited, Director Subhas Chandra Gupta of self	
1506	Bil	0.0059	0.08	Rama Biswas Das W/o Tusar Kanti Of Dakshin Gopindapur Magrahat	
1513	Bil	0.0030	0.04	Sanjib Hajra S/o Swapan	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২২৮	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৩.৮৯
সাবেক দাগ নং-		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১৫১৩				সাং-৫১ বাই ১ পি মজুমদার রোড হালতু গড়ফা কোল ৭০০০৭৮	
১৫৪৭	বিল	০.০০৩২	০.০৫	কল্লোল ঘোষ পিতা-বাবলু সাং-নিজ	
১৫৪৮	বিল	০.০০৭২	০.০৮	সীমা রক্ষিত স্বামী-পরিতোষ সাং-নিজ	
১৫৪৯	বিল	০.০০৪০	০.০৩	পরিতোষ রক্ষিত পিতা-মনোরঞ্জন সাং-নিজ	
১৫৯৬	বিল	০.০০২১	০.০৩	মিঠুন পাইক পিতা-ধনঞ্জয় সাং-নিজ	
১৬০০	বিল	০.০০৩৮	০.০৫	সৌতন চট্টোপাধ্যায় পিতা-অমর নাথ সাং-নিজ	
১৬১২	বিল	০.০০১০	০.০২	রাজেশ কুমার পিতা-দীননাথ সাহা সাং-নিজ	
১৬১৩	বিল	০.০০১০	০.০১	পবন কুমার পিতা-দীননাথ সাহা সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

127-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 228 Class-Bil Area of land-(A): 13.89
Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1513				Of 51/1P.Majumder Road, Haltu, Garfa Kolk- 700 078	
1547	Bil	0.0032	0.05	Kallol Ghosh S/o Bablu Of self	
1548	Bil	0.0072	0.08	Sima Rakshit W/o Paritosh Of self	
1549	Bil	0.0040	0.03	Paritosh Rakshit S/o Manoranjan Of self	
1596	Bil	0.0021	0.03	Mithun Paik Son of Dhananjoy Of self	
1600	Bil	0.0038	0.05	Soutan Chattopadhyay Son of Amar Nath Of self	
1612	Bil	0.0010	0.02	Rajesh Kumar S/o Dinnath Saha Of self	
1613	Bil	0.0010	0.01	Pawan Kumar S/o Dinnath Saha Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দায়ের তথ্য-



[১৬১৫০০৫]

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২২৮
সাবেক দাগ নং-

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ১৩.৮৯

খতিয়ান নং	শ্রেণী	আংশ	আংশ পরিমাণ(এ)	স্বায়ত্তের/লেসীর বিবরণ	মন্তব্য
১৬১৫	বিল	০.০০৩০	০.০৪	সোমনাথ দত্ত পিতা-আনন্দ মোহন সাং-নিজ	
১৬৬৬	বিল	০.০০১৫	০.০২	রবি প্রকাশ সিং পিতা-চন্দ্রমা সাং-নিজ	
১৬৬৭	বিল	০.০০১৫	০.০৩	নেহা কুমারী স্বামী-রবি প্রকাশ সাং-নিজ	
১৬৮৭	বিল	০.০০৩২	০.০৪	শিষ্টী দাস স্বামী-নারায়ন সাং-নিজ	
১৬৯০	বিল	০.০০১৫	০.০২	সোমদত্তা ভট্টাচার্য স্বামী-সুব্রত সাং-নিজ	
১৬৯১	বিল	০.০০১৫	০.০২	সুব্রত ভট্টাচার্য পিতা-সুরেন্দ্র মোহন সাং-নিজ	
১৭০৬	বিল	০.০৪১৫	০.১১	জলি দেব ওরফে জলি দেব মন্ডল স্বামী-কল্যান কুমার সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

128-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 228 Class-Bil Area of land-(A): 13.89
Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1615	Bil	0.0030	0.04	Somnath Dutta S/o Ananda Mohan Of self	
1666	Bil	0.0015	0.02	Ravi Prakash Singh S/o Chandrama Of self	
1667	Bil	0.0015	0.03	Neha Kumari W/o Ravi Prakash Of self	
1687	Bil	0.0032	0.04	Silpi Das W/o Narayan Of self	
1690	Bil	0.0015	0.02	Somadutta Bhattacharjee W/o Subrata Of self	
1691	Bil	0.0015	0.02	Subrata Bhattacharjee S/o Surendra Mohan Of self	
1706	Bil	0.0415	0.11	Jally Deb @ Jaly Deb Mondal W/o Kalyan Kumar Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাখল তথ্য-

129



জেলা- দক্ষিণ ২৪ পরগণা ব্লক- সোনালপুর [১৬১৫০০৫]
মৌজা- আটঘরা জে.এল.নং- ৫ থানা- সোনালপুর
দাখল নং- ২২৮ শ্রেণী- বিল জমির পরিমাণ(এ)- ১৩.৮৯
সাবেক দাখল নং-

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্ব/লেসীর বিবরণ	মন্তব্য
১৭১৭	বিল	০.০০২৬	০.০৪	প্রনব কুমার গায়েন পিতা-প্রভাস সাং-নিজ	
১৭১৮	বিল	০.০০১৯	০.০৩	সঞ্জয় সরকার পিতা-অনন্ত সাং-নিজ	
১৭১৯	বিল	০.০০৩৫	০.০৫	আশা গুপ্ত স্বামী-অরুণ সাং-নিজ	
১৭২০	বিল	০.০০৩৫	০.০৫	সন্তোষ সা পিতা-লক্ষণ সাং-নিজ	
১৭২১	বিল	০.০০২৬	০.০৪	মেনকা দেবী স্বামী-দীপক সাং-নিজ	
১৭২২	বিল	০.০০২১	০.০৩	সন্তোষ সা পিতা-লক্ষী সাং-নিজ	
১৭২৩	বিল	০.০০২১	০.০৩	দিলীপ কুমার সা পিতা-লক্ষী সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

129-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas
Mouza- Atghara
Plot No. 228
Old Plot No.

Block- Sonarpur
J.L. No. 5
Class-Bil

Police Station- Sonarpur
Area of land-(A): 13.89

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1717	Bil	0.0026	0.04	Pranab Kumar Gayen S/o Prabhas Of self	
1718	Bil	0.0019	0.03	Sanjay Sarkar S/o Ananta Of self	
1719	Bil	0.0035	0.05	Asha Gupta W/o Arun Of self	
1720	Bil	0.0035	0.05	Santosh Sha S/o Lakhna Of self	
1721	Bil	0.0026	0.04	Menaka Devi W/o Dipak Of self	
1722	Bil	0.0021	0.03	Santosh Sha Son of Laxmi Of self	
1723	Bil	0.0021	0.03	Dilip Kumar Sha Son of Laxmi Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



[১৬১৫০০৫]

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২২৮
সাবেক দাগ নং-

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

থানা- সোনারপুর
জমির পরিমাণ(এ)- ১৩.৮৯

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১৭২৪	বিল	০.০০২৬	০.০৪	জ্যোতি গুপ্ত স্বামী-সৌরভ সাং-নিজ	
১৭২৫	বিল	০.০০২৫	০.০৪	প্রনব কুমার গায়েন পিতা-প্রভাস সাং-নিজ	
১৭২৮	বিল	০.০০২০	০.০৩	উত্তম কুমার সা পিতা-রামনাথ সাং-নিজ	
১৭২৯	বিল	০.০০২৩	০.০৩	খুশবু দেবী স্বামী-সন্দীপ সাং-নিজ	
১৭৩০	বিল	০.০০০৮	০.০১	চন্দন কুমার পিতা-জয় কুমার সাং-নিজ	
১৭৩১	বিল	০.০০০৮	০.০১	দিলীপ কুমার সা পিতা-জয় কুমার সাং-নিজ	
১৭৩২	বিল	০.০০০৮	০.০১	রাকেশ কুমার পিতা-জয় কুমার সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

130-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 228 Class-Bil Area of land-(A): 13.89
Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1724	Bil	0.0026	0.04	Jyoti Gupta W/o Soubra Of self	
1725	Bil	0.0025	0.04	Pranab Kumar Gayen S/o Prabhas Of self	
1728	Bil	0.0020	0.03	Uttam Kumar Sha Son of Ramnath Of self	
1729	Bil	0.0023	0.03	Khusbu Devi W/o Sandip Of self	
1730	Bil	0.0008	0.01	Chandan Kumar Son of Jay Kumar Of self	
1731	Bil	0.0008	0.01	Dilip Kumar Sha S/o Joy Kumar Of self	
1732	Bil	0.0008	0.01	Rakesh Kumar S/o Joy Kumar Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখের তথ্য-

131



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এস.নং- ৫	খানা- সোনারপুর
দাখ নং- ২২৮	শ্রেণী- বিল	ভূমির পরিমাণ(এ)- ১০.৮৯
সাবেক দাখ নং-		

খতিয়ান নং	শ্রেণী	আংশ	আংশ পরিমাণ(এ)	স্বাক্ষরের/লেপীর বিবরণ	মন্তব্য
১৭৩০	বিল	০.০০০৭	০.০১	রবি কুমার সা পিতা-জয় কুমার মাং-নিজ	
১৭৭১	বিল	০.০০৩৫	০.০৫	রীমা মাউ স্বামী-দীপক কুমার মাং-নিজ	
১৭৭৪	বিল	০.০০৩০	০.০৩	রাজীব কুমার পিতা-মহাদেও মাং-নিজ	
১৭৭৫	বিল	০.০০১৫	০.০২	অমিতাভ রায় চৌধুরী পিতা-রবীন্দ্র নাথ মাং-নিজ	
১৭৭৬	বিল	০.০০১৮	০.০৩	সুতপা রায় চৌধুরী স্বামী-অমিতাভ রায় চৌধুরী মাং-নিজ	
১৭৭৭	বিল	০.০০১০	০.০২	স্বাভী দাস পিতা-নিমাই চাঁদ মাং-নিজ	
১৭৭৮	বিল	০.০০১০	০.০১	শুভজিৎ সাহা পিতা-অজিত কুমার মাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

131-A
Tranlated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 228 Class-Bil Area of land-(A): 13.89
Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
1733	Bil	0.0007	0.01	Ravi Kumar Sha S/o Joy Kumar Of self	
1771	Bil	0.0035	0.05	Rima Shau W/o Dipak Kumar Of self	
1774	Bil	0.0030	0.03	Rajib Kumar Son of Mahadeo Of self	
1775	Bil	0.0015	0.02	Amitava Roychowdhury S/o Rabindra Nath Of self	
1776	Bil	0.0018	0.03	Sutapa Roy Chowdhry W/o Amitava Roy Chowdhury of self	
1777	Bil	0.0010	0.02	Swati Das D/o Nimai Chand Of self	
1778	Bil	0.0010	0.01	Subhajit Saha Son of Ajit Kumar Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দায়ের তথ্য-

132



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২২৮	শ্রেণী- বিল	ভূমির পরিমাণ(এ)- ১০.৮৯
সাবেক দাগ নং-		

খতিয়ান নং	শ্রেণী	আংশ	আংশ পরিমাণ(এ)	স্বয়ংভের/শেপীর বিবরণ	মন্তব্য
১৭৭৯	বিল	০.০০১০	০.০২	মৌমিতা দাস পিতা-নিমাই চাঁদ সং-নিজ	
১৭৮১	বিল	০.০০২০	০.০৩	অশোক কুমার পিতা-জওহর সা টাকিয়া সং-নিজ	
১৭৮২	বিল	০.০০১০	০.০১	নরসিং সাউ পিতা-গুরুদিন সং-নিজ	
১৭৮৩	বিল	০.০০১০	০.০২	রেখা সাউ স্বামী-নরসিং সং-নিজ	
১৭৮৪	বিল	০.০০১০	০.০২	পুল্পা সাউ স্বামী-দীনেশ সং-নিজ	
১৭৮৫	বিল	০.০০১০	০.০৩	কিরন দেবী সাউ পিতা-মহেন্দ্র সং-নিজ	
১৭৮৬	বিল	০.০০২০	০.০৩	জগদীশ মণ্ডল পিতা-রানু সং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

132-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas
Mouza- Atghara
Plot No. 228
Old Plot No.

Block- Sonarpur
J.L. No. 5
Class-Bil

Police Station- Sonarpur
Area of land-(A): 13.89

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
1779	Bil	0.0010	0.02	Moumita Das D/o Nimai Chand Of self	
1781	Bil	0.0020	0.03	Ashok Kumar Son of Jahawar Sha Takia of self	
1782	Bil	0.0010	0.01	Narsing Shau S/o Gurudin Of self	
1783	Bil	0.0010	0.02	Rekha Sau W/o Narsing Of self	
1784	Bil	0.0010	0.02	Puspa Sau W/o Dinesh Of self	
1785	Bil	0.0010	0.03	Kiran Devi Shau Son of Mahendra Of self	
1786	Bil	0.0020	0.03	Jagdish Mondal S/o Ranu Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-

133



জেলা- দক্ষিণ ২৪ পরগণা রক- সোনারপুর [১৬১৫০০৫]
মৌজা- আটঘরা জে.এল.নং- ৫ থানা- সোনারপুর
দাগ নং- ২২৮ শ্রেণী- বিল জমির পরিমাণ(এ)- ১০.৮৯
সাবেক দাগ নং-

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বয়ংভের/লেপীর বিবরণ	মন্তব্য
১৭৮৭	বিল	০.০০২০	০.০০	বাসুদেব সিকদার পিতা-মহদেব সাং-নিজ	
১৭৮৮	বিল	০.০০২৫	০.০০	দীপ্তি মণ্ডল পিতা-প্রফুল গায়েন সাং-নিজ	
১৭৯০	বিল	০.০০২৫	০.০০	সঞ্জিত প্রসাদ পিতা-ধরমবীর সাং-নিজ	
১৭৯১	বিল	০.০০২০	০.০০	সৌরভ মজুমদার পিতা-খোকন সাং-নিজ	
১৭৯২	বিল	০.০০৩৫	০.০৫	সরোজ কুমার বর্মণ পিতা-যমুনা প্রসাদ সাং-নিজ	
১৭৯৩	বিল	০.০০২০	০.০০	শেফালি মজুমদার স্বামী-খোকন সাং-নিজ	
১৭৯৪	বিল	০.০০২০	০.০০	প্রসেনজিৎ সাহা পিতা-সুবোধ সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

133-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 228 Class-Bil Area of land-(A): 13.89
Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
1787	Bil	0.0020	0.03	Basudeb Sikdar S/o Sahadeb Of self	
1788	Bil	0.0025	0.03	Dipti Mondal S/o Prafulla Gayen Of self	
1790	Bil	0.0025	0.03	Sanjit Prasad Son of Dharambir Of self	
1791	Bil	0.0020	0.03	Sourav Majumder Son of Khokan Of self	
1792	Bil	0.0035	0.05	Saroj Kumar Barman S/o Jamuna Prasad Of self	
1793	Bil	0.0020	0.03	Sephali Majumder W/o Khokan Of self	
1794	Bil	0.0020	0.03	Prasenjit Saha Son of Subodh Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

134



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২২৮
সাবেক দাগ নং-

ব্লক- সোলারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

থানা- সোলারপুর
জমির পরিমাণ(এ)- ১৩.৮৯

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১৭৯৫	বিল	০.০০১০	০.০১	রুশা মজুমদার স্বামী-মন্মথ সাং-নিজ	
১৭৯৬	বিল	০.০০১০	০.০২	মন্মথ মজুমদার পিতা-মতিলাল সাং-নিজ	
১৭৯৭	বিল	০.০০২৫	০.০৩	রিশাদ কুমার পিতা-বিনোদ কুমার সিং সাং-নিজ	
১৭৯৮	বিল	০.০০৩০	০.০৪	রানা সিং পিতা-রাম সাং-নিজ	
১৭৯৯	বিল	০.০০৩০	০.০৪	সমীর নন্দর পিতা-মহাদেব সাং-নিজ	
১৮১৮	বিল	০.০০২০	০.০৩	কেন্দার নাথ শা পিতা-ভালি শা সাং-নিজ	
১৮২০	বিল	০.০০২০	০.০৩	লিলাবতী দেবী স্বামী-রাজেন্দ্র সাহ সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

134-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 228 Class-Bil Area of land-(A): 13.89
Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
1795	Bil	0.0010	0.01	Rupa Majumder W/o Manmatha Of self	
1796	Bil	0.0010	0.02	Manmatha Majumder S/o Matilal Of self	
1797	Bil	0.0025	0.03	Rishad Kumar S/o Binod Kumar Singh of self	
1798	Bil	0.0030	0.04	Rana Singh Son of Ram Of self	
1799	Bil	0.0030	0.04	Samir Naskar S/o Mahadev Of self	
1818	Bil	0.0020	0.03	Kader Nath Sha S/o Valley Sha Of self	
1820	Bil	0.0020	0.03	Lilabati Devi W/o Rajendra Sha Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখের তথ্য-

135



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাখ নং- ২২৮	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৩.৮৯
সাবেক দাখ নং-		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্ত্বের/লেগীর বিবরণ	মন্তব্য
১৮২১	বিল	০.০০১১	০.০১	ব্রিজেশ গুপ্তা পিতা-ভারক সং-নিজ	
১৮২২	বিল	০.০০১১	০.০২	সীমা দেবী সাউ স্বামী-সময় সাউ সং-নিজ	
১৮৪৬	বিল	০.১৫৪৮	২.১৫	সুকুমার মন্ডল পিতা-পূরজয় মন্ডল সং-নিজ	
১৮৪৮	বিল	০.০০৩৩	০.০৫	আশা জয়সওয়াল স্বামী-রমেশ সং-নিজ	
১৮৪৯	বিল	০.০০১২	০.০২	স্বগতা প্রধান স্বামী-সুভাষ চন্দ্র প্রধান সং-নিজ	
১৮৮২	বিল	০.০০০৪	০.০১	কমল কৃষ্ণ মাল্লা পিতা-বীরেন্দ্র লাল সং-নিজ	
১৮৯৪	বিল	০.০০২৭	০.০৫	মধু হালদার পিতা-সুদীরাম সং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

135-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 228 Class-Bil Area of land-(A): 13.89
Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1821	Bil	0.0011	0.01	Brijesh Gupta S/o Tarak Of self	
1822	Bil	0.0011	0.02	Sima Devi Shau W/o Sanjay Shau Of self	
1846	Bil	0.1548	2.15	Sukumar Mondal S/o Puranjoy Mondal Of self	
1848	Bil	0.0033	0.05	Asha Jaiswal S/o Ramesh Of self	
1849	Bil	0.0012	0.02	Swagata Pradhan W/o Subhash Chandra Pradhan Of self	
1882	Bil	0.0004	0.01	Kamal Krishna Manna S/o Birendra Lal Of self	
1894	Bil	0.0027	0.05	Madhu Halder S/o Kudiram Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

136



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২২৮
সাবেক দাগ নং-

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ) - ১৩.৮৯

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১৯১১	বিল	০.০০৫০	০.০৭	মন্দিরা মিশ্র রায় স্বামী-অমিতাভ রায় সাং-নিজ	
১৯২৫	বিল	০.০০২৫	০.০৪	অনির্বান সরকার পিতা-শৈলেন সাং-নিজ	
১৯৮১	বিল	০.০০১৫	০.০২	কাজল রায় পিতা-জগদীশ রায় সাং-নিজ	
১৯৮২	বিল	০.০০২৭	০.০৬	শুভজিত দাস পিতা-স্বপন দাস সাং-নিজ	
১৯৮৩	বিল	০.০০০৯	০.০২	শ্রীপর্ণা মন্ডল স্বামী-অমিতাভ মন্ডল সাং-নিজ	
১৯৮৪	বিল	০.০০১০	০.০২	অমিতাভ মন্ডল পিতা-সৌরেশ কুমার মন্ডল সাং-নিজ	
১৯৮৫	বিল	০.০০০৭	০.০১	মহেশ্বতা বর্মন ওরফে পন্ডিত স্বামী-রাজু পন্ডিত সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

136-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 228

Class-Bil

Area of land-(A): 13.89

Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1911	Bil	0.0050	0.07	Mandira Mishra Roy W/o Amitabh Roy Of self	
1925	Bil	0.0025	0.04	Anirban Sarkar Son of Sailen Of self	
1981	Bil	0.0015	0.02	Kajal Roy Son of Jagdish Roy Of self	
1982	Bil	0.0027	0.06	Subhajit Das Son of Swapan Das Of self	
1983	Bil	0.0009	0.02	Sriparna Mondal W/o Amitava Mondal Of self	
1984	Bil	0.0010	0.02	Amitava Mondal S/o Souresh Kumar Mondal of self	
1985	Bil	0.0007	0.01	Maheswata Barman @ Pandit W/o Raju Pandit Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-

137



জেলা- দক্ষিণ ২৪ পরগণা রক- সোনারপুর [১৬১৫০০৫]
মৌজা- আটঘরা জে.এল.নং- ৫ খানা- সোনারপুর
দাগ নং- ২২৮ শ্রেণী- বিল জমির পরিমাণ(এ)- ১০.৮৯
সাবেক দাগ নং-

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্বের/লেগীর বিবরণ	মন্তব্য
১৯৮৬	বিল	০.০০০৮	০.০২	রাজু পন্ডিত পিতা-কৃষান দেও পন্ডিত সাং-নিজ	
১৯৮৭	বিল	০.০০৩৪	০.০৬	সৌমী মন্ডল স্বামী-অন্তরদূত মন্ডল সাং-নিজ	
১৯৯৮	বিল	০.০০২০	০.০৩	গৌরী সাউ পিতা-বিশ্বনাথ সাউ সাং-নিজ	
১৯৯৯	বিল	০.০০২২	০.০৫	রেখা দেবী স্বামী-অখোধ্যা প্রসাদ সাং-নিজ	
২০০২	বিল	০.০০২০	০.০৩	পঙ্কজ পাল পিতা-রামকৃষ্ণ পাল সাং-নিজ	
২০০৫	বিল	০.০০২৫	০.০৩	সবিতা রায় স্বামী-কৃষ্ণচন্দ্র সাং-নিজ	
২০০৬	বিল	০.০০৭৫	০.১০	আলো রায় স্বামী-বিনয় কৃষ্ণ সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

137-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 228 Class-Bil Area of land-(A): 13.89
Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1986	Bil	0.0008	0.02	Raju Pandit Son of Krishan Deo Pandit of self	
1987	Bil	0.0034	0.06	Soumi Mondal W/o Antardut Mondal Of self	
1998	Bil	0.0020	0.03	Gouri Sau S/o Biswanath Sau Of self	
1999	Bil	0.0022	0.05	Rekha Devi W/o Ajodhya Prasad Of self	
2002	Bil	0.0020	0.03	Pankaj Pal S/o Ram Krishna Pal Of self	
2005	Bil	0.0025	0.03	Sabita Roy W/o Krishna Chandra Of self	
2006	Bil	0.0075	0.10	Alo Roy W/o Binoy Krishna Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKVMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখল তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাখল নং- ২২৮	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১০.৮৯
সাবেক দাখল নং-		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
২০১৪	বিল	০.০০৫০	০.০৭	হীরক জ্যোতি রায় পিতা-কৃষ্ণচন্দ্র সাং-নিজ	
২০১৫	বিল	০.০০২০	০.০৩	পরিমল মন্ডল পিতা-নিরাসদ মন্ডল সাং-নিজ	
২০১৬	বিল	০.০০২০	০.০৪	লক্ষ্মী নন্দর স্বামী-তিমির নন্দর সাং-নিজ	
২০১৯	বিল	০.০০১৮	০.০৩	সমীরন দেবনাথ পিতা-রঘুনাথ সাং-নিজ	
২০২০	বিল	০.০০২৪	০.০৫	লক্ষ্মন প্রসাদ পিতা-রামপ্রীতা সাং-নিজ	
২০২১	বিল	০.০০১২	০.০২	বিশাখা মাঝি পিতা-অষ্টম সাং-নিজ	
২০২৩	বিল	০.০০২৫	০.০৫	সুমনা সরদার স্বামী-শশধর সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

138-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 228 Class-Bil Area of land-(A): 13.89
Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2014	Bil	0.0050	0.07	Hirak Jyoti Roy Son of Krishna Chandra of self	
2015	Bil	0.0020	0.03	Parimal Mondal S/o Nirapada Mondal Of self	
2016	Bil	0.0020	0.04	Laxmi Naskar W/o Timir Naskar Of self	
2019	Bil	0.0018	0.03	Samiran Debnath Son of Raghunath Of self	
2020	Bil	0.0024	0.05	Lakshan Prasad Son of Ramprita Of self	
2021	Bil	0.0012	0.02	Bishaka Maji Son of Astam Of self	
2023	Bil	0.0025	0.05	Sumana Sardar S/o Sashadar Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

139



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২২৮	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৩.৮৯
সাংকে দাগ নং-		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্বের/লেসীর বিবরণ	মন্তব্য
২০২৮	বিল	০.০০১৭	০.০৩	কাকলি মাইতি স্বামী-সূর্য কাণ্ড মাইতি সাং-নিজ	
২০২৯	বিল	০.০০১৬	০.০৩	পরিমল মন্ডল পিতা-নিরাপদ সাং-নিজ	
২০৩০	বিল	০.০০১৭	০.০৪	শান্তনু মন্ডল পিতা-মহাদেব সাং-নিজ	
২০৩৯	বিল	০.০০৫৭	০.১২	সৌমিত্র মজুমদার পিতা-অলোক সাং-নিজ	
২০৪০	বিল	০.০০১২	০.০৩	ভারক চৌধুরী পিতা-অজিত সাং-নিজ	
২০৪৬	বিল	০.০০১৩	০.০৩	ভোলানাথ সাহা পিতা-রেবতি মোহন সাহা সাং-নিজ	
২০৪৯	বিল	০.০০১১	০.০৩	পূর্ণ চন্দ্র প্রধান পিতা-কালচাঁদ সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

139-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 228 Class-Bil Area of land-(A): 13.89
Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2028	Bil	0.0017	0.03	Kakali Maity W/o Surja Kanta Maity of Self	
2029	Bil	0.0016	0.03	Parimal Mondal S/o Nirapada Of self	
2030	Bil	0.0017	0.04	Santanu Mondal S/o Mahadeb Of self	
2039	Bil	0.0057	0.12	Soumitra Majumder S/o Alok Of self	
2040	Bil	0.0012	0.03	Tarak Chowdhury S/o Ajit Of self	
2046	Bil	0.0013	0.03	Bholanath Saha S/o Rehati Mohan Saha of self	
2049	Bil	0.0011	0.03	Purna Chandra Pradhan S/o Kalachand Of send	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-

140



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাগ নং- ২২৮	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১০.৮৯
সাবেক দাগ নং-		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
২০৫১	বিল	০.০০১০	০.০৩	পিন্টু সাউ পিতা-কামেশ্বর সাউ সাং-নিজ	
২০৫৪	বিল	০.০০১৫	০.০৩	শ্যামল বিশ্বাস পিতা-অনিল সাং-নিজ	
২০৫৯	বিল	০.০০৫০	০.১০	গোপাল সাউ পিতা-ছারিকা প্রসাদ সাউ সাং-নিজ	
২০৬০	বিল	০.০০১৭	০.০৪	মলয় চ্যাটার্জী পিতা-রনজিৎ কুমার চ্যাটার্জী সাং-নিজ	
২০৬৩	বিল	০.০০০৫	০.০১	সঙ্গীতা মুখার্জী স্বামী-অরিন্দম সাং-নিজ	
২০৬৪	বিল	০.০০২৩	০.০৫	অনুরাধা মন্ডল স্বামী-পার্থ সাং-নিজ	
২০৬৭	বিল	০.০০১৬	০.০২	অত্রু কুমারী পিতা-সুরেন্দ্র সাহ সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

140-A
Translited copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 228 Class-Bil Area of land-(A): 13.89
Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2051	Bil	0.0010	0.03	Pintu Sau Son of Kameswar Sau Of self	
2054	Bil	0.0015	0.03	Shyamal Biswas S/o Anil Of self	
2059	Bil	0.0050	0.10	Gopal Sau S/o Dwawrika Prasad Sau of self	
2060	Bil	0.0017	0.04	Malay Chatterjee Son of Ranjit Kumar Chatterjee Of self	
2063	Bil	0.0005	0.01	Sangita Mukherjee W/o Arindam Of self	
2064	Bil	0.0023	0.05	Anuradha Mondal W/o Partha Of self	
2067	Bil	0.0016	0.02	Anju Kumari Son of Surendra Saha Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২২৮	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৩.৮৯
সাবেক দাগ নং-		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
২০৬৮	বিল	০.০০৩৫	০.০৭	জহর লাল রায় পিতা-রাম দাস রায় সাং-নিজ	
২০৭৫	বিল	০.০০১৫	০.০২	সুরজিৎ মারিক পিতা-কৃষ্ণদ মারিক সাং-নিজ	
২০৭৬	বিল	০.০০১৬	০.০১	সমীরন দেবনাথ পিতা-রঘুনাথ সাং-নিজ	
২০৭৭	বিল	০.০০১৬	০.০১	কুমুম দেবনাথ স্বামী-সমীরন সাং-নিজ	
২০৮২	বিল	০.০০০৬	০.০১	হরশিত মৃধা পিতা-বিভাস রজন মৃধা সাং-নিজ	
২০৮৩	বিল	০.০০০৭	০.০২	রীতা মৃধা স্বামী-হরশিত মৃধা সাং-নিজ	
২০৮৪	বিল	০.০০১৬	০.০২	রাজু বসাক পিতা-নজরুল ইসলাম সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

141-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 228 Class-Bil Area of land-(A): 13.89
Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
2068	Bil	0.0035	0.07	Jahar Lal Roy S/o Ramdas Roy Of self	
2075	Bil	0.0015	0.02	Surajit Marik S/o Krishnapada Marik of self	
2076	Bil	0.0016	0.01	Samiran Debnath S/o Raghunath Of self	
2077	Bil	0.0016	0.01	Kusum Debnath W/o Samiran Of self	
2082	Bil	0.0006	0.01	Harasit Mridha S/o Bibhas Ranjan Mridha of self	
2083	Bil	0.0007	0.02	Rita Mridha S/o Harasit Mridha Of self	
2084	Bil	0.0016	0.02	Raju Basak S/o Nazrul Islam Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দায়ের তথ্য-

142



জেলা- দক্ষিণ ২৪ পরগণা ব্লক- সোনারপুর [১৬১৫০০৫]
মৌজা- আটঘরা জে.এল.নং- ৫ খানা- সোনারপুর
দাগ নং- ২২৮ শ্রেনী- বিল জমির পরিমাণ(এ)- ১০.৮৯
সাবেক দাগ নং-

খতিয়ান নং	শ্রেনী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
২০৮৫	বিল	০.০০১৬	০.০০	সঞ্জিতা সরকার স্বামী-রাজু বসাক মাং-নিজ	
২০৮৬	বিল	০.০০১০	০.০১	প্রভাস কুমার যাদব পিতা-রাম যতন যাদব মাং-নিজ	
২০৮৭	বিল	০.০০১০	০.০২	ববিতা যাদব স্বামী-প্রভাস কুমার যাদব মাং-নিজ	
২০৯৯	বিল	০.০০৫০	০.০৭	সীমা হাজরা স্বামী-অপরেশ হাজরা মাং-নিজ	
২১০০	বিল	০.০০২১	০.০৫	কেয়া হাজরা স্বামী-দিলীপ কুমার হাজরা মাং-নিজ	
২১২৬	বিল	০.০০২৯	০.০৪	নিলদ্রী শেখর দাশ পিতা-অসামর্য মাং-নিজ	
২১২৭	বিল	০.০০৩০	০.০৪	বিমল কুমার পাঠক পিতা-দেবেন্দ্র মাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

142-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 228 Class-Bil Area of land-(A): 13.89
Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2085	Bil	0.0016	0.03	Sangita Sardar W/o Raju Basak Of self	
2086	Bil	0.0010	0.01	Prabhas Kumar Jadav S/o Ram Jatan Yadav of self	
2087	Bil	0.0010	0.02	Babita Yadav W/o Prabhas Kumar Yadav of self	
2099	Bil	0.0050	0.07	Sima Hajra W/o Aparesh Hajra Of self	
2100	Bil	0.0021	0.05	Keya Hajra W/o Dilip Kumar Hajra of self	
2126	Bil	0.0029	0.04	Nilidri Sekhar Das Father's name unknown of self	
2127	Bil	0.0030	0.04	Bimal Kumar Pathak Son of Debendra Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাণের জখ্য-

143



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাণ নং- ২২৮
সাবেক দাণ নং-

রক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

থানা- সোনারপুর
জমির পরিমাণ(এ)- ১৩.৮৯

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্বের/লেগীর বিবরণ	মন্তব্য
২১২৮	বিল	০.০০১৪	০.০২	সুনীল কুমার পিতা-দীনেশ সাং-নিজ	
২১২৯	বিল	০.০০১৪	০.০২	মমতা রানী স্বামী-সুনীল কুমার সাং-নিজ	
২১৩০	বিল	০.০০১৪	০.০২	শনি কুমারী . পিতা-পঙ্কজ কুমার সাং-নিজ	
২১৩১	বিল	০.০০১৪	০.০২	পঙ্কজ কুমার সিনহা পিতা-মহেন্দ্র কুমার সাং-নিজ	
২১৩২	বিল	০.০০১৭	০.০৩	অনিন্দিতা সাহা স্বামী-শিবাজী সাং-নিজ	
২১৩৩	বিল	০.০০১৮	০.০২	শিবাজী সাহা পিতা-পবিত্র সাং-নিজ	
২১৩৪	বিল	০.০০৩৫	০.০৫	গিরিশ চন্দ্র মিত্র পিতা-প্রভুনাথ সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

143-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 228 Class-Bil Area of land-(A): 13.89
Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2128	Bil	0.0014	0.02	Sunil Kumar S/o Dinesh Of self	
2129	Bil	0.0014	0.02	Mamata Rani W/o Sunil Kumar Of self	
2130	Bil	0.0014	0.02	Shani Kumari D/o Pankaj Kumar Of self	
2131	Bil	0.0014	0.02	Pankaj Kumar Sinha S/o Mahendra Kumar Of self	
2132	Bil	0.0017	0.03	Anindita Saha W/o Sibaji Of self	
2133	Bil	0.0018	0.02	Sibaji Saha Son of Pabitra Of self	
2134	Bil	0.0035	0.05	Girish Chandra Mishra S/o Prabhunath Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-



[১৬১৫০০৫]

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২২৮
সাবেক দাগ নং-

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

থানা- সোনারপুর
জমির পরিমাণ(এ)- ১০.৮৯

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
২১৫৪	বিল	০.০০২৭	০.০৫	ভুক্তি রায় স্বামী-সন্তোষ রায় সাং-নিজ	
২১৬৭	বিল	০.০০১০	০.০২	বিশ্বজিৎ রায় চৌধুরী পিতা-স্বরাজ রায় চৌধুরী সাং-নিজ	
২১৬৮	বিল	০.০০১০	০.০১	বাসন্তী রস্তান স্বামী-বিশ্বজিৎ রায় চৌধুরী সাং-নিজ	
২১৮৮	বিল	০.০০২৪	০.০৩	শিবরত দে পিতা-সুশীল কুমার দে সাং-নিজ	
২১৮৯	বিল	০.০০১৮	০.০২	বাসুদেব মন্ডল পিতা-বরুণ মন্ডল সাং-নিজ	
২১৯৮	বিল	০.০০৩৪	০.০৫	ছন্দা ঘোষ স্বামী-সন্দীপ পাল সাং-নিজ	
২২২০	বিল	০.০০১২	০.০১	সুশান্ত দাস পিতা-স্বপন দাস সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

144-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 228 Class-Bil Area of land-(A): 13.89
Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2154	Bil	0.0027	0.05	Tripti Roy S/o Santosh Roy Of self	
2167	Bil	0.0010	0.02	Biswajit Roy Chowdhury S/o Swaraj Roy Chowdhury of self	
2168	Bil	0.0010	0.01	Basanti Raptan W/o Biswajit Roy Chowdhury of self	
2188	Bil	0.0024	0.03	Shibabrata Dey S/o Sushil Kumar Dey of self	
2189	Bil	0.0018	0.02	Basudeb Mondal S/o Barun Mondal Of self	
2198	Bil	0.0034	0.05	Chanda Ghosh W/o Sandip Pal Of self	
2220	Bil	0.0012	0.01	Sushanta Das S/o Swapan Das Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাঙ্গের তথ্য-

145



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাঙ্গ নং- ২২৮	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১০.৮৯
সাবেক দাঙ্গ নং-		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
২২২১	বিল	০.০০৩১	০.০৪	পুল্পাকালী গুপ্তা স্বামী-কৃষ্ণ সাং-নিজ	
২২২২	বিল	০.০০৩৪	০.০৫	কিশোরী দেবী স্বামী-নিরজ কুমার সিং সাং-নিজ	
২২২৩	বিল	০.০০৫৭	০.০৮	বাচ্চা প্রসাদ স্বামী-স্বামীনাথ প্রসাদ সাং-নিজ	
২২২৪	বিল	০.০০২৯	০.০৪	বনানী পালিত স্বামী-ভরুণ কুমার পালিত সাং-নিজ	
২২২৫	বিল	০.০০২৬	০.০৪	শঙ্কু সরদার স্বামী-হরিপদ সরদার সাং-নিজ	
২২২৮	বিল	০.০০১২	০.০২	পিংকি দত্ত দাস স্বামী-সুশান্ত দাস সাং-নিজ	
২২৪৫	বিল	০.০০২২	০.০৩	সঞ্জিবন দাস স্বামী-নরেন দাস সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

145-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 228

Class-Bil

Area of land-(A): 13.89

Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2221	Bil	0.0031	0.04	Puapanjali Gupta W/o Krishna Of self	
2222	Bil	0.0034	0.05	Kishori Devi S/o Niraj Kumar Singh of self	
2223	Bil	0.0057	0.08	Bachha Prasad W/o Swaminath Prasad of self	
2224	Bil	0.0029	0.04	Banani Palit W/o Tarun Kumar Palit of self	
2225	Bil	0.0026	0.04	Shambhu Sardar W/o Haripada Sardar of self	
2228	Bil	0.0012	0.02	Pinki Dutta Das W/o Susanta Das Of self	
2245	Bil	0.0022	0.03	Sanjiban Das S/o Naren Das Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

146



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২২৮	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১০.৮৯
সাবেক দাগ নং-		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বয়ংভর/লেসীর বিবরণ	মন্তব্য
২২৫১	বিল	০.০০১৫	০.০২	সুজিত কুমার জয়সওয়াল পিতা-গুলাব চাঁদ সাং-নিজ	
২২৫২	বিল	০.০০১৫	০.০২	মাধুরী জয়সওয়াল স্বামী-সুজিত কুমার সাং-নিজ	
২২৫৩	বিল	০.০০৩৫	০.০৫	শ্বেতা জয়সওয়াল স্বামী-যতীন সাং-নিজ	
২২৯৬	বিল	০.০০৩৩	০.০৫	নয়নতারা নন্দন স্বামী-দিলীপ সাং-নিজ	
২৩১২	বিল	০.০০৪০	০.১০	অতুল চৌরাশিয়া পিতা-লালমন সাং-নিজ	
২৩১৭	বিল	০.০০৩৫	০.০৫	টিটিল মাইতি পিতা-অসিত সাং-নিজ	
২৩১৮	বিল	০.০০৩৫	০.০৫	মনিমালা বাইরি স্বামী-ভুবন সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

146-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 228 Class-Bil Area of land-(A): 13.89
Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2251	Bil	0.0015	0.02	Sujit Kumar Jaiswal S/o Gulab Chand Of self	
2252	Bil	0.0015	0.02	Madhuri Jaiswal W/o Sujit Kumar Of self	
2253	Bil	0.0035	0.05	Sweta Jaiswal W/o Jatin Of self	
2296	Bil	0.0033	0.05	Nayantara Naskar W/o Dilip Of self	
2312	Bil	0.0040	0.10	Atul Chourasia Son of Lalman Of self	
2317	Bil	0.0035	0.05	Titin Maity S/o Asit Of self	
2318	Bil	0.0035	0.05	Manimala Bairi W/o Bhuban Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

149



জেলা- দক্ষিণ ২৪ পরগণা	রক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২২৮	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১০.৮৯
সাবেক দাগ নং-		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
২৩৩৪	বিল	০.০০৩২	০.০২	পবন সাউ পিতা-নরসিং সাং-নিজ	
২৩৩৫	বিল	০.০০১৫	০.০২	অমন সাউ পিতা-নরসিং সাং-নিজ	
২৩৩৭	বিল	০.০০১৭	০.০২	সুবমা লঙ্কর স্বামী-সুকুমার সাং-নিজ	
২৩৩৯	বিল	০.০০২৪	০.০৬	নমিতা সরদার স্বামী-মুক্ত সরদার সাং-নিজ	
২৩৪০	বিল	০.০০২৯	০.০৪	বরুণ কুমার লঙ্কর পিতা-গোবিন্দ লঙ্কর সাং-নিজ	
২৩৪৩	বিল	০.০০১৮	০.০৩	কৃষ্ণা অধিকারী পিতা-পঙ্কু সাং-নিজ	
২৩৪৪	বিল	০.০০১৮	০.০৩	শুভঙ্করী দাস স্বামী-শ্যামল সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

147-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 228 Class-Bil Area of land-(A): 13.89
Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2334	Bil	0.0032	0.02	Pawan Sahu Son of Narsing Of self	
2335	Bil	0.0015	0.02	Aman Shaw W/o Narsing Of self	
2337	Bil	0.0017	0.02	Susama Naskar W/o Sukumar Of self	
2339	Bil	0.0024	0.06	Namita Sardar Wife of Mukto Podder Of self	
2340	Bil	0.0029	0.04	Barun Kumar Naskar S/o Gobinda Naskar Of self	
2343	Bil	0.0018	0.03	Krishna Adhikari D/o Panchu Of self	
2344	Bil	0.0018	0.03	Shubhankari W/o Shyamal Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাখলের তথ্য-

148



[১৬১৫০০৫]

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২২৮
সাবেক দাগ নং-

রক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

থানা- সোনারপুর
জমির পরিমাণ(এ)- ১৩.৮৯

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্বের/লেসীর বিবরণ	মন্তব্য
২৩৪৫	বিল	০.০০১৭	০.০২	অমল হালদার পিতা-কলিঙ্গ সং-নিজ	
২৩৪৬	বিল	০.০০১৯	০.০৩	বীনা হালদার পিতা-বিধান সং-নিজ	
২৩৪৭	বিল	০.০০১৪	০.০২	মধুমিতা দাস স্বামী-রঞ্জিত সং-নিজ	
২৩৪৮	বিল	০.০০১৪	০.০২	নমিতা খাটুয়া মাল্লা স্বামী-উত্তম সং-নিজ	
		১.০০০০	১৩.৮৯		

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

148-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 228 Class-Bil Area of land-(A): 13.89
Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2345	Bil	0.0017	0.02	Amal Halder S/o Kalinga Of self	
2346	Bil	0.0019	0.03	Bina Halder D/o Bidhan Of self	
2347	Bil	0.0014	0.02	Mahumita Das W/o Ranjit Of self	
2348	Bil	0.0014	0.02	Namita Khatua Manna W/o Uttam Of self	

1.0000 13.89

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

Certified to be the English translation of an Information of Plots in Bengali

148-B
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 228 Class-Bil Area of land-(A): 13.89
Old Plot No.

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
2345	Bil	0.0017	0.02	Amal Halder S/o Kalinga Of self	
2346	Bil	0.0019	0.03	Bina Halder D/o Bidhan Of self	
2347	Bil	0.0014	0.02	Mahumita Das W/o Ranjit Of self	
2348	Bil	0.0014	0.02	Namita Khatua Manna W/o Uttam Of self	

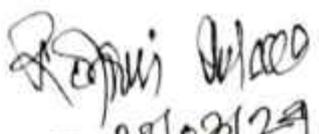
1.0000 13.89

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

Page 26 of 26

18.03.2024 07:34 PM

Certified to be the English translation of an Information of Plots in Bengali


R. K. Khan
Rtd. Senior Interpreting Officer (C.)
O. S. High Court, Calcutta

পশ্চিমবঙ্গ সরকার

149

সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ



-দাগের তথ্য-

জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২৩২	শ্রেণী- শালি	জমির পরিমাণ(এ)- ৫.৭২
সাবেক দাগ নং- ১৬৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
৫৭	শালি	০.২১৪৭	১.৯০	ভারাপদ পোড়েল পিতা-রমেশ পোড়েল সাং-নিজ	
৫২৬	শালি	০.০৫৭৬	০.৩৩	সুব্রতা চক্রবর্তী স্বামী-সন্দীপ সাং-গাসুলী বাগান	
৫২৭	শালি	০.০১৫৭	০.০৯	সোমা দাস স্বামী-শঙ্কর সাং-হালতু	
৫২৮	শালি	০.০০০৮	০.০১	উপেন্দ্র সিং পিতা-নাগেশ্বর প্রসাদ সাং-রাজডাঙ্গা	
৫২৯	শালি	০.০১২২	০.০৭	সুশালা দেবী স্বামী-নাগেশ্বর প্রসাদ সাং-রাজডাঙ্গা	
৫৩০	শালি	০.০১২২	০.০৭	রাজকুমার সিং পিতা-নাগেশ্বর প্রসাদ সাং-রাজডাঙ্গা	
৫৩১	শালি	০.০১৫৭	০.০৯	শঙ্কর দাস পিতা-সুধাংশু সাং-হালতু	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

149-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 232 Class-Shali Area of land-(A): 5.72
Old Plot No. 164

Khatian No.	Class	Share	Share in the area(A)	Particulars of Raiyat / Lessee	Remarks
57	Shali	0.2147	1.90	Tarapada Porel Son of Ramesh Porel Of self	
526	Shali	0.0576	0.33	Subrata Chakraborty W/o Sandip Of Ganguly Bagan	
527	Shali	0.0157	0.09	Soma Das W/o Shankar Of Haltu	
528	Shali	0.0008	0.01	Upender Singh S/o Nageswar Prasad Of Rajdanga	
529	Shali	0.0122	0.07	Sushala Devi W/o Nageswar Prasad Of Rajdanga	
530	Shali	0.0122	0.07	Raj Kumar Singh S/o Nageswar Prasad Of Rajdanga	
531	Shali	0.0157	0.09	Shankar Das S/o Sudhangshu Of Haltu	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

150



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২৩২	শ্রেণী- শালি	জমির পরিমাণ(এ)- ৫.৭২
সাবেক দাগ নং- ১৬৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্বের/লেসীর বিবরণ	মন্তব্য
৫৪৭	শালি	০.০২৩১	০.১৩	ইন্দ্রনীল ব্যানার্জী পিতা-বৈদ্যনাথ ব্যানার্জী সাং-নিজ	
৬১৬	শালি	০.০১৫৭	০.০৯	নবীন কুমার বিশই পিতা-বংশীবদন বিশই সাং-নেত্রীড় ফ্লাট ৪ ২৪৭৭ নয়াবাদ পূর্বাশা পঞ্চসায়ের কোল ৯৪	
৬১৭	শালি	০.০২৬৯	০.১৫	এম. ভি. রমন পিতা-এম. রাজা রাও সাং-জীত পার্শ্বমেন্ট, ফ্লাট-৫ তৃতীয়তল, পি-১২৭ উষাপার্ক কোল-৪৪	
৬৬০	শালি	০.০০৬৯	০.০৪	স্বপন পট্টনায়ক পিতা-(মৃ) সূর্য্য কুমার পট্টনায়ক সাং-ব্রজব্রহ্মপুত্র, বড়কুমারচক, ময়না, পূর্ব মেদিনীপুর.	
৬৬১	শালি	০.০০৩৫	০.০২	রাজীব কর পিতা-জয়দেব সাং-রসিকপুর, জায়গীরপুর, ময়না, পূর্ব মেদিনীপুর.	
৬৬২	শালি	০.০০৩৪	০.০২	মধুমিতা জানা (কর) স্বামী-সজয় কর সাং-রসিকপুর, জায়গীরচক, ময়না, পূর্ব মেদিনীপুর.	
৭০৮	শালি	০.০০৬৮	০.০৪	সীমা দাস(পোদ্দার) স্বামী-প্রবাল পোদ্দার সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

150-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 232 Class-Shali Area of land-(A): 5.72
Old Plot No. 164

Khatian No.	Class	Share	Share in the area(A)	Particulars of Raiyat /Lessee	Remarks
547	Shali	0.0231	0.13	Indranil Banerjee S/o Baidyanath Banerjee of self	
616	Shali	0.0157	0.09	Nabin Kumar Bishai S/o Bangshi Badan Bishai Of Netranir, Flat 4, 2477, Nayabad Purba Panchasayer, Kol-94	
617	Shali	0.0269	0.15	M.V. Raman S/o M. Raja Rao Of Jeet Permanent, Flat -5, Third floor, P- 126, Usha Park, Kol- 84	
660	Shali	0.0069	0.04	Swapan Pattanayak S/o Lt. Surja Kumar Pattanayak of Braja Ballavpur, Barkumar chawk, Moyna, Purba Medinipore	
661	Shali	0.0035	0.02	Rajib Kar S/o Joydeb Of Rasikpur, Jaigirpur, Moyna, Purba Medinipore	
662	Shali	0.0034	0.02	Madhumita Jana (Kar) W/o Sanjay Kar Of Rasikpur, Jaigirpur, Moyna, Purba Medinipore	
708	Shali	0.0068	0.04	Sima Das (Poddar) W/o- Probal Poddar Of Self	

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাখলের তথ্য-

151



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাখ নং- ২০২	শ্রেণী- শালি	জমির পরিমাণ(এ)- ৫.৭২
সাবেক দাখ নং- ১৬৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
৭১০	শালি	০.০০৬৭	০.০৪	মির্জা দাস স্বামী-তপন কুমার সাং-নিজ	
৭১১	শালি	০.০১০১	০.০৬	চন্দনা তালুকদার স্বামী-তপন সাং-নিজ	
৭১২	শালি	০.০০৬৭	০.০৪	পারুল দাস স্বামী-সুখরঞ্জন সাং-নিজ	
৭১৩	শালি	০.০০৬৯	০.০৪	সুমিত্রা কুন্ডু স্বামী-কিশোর সাং-নিজ	
৭১৪	শালি	০.০০৬৯	০.০৪	কিশোর কুন্ডু স্বামী-সিতা-(মৃ) কালিপদ সাং-নিজ	
৭৩৬	শালি	০.০৬৭৩	০.০২	সুবীর বসাক স্বামী-সিতা-চুনী লাল সাং-নিজ	
৭৩৭	শালি	০.০৬৭৩	০.০২	মদন বসাক স্বামী-সিতা-চুনালাল সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

151-A
Translated Copy

Page 2 of 11

18.03.2024 07:30 PM

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 232

Class-Shali

Area of land-(A): 5.72

Old Plot No. 164

Khatian No.	Class	Share	Share in the area(A)	Particulars of Raiyat /Lessee	Remarks
710	Shali	0.0067	0.04	Mithu Das W/o Tapan Kumar Of self	
711	Shali	0.0101	0.06	Chandana Talukder W/o Tapan Of self	
712	Shali	0.0067	0.04	Parul Das W/o - Sukharanjan Of self	
713	Shali	0.0069	0.04	Susmita Kundu W/o Kishor Of self	
714	Shali	0.0069	0.04	Kishore Kundu S/o Lt. Kalipada Of self	
736	Shali	0.0673	0.02	Subir Basak S/o Chunilal Of self	
737	Shali	0.0673	0.02	Madan Basak Son of Chunalal Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

Page 3 of 11

18.03.2024 07:30 PM

পশ্চিমবঙ্গ সরকার
সমষ্টি জুমি ও জুমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-

152



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২০২	শ্রেণী- শালি	জমির পরিমাণ(এ)- ৫.৭২
সাবেক দাগ নং- ১৬৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
৭৮৩	শালি	০.০০৬৭	০.০৪	তাপসী ঘোড়াই স্বামী-পার্শ্বসারথী সাং-নিজ	
৭৮৮	শালি	০.০২২৪	০.১৩	শুভেন্দু নন্দর পিতা-কুচো বিহারী সাং-নিজ	
৮০৬	শালি	০.০০৪৪	০.০২	সাবিত্রী মিশ্র স্বামী-শুভেন্দর সাং-নিজ	
৮২৬	শালি	০.০০৪৪	০.০৩	ব্রিজেন ঠাকুর পিতা-নিভেন্দর সাং-নিজ	
৮২৭	শালি	০.০০৮৮	০.০৫	সুধা দেবী স্বামী-রনধীর ঝা সাং-নিজ	
৮৯৫	শালি	০.০০৬৮	০.০৪	মিথিলেশ সিং পিতা-নখু সাং-নিজ	
৮৯৬	শালি	০.০০৪৫	০.০৩	স্বপ্না ধর গুপ্তা স্বামী-প্রাবাল সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

152-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 232

Class-Shali

Area of land-(A): 5.72

Old Plot No. 164

Khatian No.	Class	Share	Share in the area(A)	Particulars of Raiyat / Lessee	Remarks
783	Shali	0.0067	0.04	Tapasi Ghorai W/o Partha Sarathi Of self	
788	Shali	0.0224	0.13	Shuvendu Naskar S/o Kucho Behari Of self	
806	Shali	0.0044	0.02	Sabitri Mishra W/o Shubhankar Of self	
826	Shali	0.0044	0.03	Brijesh Thakur Son of Niteswar Of self	
827	Shali	0.0088	0.05	Sudha Devi W/o Randhir Jha Of self	
895	Shali	0.0068	0.04	Mithilesh Singh S/o Nathu Of self	
896	Shali	0.0045	0.03	Swapna Dhar Gupta W/o Prabal Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার

153

সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ

-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২০২	শ্রেণী- শালি	জমির পরিমাণ(এ)- ৫.৭২
সাবেক দাগ নং- ১৬৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বয়ংক্রিয়/লেন্দীর বিবরণ	মন্তব্য
৯০৩	শালি	০.০০৫৭	০.০৪	নিরঞ্জন বসাক পিতা-দীপেন্দ্র নাথ সাং-নিজ	
৯০৪	শালি	০.০০৬৪	০.০৪	মনোরঞ্জন বসাক পিতা-দীপেন্দ্র নাথ সাং-নিজ	
৯১০	শালি	০.০০৯৪	০.০৫	নিরঞ্জন বসাক পিতা-দীপেন্দ্র নাথ সাং-নিজ	
৯১৪	শালি	০.০০৭৯	০.০৫	সমীর বসাক পিতা-কৃষ্ণ সাং-নিজ	
৯১৯	শালি	০.০০৯৫	০.০৫	মনোরঞ্জন বসাক পিতা-দীপেন্দ্র নাথ সাং-নিজ	
৯২৭	শালি	০.০০৪৫	০.০২	প্রবাল ধর গুপ্তা পিতা-শ্যামাপদ সাং-নিজ	
৯৩৫	শালি	০.০০৭৩	০.০৪	চিত্ত রঞ্জন বসাক পিতা-দীপেন্দ্র নাথ সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

153-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer
PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 232 Class-Shali Area of land-(A): 5.72
Old Plot No. 164

Khatian No.	Class	Share	Share in the area(A)	Particulars of Raiyat /Lessee	Remarks
903	Shali	0.0057	0.04	Niranjn Basak S/o Dipendra Nath Of self	
904	Shali	0.0064	0.04	Manoranjan Basak S/o Dipendra Nath Of self	
910	Shali	0.0094	0.05	Niranjn Basak S/o Dipendra Nath Of self	
914	Shali	0.0079	0.05	Samir Basak Son of Krishna Of self	
919	Shali	0.0095	0.05	Manoranjan Basak Son of Dipendra Nath Of self	
927	Shali	0.0045	0.02	Prabal Dhar Gupta Son of Shyamapada Of self	
935	Shali	0.0073	0.04	Chitta Ranjan Basak S/o Dipendra Nath Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২৩২	শ্রেণী- শালি	জমির পরিমাণ(এ)- ৫.৭২
সাবেক দাগ নং- ১৬৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বয়ংভর/লেসীর বিবরণ	মন্তব্য
৯৩৬	শালি	০.০০৮৬	০.০৫	শ্রীকৃষ্ণ বসাক পিতা-সুরেন্দ্র নাথ সাং-নিজ	
৯৪২	শালি	০.০০৪৫	০.০৩	রসিক লাল মুরমু পিতা-জগদীশ সাং-নিজ	
৯৪৪	শালি	০.০৫৭৭	০.৩২	প্রসেনজিত বিশ্বাস পিতা-উজ্জ্বল সাং-নিজ	
৯৫১	শালি	০.০০৩৫	০.০২	পলাশ চন্দ্র ঘোষ পিতা-পরেশ চন্দ্র সাং-নিজ	
৯৫২	শালি	০.০০৩৫	০.০২	রেখা ঘোষ পিতা-পলাশ চন্দ্র সাং-নিজ	
৯৬০	শালি	০.০০৫৭	০.০৩	সোমনাথ রাম পিতা-রাজ কুমার সাং-নিজ	
৯৬১	শালি	০.০০৬৭	০.০৪	পার্থ সারথি ঘোষ পিতা-অনিল কুমার সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

154-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 232 Class-Shali Area of land-(A): 5.72
Old Plot No. 164

Khatian No.	Class	Share	Share in the area(A)	Particulars of Raiyat / Lessee	Remarks
936	Shali	0.0086	0.05	Srikrishna Basak S/o Surendra Nath Of self	
942	Shali	0.0045	0.03	Rasik Lal Murmu S/o Jagdiah Of self	
944	Shali	0.0577	0.32	Prasenjit Biswas S/o Ujjal Of self	
951	Shali	0.0035	0.02	Palash Chandra Ghosh, S/o Paresh Chandra Of self	
952	Shali	0.0035	0.02	Rekha Ghosh D/o Palash Chandra Of self	
960	Shali	0.0057	0.03	Somnath Ram S/o Raj Kumar Of self	
961	Shali	0.0067	0.04	Partha Sarathi Ghosh S/o Anil Kumar Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাখল জমা-

155



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২৩২
সাবেক দাগ নং- ১৬৪

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- শালি

খানা- সোনারপুর
জমির পরিমাণ(এ)- ৫.৭২

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বয়ংক্রিয়/লেন্সের বিবরণ	মন্তব্য
১১৩৭	শালি	০.০০৬২	০.০৪	কার্তিক কুমার চৌধুরী পিতা-কিশান চৌধুরী সাং-নিজ	
১২০০	শালি	০.০০২২	০.০১	ঝুমা সাহা স্বামী-রবি সাহা সাং-নিজ	
১২০১	শালি	০.০০৯০	০.০৫	মুকুল কাণ্ডি মিশ্র পিতা-শক্তি সম্পদ মিশ্র সাং-নিজ	
১২৬৩	শালি	০.০০৮৪	০.০৫	বিনোদ চৌধুরী পিতা-কিশান চৌধুরী সাং-নিজ	
১৩১৮	শালি	০.০০৬৪	০.০৪	মনোরঞ্জন বসাক পিতা-দীপেন্দ্র নাথ বসাক সাং-নিজ	
১৪১৩	শালি	০.০০৭০	০.০৪	বিনয় কৃষ্ণ মন্ডল পিতা-চন্দ্রকান্ত মন্ডল সাং-নিজ	
১৫০৪	শালি	০.০০৬৭	০.০৪	শঙ্খ দাস পিতা-অরবিন্দ সাং-ফরতাবাদ মহামায়াপুর বেলতলা গড়িয়া ৭০০০৮৪	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

155-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 232 Class-Shali Area of land-(A): 5.72
Old Plot No. 164

Khatian No.	Class	Share	Share in the area(A)	Particulars of Raiyat /Lessee	Remarks
1137	Shali	0.0062	0.04	Kartick Kumar Chowdhury S/o Kishan Chowdhury of self	
1200	Shali	0.0022	0.01	Jhuma Saha W/o Rabi Saha Of self	
1201	Shali	0.0090	0.05	Mukul Kanti Mishra S/o Sakti Sampad Mishra of self	
1263	Shali	0.0084	0.05	Binod Chowdhury Son of Kishan Chowdhury of self	
1318	Shali	0.0064	0.04	Manoranjan Basak S/o Dipendra Nath Basak of self	
1413	Shali	0.0070	0.04	Binay Krishna Mondal S/o Chandra Kanta Mondal of self	
1504	Shali	0.0067	0.04	Shankha Das S/o Arabinda Of Fartabad Mahamayapur, Beltala, Garia 700 084	

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখের তথ্য-

156



[১৬১৫০০৫]

জেলা- দক্ষিণ ২৪ পরগণা

ব্লক- সোনারপুর

মৌজা- আটঘরা

জে.এল.নং- ৫

থানা- সোনারপুর

দাখ নং- ২০২

শ্রেণী- শালি

জমির পরিমাণ(এ)- ৫.৭২

সাবেক দাখ নং- ১৬৪

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
১৫০৫	শালি	০.০০৬৭	০.০৪	শুভ্র দাস পিতা-অরবিন্দ সাং-ফরতাবাদ মহামায়াপুর বেলতলা গড়িয়া ৭০০০৮৪	
১৬০৭	শালি	০.০১১৪	০.০৬	রাজীব সাউ পিতা-দিলীপ সাং-নিজ	
১৬০৮	শালি	০.০০৫৭	০.০৩	অনন্যা পত্র স্বামী-সোপাল সাং-নিজ	
১৬৩০	শালি	০.০০৯২	০.০৫	দেবাশীষ বিশ্বাস পিতা-বিনোদ বিহারী সাং-নিজ	
১৬৩১	শালি	০.০০৯২	০.০৫	মানব বিশ্বাস পিতা-রঞ্জিত কুমার সাং-নিজ	
১৬৩২	শালি	০.০০৭১	০.০৪	খৌদাম সঞ্জয় কুমার সিং পিতা-খৌদাম মাইমু সিং সাং-খৌবাল মনিপির	
১৬৭৯	শালি	০.০০৪৯	০.০৪	নেপাল দাস পিতা-মদন মোহন সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

156-A
Translated copy

18.03.2024 07:30 PM

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 232 Class-Shali Area of land-(A): 5.72
Old Plot No. 164

Khatian No.	Class	Share	Share in the area(A)	Particulars of Raiyat /Lessee	Remarks
1505	Shali	0.0067	0.04	Subhra Das D/o Arabinda Of Fartabad Mahamayapur, Beltala, Garia 700 084	
1607	Shali	0.0114	0.06	Rajib Shau S/o Dilip Of self	
1608	Shali	0.0057	0.03	Ananya Patra W/o Gopal Of self	
1630	Shali	0.0092	0.05	Debasish Biswas S/o Binod Behari Of self	
1631	Shali	0.0092	0.05	Manab Biswas S/o Ranjit Kumar Of self	
1632	Shali	0.0071	0.04	Thoudam Sanjay Kumar Singh S/o Thoudam Maimu Singh of self	
1679	Shali	0.0049	0.04	Nepal Das S/o Madan Mohan Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখলের তথ্য-

157



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২০২
সাবেক দাগ নং- ১৬৪

রক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- শালি

থানা- সোনারপুর
জমির পরিমাণ(এ)- ৫.৭২

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়ভের/লেসীর বিবরণ	মন্তব্য
১৬৮৮	শালি	০.০০৩৭	০.০২	রবিলাল বোস পিতা-সুরেন্দ্র সাং-নিজ	
১৬৮৯	শালি	০.০০৩২	০.০১	আকাশ বোস পিতা-রবিলাল সাং-নিজ	
১৬৯০	শালি	০.০০২৭	০.০২	কনিকা বোস স্বামী-রবিলাল বোস সাং-নিজ	
১৬৯৪	শালি	০.০০২৭	০.০২	কনিকা বোস স্বামী-রবিলাল বোস সাং-নিজ	
১৮৭৯	শালি	০.০০৮১	০.০৭	সুদীপা চট্টোপাধ্যায় স্বামী-অনিরুদ্ধ সাং-নিজ	
১৯০৪	শালি	০.০০৪৮	০.০৪	শিব কুমার মান্না পিতা-কিশোরী মোহন সাং-নিজ	
২১৮০	শালি	০.০০৬৭	০.০৪	গৌর পদ সরদার পিতা-জীতেন্দ্রনাথ সরদার সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

157-A
Translated copy

18.03.2024 07:30 PM

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 232 Class-Shali Area of land-(A): 5.72
Old Plot No. 164

Khatian No.	Class	Share	Share in the area(A)	Particulars of Raiyat /Lessee	Remarks
1688	Shali	0.0037	0.02	Rabilal Bose S/o Surendra Of self	
1689	Shali	0.0032	0.01	Akas Bose S/o Rabilal Of self	
1693	Shali	0.0027	0.02	Kanika Bose W/o Rabilal Bose Of self	
1694	Shali	0.0027	0.02	Kanika Bose W/o Rabilal Bose Of self	
1879	Shali	0.0081	0.07	Sudipa Chattopadhyay W/o Aniruddha Of self	
1904	Shali	0.0048	0.04	Shib Kumar Manna S/o Kishori Mohan Of self	
2183	Shali	0.0067	0.04	Gourpada Sardar S/o Jitendra Nath Sardar of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

158



[১৬১৫০০৫]

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২০২
সাবেক দাগ নং- ১৬৪

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- শালি

থানা- সোনারপুর
জমির পরিমাণ(এ)- ৫.৭২

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/পেশীর বিবরণ	মন্তব্য
২২১৩	শালি	০.০০৩৫	০.০২	তারাপদ খাটুয়া পিতা-সুদর্শন খাটুয়া সাং-নিজ	
২২১৪	শালি	০.০০৩৫	০.০২	সুলেখা খাটুয়া স্বামী-তারাপদ বিশ্বাস সাং-নিজ	
২২১৫	শালি	০.০০৬৭	০.০৪	পরশ কুমার সাউ পিতা-অমর নাথ সাউ সাং-নিজ	
২২১৬	শালি	০.০১০০	০.০৬	রাজ বল্লভ দাস পিতা-নিত্যানন্দ দাস সাং-নিজ	
২২৩০	শালি	০.০০৬২	০.০৪	আকাশ বোস পিতা-রবীলাল সাং-নিজ	
২২৩২	শালি	০.০০৭৬	০.০৪	রবীলাল বোস পিতা-সুরেন্দ্র কুমার বোস সাং-নিজ	
২২৩৩	শালি	০.০০৩৮	০.০২	কনিকা বোস স্বামী-রবীলাল সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

158 - A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 232

Class-Shali

Area of land-(A): 5.72

Old Plot No. 164

Khatian No.	Class	Share	Share in the area(A)	Particulars of Raiyat /Lessee	Remarks
2213	Shali	0.0035	0.02	Tarapada Khatua S/o Sudarshan Khatua of self	
2214	Shali	0.0035	0.02	Sulekha Khatua W/o Tarapada Biswas Of self	
2215	Shali	0.0067	0.04	Paras Kumar Sau S/o Amar Nath Sau Of self	
2216	Shali	0.0100	0.06	Raj Ballav Das S/o Nityananda Das Of self	
2230	Shali	0.0062	0.04	Akas Bose S/o Rabilal Of self	
2232	Shali	0.0076	0.04	Rabilal Bose S/o Surendra Kumar Bose of self	
2233	Shali	0.0038	0.02	Kanika Bose W/o Rabilal Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখল তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাখল নং- ২৩২	শ্রেণী- শালি	জমির পরিমাণ(এ)- ৫.৭২
সাবেক দাখল নং- ১৬৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেগীর বিবরণ	মন্তব্য
২২০৪	শালি	০.০০২৯	০.০২	সুশান্ত দিন্দা পিতা-বাসুদেব দিন্দা সাং-নিজ	
২২০৫	শালি	০.০০২৯	০.০১	প্রতিমা দিন্দা স্বামী-সুশান্ত দিন্দা সাং-নিজ	
২২৪৭	শালি	০.০০৫৭	০.০৩	আগমনী রায় স্বামী-বিখাজীত সাং-নিজ	
২২৮৬	শালি	০.০০৬৭	০.০৪	অর্পিতা নাথ স্বামী-মানিক নাথ সাং-নিজ	
২২৯০	শালি	০.০০৯০	০.০৫	অসীম কুমার পাহাড়ী পিতা-শংকর সাং-নিজ	
২২৯৮	শালি	০.০১৩৫	০.০৮	দিলীপ কুমার চৌধুরী পিতা-দীপেশ চৌধুরী সাং-নিজ	
		১.০০০০	৫.৭২		

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

159-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas
Mouza- Atghara
Plot No. 232
Old Plot No. 164

Block- Sonarpur

J.L. No. 5

Police Station- Sonarpur

Class-Shali

Area of land-(A): 5.72

Khatian No.	Class	Share	Share in the area(A)	Particulars of Raiyat / Lessee	Remarks
2234	Shali	0.0029	0.02	Sushanta Dinda S/o Basudeb Dinda Of self	
2235	Shali	0.0029	0.01	Pratima Dinda W/o Sushanta Dinda Of self	
2247	Shali	0.0057	0.03	Agamani Roy W/o Biswajit Of self	
2286	Shali	0.0067	0.04	Arpita Nath W/o Manik Nath Of self	
2293	Shali	0.0090	0.05	Asim Kumar Pahari S/o Shankar Of self	
2298	Shali	0.0135	0.08	Dilip Kumar Chowdhury S/o Dinesh Chowdhury of self	

1.0000 5.72

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

159-B
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas
Mouza- Atghara
Plot No. 232
Old Plot No. 164

Block- Sonarpur

J.L. No. 5

Police Station- Sonarpur

Class-Shali

Area of land-(A): 5.72

Khatian No.	Class	Share	Share in the area(A)	Particulars of Raiyat / Lessee	Remarks
2234	Shali	0.0029	0.02	Sushanta Dinda S/o Basudeb Dinda Of self	
2235	Shali	0.0029	0.01	Pratima Dinda W/o Sushanta Dinda Of self	
2247	Shali	0.0057	0.03	Agamani Roy W/o Biswajit Of self	
2286	Shali	0.0067	0.04	Arpita Nath W/o Manik Nath Of self	
2293	Shali	0.0090	0.05	Asim Kumar Pahari S/o Shankar Of self	
2298	Shali	0.0135	0.08	Dilip Kumar Chowdhury S/o Dinesh Chowdhury of self	

1.0000 5.72

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

Page 11 of 11

18-08-2024 07:30 PM

Certified to be the English translation of an Information of Plots in Bengal

Rtd. Senior Interpreting Officer (C)

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

160



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২৩০
সাবেক দাগ নং- ১৬১

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ৩.৫৬

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১	বিল	০.২৮৫৬	১.০১	পশ্চিমবঙ্গ সরকার গঞ্জে কালেক্টর সাং-নিজ	
৬০৮	বিল	০.০১০৮	০.০৮	শিব শঙ্কর সাহ পিতা-রামেশ্বর সাহ সাং-পশ্চিম পুটিয়ারী বেহালা	
৬৮২	বিল	০.০২১৬	০.০৮	রাজেশ কুমার সাউ পিতা-প্রকাশ সাং-নিজ	
৭০৯	বিল	০.০১০৮	০.০৮	পূর্নেন্দু মাইতি পিতা-(মু) দেবেন্দ্র সাং-নিজ	
৭৭১	বিল	০.০৪৭৮	০.১৭	পাটামূলে দং . সাং- ৪২(১A) ধারা মতে হস্তান্তর নিষিদ্ধ পাটামূলে দং (১) ভোলা মণ্ডল পিতা-কেশব সাং-আটঘরা অংশ-1.0000	
৮১৪	বিল	০.০০৫৪	০.০২	পুনিতা মিত্র চন্দ্রিকা সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

160-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 230 Class-Bil Area of land-(A): 3.56
Old Plot No. 161

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
1	Bil	0.2856	1.01	Ld. Collector on behalf of West Bengal Govt. Of self	
608	Bil	0.0108	0.04	Shib Shankar Shah S/o Rameswar Saha of self	
682	Bil	0.0216	0.08	Rajesh Kumar Sau Son of Shatrush Of self	
709	Bil	0.0104	0.04	Purnendu Maity S/o Lt. Debendra Of self	
771	Bil	0.0478	0.17	By virtue of Patta Possessed by: Of Transfer prohibited under section 49(1A) Possession by virtue of patta 1) Bholu Keshab of Atghara Share 1.0000	
814	Bil	0.0054	0.02	Punita Mishra Chandrika Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার 161
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাখলের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খালা- সোনারপুর
দাগ নং- ২৩০	শ্রেণী- বিল	জমির পরিমাণ(এ)- ০.৫৬
সাবেক দাগ নং- ১৬১		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্বের/সেবার বিবরণ	মন্তব্য
৮১৫	বিল	০.০০৫৪	০.০২	শশীকান্ত মিত্র পিতা-চন্দ্রিকা সাং-নিজ	
৮১৬	বিল	০.০০৫২	০.০২	অশোক কুমার তিয়ারী পিতা-রামজনম সাং-নিজ	
৮১৭	বিল	০.০০৫২	০.০২	বসন্ত কুমার তিয়ারী পিতা-রামজনম সাং-নিজ	
৮১৮	বিল	০.০০৫২	০.০২	বিনোদ কুমার তিয়ারী পিতা-রামজনম সাং-নিজ	
৮১৯	বিল	০.০০৫২	০.০২	প্রমোদ কুমার তিয়ারী পিতা-রামজনম সাং-নিজ	
৮২০	বিল	০.০১০৮	০.০৪	প্রমোদ কুমার তিয়ারী পিতা-দিলীপ সাং-নিজ	
৮২১	বিল	০.০১০৮	০.০৪	সত্যেন্দ্র সিংহ পিতা-গণেশ সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

161-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 230 Class-Bil Area of land-(A): 3.56
Old Plot No. 161

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
815	Bil	0.0054	0.02	Sashikanta Mishra Son of Chandrika Of self	
816	Bil	0.0052	0.02	Ashok Kumar Triyari S/o Ramjanam Of self	
817	Bil	0.0052	0.02	Basanta Kumar Tiwari Son of Ramjanam Of self	
818	Bil	0.0052	0.02	Binod Kumar Tiwari S/o Ramjanam Of self	
819	Bil	0.0052	0.02	Promod Kumar Tiwari S/o Ramjanam Of self	
820	Bil	0.0108	0.04	Promod Kumar Tiwari S/o Dilip Of self	
821	Bil	0.0108	0.04	Satyendra Singha S/o Ganesh Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখলের তথ্য-

162



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এম.নং- ৫	খানা- সোনারপুর
দাগ নং- ২৩০	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৩.৫৬
সাবেক দাগ নং- ১৬১		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্বের/সেমীর বিবরণ	মন্তব্য
৮২২	বিল	০.০১০৮	০.০৮	দিলীপ তিয়ারী পিতা-ইন্দ্রাসন সাং-নিজ	
৮২৫	বিল	০.০১০৮	০.০৮	বিকাশ কুমার পিতা-বীরেন্দ্র সাং-নিজ	
৮২৪	বিল	০.০১০৮	০.০৮	সোমনাথ ওঝা পিতা-শিবনাথ সাং-নিজ	
১০৭৬	বিল	০.০০৫৯	০.০২	শ্রাবনী মণ্ডল স্বামী-দীপু সাং-পূর্ব রাজাপুর, সন্তোষপুর কোল - 700075	
১০৭৭	বিল	০.০০৮১	০.০৩	সর্বানী মণ্ডল স্বামী-বাল্মীকি সাং-সন্টলেক সিটি কোল - 700091	
১০৮০	বিল	০.০০৫৪	০.০২	পার্থ ঘোষ পিতা-সুধীরেন্দ্র কুমার সাং-নিজ	
১০৮১	বিল	০.০০৮১	০.০৩	বাল্মীকি রায় পিতা-বিমলাংশু বিকাশ সাং-সন্টলেক সিটি কোল - 700091	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

162-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 230

Class-Bil

Area of land-(A): 3.56

Old Plot No. 161

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
822	Bil	0.0108	0.04	Dilip Tiwari S/o Indrasan Of self	
823	Bil	0.0108	0.04	Bikash Kumar S/o Birendra Of self	
824	Bil	0.0108	0.04	Somnath Ojha Son of Shihnath Of self	
1076	Bil	0.0059	0.02	Sravani Mondal W/o Pijush Of Purba Rajapur, Santoshpur, Kol- 700 075	
1077	Bil	0.0081	0.03	Sarbani Mondal W/o Balmiki Of Salt Lake City, Kol- 700091	
1080	Bil	0.0054	0.02	Partha Ghosh S/o Sudhirendra Kumar of self	
1081	Bil	0.0081	0.03	Balmiki Roy S/o Bimalangshu Bikash Of Salt Lake City, Kol- 700 091	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

163



জেলা- দক্ষিণ ২৪ পরগণা ব্লক- সোনারপুর [১৬১৫০০৫]
মৌজা- আটঘরা জে.এল.নং- ৫ খানা- সোনারপুর
দাগ নং- ২৩০ শ্রেণী- বিল জমির পরিমাণ(এ)- ৩.৫৬
সাবেক দাগ নং- ১৬১

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্ব/লেসীর বিবরণ	মন্তব্য
১০৮৬	বিল	০.০০৫৪	০.০২	সুচিত্রা ঘোষ স্বামী-পার্শ্ব সাং-নিজ	
১০৮৭	বিল	০.০০৫৯	০.০২	শ্রীযুগ মল্লিক পিতা-ভোলানাথ সাং-পূর্ব রাজাপুর, সন্তোষপুর কোল - 700075	
১০১৫	বিল	০.০১৪৫	০.০৫	শিউলি বসাক স্বামী-চিত্তরঞ্জন বসাক সাং-নিজ	
১০১৬	বিল	০.০১৮১	০.০৬	গায়ত্রী রানী বসাক স্বামী-নিরঞ্জন বসাক সাং-নিজ	
১০১৭	বিল	০.০১৮১	০.০৬	চিত্তরঞ্জন বসাক পিতা-দীপেন্দ্র নাথ বসাক সাং-নিজ	
১০১৯	বিল	০.০১৪৫	০.০৫	শ্যামলী রানী বসাক স্বামী-মনোরঞ্জন বসাক সাং-নিজ	
১০২২	বিল	০.০১০৮	০.০৪	দীপঙ্কর বিশ্বাস পিতা-যোগেন্দ্রনাথ বিশ্বাস সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

163-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer
PLOT INFORMATION

[1615005]

District: South 24 Parganas
Mouza- Atghara
Plot No. 230
Old Plot No. 161

Block- Sonarpur
J.L. No. 5
Class-Bil

Police Station- Sonarpur
Area of land-(A): 3.56

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1086	Bil	0.0054	0.02	Suchitra Ghosh W/o Partha Of self	
1087	Bil	0.0059	0.02	Pijush Mallick S/o Bholanath Of Purba Rajapur, Santoshpur, Kol- 700 075	
1315	Bil	0.0145	0.05	Shuli Basak W/o Chittaranjan Basak of self	
1316	Bil	0.0181	0.06	Gayatri Rani Basak W/o Niranjana Basak of self	
1317	Bil	0.0181	0.06	Chittaranjan Basak S/o Dipendra Nath Basak of self	
1319	Bil	0.0145	0.05	Shyamali Rani Basak W/o Manoranjan Basak of self	
1392	Bil	0.0108	0.04	Dipankar Biswas S/o Jogendra Nath Biswas of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখের তথ্য-

164



জেলা- দক্ষিণ ২৪ পরগণা	রক- (সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাগ নং- ২৩০	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৩.৫৬
সাবেক দাগ নং- ১৬১		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১৪৫৩	বিল	০.০০৯২	০.০৩	সবিতা রাম স্বামী-মুকুরধন সাং-নিজ	
১৬৮১	বিল	০.০১১৬	০.০৪	রবীকান্ত সিংহ পিতা-শশীকান্ত সাং-নিজ	
১৬৮২	বিল	০.০১১৬	০.০৪	প্রভাত কুমার সিং পিতা-ভাইরো সাং-নিজ	
২২৭৮	বিল	০.০৫৫৮	০.১৯	ইরাবতী মন্ডল স্বামী-অচ্যুতানন্দ সাং-নিজ	
২২৭৯	বিল	০.০৫৫৮	০.২০	দীপক বিশ্বাস পিতা-অনিল সাং-নিজ	
২২৮০	বিল	০.০৫৫৮	০.২০	রীনা কয়াল স্বামী-জগবন্ধু সাং-নিজ	
২২৮১	বিল	০.০৫৫৮	০.২০	জবা রায় স্বামী-সুকুমারেন্দ্র সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

164-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 230 Class-Bil Area of land-(A): 3.56
Old Plot No. 161

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
1453	Bil	0.0092	0.03	Sabita Ram W/o Mukurdhan Of self	
1681	Bil	0.0116	0.04	Rabikant Sinha S/o Sashikanta Of self	
1682	Bil	0.0116	0.04	Prabhat Kumar Singh Son of Bhairo Of self	
2278	Bil	0.0558	0.19	Irabati Mondal W/o Achutananda Of self	
2279	Bil	0.0558	0.20	Dipak Biswas S/o Anil Of self	
2280	Bil	0.0559	0.20	Rina Kayal W/o Jagabandhu Of self	
2281	Bil	0.0558	0.20	Jaba Roy W/o Sukumarendra Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের জখা-

165



জেলা- দক্ষিণ ২৪ পরগণা	রক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২৩০	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৩.৫৬
সাবেক দাগ নং- ১৬১		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্বের/লেগীর বিবরণ	মন্তব্য
২২৮২	বিল	০.০৫৫৯	০.২০	মীনা নন্দর স্বামী-দীপঙ্কর সাং-নিজ	
২২৮৩	বিল	০.০৫৫৯	০.২০	মঞ্জু দত্ত স্বামী-কৃতিবাস সাং-নিজ	
২২৮৪	বিল	০.০৫৫৯	০.২০	কৃষ্ণা নন্দর স্বামী-বিশ্বজীৎ সাং-নিজ	
		১.০০০০	৩.৫৬		

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

165-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 230 Class-Bil Area of land-(A): 3.56
Old Plot No. 161

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2282	Bil	0.0559	0.20	Meena Naskar W/o Dipankar Of self	
2283	Bil	0.0559	0.20	Manju Dutta W/o Krittibas Of self	
2284	Bil	0.0559	0.20	Krishna Naskar W/o Baswajit Of self	

1.0000 3.56

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

Page 6 of 6

18.03.2024 07:30 PM

Certified to be the English translation of an Information of Plots in Bengali

165-B

Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

District: South 24 Parganas Block- Sonarpur [1615005]
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 230 Class-Bil Area of land-(A): 3.56
Old Plot No. 161

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2282	Bil	0.0559	0.20	Meena Naskar W/o Dipankar Of self	
2283	Bil	0.0559	0.20	Manju Dutta W/o Krittibas Of self	
2284	Bil	0.0559	0.20	Krishna Naskar W/o Baswajit Of self	

1.0000	3.56
--------	------

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

Page 6 of 6

18.03.2024 07:30 PM

Certified to be the English translation of an Information of Plots in Bengali

R. Islam
28/03/24

R. Islam

Rtd. Senior Interpreting Officer (C),
S. High Court, Calcutta

পশ্চিমবঙ্গ সরকার

সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ

-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাগ নং- ২৩৪	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৮.২০
সাবেক দাগ নং- ১৫৬		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্ব/লেসীর বিবরণ	মন্তব্য
২/২	বিল	০.০১৫৬	০.১২	অবনী মণ্ডল পিতা-উপেন্দ্র সাং-রানাতুতিয়া	
২/৩	বিল	০.০০৫৪	০.০৪	অরবিন্দ মণ্ডল পিতা-উপেন্দ্র সাং-রানাতুতিয়া	
৪৯/১	বিল	০.০০৩৮	০.০৩	চমক মণ্ডল স্বামী-নুসেন সাং-তিউরহাট, বারুইপুর	
১৫১/১	বিল	০.০০২৬	০.০২	শান্তি মণ্ডল স্বামী-উপেন্দ্র সাং-রানাতুতিয়া	
১৫১/২	বিল	০.০১৫৩	০.১৩	শেফালী সরদার স্বামী-হরিকেশ সাং-শাসন, বারুইপুর	
১৬২/১	বিল	০.১২৫৫	১.০২	সুনীল মণ্ডল পিতা-বিপিন সাং-রানাতুতিয়া	
২৮৫	বিল	০.০০৩২	০.০৩	স্বপ্না প্রামানিক স্বামী-ডীর্ঘসখা সাং-লালপুর পানিশারুল পূর্ব মেদিনীপুর	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

166-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
2/2	Bil	0.0156	0.12	Abani Mondal S/o Upendra Of Ranabhutia	
2/3	Bil	0.0054	0.04	Arabinda Mondal S/o Upendra Of Ranabhutia	
49/1	Bil	0.0038	0.03	Chamak Mondal W/o Nripen Of Tiurhat, Baruipur	
151/1	Bil	0.0026	0.02	Shanti Mondal W/o Upendra Of Ranabhutia	
151/2	Bil	0.0153	0.13	Sefali Sardar W/o Hrishikesh Of Sashan, Baruipur	
162/1	Bil	0.1255	1.02	Sunil Mondal S/o Bipin Of Ranabhutia	
285	Bil	0.0032	0.03	Swapna Pramanik W/o Thirthasakha Of Lalpur Paniparul Purba Medinipur	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-

16A



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাগ নং- ২৩৪	শ্রেণী- বিল	ভূমির পরিমাণ(এ)- ৮.২০
সাবেক দাগ নং- ১৫৬		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেপীর বিবরণ	মন্তব্য
৩২৭	বিল	০.০০৩৬	০.০৩	তপন মল্লিক পিতা-কালচাঁদ সাং-মুরাতিপুর, চরসরাটি, নদীয়া	
৩২৮	বিল	০.০০২৪	০.০২	বিজয় মল্লিক পিতা-নগেন্দ্র নাথ সাং-নিজ	
৩২৯	বিল	০.০০২৪	০.০২	হারামন মণ্ডল পিতা-রাধানাথ সাং-৬জি, বৈষ্ণবঘাটা বাইলেন, যাদব পুর, কোলকাতা-700047	
৩৩০	বিল	০.০০২৪	০.০২	পরশ মণ্ডল পিতা-রাধানাথ সাং-৬জি, বৈষ্ণবঘাটা বাইলেন, যাদব পুর, কোলকাতা-700047	
৩৪৫	বিল	০.০০৪১	০.০৩	বাসুদেব সরদার পিতা-কালিন্দ সাং-আটঘড়া দাসপাড়া	
৩৪৭	বিল	০.০০২০	০.০২	স্বর্ণাত চৌধুরী পিতা-সলিল সাং-নিজ	
৩৫০	বিল	০.০০৪৫	০.০৪	রেখা দেবী সাউ স্বামী-রাজ নারায়ণ সাং-138, সন্তোষ পুর এভিনিউ ৪র্থ রোড, পূর্ব যাদবপুর, কোলকাতা- 700075	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

167-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
327	Bil	0.0036	0.03	Tapan Mallick S/o Kalachand Of Muratipur, Charasrati, Nadia	
328	Bil	0.0024	0.02	Bijoy Mallick S/o Nagendra Nath of self	
329	Bil	0.0024	0.02	Haradhan Mondal Son of Radhanath Of 6G, Baishanghata Bye-lane Jadavpur, Kolkata - 700 047	
330	Bil	0.0024	0.02	Paran Mondal S/o Radhanath Of 6G, Baishanghata Bye-lane Jadavpur, Kolkata - 700 047	
345	Bil	0.0041	0.03	Basudeb Sardar S/o Kalipada Of Atghara, Daspara	
347	Bil	0.0020	0.02	Swarnabha Chowdhury, S/o Salil Of self	
350	Bil	0.0045	0.04	Rekha Debi Shau W/o Raj Narayan Of 138, Santoshpur Avenue 4 th Road, Purba Jadavpur, Kolkata- 700 075	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখের তথ্য-

168



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২৩৪	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৮.২০
সাবেক দাগ নং- ১৫৬		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
৩৫১	বিল	০.০০৩৮	০.০৩	শ্যামলী কুলু স্বামী-নির্ধূল সাং-হরেন্দ্র গরী, বেলেগাখী, বারুইপুর	
৩৫৩	বিল	০.০০৪৫	০.০৪	চন্দা মিত্রী স্বামী-ইন্দ্রজিত সাং-নিজ	
৩৫৫	বিল	০.০০২০	০.০২	অমিতাভ চৌধুরী পিতা-সলিল সাং-নিজ	
৩৫৮	বিল	০.০০৪৫	০.০৪	বিনতা হালদার স্বামী-অমল সাং-আটঘরা	
৩৬৪	বিল	০.০০০২	০.০০	কেতন গারাচ পিতা-অরবিন্দ সাং-নিজ	
৩৬৬	বিল	০.০০৪৫	০.০৪	লিনী গায়েন স্বামী-ইন্দ্রজিত সাং-নিজ	
৩৭৩	বিল	০.০০৪১	০.০৩	মলোজ মণ্ডল পিতা-সুবোধ সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

168-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
351	Bil	0.0038	0.03	Shyamali Kulu W/o Nirmal Of Harendra Pally, Belegachi, Baruipur	
353	Bil	0.0045	0.04	Chapala Mistri W/o Indrajit Of self	
355	Bil	0.0020	0.02	Amitava Chowdhury Son of Salil Of self	
358	Bil	0.0045	0.04	Binata Halder W/o Amal Of Atghara	
364	Bil	0.0002	0.00	Ketan Garach Son of Arabind Of self	
366	Bil	0.0045	0.04	Lipi Gayen W/o Indrajit Of self	
373	Bil	0.0041	0.03	Manoj Mondal S/o Subodh Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার

169

সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ

-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাগ নং- ২৩৪	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৮.২০
সাবেক দাগ নং- ১৫৬		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেমীর বিবরণ	মন্তব্য
৩৭৪	বিল	০.০০৪১	০.০৩	সুজাতা মণ্ডল স্বামী-মনোজ সং-নিজ	
৩৭৬	বিল	০.০০৩৬	০.০৩	শর্মিষ্ঠা মাইতি স্বামী-মলয় কুমার সং-নিজ	
৩৮৭	বিল	০.০০১৩	০.০১	বিমল রায় স্বামী-সুধীরত সং-নিজ	
৩৮৮	বিল	০.০০১৩	০.০১	তুলিকা মজুমদার স্বামী-সুখরঞ্জন সং-নিজ	
৩৯০	বিল	০.০০৩৩	০.০৩	জয়দেব দাস পিতা-রবীন সং-নিজ	
৪০৮	বিল	০.০০২৫	০.০২	রানা ঘোষ পিতা-অরুণ কুমার সং-৫৭,এম.কে.টি সরণী উত্তরপাড়া,হগনী	
৪১৯	বিল	০.০০৪৫	০.০৪	অরিজিত দাস পিতা-প্রদীপ দাস সং-১৪/১ ঢাকুরিয়া ইস্ট রোড কলিকাতা-৭৪	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

169-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
374	Bil	0.0041	0.03	Sujata Mondal W/o Manoj Of self	
376	Bil	0.0036	0.03	Sarmistha Maity W/o Malay Kumar Of self	
387	Bil	0.0013	0.01	Bimal Roy W/o Sudhir Of self	
388	Bil	0.0013	0.01	Tulika Majumder W/o Sukhranjan Of self	
390	Bil	0.0033	0.03	Joydeb Das S/o Rabin Of self	
408	Bil	0.0025	0.02	Rana Ghosh S/o Arun Kumar Of 57, M.K.T. Sarani Uttarpara, Hooghly	
419	Bil	0.0045	0.04	Arijit Das S/o- Pradip Das Of 14/1 Dhakuria East Road Kolkata-78	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

170-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
421	Bil	0.0007	0.01	Anima Adhikari W/o Subir Of Narendra Pally, Chakdaha	
422	Bil	0.0008	0.01	Swapna Adhikari W/o Samir Kumar Of Narendra Pally, Chakdaha	
423	Bil	0.0040	0.03	Sushil Gharami S/o Sukhlal Of 108, Netaji Subhas Nagar, Tiljala, Kol-39	
438	Bil	0.0085	0.07	Pritikana Chowdhury Son of Samar Bijoy Of self	
439	Bil	0.0045	0.03	Nupur Roy W/o Nihar Ranjan Of self	
453	Bil	0.0024	0.02	Bela Devi W/o Ganesh Prasad Hari of self	
454	Bil	0.0024	0.02	Ganesh Prasad Hari S/o Bidu Hari Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখলের তথ্য-



171

জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাখল নং- ২০৪	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৮.২০
সাবেক দাখল নং- ১৫৬		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বয়ংভের/লেসীর বিবরণ	মন্তব্য
৪৫৬	বিল	০.০০৩৬	০.০৩	সুজিত কীর্তনীয়া পিতা-সুরেশ মাং-নিজ	
৪৭১	বিল	০.০০৩৭	০.০৩	বিষ্ণুনাথ রায় পিতা-মনি রায় মাং-নিজ	
৪৮৯	বিল	০.০০৩৭	০.০৩	শীলা নায়েক স্বামী-ভাপস মাং-নিজ	
৫৬৬	বিল	০.০০৭০	০.০৬	দীপঙ্কর সার্মুখা পিতা-অজিতশঙ্কর মাং-নিজ	
৫৭১	বিল	০.০০৪৮	০.০৪	আশীষ রায় পিতা-পরিমল মাং-নিজ	
৫৮৩	বিল	০.০০৪১	০.০৩	আত্মনা রায় (মন্ডল) স্বামী-প্রসাদ কুমার মাং-বাঘায়তীন স্টেট জেনারেল হাসপিটাল কোয়ার্টার, ষাদবপুর, কোল-৭২	
৬০৫	বিল	০.০০২৫	০.০২	বরুণ বিশ্বাস পিতা-(মৃ) সুধাংশু বিশ্বাস মাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

121-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
456	Bil	0.0036	0.03	Sujit Kirtania Of Suresh Of self	
471	Bil	0.0037	0.03	Biswanath Roy S/o Mani Roy Of self	
489	Bil	0.0037	0.03	Shila Nayek W/o Tapas Of self	
566	Bil	0.0070	0.06	Dipankar Sadhukhan S/o Ajit Sankar Of self	
571	Bil	0.0048	0.04	Asish Roy S/o Parimal Of self	
583	Bil	0.0041	0.03	Alpana Roy (Mondal) W/o Prasad Kumar Of Baghajatin State General Hospital Quarter, Jadavpur, Kol-92	
605	Bil	0.0025	0.02	Barun Biswas S/o Lt. Sudhangshu Biswas of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি কৃষি ও কৃষি সংস্কার আধিকারিকের করণ
-দাখলের জখা-



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২৩৪
সাবেক দাগ নং- ১৫৬

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ৮.২০

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বাভেদর/লেসীর বিবরণ	মন্তব্য
৬০৬	বিল	০.০০২৪	০.০২	সাবিত্রী বিশ্বাস স্বামী-বরুণ বিশ্বাস সাং-নিজ	
৭০২	বিল	০.০০৪০	০.০৩	রিমঝিম রানী স্বামী-সুমন কুমার সাং-নিজ	
৭০৩	বিল	০.০০৪০	০.০৩	আশা জয়সওয়াল স্বামী-সুরেন্দ্র কুমার সাং-নিজ	
৭০৫	বিল	০.০০৪০	০.০৩	মিনতী সরদার স্বামী-বিশ্বনাথ সরদার সাং-নিজ	
৭০৬	বিল	০.০০৩০	০.০৩	জগন্নাথ সরদার পিতা-নিমাই চন্দ্র সরদার সাং-নিজ	
৭৪১	বিল	০.০০৬০	০.০৫	সাহেব লাল গুপ্তা পিতা-ওমপ্রকাশ সাং-নিজ	
৭৮৫	বিল	০.০০৪২	০.০৩	চঞ্চল চট্টোপাধ্যায় পিতা-ভোলানাথ সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

172-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer
PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 234

Class-Bil

Area of land-(A): 8.20

Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
606	Bil	0.0024	0.02	Sabitri Biswas W/o Barun Biswas Of self	
702	Bil	0.0040	0.03	Bimjhim Rani W/o Suman Kumar Of self	
703	Bil	0.0040	0.03	Asha Jaiswal W/o Surendra Kumar Of self	
705	Bil	0.0040	0.03	Minati Sardar W/o Biswanath Sardar of self	
706	Bil	0.0030	0.03	Jagannath Sardar Son of Nemaï Chandra Sardar of self	
741	Bil	0.0060	0.05	Saheb Lal Gupta Son of Omprakash Of self	
785	Bil	0.0042	0.03	Chanchal Chattopadhyay Son of Bholanath of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখলের তথ্য-

173



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২৩৪	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৮.২০
সাবেক দাগ নং- ১৫৬		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বয়ংক্রিয়/লেন্সের বিবরণ	মন্তব্য
৭৮৭	বিল	০.০০৪৩	০.০৪	কৌশিক চট্টোপাধ্যায় পিতা-অলোক মাং-নিজ	
৮০২	বিল	০.০০৯৬	০.০৮	প্রভা ব্যানার্জী স্বামী-সমীর মাং-নিজ	
৮৪১	বিল	০.০০২০	০.০১	মোহন সামন্ত পিতা-অনুকুল মাং-নিজ	
৮৪০	বিল	০.০০১২	০.০১	আরতি হাইত স্বামী-শঙ্কু নাথ মাং-নিজ	
৮৪৪	বিল	০.০০১২	০.০১	শঙ্কু নাথ হাইত পিতা-পালান চন্দ্র মাং-নিজ	
৮৫৪	বিল	০.০০২০	০.০২	প্রতিমা সামন্ত স্বামী-মোহন মাং-নিজ	
৮৬০	বিল	০.০০৪৫	০.০৩	আরিফা আহমেদ স্বামী-বাহার আলী মাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

173-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
787	Bil	0.0043	0.04	Koushik Chattopadhyay Son of Alok Of self	
802	Bil	0.0096	0.08	Prabha Banerjee W/o Samir Of self	
841	Bil	0.0020	0.01	Mohan Samanta Son of Anukul Of self	
843	Bil	0.0012	0.01	Arati Hait W/o Sambhu Nath Of self	
844	Bil	0.0012	0.01	Sambhu Nath Hait Son of Palan Chandra Of self	
854	Bil	0.0020	0.02	Pratiam Samanta W/o Mohan Of self	
863	Bil	0.0045	0.03	Arifa Ahmed W/o Bahar Ali Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

124



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২০৪	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৮.২০
সাবেক দাগ নং- ১৫৬		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
৮৬৮	বিল	০.০০৭৩	০.০৭	সুভাষ হালদার পিতা-অনন্ত মাং-নিজ	
৯৩৯	বিল	০.০০৪২	০.০৩	সবুজ বাইে পিতা-রমেশ চন্দ্র মাং-নিজ	
৯৫৪	বিল	০.০০২৭	০.০২	তপন মল্লিক পিতা-কাল্য চাঁদ মাং-নিজ	
৯৫৫	বিল	০.০০১২	০.০১	সুপ্রিয়া সেন স্বামী-অমিতাভ মাং-নিজ	
৯৫৬	বিল	০.০০৪৮	০.০৪	উদয় কুমার বর পিতা-পতিত পাবন মাং-নিজ	
৯৭৩	বিল	০.০০৩০	০.০২	বিজয় সিং পিতা-বিক্রুদেব মাং-নিজ	
৯৭৪	বিল	০.০০২০	০.০২	অমিতাভ চৌধুরী পিতা-সলিল মাং-১০ডি, দক্ষিণ বেহালা রোড কোল - 700008	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

124-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
868	Bil	0.0073	0.07	Subhash Halder Son of Ananta Of self	
939	Bil	0.0042	0.03	Sabuj Baire S/o Ramesh Chandra Of self	
954	Bil	0.0027	0.02	Tapan Mallick Son of Kalachand Of self	
955	Bil	0.0012	0.01	Supriya Sen W/o Amitava Of self	
956	Bil	0.0048	0.04	Uday Kumar Bar S/o Patit Paban Of self	
973	Bil	0.0030	0.02	Bijoy Singh S/o Bishnudeb Of self	
974	Bil	0.0020	0.02	Amitabha Chowdhury S/o Salil Of 10D, Dakshin Beha Road, Kol- 700008	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

175



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাগ নং- ২০৪	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৮.২০
সাবেক দাগ নং- ১৫৬		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
৯৭৬	বিল	০.০০৩০	০.০৩	বেবী সিং স্বামী-বিজয় সং-নিজ	
৯৭৮	বিল	০.০০২৩	০.০২	বিজয় সিং পিতা-বিক্রুদেব সং-নিজ	
৯৯০	বিল	০.০০২৩	০.০২	বেবী সিং স্বামী-বিজয় সং-নিজ	
১০২০	বিল	০.০০৪০	০.০৩	শিব রায় পিতা-উপেন্দ্র রায় সং-নিজ	
১০২৯	বিল	০.০০৮০	০.০৭	আচার্য্য রবীশানন্দ অবধূত পিতা-আনন্দ মূর্ত্তি সং-নিজ	
১০৪০	বিল	০.০০৩৮	০.০৩	সাধনা নন্দর স্বামী-ভাপস সং-আটঘরা, ঢালুয়া পিন - 152	
১০৪৩	বিল	০.০০৪২	০.০৩	শীব রায় পিতা-উপেন্দ্র রায় সং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

175-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
976	Bil	0.0030	0.03	Baby Singh Wife Bijoy Of self	
978	Bil	0.0023	0.02	Bijoy Singh S/o Bishnudeb Of self	
990	Bil	0.0023	0.02	Baby Singh Wife Bijoy Of self	
1020	Bil	0.0040	0.03	Shib Roy Son of Upendra Roy Of Self	
1029	Bil	0.0080	0.07	Acharya Rabisananda Abadhut S/o Anand Murti Of self	
1040	Bil	0.0038	0.03	Sadhana Naskar W/o Tapas Of Atghara, Dhalua, Pin- 152	
1043	Bil	0.0042	0.03	Shib Roy S/o Upendra Roy Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

176



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২৩৪
সাবেক দাগ নং- ১৫৬

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

থানা- সোনারপুর
জমির পরিমাণ(এ)- ৮.২০

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্ব/লেসীর বিবরণ	মন্তব্য
১০৭৫	বিল	০.০০১০	০.০২	দীনেশ মালাকার পিতা-রাজেন্দ্র মালাকার সাং-নিজ	
১০৮৮	বিল	০.০০৬০	০.০৫	মিঠু সরকার স্বামী-সুব্রত সরকার সাং-নিজ	
১১১৩	বিল	০.০০৩২	০.০৩	সঞ্জীব কুমার মন্ডল পিতা-দেবেন মন্ডল সাং-নিজ	
১১২৫	বিল	০.০০৮০	০.০৭	দেবজানি মন্ডল স্বামী-সঞ্জিব কুমার মন্ডল সাং-নিজ	
১১৪১	বিল	০.০০২১	০.০২	উজ্জ্বল মজুমদার পিতা-নির্মল মজুমদার সাং-নিজ	
১১৬৮	বিল	০.০০৬০	০.০২	মল্লিকা দাস স্বামী-গৌতম দাস সাং-নিজ	
১১৮৬	বিল	০.০০৪০	০.০৩	হিরক মন্ডল পিতা-শুকদেব মন্ডল সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

126-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1075	Bil	0.0010	0.02	Dinesh Malakar Son of Rajendra Malakar of self	
1088	Bil	0.0060	0.05	Mithu Sarkar S/o Subrata Sarkar Of self	
1113	Bil	0.0032	0.03	Sanjib Kumar Mondal S/o Deben Mondal Of self	
1125	Bil	0.0080	0.07	Debjani Mondal W/o Sanjib Kumar Mondal of self	
1141	Bil	0.0021	0.02	Ujjal Majumder S/o Nirmal Majumder Of self	
1168	Bil	0.0060	0.02	Mallika Das W/o Goutam Das Of self	
1186	Bil	0.0040	0.03	Hirak Mondal S/o Sukhdeb Mondal Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাখের তথ্য-

177



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাখ নং- ২৩৪
সাবেক দাখ নং- ১৫৬

রক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

থানা- সোনারপুর
জমির পরিমাণ(এ)- ৮.২০

(১৬১৫০০৫)

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বয়ংভর/লেপীর বিবরণ	মন্তব্য
১১৮৭	বিল	০.০০২০	০.০১	স্বর্নতা চৌধুরী পিতা-সলীল সাং-১০ ডি, দক্ষিণ বেহালা রোড কোল - 700008	
১১৯০	বিল	০.০০২০	০.০২	আজিজুর রহমান সেখ পিতা-নুরজান সেখ সাং-নিজ	
১২২১	বিল	০.০০৪৫	০.০৪	ঈশিতা রত্না দে (রায়) স্বামী-সুমন দে সাং-নিজ	
১২২৭	বিল	০.০০৪০	০.০৩	মোনজ কুমার মন্ডল পিতা-অজিত কুমার মন্ডল সাং-নিজ	
১২৪২	বিল	০.০০৪৪	০.০৪	দিলীপ কুমার মাল্লা পিতা-তারক মাল্লা সাং-নিজ	
১২৪৩	বিল	০.০০৪৪	০.০৩	সুমন দে পিতা-সুধা রঞ্জন দে সাং-নিজ	
১২৫০	বিল	০.০০৪০	০.০৩	সুব্রত সরকার পিতা-রমনী মোহন সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

177-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1187	Bil	0.0020	0.01	Swarnabha Chowdhury Son of Salil Of 10D, Dakshin Behal Road, Kol- 700 008	
1190	Bil	0.0020	0.02	Ajjur Rahman Sk. Son of Nurjahan Sk. Of self	
1221	Bil	0.0045	0.04	Ishita Ratna Dey (Roy) W/o Suman Dey Of self	
1227	Bil	0.0040	0.03	Manoj Kumar Mondal S/o Ajit Kumar Mondal of self	
1242	Bil	0.0044	0.04	Dilip Kumar Manna Son of Tarak Manna Of self	
1243	Bil	0.0044	0.03	Suman Dey Son of Sudha Ranjan Dey of self	
1250	Bil	0.0040	0.03	Subrata Sarkar S/o Ramani Mohan Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের কার্য
-দাগের তথ্য-

178



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২৩৪	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৮.২০
সাবেক দাগ নং- ১৫৬		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১২৫১	বিল	০.০০২০	০.০২	চিন্ময় মন্ডল পিতা-তারক মন্ডল স্বাং-নিজ	
১২৫২	বিল	০.০০২১	০.০২	চিন্ময় মন্ডল পিতা-তারক মন্ডল স্বাং-নিজ	
১২৭৪	বিল	০.০০৩০	০.০৩	মৃত্যুঞ্জয় মাল পিতা-নিরাপদ মাল স্বাং-নিজ	
১২৭৮	বিল	০.০০৩৪	০.০২	মামনি মাল স্বামী-মৃত্যুঞ্জয় মাল স্বাং-নিজ	
১২৭৯	বিল	০.০০৮১	০.০৬	সুদর্শন সরদার পিতা-কৃষ্ণিবাস সরদার স্বাং-নিজ	
১৩১০	বিল	০.০০২২	০.০২	রেখা দেবনাথ স্বামী-লক্ষ্মীকান্ত দেবনাথ স্বাং-নিজ	
১৩৯০	বিল	০.০০৩৭	০.০৩	অনিরুদ্ধ মন্ডল পিতা-অজয় কুমার মন্ডল স্বাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

178-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
1251	Bil	0.0020	0.02	Tanmoy Mondal S/o Tarak Mondal Of self	
1252	Bil	0.0021	0.02	Chinmoy Mondal Son of Tarak Mondal Of self	
1274	Bil	0.0030	0.03	Mrityunjoy Mal Son of Nirapada Mal Of self	
1278	Bil	0.0034	0.02	Mamani Mal W/o Mrityunjoy Mal Of self	
1279	Bil	0.0081	0.06	Sudarshan Sardar Of Krittibas Sardar Of self	
1310	Bil	0.0022	0.02	Rekha Debnath W/o Laxmi Kanta Debnath Of self	
1390	Bil	0.0037	0.03	Aniruddha Mondal S/o Ajay Kumar Mondal of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

179



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২৩৪
সাবেক দাগ নং- ১৫৬

রক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ৮.২০

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেপীর বিবরণ	মন্তব্য
১৩৯৩	বিল	০.০০৩৮	০.০২	সঙ্গীত কুমার মন্ডল পিতা-দেবেন মন্ডল সাং-নিজ	
১৪৪৩	বিল	০.০০১০	০.০০	প্রাণেশ দাস পিতা-ভারনী সাং-নিজ	
১৪৪৪	বিল	০.০০৫০	০.০৪	সুদর্শন সরদার পিতা-কৃতিবাস সাং-নিজ	
১৪৫৫	বিল	০.০০১০	০.০০	প্রাণেশ দাস পিতা-ভারনী সাং-নিজ	
১৪৭২	বিল	০.০০৫০	০.০৪	রাকেশ সরদার পিতা-উত্তম সরদার সাং-নিজ	
১৪৭৩	বিল	০.০০৮৯	০.০৭	জগন্নাথ পাল পিতা-মহিম চন্দ্র সাং-যাদবপুর	
১৪৭৪	বিল	০.০০৮৯	০.০৭	জগন্নাথ পাল পিতা-মহিম চন্দ্র সাং-যাদবপুর	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

129-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer
PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1393	Bil	0.0038	0.02	Sanjib Kumar Mondal S/o Deben Mondal Of self	
1443	Bil	0.0010	0.00	Pranesh Das S/o Tarani Of self	
1444	Bil	0.0050	0.04	Sudarshan Sardar S/o Krittibash Of self	
1455	Bil	0.0010	0.00	Pranesh Das S/o Tarani Of self	
1472	Bil	0.0050	0.04	Rakesh Sardar S/o Uttam Sardar Of self	
1473	Bil	0.0089	0.07	Jagananth Pal S/o Mahim Chandra Of Jadavpur	
1474	Bil	0.0089	0.07	Jagannath Pal S/o Mahim Chandra Of Jadavpur	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাণের তথ্য-

180



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২৩৪
সাবেক দাগ নং- ১৫৬

রক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ৮.২০

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রাযতের/লেপীর বিবরণ	মন্তব্য
১৪৭৫	বিল	০.০০২০	০.০১	জগন্নাথ পাল পিতা-মহিম সাং-নিজ	
১৪৮২	বিল	০.০০৩৯	০.০৩	শম্ভা পাল স্বামী-জগন্নাথ সাং-সন্তোষপুর যাদবপুর	
১৪৮৭	বিল	০.০০৪৪	০.০৩	অনুপ কুমার পাসওয়ান পিতা-মুনসি সাং-নিজ	
১৪৯২	বিল	০.০০২৪	০.০২	অজয় বিশ্বকর্মা পিতা-চন্দ্রেশ্বর সাং-নিজ	
১৪৯৬	বিল	০.০০২০	০.০২	সমীর মন্ডল পিতা-মনা সাং-নিজ	
১৫০৭	বিল	০.০০৭৫	০.০৬	আশীষ কুমার গাঙ্গুলি পিতা-বিমল কুমার সাং-৩০ ৬এ ডি আর লেন তালতলা কোল ৭০০০১৪	
১৫১৭	বিল	০.০০২৫	০.০২	তন্দ্রাঙ্গী পাইন পিতা-প্রভাত সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

180-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1475	Bil	0.0020	0.01	Jagannath Pal S/o Mahim Of self	
1482	Bil	0.0039	0.03	Shampa Pal W/o Jagannath Of Santosh, Jadavpur	
1487	Bil	0.004	0.03	Anup Kumar Paswan S/o Munsii Of self	
1492	Bil	0.0024	0.02	Ajay Biswakarma S/o Chandreswar Of self	
1496	Bil	0.0020	0.02	Samir Mondal S/o Mana Of self	
1507	Bil	0.0075	0.06	Ashis Kumar Ganguly S/o Bimal Kumar Of 30/6AD.R.Lane Taltala, Kol- 700014	
1517	Bil	0.0025	0.02	Tandrashree Pyne S/o Prabhat Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

181



জেলা- দক্ষিণ ২৪ পরগণা
মোজা- আটঘরা
দাগ নং- ২৩৪
সাবেক দাগ নং- ১৫৬

রক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

থানা- সোনারপুর
জমির পরিমাণ(এ)- ৮.২০

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১৫১৮	বিল	০.০০২৫	০.০২	প্রসুন পাইন পিতা-প্রভাত সাং-নিজ	
১৫২১	বিল	০.০০২৯	০.০২	প্রসন্ন মল্লিক পিতা-বৃদ্ধ সাং-নিজ	
১৫২৬	বিল	০.০০৩২	০.০২	শান্তি রাই স্বামী-জয় বাহাদুর রাই সাং-৩৯ সত্যজিৎ কানন রক সি পূর্ব যাদবপুর কোল ৯৯	
১৫৪৬	বিল	০.০০২৫	০.০২	প্রীমন্ত মন্ডল পিতা-শঙ্কর সাং-নিজ	
১৫৫৯	বিল	০.০১২৪	০.১০	শঙ্কর মন্ডল পিতা-কালিপদ সাং-নিজ	
১৫৭০	বিল	০.০০৬০	০.০৫	প্রতুল কুমার রায় পিতা-শশী ভূষণ রায় সাং-১১১ কে এম রায় চৌধুরী রোড কোল ১৫১	
১৫৭১	বিল	০.০০২৪	০.০২	রমেন হালদার পিতা-রমেশ সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

181-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer
PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1518	Bil	0.0025	0.02	Prasun Pyne S/o Prabhat Of self	
1521	Bil	0.0029	0.02	Prasanna Mallik S/o Buddha Of self	
1526	Bil	0.0032	0.02	Shanti Rai W/o Jay Bahadur Rai Of 39, Satyajit Kanan Block-C, Purba Jadavpur, Kol- 99	
1546	Bil	0.0025	0.02	Srimanta Mondal S/o Sankar Of self	
1559	Bil	0.0124	0.10	Sankar Mondal S/o Kalipada Of self	
1570	Bil	0.0060	0.05	Pratul Kumar Roy S/o Sashi Bhusan Roy Of 111, K.M.Roy Chowdhury Road, Kol- 151	
1571	Bil	0.0024	0.02	Ramen Halder S/o Ramesh Of Self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাণের তথ্য-

182



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাণ নং- ২৩৪
সাবেক দাণ নং- ১৫৬

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ৮.২০

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	আংশ	আংশ পরিমাণ(এ)	স্বত্বের/লেসীর বিবরণ	মন্তব্য
১৫৮২	বিল	০.০০৩০	০.০২	ইরিশদ মন্ডল পিতা-কানিশদ সাং-নিজ	
১৫৮৩	বিল	০.০০৪০	০.০৩	মুলতানা বিবি স্বামী-সেখ রফিক সাং-নিজ	
১৫৮৫	বিল	০.০০২০	০.০২	মিনতি দাস পিতা-জেহাঙ্গীর মাল্লা সাং-নিজ	
১৫৮৬	বিল	০.০০৫০	০.০৪	আভা মিশ্র স্বামী-ওম প্রকাশ সাং-নিজ	
১৫৮৯	বিল	০.০০৭৯	০.০৭	পার্থ দাস পিতা-নিহার রজন দাস সাং-নিজ	
১৫৯০	বিল	০.০০২২	০.০২	সোনা দেবী স্বামী-বাসুদেব রায় সাং-নিজ	
১৫৯২	বিল	০.০০২০	০.০১	রুমা মন্ডল স্বামী-সমীর মন্ডল সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

182-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1582	Bil	0.0030	0.02	Haripada Mondal S/o Kalipada Of self	
1583	Bil	0.0040	0.03	Sultana Bibi W/o Sk. Rafique Of self	
1585	Bil	0.0020	0.02	Minati Das S/o Snehasis Manna Of self	
1586	Bil	0.0050	0.04	Abha Mishra W/o Omprakash Of self	
1589	Bil	0.0079	0.07	Partha Das S/o Nihar Ranjan Das of self	
1590	Bil	0.0022	0.02	Sona Devi W/o Basudeb Roy Of self	
1592	Bil	0.0020	0.01	Ruma Mondal W/o Samir Mondal Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

183

পশ্চিমবঙ্গ সরকার

সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ

-দাখলের জমা-



[১৬১৫০০৫]

জেলা- দক্ষিণ ২৪ পরগণা

রক- সোনারপুর

মৌজা- আটঘরা

জে.এল.নং- ৫

থানা- সোনারপুর

দাখল নং- ২০৪

শ্রেণী- বিল

জমির পরিমাণ(এ)- ৮.২০

সাবেক দাখল নং- ১৫৬

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্ত্বের/লেসীর বিবরণ	মন্তব্য
১৫১০	বিল	০.০০৭০	০.০৬	শিখী রায় পিতা-অনিল চন্দ্র সাং-নিজ	
১৫১৮	বিল	০.০০৪০	০.০০	রথীন্দ্রনাথ দে পিতা-যুধুষ্ঠীর সাং-নিজ	
১৬০৫	বিল	০.০০১০	০.০০	অপর্ণা নন্দর স্বামী-পরিভোষ সাং-নিজ	
১৬০৬	বিল	০.০০৩০	০.০২	হলধর মন্ডল পিতা-কালিপদ সাং-নিজ	
১৬১০	বিল	০.০০১৭	০.০১	হিরন্ময় রায় পিতা-মনোহর সাং-নিজ	
১৬১৬	বিল	০.০০৫০	০.০৪	উত্তম কুমার মুখার্জী পিতা-ভবভোষ সাং-নিজ	
১৬১৭	বিল	০.০০৩৭	০.০৩	পদ্মা মুখার্জী স্বামী-উত্তম কুমার সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

183-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer
PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1593	Bil	0.0073	0.06	Shilpi Roy S/o Anil Chandra Of self	
1598	Bil	0.0043	0.03	Rathindra Nath Dey S/o Judisthir Of self	
1605	Bil	0.0010	0.00	Apartna Naskar W/o Paritosh Of self	
1606	Bil	0.0030	0.02	Haladhar Mondal Son of Kalipada Of self	
1610	Bil	0.0017	0.01	Hiranmoy Roy Son of Manohar Of self	
1616	Bil	0.0050	0.04	Uttam Kumar Banerjee S/o Bhabotosh Of self	
1617	Bil	0.0037	0.03	Pampa Mukherjee W/o Uttam Kumar Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

184



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২৩৪	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৮.২০
সাবেক দাগ নং- ১৫৬		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১৬১৯	বিল	০.০০০৩	০.০০	গোসাই বায়ালি পিতা-বলোরাম বায়ালি মাং-নিতাই নগর কালিকাপুর	
১৬২৭	বিল	০.০০২৩	০.০২	গীতা মল্লিক স্বামী-প্রসন্ন মাং-নিজ	
১৬৩৫	বিল	০.০০৩১	০.০৩	পারুল রায় স্বামী-বিশ্বনাথ মাং-নিজ	
১৬৩৭	বিল	০.০০৪৭	০.০৩	অর্ণনা মণ্ডল স্বামী-অরবিন্দ মাং-নিজ	
১৬৩৮	বিল	০.০০৪৮	০.০৩	অরুণ মণ্ডল পিতা-অরবিন্দু মাং-নিজ	
১৬৩৯	বিল	০.০০০১	০.০১	অনিরুদ্ধ মণ্ডল পিতা-অজয় কুমার মাং-নিজ	
১৬৪০	বিল	০.০০০১	০.০১	সঙ্কিতা মণ্ডল স্বামী-অজয় কুমার মাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

184-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
1619	Bil	0.0003	0.00	Gonsai Bayali S/o Baloram Bayali Of Netainagar, Kalikapur	
1627	Bil	0.0023	0.02	Gita Mallick W/o Prasanna Of self	
1635	Bil	0.0031	0.03	Parul Roy W/o Biswanath Of self	
1637	Bil	0.0047	0.03	Aparna Mondal W/o Arabinda Of self	
1638	Bil	0.0048	0.03	Arup Mondal S/o Arabindu Of self	
1639	Bil	0.0001	0.01	Aniruddha Mondal Son of Ajay Kumar Of self	
1640	Bil	0.0001	0.01	Sanchita Mondal W/o Ajay Kumar Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-

185



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২০৪	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৮.২০
সাবেক দাগ নং- ১৫৬		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১৬৪১	বিল	০.০০০৫	০.০০	কানন বালা মণ্ডল স্বামী-জানকি রজন সং-নিজ	
১৬৪২	বিল	০.০১২১	০.১১	আরতি রায় স্বামী-দ্বিজেন্দ্র লাল সং-নিজ	
১৬৪৩	বিল	০.০০৪১	০.০০	শুভ্রা মণ্ডল পিতা-অরবিন্দ সং-নিজ	
১৬৪৯	বিল	০.০০৩৯	০.০০	মহাদেব পাল পিতা-কানাই সং-নিজ	
১৬৬৪	বিল	০.০০০২	০.০১	শিবানী দাস স্বামী-অশোক সং-নিজ	
১৬৬৫	বিল	০.০০০২	০.০০	অশোক দাস পিতা-কাতীক দাস সং-নিজ	
১৬৬৮	বিল	০.০০২৩	০.০২	শিশির কুমার দত্ত পিতা-ব্রজ গোস্বাল সং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

185-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1641	Bil	0.0035	0.03	Kanan Bala Mondal W/o Janki Ranjan Of self	
1642	Bil	0.0121	0.11	Arati Roy W/o Dwijendra Lal Of self	
1643	Bil	0.0041	0.03	Subhra Mondal S/o Arabinda Of Self	
1649	Bil	0.0039	0.03	Mahadeb Pal S/o Kanai Of self	
1664	Bil	0.0002	0.01	Sibani Das W/o Ashok Of self	
1665	Bil	0.0002	0.00	Ashok Das S/o Kartick Das Of self	
1668	Bil	0.0023	0.02	Sishir Kumar Dutta S/o Braja Gopal Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাখলের তথ্য-

186



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনানারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনানারপুর
দাগ নং- ২৩৪	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৮.২০
সাবেক দাগ নং- ১৫৬		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১৬৬৯	বিল	০.০০২৩	০.০২	অঞ্জনা দত্ত কুন্দু স্বামী-শিশির কুমার সাং-নিজ	
১৬৮৩	বিল	০.০০৭৮	০.০৭	রাজকুমার সিং পিতা-গৌরিব সাং-নিজ	
১৬৮৬	বিল	০.০০১০	০.০২	অনিতা রায় স্বামী-হিরন্ময় সাং-নিজ	
১৬৯২	বিল	০.০১০১	০.০৮	মামনি বিশ্বাস স্বামী-অমিয় কুমার সাং-নিজ	
১৬৯৫	বিল	০.০০৬০	০.০৫	মামনি বিশ্বাস স্বামী-অমিয় কুমার সাং-নিজ	
১৬৯৮	বিল	০.০০০৫	০.০০	হীরন্ময় রায় পিতা-মনোহর সাং-নিজ	
১৭০১	বিল	০.০০৪০	০.০৩	উৎপল হালদার পিতা-দুলাল চন্দ্র সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

186 A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
1669	Bil	0.0023	0.02	Anjana Dutta Kundu W/o Sishir Kumar Of self	
1683	Bil	0.0078	0.07	Raj Kumar Singh S/o Gourab Of self	
1686	Bil	0.0010	0.02	Anita Roy W/o Hiranmoy Roy Of self	
1692	Bil	0.0101	0.08	Mamani Biswas W/o Amiya Kumar Of self	
1695	Bil	0.0060	0.05	Mamani Biswas W/o Amiya Kumar Of self	
1698	Bil	0.0005	0.00	Hiranmoy Roy S/o Manohar Of self	
1701	Bil	0.0040	0.03	Utpal Halder S/o Dulal Chandra Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the ERWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-

187



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২৩৪	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৮.২০
সাবেক দাগ নং- ১৫৬		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্বের/লেগীর বিবরণ	মন্তব্য
১৭১১	বিল	০.০০২০	০.০২	শুভঙ্কর নন্দর পিতা-নিরঞ্জন সাং-নিজ	
১৭১২	বিল	০.০০২০	০.০১	সোমা নন্দর পিতা-শুভঙ্কর সাং-নিজ	
১৭১৩	বিল	০.০০৫০	০.০৪	রুপা ঘোষ পিতা-প্রভাস সাং-নিজ	
১৭১৪	বিল	০.০০৬০	০.০৫	ধনরাজ যাদব পিতা-পারশ নাথ সাং-নিজ	
১৭৪২	বিল	০.০০১০	০.০১	স্বপ্না পাল স্বামী-জগন্নাথ পাল সাং-নিজ	
১৭৫৯	বিল	০.০০২২	০.০২	সন্ধ্যা অধিকারী স্বামী-পরিমল সাং-নিজ	
১৭৬০	বিল	০.০০২২	০.০২	পরিমল অধিকারী পিতা-ভারক সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

187 - A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1711	Bil	0.0020	0.02	Subhankar Naskar Son of Niranjan Of self	
1712	Bil	0.0020	0.01	Soma Naskar Son of Subhankar Of self	
1713	Bil	0.0050	0.04	Rupa Ghosh S/o Prabhas Of self	
1714	Bil	0.0060	0.05	Dhanraj Yadav Son of Paras Nath Of self	
1742	Bil	0.0010	0.01	Swapna Pal W/o Jagannath Pal Of self	
1759	Bil	0.0022	0.02	Sandhya Adhikari W/o Parimal Of self	
1760	Bil	0.0022	0.02	Parimal Adhikari S/o Tarak Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

188



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাগ নং- ২০৪	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৮.২০
সাবেক দাগ নং- ১৫৬		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেগীর বিবরণ	মন্তব্য
১৭৮৯	বিল	০.০০৭৪	০.০৬	ঝুমকি মন্ডল স্বামী-দুলাল মন্ডল সাং-নিজ	
১৮০৫	বিল	০.০০১৮	০.০২	প্রশান্ত রায় পিতা-রমেন রায় সাং-নিজ	
১৮০৬	বিল	০.০০১৮	০.০২	কাজল রায় স্বামী-প্রশান্ত রায় সাং-নিজ	
১৮১১	বিল	০.০০৮৪	০.০৭	ঝুমকি মণ্ডল স্বামী-দুলাল সাং-নিজ	
১৮২০	বিল	০.০০৭২	০.০৬	ঝুমকী মণ্ডল স্বামী-দুলাল সাং-নিজ	
১৮২৯	বিল	০.০০৩৩	০.০৩	উত্তম দাস পিতা-রাজেন্দ্র নাথ সাং-নিজ	
১৮৫৫	বিল	০.০০৪৩	০.০৪	স্বপ্না মল্লিক স্বামী-বিপ্লব সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

188-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer
PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1789	Bil	0.0074	0.06	Jhumki Mondal W/o Dulal Mondal Of self	
1805	Bil	0.0018	0.02	Prasanta Roy S/o Ramen Roy Of self	
1806	Bil	0.0018	0.02	Kajal Roy W/o Ramen Roy Of self	
1811	Bil	0.0084	0.07	Jhumki Mondal W/o Dulal Of self	
1823	Bil	0.0072	0.06	Jhumki Mondal W/o Dulal Of self	
1829	Bil	0.0033	0.03	Uttam Das S/o Rajendra Nath Of self	
1855	Bil	0.0043	0.04	Swapna Mallick W/o Biplab Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

189



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২৩৪	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৮.২০
সাবেক দাগ নং- ১৫৬		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১৮৫৬	বিল	০.০০৪৩	০.০৩	সুশান্ত মল্লিক পিতা-হরি চন্দ্র সাং-নিজ	
১৮৭১	বিল	০.০০৬০	০.০৫	সুনীল মন্ডল পিতা-কালীপদ মন্ডল সাং-নিজ	
১৮৭২	বিল	০.০০২৩	০.০২	মমতা ধর স্বামী-অধীর সাং-নিজ	
১৯০৮	বিল	০.০০৩২	০.০৩	পারুল রানী দাস স্বামী-নিরঞ্জন সাং-নিজ	
১৯২৯	বিল	০.০০৪৩	০.০৪	দুলাল চন্দ্র মাঝি পিতা-অনন্ত নাথ সাং-নিজ	
১৯৩১	বিল	০.০০৫০	০.০৪	বিনয় মন্ডল পিতা-পালান মন্ডল সাং-নিজ	
১৯৩৭	বিল	০.০০১২	০.০১	কমল মন্ডল পিতা-কালীপদ মন্ডল সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

189-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer
PLOT INFORMATION

[1615005]

District: South 24 Parganas
Mouza- Atghara
Plot No. 234
Old Plot No. 156

Block- Sonarpur
J.L. No. 5
Class-Bil

Police Station- Sonarpur
Area of land-(A): 8.20

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1856	Bil	0.0043	0.03	Sushanta Mallick S/o Hari Chandra Of self	
1871	Bil	0.0060	0.05	Sunil Mondal S/o Kalipada Mondal Of self	
1872	Bil	0.0023	0.02	Mamata Dhar W/o Adhir Of self	
1908	Bil	0.0032	0.03	Parul Rani Das W/o Niranjana Of self	
1929	Bil	0.0043	0.04	Dulal Chandra Maji S/o Ananta Nath Of self	
1931	Bil	0.0050	0.04	Binoy Mondal S/o Palan Mondal Of self	
1937	Bil	0.0012	0.01	Kamal Mondal S/o Kalipada Mondal Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

190



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২৩৪
সাবেক দাগ নং- ১৫৬

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

থানা- সোনারপুর
জমির পরিমাণ(এ)- ৮.২০

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
১১৩৮	বিল	০.০০২৪	০.০২	অমল মন্ডল পিতা-কালীপদ মন্ডল স্বামীর-নিজ	
১১৪৮	বিল	০.০০০২	০.০১	সম্মা পাথিরা মাইতি স্বামীর-অমল কুমার পাথিরা স্বামীর-নিজ	
১১৪৯	বিল	০.০০৬১	০.০৫	লক্ষন শাহ পিতা-গুণেশ্বর শাহ স্বামীর-নিজ	
১১৫০	বিল	০.০০১৬	০.০১	মোসুমী মন্ডল পিতা-বাবলু কুমার মন্ডল স্বামীর-নিজ	
১১৫১	বিল	০.০০১৭	০.০২	বাবলু কুমার মন্ডল পিতা-মনি মোহন মন্ডল স্বামীর-নিজ	
১১৫২	বিল	০.০০৩৬	০.০৩	শিবানী দত্ত স্বামীর-গোবিন্দ দত্ত স্বামীর-নিজ	
১১৫৩	বিল	০.০০৩৬	০.০৩	বিজয় নন্দর পিতা-মুকুরাম নন্দর স্বামীর-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

190-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1938	Bil	0.0024	0.02	Amal Mondal S/o Kalipada Mondal Of self	
1948	Bil	0.0002	0.01	Sampa Pakhira Maity W/o Amal Kumar Pakhira of self	
1949	Bil	0.0061	0.05	Lakhan Shah S/o Gupteswar Shah Of self	
1950	Bil	0.0016	0.01	Mousumi Mondal S/o Bablu Kumar Mondal of self	
1951	Bil	0.0017	0.02	Bablu Kumar Mondal S/o Mani Mohan Mondal of self	
1952	Bil	0.0036	0.03	Shibani Dutta W/o Gobinda Dutta Of self	
1953	Bil	0.0036	0.03	Bijoy Naskar S/o Muktaram Naskar Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

191-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1960	Bil	0.0033	0.03	Puja Das W/o Probodh Das Of self	
1961	Bil	0.0021	0.02	Rintu Mondal S/o Manmatha Nath Mondal of self	
1965	Bil	0.0021	0.01	Kuheli Mondal W/o Rintu Mondal Of self	
1971	Bil	0.0023	0.02	Bapi Das Son of Ratan Of self	
1973	Bil	0.0029	0.03	Anima Mondal W/o Pulin Mondal Of self	
1976	Bil	0.0050	0.04	Rekha Debnath W/o Laxmi Debnath Of self	
1977	Bil	0.0036	0.03	Sampa Roy Gayen W/o Pradip Roy Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-

192



[১৬১৫০০৫]

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ২৩৪
সাবেক দাগ নং- ১৫৬

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ৮.২০

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেগীর বিবরণ	মন্তব্য
২০০৩	বিল	০.০০২১	০.০২	দেবশাল মন্ডল পিতা-ধর্মশীল মন্ডল সং-নিজ	
২০০৪	বিল	০.০০২২	০.০২	মুনাল হাটি পিতা-স্বাধীন হাটি সং-নিজ	
২০১২	বিল	০.০০৪৪	০.০৩	গায়েত্রী দেবী স্বামী-রাকেশ কুমার ঠাকুর সং-নিজ	
২০১৩	বিল	০.০০৪৪	০.০৪	রাকেশ কুমার ঠাকুর পিতা-ব্রহ্মদেব ঠাকুর সং-নিজ	
২০৩৪	বিল	০.০১৬৯	০.১৫	গুন্ডি শাহ স্বামী-দেও কুমার সং-নিজ	
২০৩৫	বিল	০.০১৪৫	০.১৪	দেও কুমার শাহ পিতা-ধনরাজ সং-নিজ	
২০৩৭	বিল	০.০০১৯	০.০২	কিষুন্ রায় পিতা-ধানাই রায় সং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

192-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
2003	Bil	0.0021	0.02	Debpal Mondal S/o Dharmashil Mondal of self	
2004	Bil	0.0022	0.02	Mrinal Hati S/o Swadhin Hati Of self	
2012	Bil	0.0044	0.03	Gayetri Devi W/o Rakesh Kumar Thakur of self	
2013	Bil	0.0044	0.04	Rakesh Kumar Thakur S/o Brahmadeb Thakur of self	
2034	Bil	0.0169	0.15	Guddi Shaw W/o Deo Kumar Of self	
2035	Bil	0.0145	0.14	Deo Kumar Shaw Son of Dhanraj Of self	
2037	Bil	0.0019	0.02	Kishun Roy Son of Dhanai Roy Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের জখা-

193



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২৩৪	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৮.২০
সাবেক দাগ নং- ১৫৬		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেগীর বিবরণ	মন্তব্য
২০৩৮	বিল	০.০০১৯	০.০১	কানহাইয়া রায় পিতা-খানাই রায় সাং-নিজ	
২০৪৮	বিল	০.০০৮৫	০.০৭	সুদীপ সরদার পিতা-সুজীত সাং-নিজ	
২০৫৩	বিল	০.০২১৫	০.১৮	রিনীতা নির্মান পক্ষে পার্টনার্স সাং-নিজ	
২০৫৭	বিল	০.০০৪০	০.০৩	বিধান মন্ডল পিতা-শালান সাং-নিজ	
২০৫৮	বিল	০.০০৪০	০.০৩	গায়ত্রী পানিগ্রাহী স্বামী-মুকুল সাং-নিজ	
২০৬৭	বিল	০.০০৪০	০.০৩	সমীর ঘোষ পিতা-ননী গোপাল সাং-নিজ	
২০৬৮	বিল	০.০০৪৯	০.০৪	গীতা দাড়িয়া স্বামী-স্বপন সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

193-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer
PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2038	Bil	0.0019	0.01	Kanaihya Roy Son of Dhanai Roy Of self	
2048	Bil	0.0085	0.07	Sudip Sardar Son of Sujit Of self	
2053	Bil	0.0215	0.18	On behalf of Rinita Nirmal, Partners Of self	
2057	Bil	0.0040	0.03	Bidhan Mondal Son of Palan Of self	
2058	Bil	0.0040	0.03	Gayetri Panigrahi W/o Mukul Of self	
2097	Bil	0.0040	0.03	Samir Ghosh S/o Nani Gopal Of self	
2098	Bil	0.0049	0.04	Gita Daria W/o Swapan Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKVAMA Act, 2006
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

194



জেলা- দক্ষিণ ২৪ পরগণা	রক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাগ নং- ২০৪	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৮.২০
সাবেক দাগ নং- ১৫৬		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেগীর বিবরণ	মন্তব্য
২১০৫	বিল	০.০০৪৫	০.০৩	খিম ইন্টারিয়রস প্রাইভেট লিমিটেড পক্ষে ডাইরেক্টর সাং-নিজ	
২১০৬	বিল	০.০০৩০	০.০২	রঞ্জিত মন্ডল পিতা-পুলিন মন্ডল সাং-নিজ	
২১৫১	বিল	০.০০৩৫	০.০৩	সম্পা পাল পিতা-জগন্নাথ পাল সাং-নিজ	
২১৫৩	বিল	০.০০১৬	০.০১	অনুবাব পালিত পিতা-পরেশ চন্দ্র সাং-নিজ	
২১৫৫	বিল	০.০০১৬	০.০২	মাধবী পালিত স্বামী-পরেশ চন্দ্র সাং-নিজ	
২১৫৯	বিল	০.০০২৫	০.০২	সুরেশ সাউ পিতা-বিশ্বদেব সাউ সাং-নিজ	
২১৬০	বিল	০.০০২৫	০.০২	পিঙ্কি দেবী স্বামী-সুরেশ সাউ সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

194-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer
PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2105	Bil	0.0045	0.03	On behalf of Thim Interiors Private Limited, Director Of self	
2106	Bil	0.0030	0.02	Ranjit Mondal Son of Pulin Mondal Of self	
2151	Bil	0.0035	0.03	Sampa Pal D/o Jagannath Pal Of self	
2153	Bil	0.0016	0.01	Anubhab Palit D/o Paresh Chandra Of self	
2155	Bil	0.0016	0.02	Madhabi Palit S/o Paresh Chandra Of self	
2159	Bil	0.0025	0.02	Suresh Shau Son of Bishudeb Shau Of self	
2160	Bil	0.0025	0.02	Pinki Devi W/o Suresh Shau Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার

195



সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ

-দাগের তথ্য-

জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনালপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনালপুর
দাগ নং- ২৩৪	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৮.২০
সাবেক দাগ নং- ১৫৬		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
২১৬১	বিল	০.০০৪৭	০.০৪	বিদ্যাচল সাহা স্বামী-গুস্তেব্বর সাহা সাং-নিজ	
২১৬৩	বিল	০.০০৩৫	০.০৩	নীলাবতী দেবী সাউ স্বামী-বিজয় শঙ্কর সাউ সাং-নিজ	
২১৬৪	বিল	০.০০৬৬	০.০৬	অতীশ মুখার্জী পিতা-সরোজা চরন মুখার্জী সাং-নিজ	
২১৬৫	বিল	০.০০২২	০.০৩	মধু কুমারী স্বামী-সুমন পাণ্ডে সাং-নিজ	
২১৭৩	বিল	০.০০২৩	০.০২	শ্রীদাম গিরি পিতা-সদানন্দ গিরি সাং-নিজ	
২১৭৪	বিল	০.০০৪৭	০.০৪	বিদ্যাচল শাহ পিতা-গুস্তেব্বর শাহ সাং-নিজ	
২১৭৫	বিল	০.০০২৩	০.০২	মৌমিতা মন্ডল গিরি স্বামী-শ্রীদাম গিরি সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

195-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
2161	Bil	0.0047	0.04	Bidyachal Saha W/o Gupteswar Saha Of self	
2163	Bil	0.0035	0.03	Lilabati Devi Shau W/o Bijoy Shankar Shau of self	
2164	Bil	0.0066	0.06	Atish Mukherjee Son of Saroja Charan Mukherjee of self	
2165	Bil	0.0022	0.03	Madhu Kumari W/o Suman Pandey Of self	
2173	Bil	0.0023	0.02	Sridam Giri S/o Sadananda Giri Of self	
2174	Bil	0.0047	0.04	Vidyachal Shaw S/o Gupteswar Shaw Of self	
2175	Bil	0.0023	0.02	Moumita Mondal Giri W/o Sridam Giri Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাপের তথ্য-

196



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাপ নং- ২৩৪	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৮.২০
সাবেক দাপ নং- ১৫৬		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্বের/লেগীর বিবরণ	মন্তব্য
২১৮৫	বিল	০.০০৩৭	০.০৩	মানস নন্দর পিতা-নিরোদ নন্দর স্বাং-নিজ	
২১৯৫	বিল	০.০০৩৬	০.০৩	সঙ্গীতা হালদার স্বামী-অচীন হালদার স্বাং-নিজ	
২১৯৬	বিল	০.০০৩৬	০.০৩	অচীন হালদার পিতা-তারাপদ হালদার স্বাং-নিজ	
২২১৭	বিল	০.০০২০	০.০২	অভিজিৎ দেবনাথ পিতা-গৌতম দেবনাথ স্বাং-নিজ	
২২১৮	বিল	০.০০২০	০.০১	বর্ষা দেবনাথ স্বামী-অভিজিৎ দেবনাথ স্বাং-নিজ	
২২২৬	বিল	০.০০৩৩	০.০৩	উত্তম সরকার পিতা-নিতাই সরকার স্বাং-নিজ	
২২২৭	বিল	০.০০৮৯	০.০৭	আশা কুমারী সিং পিতা-লক্ষন সিং স্বাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

196-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2185	Bil	0.0037	0.03	Manas Naskar S/o Nirod Naskar Of self	
2195	Bil	0.0036	0.03	Sangita Halder W/o Achin Halder Of self	
2196	Bil	0.0036	0.03	Achin Halder S/o Tarapada Halder Of self	
2217	Bil	0.0020	0.02	Abhijit Debnath S/o Goutam Debnath Of self	
2218	Bil	0.0020	0.01	Barsha Debnath W/o Abhijit Debnath Of self	
2226	Bil	0.0033	0.03	Uttam Sarkar S/o Netai Sarkar Of self	
2227	Bil	0.0089	0.07	Asha Kumari Singh D/o Lakhn Singh Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

197



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ২০৪	শ্রেণী- বিল	জমির পরিমাণ(এ)- ৮.২০
সাবেক দাগ নং- ১৫৬		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেগীর বিবরণ	মন্তব্য
২২২৯	বিল	০.০০৪৩	০.০৪	পঙ্কজ মজুমদার পিতা-শচীন সাং-নিজ	
২২৪৬	বিল	০.০০৩৭	০.০৩	অসীম সরকার পিতা-অতুল চন্দ্র সরকার সাং-নিজ	
২২৫০	বিল	০.০০১৬	০.০১	বীরেন মল্লিক পিতা-হরসিত সাং-নিজ	
২২৫৭	বিল	০.০০১১	০.০১	কার্তিক নন্দর পিতা-বাদল নন্দর সাং-নিজ	
২২৭১	বিল	০.০০৩২	০.০৩	মলয়েন্দু মাইতি পিতা-বিমল মাইতি সাং-নিজ	
২২৭২	বিল	০.০০৩২	০.০২	মৈত্রেশী মাইতি স্বামী-মলয়েন্দু মাইতি সাং-নিজ	
২২৭৩	বিল	০.০০৩০	০.০২	পলাশ কাণ্ডি হালদার পিতা-পুলিন হালদার সাং-নিজ	
		১.০০০০	৮.২		

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

197-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer
PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2229	Bil	0.0043	0.04	Pankaj Majumder S/o Sachin Of self	
2246	Bil	0.0037	0.03	Ashim Sarkar S/o Atul Chandra Sarkar of self	
2250	Bil	0.0016	0.01	Biren Mallick S/o Harshit Of self	
2257	Bil	0.0011	0.01	Kartick Naskar S/o Badal Naskar Of self	
2271	Bil	0.0032	0.03	Malayendu Maity S/o Bimal Maity Of self	
2272	Bil	0.0032	0.02	Maitreyi Maity W/o Malayendu Maity Of self	
2273	Bil	0.0030	0.02	Palash Kanti Halder S/o Pulin Halder Of self	

1.0000	8.2
--------	-----

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

Page 32 of 32

18.03.2024 07:27 PM

Certified to be the English translation of an Information of Plots in Bengali

197 - B
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 234 Class-Bil Area of land-(A): 8.20
Old Plot No. 156

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2229	Bil	0.0043	0.04	Pankaj Majumder S/o Sachin Of self	
2246	Bil	0.0037	0.03	Ashim Sarkar S/o Atul Chandra Sarkar of self	
2250	Bil	0.0016	0.01	Biren Mallick S/o Harshit Of self	
2257	Bil	0.0011	0.01	Kartick Naskar S/o Badal Naskar Of self	
2271	Bil	0.0032	0.03	Malayendu Maity S/o Bimal Maity Of self	
2272	Bil	0.0032	0.02	Maitreyi Maity W/o Malayendu Maity Of self	
2273	Bil	0.0030	0.02	Palash Kanti Halder S/o Pulin Halder Of self	

1.0000 8.2

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

Page 32 of 32

Certified to be the English translation of an Information of Plots in Bengal
Rtd. Senior Interpreting Officer (C)
O. S. High Court, Calcutta

পশ্চিমবঙ্গ সরকার

198

সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ

-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা
 ব্লক- সোনারপুর [১৬১৫০০৫]
 মৌজা- আটঘরা জে.এল.নং- ৫ খানা- সোনারপুর
 দাগ নং- ১১২ প্রণী- বিল জমির পরিমাণ(এ)- ১৭.২০
 সাবেক দাগ নং- ১০০

খতিয়ান নং	প্রণী	অংশ	অংশ পরিমাণ(এ)	রাযত্তের/লেগীর বিবরণ	মন্তব্য
১	বিল	০.১৬২৫	২.৮২	পশ্চিমবঙ্গ সরকার পক্ষে কালেক্টর সাং-নিজ	
৫৫/১	বিল	০.০১৮৪	২.১২	ঝর্ণারানী নন্দর স্বামী-সত্যরঞ্জন নন্দর সাং-করিমাবাদ, খানা - মগরাহাট	
৩০৫	বিল	০.০০৩৮	০.০৪	চন্দন দেব . পিতা-সতীশ সাং-খামারপাড়া বেলতলা ঝুঁড়া হগলী	
৩০৬	বিল	০.০০৩৮	০.০৩	লক্ষী দেব . স্বামী-চন্দন সাং-খামারপাড়া বেলতলা ঝুঁড়া	
৩১০	বিল	০.০০৩৮	০.০৭	ফনীন্দ্রমোহন দাস পিতা-দীনেশচন্দ্র সাং-১৭জিপ্রসন্ন নন্দরলেন কোল-৩৭	
৩১৬	বিল	০.০০১৯	০.০৩	মনোজ মুখার্জী পিতা-বিপ্রপদ সাং-নতুনপল্লী	
৩৫৬	বিল	০.০০২৩	০.০৪	অজিত কুমার ভট্টাচার্য্য পিতা-অমরেন্দ্র সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

198-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1	Bil	0.1625	2.82	Ld. Collector on its behalf West Bengal Government Of self	
55/1	Bil	0.0184	2.12	Jharna Rani Naskar W/o Satyaranjan Naskar of Karimabad, P.S. Magrahat	
305	Bil	0.0038	0.04	Chandan Deb S/o Satish Of Khamarpara, Beltala, Chinsurah, Hooghly.	
306	Bil	0.0038	0.03	Laxmi Deb, W/o Chandan Of Khamarpara, Beltala, Chinsurah,	
310	Bil	0.0038	0.07	Phanindra Mohan Das S/o Dinesh Chandra Of 19G, Prasanna Naskarlane, Kol-39	
316	Bil	0.0019	0.03	Manoj Mukherjee S/o Biprapada Of Natunpalli	
356	Bil	0.0023	0.04	Ajit Kumar Bhattacharjee, S/o Amarendra Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

199



জেলা- দক্ষিণ ২৪ পরগণা	রক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৯২	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৭.২০
সাবেক দাগ নং- ১০০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেগীর বিবরণ	মন্তব্য
৪৩৬	বিল	০.০০১১	০.০২	শ্যামল হালদার পিতা-রাজেন্দ্রনাথ সাং-নিজ	
৪৩৭	বিল	০.০০১১	০.০২	বিজয়া হালদার স্বামী-শ্যামল সাং-নিজ	
৪৪৪/১	বিল	০.০০০৪	০.০১	মায়া চৌধুরী স্বামী-দিলীপ সাং-ডি.এন.রায়.রোড পোঃ-কৃষ্ণনগর,খানা-কোতোয়ালী	
৪৯৬	বিল	০.০০৩৪	০.০৬	শচীনন্দন সাহ পিতা-নগেন্দ্র নাথ সাং-২৪ নং সেন্টাল পার্ক ইস্ট খানা-যাদবপুর	
৪৯৭	বিল	০.০০২৩	০.০৪	দেবানীষ কুন্ডু পিতা-রবীন্দ্রনাথ সাং-বর্ধমান	
৪৯৮	বিল	০.০০৭৬	০.১৩	অলোক ঘোষ পিতা-চীরপ্রকাশ সাং-সল্টলেক, কোল: ৬৪	
৪৯৯	বিল	০.০০২৩	০.০৪	রুধী দাস স্বামী-গলেশ সাং-রিজেন্ট পার্ক,কোল: ৪০	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

199-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
436	Bil	0.0011	0.02	Shyamal Halder S/o Brajendra Nath Of self	
437	Bil	0.0011	0.02	Bijaya Halder W/o Shyamal Of self	
444/1	Bil	0.0004	0.01	Maya Chowdhury W/o Dilip Of D.N.R Roy, P.O. Krishnanagar, P.S. Kotwali.	
496	Bil	0.0034	0.06	Sachinandan Sahu S/o Nagendra Nath Of 24, Central Park East P.S. Jadavpur	
497	Bil	0.0023	0.04	Debasish Kundu S/o Rabindra Nath Of Burdwan	
498	Bil	0.0076	0.13	Alok Ghosh S/o Chir Prakash Of Salt Lake, Kol- 64	
499	Bil	0.0023	0.04	Rubi Das W/o Ganesh Of Regent Park, Kol- 40	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাগ নং- ১৯২	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৭.২০
সাবেক দাগ নং- ১৩০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্বের/লেসীর বিবরণ	মন্তব্য
৫০০	বিল	০.০০৪৬	০.০৮	রমিত কুমার বসু পিতা-রমেন চন্দ্র সাং-টালিগঙ্গা, কোল: 33	
৫০১	বিল	০.০০২৫	০.০৫	জয়ন্তী দাস স্বামী-সুধীর কুমার সাং-গড়ফা, কোল: 75	
৫০২	বিল	০.০০১২	০.০২	জয়া তরফদার স্বামী-গঙ্গাজ সাং-বাপুজীনগর, কোল: 92	
৫০৩	বিল	০.০০০৩	০.০১	শীলা মুন্সী স্বামী-মলয় কুমার সাং-শ্যামপুকুর, কোল: 3	
৫০৪	বিল	০.০০২৬	০.০৫	সুধীর কুমার দাস পিতা-দুর্গচন্দ্র সাং-গড়ফা, কোল: 75	
৫০৫	বিল	০.০০২০	০.০৩	অশোক কুমার দাস পিতা-ফনী ভূষণ সাং-পূর্বাচল, কালীতলা, কোল: 78	
৫০৬	বিল	০.০০৩০	০.০৫	হেলেন বল স্বামী-যতীন্দ্র চন্দ্র সাং-সন্টলেক, কোল:ব 64	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

200-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

District: South 24 Parganas Block- Sonarpur [1615005]
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
500	Bil	0.0046	0.08	Ranjit Kumar Basu S/o Ramen Chandra Of Tallygunj, Kol- 33	
501	Bil	0.0025	0.05	Jayanti Das W/o Sudhir Kumar Of Garfa, Kol- 75	
502	Bil	0.0012	0.02	Jaya Tarafdar W/o Pankaj Of Bapujinagar, Kol- 92	
503	Bil	0.0003	0.01	Shila Munshi W/o Malay Kumar Of Shyampukur, Kol- 3	
504	Bil	0.0026	0.05	Sudhir Kumar Das S/o Purna Chandra Of Garfa, Kol-75	
505	Bil	0.0020	0.03	Ashok Kumar Dam Son of Phani Bhusan Of Purbachal, Kalitala, Kol- 78	
506	Bil	0.0030	0.05	Helen Bal W/o Jatinder Chandra Of Salt Lake, Kol-64	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখল তথ্য-

201



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৯২	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৭.২০
সাবেক দাগ নং- ১০০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
৫০৭	বিল	০.০০৪৬	০.০৮	পত্রলেখা ব্যানার্জী স্বামী-মন্মথনাথ সাং-ঢাকুড়িয়া	
৫০৯	বিল	০.০০২৮	০.০৫	স্বপ্না চক্রবর্তী স্বামী-মিথীলেশ সাং-N.S.C. Bose Rd. কোল: 40	
৫১১	বিল	০.০০১৯	০.০৩	কাবেরী ব্রহ্মা স্বামী-শান্তিপ্ৰিয় সাং-কসবা, গোলপার্ক	
৫১২	বিল	০.০০৩৭	০.০৬	রতন লাল আইচ পিতা-গিরীন্দ্র সাং-নিজ	
৫১৩	বিল	০.০০০৩	০.০১	সুদীপ কুমার নন্দী পিতা-নিরোদ বরন সাং-গড়কা, কোল: 78	
৫১৪	বিল	০.০০২২	০.০৪	বিরাজ কাণ্ডি পাল পিতা-বঙ্কিম চন্দ্র সাং-সার্ভে পার্ক, কোল: 75	
৫১৫	বিল	০.০০১৯	০.০৪	সুপ্রিয় ব্রহ্মা পিতা-সুধীর কুমার সাং-সদ্বোধপুর, কোল: 75	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

201-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
507	Bil	0.0046	0.08	Patralekha Banerjee W/o Manmatha Nath of Dhakuria	
509	Bil	0.0028	0.05	Swapna Chakraborty W/o Mithilesh Of N.S.C. Bose Rd. Kol-40	
511	Bil	0.0019	0.03	Kaveri Brahma W/o Shanti Priya Of Kasba, Golpark	
512	Bil	0.0037	0.06	Ratan Lal Ahic Son of Girindra Of self	
513	Bil	0.0003	0.01	Sudhip Kumar Nandi S/o Nirod Baran Of Garfa, Kol-78	
514	Bil	0.0022	0.04	Biraj Kanti Pal S/o Bankim Chandra Of Survey Park, Kol- 75	
515	Bil	0.0019	0.04	Supriya Brahma Son of Sudhir Kumar Of Santoshpur, Kol- 75	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দায়ের তথ্য-

202



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- মোনারপুর	[১৬১৫০০৪]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- মোনারপুর
দাগ নং- ১৯২	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৭.২০
সাবেক দাগ নং- ১৩০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/পেশীর বিবরণ	মন্তব্য
৫১৬	বিল	০.০০০৪	০.০১	বিধান পাল পিতা-বঙ্কিম চন্দ্র সং-মধ্যমগ্রাম	
৫১৯	বিল	০.০০২২	০.০৪	গৌতম ঘরামী পিতা-শ্যামাকান্ত সং-মুকুন্দপুর	
৫২১	বিল	০.০০১৯	০.০৩	মধু শর্মা স্বামী-বিহনাথ সং-নিজ	
৫২২	বিল	০.০০১৯	০.০৪	বিহনাথ শর্মা পিতা-ঘনশ্যাম সং-নিজ	
৫৩৯	বিল	০.০০৩১	০.০৩	রবীন গাইক পিতা-সুধীরকুমার সং-নিজ	
৫৪৯	বিল	০.০০১৯	০.০৩	স্বপ্না বন্দোপাধ্যায় পিতা-দেবরত সং-সন্তোষপুর	
৫৫০	বিল	০.০০২২	০.০৪	দায়ী পাল স্বামী-অজিত কুমার সং-নিমতা	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

202-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
516	Bil	0.0004	0.01	Bidhan Pal S/o Bankim Chandra Of Madhyamgram	
519	Bil	0.0022	0.04	Goutam Gharami S/o Shyamakanta Of Mukundapur	
521	Bil	0.0019	0.03	Madhu Sharma W/o Biswanath Of self	
522	Bil	0.0019	0.04	Biswanath Sharma S/o Ghana Shyam Of self	
539	Bil	0.0031	0.03	Rabin Paik S/o Sudhir Kumar Of self	
549	Bil	0.0019	0.03	Swapna Bandopadhyay Son of Debabrata Of Santoshpur	
550	Bil	0.0022	0.04	Chhaya Pal S/o Ajit Kumar Of Nimta	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-

203



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৯২	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৭.২০
সাবেক দাগ নং- ১৩০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেপীর বিবরণ	মন্তব্য
৫৫৭	বিল	০.০০০৬	০.০১	উমা দাস স্বামী-সুধীর সাং-পূঃ যাদবপুর, কোল-৯৯	
৫৫৮	বিল	০.০০৩৮	০.০৬	মলয় দত্ত পিতা-মোহিত রঞ্জন সাং-পূর্বাচল	
৫৬২	বিল	০.০০১৯	০.০৩	মনিশংকর সমাদার পিতা-অমূল্যরঞ্জন সাং-নিজ	
৫৮১	বিল	০.০০৩৩	০.০৬	বিশাল সিং পিতা-রনবীর সাং-১০/২, বেলিয়াঘাটা রোড, কোল-১৫	
৫৮২	বিল	০.০০৩৩	০.০৬	মঞ্জু সিং স্বামী-রনবীর সাং-১০/২, বেলিয়াঘাটা রোড, কোল-১৫	
৫৮৭	বিল	০.০০১৯	০.০৩	রবীন মণ্ডল পিতা-শ্যামল সাং-নিজ	
৫৮৯	বিল	০.০০৪৬	০.০৮	মঞ্জুরী রায়চৌধুরী স্বামী-দেবরত সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

203-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
557	Bil	0.0006	0.01	Uma Das W/o Sudhir Of Purba Jadavpur, Kol- 99	
558	Bil	0.0038	0.06	Malay Dutta S/o Mohit Ranjan Of Purbachal	
562	Bil	0.0019	0.03	Mani Shankar Samaddar S/o Amulya Ranjan Of self	
581	Bil	0.0033	0.06	Bishal Singh Son Ranbir Of 10/2, Beliaghata Road, Kol- 15	
582	Bil	0.0033	0.06	Manju Singh W/o Ranbir Of 10/2, Beliaghata Road, Kol- 15	
587	Bil	0.0019	0.03	Rabin Mondal S/o Shyamal Of self	
589	Bil	0.0046	0.08	Manjuri Roychowdhury W/o Debabrata of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখল তথ্য-

204



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৯২	শ্রেণী- বিল	জমির পরিমাপ(এ)- ১৭.২০
সাবেক দাগ নং- ১৩০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাপ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
৫৯০	বিল	০.০০৪৬	০.০৮	বিশ্বজ্যোতি রায়চৌধুরী পিতা-দেবব্রত সং-নিজ	
৫৯১	বিল	০.০০৩০	০.০৫	রীনা সান্তরা স্বামী-বানী কুমার সং-নিজ	
৫৯৭	বিল	০.০০১৯	০.০৩	সৌমিক ব্যানার্জী পিতা-তিমির কুমার সং-নিজ	
৫৯৮	বিল	০.০০২০	০.০৪	গীতা পাল স্বামী-প্রশান্ত সং-নিজ	
৬০৯	বিল	০.০০০১	০.০১	তমাল কাণ্ডি রায় পিতা-নির্মলেন্দু সং-নিজ	
৬১২	বিল	০.০০৪৫	০.০৮	ডাঃঅমলেন্দু কুমার দাস পিতা-জয়তি ভূষণ সং-নিজ	
৬১৫	বিল	০.০০১৯	০.০৩	প্রসেনজিৎ দে পিতা-প্রহ্লাদ সং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

204-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
590	Bil	0.0046	0.08	Biswajyoti Roy Chowdhury Son of Debabrata Of self	
591	Bil	0.0030	0.05	Rina Santra W/o Bani Kumar Of self	
597	Bil	0.0019	0.03	Soumik Banerjee S/o Timir Kumar Of self	
598	Bil	0.0020	0.04	Gita Pal W/o Prasanta Of self	
609	Bil	0.0001	0.01	Tamal Kanti Roy S/o Nirmalendu Of self	
612	Bil	0.0045	0.08	Dr. Amalendu Kumar Das Son of Jayati Bhusan Of self	
615	Bil	0.0019	0.03	Prasenjit Dey S/o Prahallad Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006
For office use only

205-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
630	Bil	0.0038	0.07	Basudeb Dasgupta S/o Lt. Dr. Narayan Chandra Of B5, Purba Diganta, Survey Parad, Kol- 75	
642	Bil	0.0038	0.07	Santu Pramanik S/o Hiren Of self	
678	Bil	0.0046	0.08	Supran Chowdhury S/o Satyesh Chandra Of self	
683	Bil	0.0054	0.09	Gouri Dutta W/o Tusar Kanti Of self	
686	Bil	0.0019	0.03	Mithu Mondal W/o Pannalal Of self	
687	Bil	0.0019	0.03	Bula Das W/o Ashok Of self	
688	Bil	0.0019	0.03	Sonali Koley W/o Barun Kumar Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাঙ্গের তথ্য-

206



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- অটিঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১১২	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৭.২০
সাবেক দাগ নং- ১৩০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
৬৮৯	বিল	০.০০৫৭	০.১১	বরুন কুমার কোলে পিতা-বিত্তভূষণ সাং-নিজ	
৬৯২	বিল	০.০০১৯	০.০৩	আরতী সাহা স্বামী-পান্না সাং-নিজ	
৬৯৩	বিল	০.০০১৯	০.০৩	সনম দাস স্বামী-তপন সাং-নিজ	
৬৯৪	বিল	০.০০১৯	০.০৩	নিয়া তামাং পিতা-লক্ষন সাং-নিজ	
৭১৭	বিল	০.০০১৯	০.০৩	সুজাতা মজুমদার পিতা-মনোজ সাং-নিজ	
৭১৮	বিল	০.০০১৯	০.০৩	চন্দনা চক্রবর্তী (পাল) স্বামী-সুরত সাং-নিজ	
৭৪০	বিল	০.০০২৯	০.০৫	মনজিত কাউর স্বামী-হরজিন্দর সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

206-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
689	Bil	0.0057	0.11	Barun Kumar Koley S/o Bibhu Bhusan Of self	
692	Bil	0.0019	0.03	Aroti Saha W/o Panna Of self	
693	Bil	0.0019	0.03	Sanam Das W/o Tapan Of self	
694	Bil	0.0019	0.03	Nia Tamang Son of Lakhan Of self	
717	Bil	0.0019	0.03	Sujata Majumer Son of Manoj Of self	
718	Bil	0.0019	0.03	Chandana Chakraborty (Pal) W/o Subrata Of self	
740	Bil	0.0029	0.05	Manjit Kaur W/o Harjinder Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKVMA Act, 2006.
For office use only

207

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখল তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৪]
মৌজা- অটপরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৯২	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৭.২০
সর্বক দাগ নং- ১০০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
৭৪৭	বিল	০.০০১৯	০.০৩	রঞ্জিত দে পিতা-প্রহ্লাদ মাং-নিজ	
৭৪৮	বিল	০.০০১৯	০.০৩	নবকুমার দে পিতা-প্রহ্লাদ মাং-নিজ	
৭৫২	বিল	০.০০২০	০.০৪	কেতাকী ভট্টাচার্য স্বামী-অরুণ কুমার মাং-নিজ	
৭৭৬	বিল	০.০০০৯	০.০২	সজয় দাস পিতা-মন্মথ মাং-নিজ	
৭৭৭	বিল	০.০০১০	০.০১	প্রনতী দাস স্বামী-মন্মথ মাং-নিজ	
৭৭৮	বিল	০.০০১৯	০.০৩	অমিতাভ সাহা পিতা-সুরেন্দ্র নাথ মাং-নিজ	
৭৭৯	বিল	০.০০১৯	০.০৩	বন্দিতা দাস স্বামী-অভিজিত মাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

207 - A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
747	Bil	0.0019	0.03	Ranjit Dey Son of Prahallad Of self	
748	Bil	0.0019	0.03	Nabakumar Dey Son of Prahallad Of self	
752	Bil	0.0023	0.04	Ketaki Bhattacharjee W/o Arun Kumar Of self	
776	Bil	0.0009	0.02	Sanjay Das Son of Manmatha Of self	
777	Bil	0.0010	0.01	Pranati Das W/o Manmatha Of self	
778	Bil	0.0019	0.03	Amitabh Saha S/o Surendra Nath Of self	
779	Bil	0.0019	0.03	Nandita Das W/o Abhijit Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখলের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৪০০৪]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাখ নং- ১৯২	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৭.২০
সাবেক দাখ নং- ১০০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্ত্বের/লেসীর বিবরণ	মন্তব্য
৭৮৯	বিল	০.০০১৯	০.০০	পরিতোষ খাড়া পিতা-সন্ন্যাসী সং-নিজ	
৮০১	বিল	০.০০১৭	০.০০	সন্নয় খাড়া পিতা-সন্ন্যাসী সং-নিজ	
৮০৯	বিল	০.০০০৯	০.০১	অনুগ্রী মাইতি স্বামী-শান্তনু সং-নিজ	
৮১০	বিল	০.০০১০	০.০২	শান্তনু মাইতি পিতা-ফনী ভূবন সং-নিজ	
৮২৯	বিল	০.০০২২	০.০৪	দীপক কুমার কুণ্ডু পিতা-শিবপদ সং-নিজ	
৮৪৫	বিল	০.০০০৮	০.০২	সন্নয় ভট্টচার্য্য পিতা-বিভাব চন্দ্র সং-নিজ	
৮৪৬	বিল	০.০০১৯	০.০০	মালক দাশগুপ্ত পিতা-সন্দীপ সং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

208-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
789	Bil	0.0019	0.03	Paritosh Dhara S/o Sannyasi Of self	
801	Bil	0.0017	0.03	Sanjoy Dhara Son of Sannyasi Of self	
809	Bil	0.0009	0.01	Anushree Maity W/o Santanu Of self	
810	Bil	0.0010	0.02	Santanu Maity Son of Phani Bhusan Of self	
829	Bil	0.0022	0.04	Dipak Kumar Kundu Son of Sibapada Of self	
845	Bil	0.0008	0.02	Sanjoy Bhattacharjee Son of Bibhas Chandra Of self	
846	Bil	0.0019	0.03	Malancha Dasgupta Son of Sandip Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKVMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখল তথ্য-

209



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- (সোনারপুর	[১৮১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাখল নং- ১৯২	শ্রেণী- বিল	ভূমির পরিমাণ(এ)- ১৭.২০
সহবক দাখল নং- ১০০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্বের/লেদীর বিবরণ	মন্তব্য
৮৪৭	বিল	০.০০০০	০.০৫	বিতাষ চন্দ্র ভট্টাচার্য পিতা-জি বি স্বাং-নিজ	
৮৪৮	বিল	০.০০০৮	০.০১	সরবানী লেহেরী (ভট্টাচার্য) স্বামী-বিতাষ স্বাং-নিজ	
৮৪৯	বিল	০.০১৯৫	০.০৩	দীপঙ্কর কয়াল পিতা-মনোরঞ্জন স্বাং-নিজ	
৮৬৬	বিল	০.০০১৪	০.০৩	অর্পিতা মৃধা (গাইন) স্বামী-বিপ্লব স্বাং-নিজ	
৮৬৭	বিল	০.০০১৪	০.০২	বিপ্লব মৃধা পিতা-বিমল কৃষ্ণ স্বাং-নিজ	
৮৮১	বিল	০.০০১২	০.০২	গৌতম হালদার পিতা-বিজয় স্বাং-নিজ	
৮৮২	বিল	০.০০১৯	০.০৩	নির্মলেন্দু মাল্লা পিতা-বঙ্কিম চন্দ্র স্বাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EK WMA Act 2006.

For Office Use Only.

209-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
847	Bil	0.0030	0.05	Bibhas Chandra Bhattacharjee S/o J.B. Of self	
848	Bil	0.0008	0.01	Sarbani Leheri (Bhattacharjee) W/o Bibhas Of self	
849	Bil	0.0195	0.03	Dipankar Kayal S/o- Monoranjan Of Self	
866	Bil	0.0014	0.03	Arpita Mridha (Gayen) W/o Biplab Of self	
867	Bil	0.0014	0.02	Biplab Mridha S/o Bimal Krishna Of self	
881	Bil	0.0012	0.02	Goutam Halder S/o Bijoy Of self	
882	Bil	0.0019	0.03	Nirmalendu Manna S/o Bankim Chandra Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাণের তথ্য-



[১৬১৫০০৫]

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাণ নং- ১৯২
সাবেক দাণ নং- ১৩০

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ১৭.২০

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
৮৯২	বিল	০.০০৩৯	০.০৭	প্রনব কুমার চক্রবর্তী পিতা-ফনি ভূষণ সং-নিজ	
৯২৩	বিল	০.০০০৯	০.০২	শশীকান্ত সিং পিতা-পরশুরাম সং-নিজ	
৯২৪	বিল	০.০০০৯	০.০১	শক্তি কুমার সিং পিতা-পরশুরাম সং-নিজ	
৯৪৬	বিল	০.০০৩৩	০.০৩	জয়ন্তী মন্ডল স্বামী-মতিলাল সং-নিজ	
১০০০	বিল	০.০০৯৬	০.১৭	নরিন্দর দাল সিং পিতা-সরদার চরন সং-গড়িয়াহাট কোল: ১৭	
১০২৬	বিল	০.০০৩৮	০.০৭	মালতী দেবী স্বামী-রামচন্দ্র মাহাতো সং-নিজ	
১০২৭	বিল	০.০০৩৮	০.০৬	রামচন্দ্র মাহাতো পিতা-শিব চন্দ্র সং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

210-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
892	Bil	0.0039	0.07	Pranab Kumar Chakraborty S/o Phani Bhusan Of self	
923	Bil	0.0009	0.02	Sashi Kanta Singh S/o Parsuram Of self	
924	Bil	0.0009	0.01	Sakti Kumar Singh S/o Parsuram Of self	
946	Bil	0.0033	0.03	Jayanti Mondal W/o Matilal Of self	
1000	Bil	0.0096	0.17	Narinder Pal Singh S/o Sardar Charan Of Ghariahat, Kol-19	
1026	Bil	0.0038	0.07	Malati Devi W/o Ramchandra Mahato Of self	
1027	Bil	0.0038	0.06	Ramchandra Mahato S/o Shib Chandra Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি কৃষি ও কৃষি সংস্কার আধিকারিকের করণ
-দাণের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাণ নং- ১৯২	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৭.২০
সার্বক দাণ নং- ১৩০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
১০৪৪	বিল	০.০২৩১	০.০৪	সৌমজিত ঘোষ পিতা-রামকৃষ্ণ সং-১৬/৬, করুণাময়ী পিন - ৭১	
১০৫৯	বিল	০.০০১৯	০.০৩	মৌসুমী নন্দর স্বামী-তপন কুমার নন্দর সং-নিজ	
১০৬৪	বিল	০.০০৬৭	০.১১	দুর্গত কয়াল পিতা-কানিকাল কয়াল সং-নিজ	
১০৬৫	বিল	০.০০৬৮	০.১১	প্রয়া নন্দর স্বামী-দিনীপ নন্দর সং-নিজ	
১০৬৬	বিল	০.০০৬৮	০.১১	পাপিয়া চক্রবর্তী স্বামী-সুপ্রভীম সং-নিজ	
১০৬৭	বিল	০.০০৫৮	০.১০	সুপ্রভীম চক্রবর্তী পিতা-সুনীল চন্দ্র সং-নিজ	
১০৬৮	বিল	০.০০২০	০.০৪	প্রমিলা গিরি সেনী স্বামী-স্বপন সেনী সং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

211-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 192

Class-Bil

Area of land-(A): 17.20

Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1044	Bil	0.0231	0.04	Soumyajit Ghosh S/o Ram Krishna Of 16/6, Karunamoyee, Pin-91	
1059	Bil	0.0019	0.03	Mousumi Naskar W/o Tapas Kumar Naskar of self	
1064	Bil	0.0067	0.11	Dusmanta Koyal S/o Kanikal Kayal Of self	
1065	Bil	0.0068	0.11	Praya Naskar W/o Dilip Naskar Of self	
1066	Bil	0.0019	0.11	Papiya Chakraborty W/o Supratim Of self	
1067	Bil	0.0058	0.10	Supratim Chakraborty, S/o Sunil Chandra Of self	
1068	Bil	0.0020	0.04	Pramila Giri Seni W/o Swapan Seni Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ১৯২
সাবেক দাগ নং- ১৩০

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ১৭.২০

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১০৮২	বিল	০.০১৫১	০.০২	লিটন পাল পিতা-জীবন কৃষ্ণ মাং-নিজ	
১০৮৩	বিল	০.০১৫১	০.০২	দিপালী পাল স্বামী-লিটন মাং-নিজ	
১০৮৪	বিল	০.০০৩৯	০.০৭	সজল কুমার নন্দী পিতা-পূর্ণ চন্দ্র নন্দী মাং-নিজ	
১১২৯	বিল	০.০০২৪	০.০৪	ইন্দ্রনীল পাল পিতা-ভারক চন্দ্র পাল মাং-নিজ	
১১৩২	বিল	০.০০২০	০.০৩	উত্তরা দাস স্বামী-শঙ্কু দাস মাং-নিজ	
১১৩৩	বিল	০.০০২২	০.০৪	প্রদীপ দাস পিতা-অনন্ত দাস মাং-নিজ	
১১৩৮	বিল	০.০০১৯	০.০৩	বিশ্বজিত হালদার পিতা-অনাদি হালদার মাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

212-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1082	Bil	0.0151	0.02	Litan Pal S/o Jiban Krishna Of self	
1083	Bil	0.0151	0.02	Dipali Pal W/o Litan Of self	
1084	Bil	0.0039	0.07	Sajal Kumar Nandi S/o Purba Chandra Nandi of self	
1129	Bil	0.0024	0.04	Indranil Pal S/o Tarak Chandra Pal of self	
1132	Bil	0.0020	0.03	Uttar Das W/o Shambu Das Of self	
1133	Bil	0.0022	0.04	Pradip Das S/o Ananta Das Of self	
1138	Bil	0.0019	0.03	Biswajit Halder S/o Anadi Halder Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

213



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৯২	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৭.২০
সাবেক দাগ নং- ১০০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১১০৯	বিল	০.০০২৪	০.০৪	তখন কৃষ্ণ দত্ত পিতা-সুশীল দত্ত সাং-নিজ	
১১৪৮	বিল	০.০০১০	০.০২	কমল নাথ পিতা-নারায়ন চন্দ্র নাথ সাং-নিজ	
১১৪৯	বিল	০.০০১০	০.০১	কৃষ্ণা নাথ স্বামী-কমল নাথ সাং-নিজ	
১১৬৪	বিল	০.০০২৪	০.০৪	সুব্রত দাস পিতা-বিশ্বনাথ দাস সাং-নিজ	
১১৬৫	বিল	০.০০২০	০.০৩	মালতী দেবী স্বামী-গৌতম কুমার সাং-নিজ	
১১৬৬	বিল	০.০০১৮	০.০৩	সন্তোষ কুমার সাউ পিতা-রাধেশ্যাম সাউ সাং-নিজ	
১১৭০	বিল	০.০০০৯	০.০২	রুপা নাথ স্বামী-শ্যামল নাথ সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

213 A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1139	Bil	0.0024	0.04	Tapan Krishna Dutta S/o Sushil Dutta Of self	
1148	Bil	0.0010	0.02	Kamal Nath Son of Narayan Chandra Nath Of self	
1149	Bil	0.0010	0.01	Krishna Nath W/o Kamal Nath Of self	
1164	Bil	0.0024	0.04	Subrata Das S/o Biswanath Das Of self	
1165	Bil	0.0020	0.03	Malati Devi S/o Goutam Kumar Of self	
1166	Bil	0.0018	0.03	Santosh Kumar Shau S/o Radheshyam Shau of self	
1170	Bil	0.0009	0.02	Rupa Nath W/o Shyamal Nath Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

214



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ১৯২
সাবেক দাগ নং- ১৩০

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ১৭.২০

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
১১৭১	বিল	০.০০১৯	০.০৩	মায়া বিশ্বাস স্বামী-দীপক বিশ্বাস সাং-নিজ	
১১৭২	বিল	০.০০১৯	০.০৩	অমর নাথ গুপ্তা পিতা-লক্ষী সাউ সাং-নিজ	
১১৭৪	বিল	০.০০১৯	০.০৩	রুশ্মা নাথ স্বামী-শ্যামল নাথ সাং-নিজ	
১১৭৫	বিল	০.০০২১	০.০৪	মালা দেবী সাউ স্বামী-অধেশ সাউ সাং-নিজ	
১১৭৭	বিল	০.০০০৯	০.০২	পালান সরদার পিতা-ভদুরাম সরদার সাং-নিজ	
১১৭৯	বিল	০.০০১৯	০.০৩	গনেশ দাস পিতা-চিষ্টাহরন দাস সাং-নিজ	
১১৮০	বিল	০.০০১৫	০.০৩	পঞ্চনন বৈদ্য পিতা-সন্তোষ বৈদ্য সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

214-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1171	Bil	0.0019	0.03	Maya Biswas W/o Dipak Biswas Of self	
1172	Bil	0.0019	0.03	Amar Nath Gupta S/o Laxi Shau Of self	
1174	Bil	0.0019	0.03	Rumpa Nath W/o Shyamal Nath Of self	
1175	Bil	0.0021	0.04	Mala Devi Shau W/o Adhesh Shau Of self	
1177	Bil	0.0009	0.02	Palan Sardar S/o Bhaduram Sardar of self	
1179	Bil	0.0019	0.03	Ganesh Das S/o Chintaharan Das of self	
1180	Bil	0.0015	0.03	Panchanan Badiya S/o Santosh Baidya Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দায়ের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দায় নং- ১৯২	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৭.২০
সাবেক দায় নং- ১০০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্ত্বের/লেদীর বিবরণ	মন্তব্য
১১৮১	বিল	০.০০৬৮	০.১২	স্বামী কয়াল স্বামী-দুখু কয়াল সাং-নিজ	
১১৮২	বিল	০.০০১৪	০.০২	নরতম হালদার পিতা-বঙ্কিম হালদার সাং-নিজ	
১১৮৩	বিল	০.০০৫৮	০.১০	দিলীপ নন্দর পিতা-কালিপদ সাং-নিজ	
১১৮৪	বিল	০.০০১১	০.০২	কমলায় রায় পিতা-পরিমল রায় সাং-নিজ	
১১৮৫	বিল	০.০০১৯	০.০৩	মাণ্ডি মিত্রী নন্দর স্বামী-সবয় মিত্রী সাং-নিজ	
১১৮৬	বিল	০.০০১১	০.০২	তপতী রায় স্বামী-কমলায় রায় সাং-নিজ	
১১৮১	বিল	০.০০১৯	০.০৩	সুজয় দাস পিতা-সুবল দাস সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

215-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1181	Bil	0.0068	0.12	Swapna Kayal W/o Dukhanta Kayal Of self	
1182	Bil	0.0014	0.02	Narottam Halder S/o Bankim Halder Of self	
1183	Bil	0.0058	0.10	Dilip Naskar Son of Kalipada Of self	
1184	Bil	0.0011	0.02	Kallol Roy Son of Parimal Roy Of self	
1185	Bil	0.0019	0.03	Mamphi Mistri Naskar W/o Sanjay Mistri Of self	
1189	Bil	0.0011	0.02	Tapati Roy S/o Kallol Roy Of self	
1191	Bil	0.0019	0.03	Sujoy Das S/o Subal Das Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-

216



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ১৯২
সাবেক দাগ নং- ১৩০

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ১৭.২০

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১১৯২	বিল	০.০০১২	০.০২	সোনালী নন্দর স্বামী-রাজু স্বাং-নিজ	
১১৯৫	বিল	০.০০০৮	০.০১	নকুল চন্দ্র দাস পিতা-চিত্তাহরন দাস স্বাং-নিজ	
১১৯৬	বিল	০.০০০৮	০.০১	মঞ্জু দাস স্বামী-নকুল চন্দ্র দাস স্বাং-নিজ	
১১৯৯	বিল	০.০০১৯	০.০৩	জয়দেব সরকার পিতা-শঙ্কু সরকার স্বাং-নিজ	
১২০৬	বিল	০.০০৩৮	০.০৭	সঞ্জু দেবী স্বামী-ধর্মেন্দ্র শর্মা স্বাং-নিজ	
১২০৭	বিল	০.০১৯৩	০.০৩	গৌর নন্দর পিতা-বিদ্যাধর নন্দর স্বাং-নিজ	
১২১২	বিল	০.০০১৪	০.০৩	শুভ শঙ্খ মাইতি পিতা-সুব্রত মাইতি স্বাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

216-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas
Mouza- Atghara
Plot No. 192
Old Plot No. 130

Block- Sonarpur

J.L. No. 5

Police Station- Sonarpur

Class-Bil

Area of land-(A): 17.20

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1192	Bil	0.0012	0.02	Sonali Naskar W/o Raju Of self	
1195	Bil	0.0008	0.01	Nakul Chandra Das S/o Chintaharan Das of self	
1196	Bil	0.0008	0.01	Manju Das W/o Nakul Chandra Das Of self	
1199	Bil	0.0019	0.03	Joydeb Sarkar S/o Sambhu Sarkar Of self	
1206	Bil	0.0038	0.07	Sanju Devi W/o Dharmendra Sharma of self	
1207	Bil	0.0193	0.03	Gour Naskar S/o Bidyadhar Naskar of self	
1212	Bil	0.0014	0.03	Subhra Sanka Maity S/o Subrata Maity Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKVMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



212

[১৬১৫০০৫]

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ১৯২
সাবেক দাগ নং- ১৩০

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ১৭.২০

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রাবতের/লেপীর বিবরণ	মন্তব্য
১২১৩	বিল	০.০০১৪	০.০৩	সুজন মন্ডল পিতা-সুকমল মন্ডল সাং-নিজ	
১২১৪	বিল	০.০০১৪	০.০২	সৌরভ ভৌমিক পিতা-প্রকাশ কুমার ভৌমিক সাং-নিজ	
১২১৫	বিল	০.০০১৪	০.০২	সৌমা শঙ্খ মাইতি পিতা-সুব্রত মাইতি সাং-নিজ	
১২১৬	বিল	০.০০৩৭	০.০৮	সরোজ সিং পিতা-কালি সিং সাং-নিজ	
১২২০	বিল	০.০০১৪	০.০২	সোনালী কোলে স্বামী-বরুণ কোলে সাং-নিজ	
১২২৩	বিল	০.০০২০	০.০৩	রত্না দেবী স্বামী-সজয় কুমার সাং-নিজ	
১২২৫	বিল	০.০০১৯	০.০৩	মনি শঙ্কর সমাদার পিতা-অমূল্য সমাদার সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

217 - A

Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1213	Bil	0.0014	0.03	Sujan Mondal S/o Sukomal Mondal Of self	
1214	Bil	0.0014	0.02	Sourav Bhowmick S/o Prakash Kumar Bhowmick of self	
1215	Bil	0.0014	0.02	Soumiya Shanka Maity S/o Subrata Maity Of self	
1216	Bil	0.0037	0.08	Saroj Singh Son of Kali Singh Of self	
1220	Bil	0.0014	0.02	Sonali Koley W/o Barun Koley Of self	
1223	Bil	0.0020	0.03	Ratna Devi W/o Sanjoy Kumar Of self	
1225	Bil	0.0019	0.03	Mani Shankar Samadder S/o Amulya Samadder of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

218



[১৬১৫০০৫]

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ১৯২
সাবেক দাগ নং- ১৩০

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ১৭.২০

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্ত্বের/লেসীর বিবরণ	মন্তব্য
১২৩০	বিল	০.০০২০	০.০৩	স্বপন সেনী পিতা-পশুপতি সেনী সাং-নিজ	
১২৩৩	বিল	০.০০১৯	০.০৩	গুড়িয়া ঠাকুর স্বামী-মনরজন ঠাকুর সাং-নিজ	
১২৩৭	বিল	০.০০২৩	০.০৪	রমাকান্ত মিশ্র পিতা-নন্দ কিশোর মিশ্র সাং-নিজ	
১২৩৮	বিল	০.০০২৩	০.০৪	অনিভা মিশ্র স্বামী-রমাকান্ত মিশ্র সাং-নিজ	
১২৩৯	বিল	০.০০০১	০.০০	কৃষ্ণেন্দু বরুয়া পিতা-অনুপ কুমার বরুয়া সাং-নিজ	
১২৪৭	বিল	০.০০২৪	০.০৪	বিনোদ কুমার দাস পিতা-শিবু দাস সাং-৫২ বাসড্রানী	
১২৫৪	বিল	০.০০০৮	০.০১	বিমলেন্দু পড়া পিতা-অনন্ত কুমার সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

218-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1230	Bil	0.0020	0.03	Swapan Seni S/o Pasupati Seni Of self	
1233	Bil	0.0019	0.03	Guria Thakur W/o Manoranjan Thakur of self	
1237	Bil	0.0023	0.04	Ramakanta Mishra S/o Nanda Kishore Mistra of self	
1238	Bil	0.0023	0.04	Anita Mishra W/o Ramakanta Mishra of self	
1239	Bil	0.0001	0.00	Krishnnu Barua S/o Anup Kumar Barua of self	
1247	Bil	0.0024	0.04	Binod Kumar Das S/o Sibu Das Of 52, Bashdroni	
1254	Bil	0.0008	0.01	Bimalendu Panda S/o Ananta Kumar of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKVMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাপের তথ্য-

219



[১৬১৫০০৫]

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাপ নং- ১৯২
সাবেক দাপ নং- ১০০

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

থানা- সোনারপুর
জমির পরিমাণ(এ)- ১৭.২০

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১২৫৬	বিল	০.০০১৬	০.০২	শিবু মাকাল পিতা-পচা সাং-নিজ	
১২৫৮	বিল	০.০০১২	০.০২	মালা হালদার পিতা-সুরেশ বারুই সাং-করীমপুর	
১২৫৯	বিল	০.০০১২	০.০২	শিখী হাওলাদার স্বামী-উত্তম সাং-নিজ	
১২৬৪	বিল	০.০০১৯	০.০৩	লক্ষন চাবারিয়া পিতা-জগদীশ সাং-গুরুসদয় রোড	
১২৬৫	বিল	০.০০১৯	০.০৩	দেবকুমার মন্ডল পিতা-অজিত সাং-নিজ	
১২৬৬	বিল	০.০০১৪	০.০২	সীমা দে স্বামী-প্রনব দে সাং-নয়াবাদ	
১২৭০	বিল	০.০০১৯	০.০৩	সুকদেব ঘোষ পিতা-বাসুদেব ঘোষ সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

219-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1256	Bil	0.0016	0.02	Shibu Makal Son of Pacha Of self	
1258	Bil	0.0012	0.02	Mala Halder Son of Suresh Barui Of Karimpur	
1259	Bil	0.0012	0.02	Shilpi Howladar Wife of Uttam Of self	
1264	Bil	0.0019	0.03	Lakhan Chabaria S/o Jagadish Of Gurusaday Road	
1265	Bil	0.0019	0.03	Deb Kumar Mondal S/o Ajit Of self	
1266	Bil	0.0014	0.02	Sima Dey W/o Pranab Dey Of Nayabad	
1270	Bil	0.0019	0.03	Sukdeb Ghosh S/o Basudeb Ghosh Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-



220

[১৬১৫০০৫]

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ১৯২
সাবেক দাগ নং- ১৩০

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ১৭.২০

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেগীর বিবরণ	মন্তব্য
১২৭১	বিল	০.০০১৯	০.০৩	আরতী মিত্রী স্বামী-সুভাষ সং-নিজ	
১২৭৩	বিল	০.০০১৯	০.০৩	প্রতিমা মন্ডল পিতা-মন্মথ সং-নিজ	
১২৭৬	বিল	০.০০১৯	০.০৩	ফুদিরাম হালদার পিতা-বিমল হালদার সং-নিজ	
১২৮১	বিল	০.০০১৯	০.০৩	শির্ষী মিশ্রা স্বামী-চন্দন মিশ্রা সং-নিজ	
১২৮২	বিল	০.০০১৮	০.০৩	সঞ্জয় সাহা পিতা-মনীন্দ্র চন্দ্র সাহা সং-নিজ	
১২৮৮	বিল	০.০০০৪	০.০১	প্রভাকর পাটোয়ারী পিতা-বিনয় কুমার সং-নিজ	
১২৯১	বিল	০.০০১৯	০.০৩	কল্যান প্রামানিক পিতা-সন্তোষ কুমার প্রামানিক সং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

220-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
1271	Bil	0.0019	0.03	Arati Mistri S/o Subhash Of self	
1273	Bil	0.0019	0.03	Pratima Mondal D/o Manmatha Of self	
1276	Bil	0.0019	0.03	Kudiram Halder S/o Bimal Halder Of self	
1281	Bil	0.0019	0.03	Shilpi Mishra W/o Chandan Mishra of self	
1282	Bil	0.0018	0.03	Sanjay Saha S/o Manindra Chandra Saha of self	
1288	Bil	0.0004	0.01	Prabakar Patowari S/o Binoy Kumar of self	
1291	Bil	0.0019	0.03	Kalyan Pramanik S/o Santosh Kumar Pramanik of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি মন্ত্রণালয় আধিকারিকের করণ
-দাখলের জখা-



[১৬১৫০০৫]

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ১৯২
সাবেক দাগ নং- ১৩০

রক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ১৭.২০

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/শেখীর বিবরণ	মন্তব্য
১২৯২	বিল	০.০০১৪	০.০২	সায়ন গিরি পিতা- পরেশ গিরি সাং- রাজপুর	
১২৯৩	বিল	০.০০২৭	০.০৪	মির্জান দাস স্বামী- বুলারানী দাস সাং- নিজ	
১২৯৪	বিল	০.০০২৩	০.০৪	সুমন্ত সাহ পিতা- চন্দ্রিকা সাহ সাং- নিজ	
১২৯৫	বিল	০.০০১২	০.০২	রাজেন্দ্র সাহ পিতা- টুকান সাহ সাং- নিজ	
১২৯৬	বিল	০.০০১২	০.০২	পাণ্ডু কুমার সাহ পিতা- টুকান সাহ সাং- নিজ	
১২৯৭	বিল	০.০০৩৮	০.০৭	রবীন্দ্রনাথ চৌধুরী পিতা- দিবাকর চৌধুরী সাং- নিজ	
১২৯৮	বিল	০.০০৭৬	০.১৩	রবীন্দ্রনাথ চৌধুরী পিতা- দিবাকর চৌধুরী সাং- নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

221-A
Transferred copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1292	Bil	0.0014	0.02	Sayan Giri S/o Paresh Giri Of Rajpur	
1293	Bil	0.0027	0.04	Mithun Das W/o Bularani Das Of self	
1294	Bil	0.0023	0.04	Sumanta Shah S/o Chandrika Shah Of self	
1295	Bil	0.0012	0.02	Rajendra Shah S/o Tukan Shah	
1296	Bil	0.0012	0.02	Pappu Kumar Shah S/o Tukan Shah Of self	
1297	Bil	0.0038	0.07	Rabindra Chowdhury S/o Dibakar Chowdhury of self	
1298	Bil	0.0076	0.13	Rabindra Nath Chowdhury S/o Dibakar Chowdhury of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও কৃষি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাগ নং- ১৯২	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৭.২০
সাবেক দাগ নং- ১৩০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
১২৯৯	বিল	০.০০৩৮	০.০৭	রবীন্দ্রনাথ চৌধুরী পিতা-দিবাকর চৌধুরী সাং-নিজ	
১৩০২	বিল	০.০০১০	০.০১	মৌসুমী মন্ডল দাস পিতা-মধুসূদন মন্ডল সাং-নিজ	
১৩০৩	বিল	০.০০১০	০.০২	লক্ষন দাস পিতা-গৌরনিতাই দাস সাং-নিজ	
১৩০৬	বিল	০.০০১৩	০.০২	নিরঞ্জন নন্দর পিতা-বিজয় সাং-নিজ	
১৩১১	বিল	০.০০১০	০.০২	সুদেবী প্রজাপতি স্বামী-সত্য প্রজাপতি সাং-নিজ	
১৩১২	বিল	০.০০১৪	০.০২	বাসুদেব নন্দর পিতা-দুলাল সাং-নিজ	
১৩১৩	বিল	০.০০০৯	০.০২	নন্দলাল প্রজাপতি পিতা-গয়াপ্রসাদ প্রজাপতি সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

222-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1299	Bil	0.0038	0.07	Rabindra Chowdhury S/o Dibakar Chowdhury of self	
1302	Bil	0.0010	0.01	Mousumi Mondal Das S/o Madhusudan Mondal of self	
1303	Bil	0.0010	0.02	Lakhan Das S/o Gour Netai Das of self	
1306	Bil	0.0013	0.02	Niranjan Naskar Son of Bijoy Of self	
1311	Bil	0.0010	0.02	Sudebi Prajapati W/o Sanjay Prajapati Of Self	
1312	Bil	0.0014	0.02	Basudeb Naskar Son of Dulal Of self	
1313	Bil	0.0009	0.02	Nandalal Prajapati S/o Gayaprasad Prajapati of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-

223



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাগ নং- ১১২	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৭.২০
সাবেক দাগ নং- ১৩০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেমীর বিবরণ	মন্তব্য
১৩১৪	বিল	০.০০২১	০.০৪	রুমা রায় চৌধুরী স্বামী-শিমুল রায় চৌধুরী সাং-নিজ	
১৩২০	বিল	০.০০০৯	০.০২	কানাই সরদার পিতা-গোবিন্দ সরদার সাং-নিজ	
১৩২২	বিল	০.০০০৭	০.০১	সন্তোষ কুমার সাউ পিতা-দেবেন্দ্র প্রসাদ সাউ সাং-নিজ	
১৩২৩	বিল	০.০০১৮	০.০৩	রাজীব চৌধুরী পিতা-লালন চৌধুরী সাং-নিজ	
১৩৩২	বিল	০.০০১৯	০.০৩	প্রতিমা মন্ডল পিতা-মন্মথ প্রামানিক সাং-নিজ	
১৩৩৭	বিল	০.০০১৫	০.০২	দীপঙ্কর ধর পিতা-শ্যামল ধর সাং-নিজ	
১৩৪৫	বিল	০.০০১৩	০.০২	রঞ্জা নন্দর স্বামী-নিরঞ্জন সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

223-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1314	Bil	0.0021	0.04	Ruma Roy Chowdhury W/o Simul Roy Chowdhury of self	
1320	Bil	0.0009	0.02	Kanai Sardar Son of Gobinda Sardar of self	
1322	Bil	0.0007	0.01	Santosh Kumar Shau S/o Debendra Prasad Sahu of self	
1323	Bil	0.0018	0.03	Rajib Chowdhury Son of Lalan Chowdhury of self	
1332	Bil	0.0019	0.03	Pratima Mondal S/o Manmatha Pramanik of self	
1333	Bil	0.0015	0.02	Dipankar Dhar S/o Shyamal Dhar of self	
1345	Bil	0.0013	0.02	Ratna Naskar W/o Niranjana Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৯২	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৭.২০
সাবেক দাগ নং- ১০০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১৩৪৮	বিল	০.০০৪৩	০.০৭	সুবোধ কুমার সামুই পিতা-দেবেন্দ্রনাথ সামুই সাং-নিজ	
১৩৫০	বিল	০.০০০৯	০.০১	সোমা কাইরি স্বামী-মুকেশ সাং-নিজ	
১৩৫২	বিল	০.০০১৯	০.০৩	শিবপ্রসাদ দাস পিতা-উমেশ চন্দ্র দাস সাং-নিজ	
১৩৫৬	বিল	০.০০১০	০.০২	মুকেশ কাইরি পিতা-লক্ষী প্রসাদ কাইরি সাং-নিজ	
১৩৫৮	বিল	০.০০০৭	০.০২	রবিন্দ্র প্রসাদ সাউ পিতা-দেবেন্দ্র প্রসাদ সাউ সাং-নিজ	
১৩৬৬	বিল	০.০০৩৫	০.০৮	কাসিম মহম্মদ পিতা-অবদুল মহম্মদ সাং-নিজ	
১৩৭০	বিল	০.০০২৯	০.০৫	ভনিমা সেন স্বামী-স্বপন সেন সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

224-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
1348	Bil	0.0043	0.07	Subodh Kumar Samui S/o Debendra Nath Samui of self	
1350	Bil	0.0009	0.01	Soma Kairi W/o Mukesh Of self	
1352	Bil	0.0019	0.03	Shib Prasad Das S/o Umesh Chandra Das of self	
1356	Bil	0.0010	0.02	Mukesh Kairi S/o Laxmi Prasad Kairi of self	
1358	Bil	0.0007	0.02	Rabindra Prasad Shau S/o Debendra Prasad Shau of self	
1366	Bil	0.0035	0.08	Kasim Mohamamd S/o Abdul Mohamamd of self	
1370	Bil	0.0029	0.05	Tanima Sen W/o Swapan Sen Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখল তথ্য-



225

[১৬১৫০০৫]

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাখল নং- ১৯২
সাবেক দাখল নং- ১৩০

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ১৭.২০

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্বের/লেসীর বিবরণ	মন্তব্য
১৩৭৮	বিল	০.০০০৭	০.০১	রুপা সাউ স্বামী-অশোক সাউ সাং-নিজ	
১৩৭৯	বিল	০.০০১৯	০.০৩	মমতা দাস স্বামী-অমিয় সাং-নিজ	
১৩৮২	বিল	০.০০১২	০.০৩	সুমন চক্রবর্তী পিতা-পরিমল চক্রবর্তী সাং-নিজ	
১৩৮৩	বিল	০.০০০৭	০.০১	সঙ্গীতা সাউ স্বামী-সন্তোষ কুমার সাউ সাং-নিজ	
১৩৮৫	বিল	০.০০০৭	০.০১	কুসুম দেবী সাউ স্বামী-রবীন্দ্রনাথ সাউ সাং-নিজ	
১৩৮৭	বিল	০.০০০৭	০.০১	অশোক সাউ পিতা-গোপাল সাউ সাং-নিজ	
১৩৯৪	বিল	০.০০২৪	০.০৪	রীতা দেবী ঝা স্বামী-সন্তোষ কুমার ঝা সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

225-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1378	Bil	0.0007	0.01	Rupa Sau W/o Ashok Sau Of self	
1379	Bil	0.0019	0.03	Mamata Das W/o Amiya Of self	
1382	Bil	0.0012	0.03	Suman Chakraborty S/o Parimal Chakraborty	
1383	Bil	0.0007	0.01	Sangita Sau W/o Santosh Kumar Sau of self	
1385	Bil	0.0007	0.01	Kusum Devi Sau W/o Rabindra Sau Of self	
1387	Bil	0.0007	0.01	Ashok Sau S/o Gopal Sau Of self	
1394	Bil	0.0024	0.04	Rita Devi Jha W/o Santosh Kumar Jha, of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের কার্য
-দায়ের তথ্য-

226



[১৬১৫০০৫]

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ১১২
সাবেক দাগ নং- ১৩০

রক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাপ(এ)- ১৭.২০

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাপ(এ)	স্বামীর/লেপীর বিবরণ	মতন
১৩৯৯	বিল	০.০০২৩	০.০৪	সোনালী দেবী ঝা স্বামী-রঘুদেব ঝা সাং-নিজ	
১৪০১	বিল	০.০০৬৭	০.১২	ইয়াস এডুকেশন ট্রাস্ট পক্ষে ডাইরেক্টর সাং-নিজ	
১৪০২	বিল	০.০০৭৭	০.১৪	ইয়াস এডুকেশন ট্রাস্ট পক্ষে ডাইরেক্টর সাং-নিজ	
১৪০৫	বিল	০.০০৭২	০.১২	অভিজিত দে পিতা-সুধাংশু মোহন দে সাং-নিজ	
১৪১৫	বিল	০.০০৩৮	০.০৭	রবীন্দ্র নাথ চৌধুরী পিতা-দিবাকর চৌধুরী সাং-নিজ	
১৪১৬	বিল	০.০০৩৯	০.০৯	রবীন্দ্র নাথ চৌধুরী পিতা-দিবাকর চৌধুরী সাং-নিজ	
১৪১৭	বিল	০.০০৩৪	০.০৬	রবীন্দ্র নাথ চৌধুরী পিতা-দিবাকর চৌধুরী সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

226-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1399	Bil	0.0023	0.04	Sonali Devi Jha W/o Brahma Deb Jha of self	
1401	Bil	0.0067	0.12	On behalf of Yeas Education Trust, Director Of self	
1402	Bil	0.0077	0.14	On behalf of Yeas Education Trust, Director Of self	
1405	Bil	0.0072	0.12	Abhijit Dey S/o Sudhangshu Mohan Dey Of self	
1415	Bil	0.0038	0.07	Rabindra Nath Chowdhury S/o Dibakar Chowdhury of self	
1416	Bil	0.0049	0.09	Rabindra Nath Chowdhury S/o Dibakar Chowdhury of self	
1417	Bil	0.0034	0.06	Rabindra Nath Chowdhury S/o Dibakar Chowdhury of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKVMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
মমটি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখল তথ্য-

227



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১১২	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৭.২০
সাবেক দাগ নং- ১৩০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেগীর বিবরণ	মন্তব্য
১৪১৮	বিল	০.০৩৩৬	০.০৬	প্রিন্স কুমার পিতা-ওম প্রকাশ সাউ সাং-নিজ	
১৪১৯	বিল	০.০০৭১	০.৩৭	মনি নারায়ন সাউ পিতা-বেনারসি সাউ সাং-নিজ	
১৪২১	বিল	০.০০১৪	০.০৩	উচ্চলা দাস স্বামী-গৌরাস দাস সাং-নিজ	
১৪২৩	বিল	০.০০১৯	০.০৩	মালতী মন্ডল স্বামী-শঙ্কু মন্ডল সাং-নিজ	
১৪২৭	বিল	০.০১৯৮	০.০৩	তন্ময় কুমার কাণ্ডার পিতা-রনজিত কুমার কাণ্ডার সাং-নিজ	
১৪৩৭	বিল	০.০০২০	০.০৩	বাসবীর সিং পিতা-হরজিন্দার সিং সাং-নিজ	
১৪৩৮	বিল	০.০০১১	০.০২	মনজিত কউর স্বামী-হরজিন্দার সিং সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

227-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1418	Bil	0.0336	0.06	Prince Kumar S/o Omprakash Sau Of self	
1419	Bil	0.0071	0.37	Mani Narayan Sau S/o Benarasi Sau Of self	
1421	Bil	0.0014	0.03	Ujjla Das W/o Gouranga Das Of self	
1423	Bil	0.0019	0.03	Malati Mondal W/o Shambu Mondal Of self	
1427	Bil	0.0198	0.03	Tanmoy Kumar Kandar Son of Ranjit Kumar Kandar of self	
1437	Bil	0.0020	0.03	Yasvir Singh Son of Harjider Singh Of self	
1438	Bil	0.0011	0.02	Manjit Kaur W/o Harjinder Singh Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের কার্য
-দাখলের তথ্য-

228



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	থানা- সোনারপুর
দাখল নং- ১৯২	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৭.২০
সাবেক দাখল নং- ১০০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্বের/লেসীর বিবরণ	মন্তব্য
১৪০৯	বিল	০.০০১১	০.০২	হুম্মীপ সিং পিতা-হরজিন্দার সিং সাং-নিজ	
১৪৪১	বিল	০.০০১৯	০.০০	রাকেশ কিরন গুপ্তা পিতা-রাম চন্দ্র প্রসাদ সাং-নিজ	
১৪৪৫	বিল	০.০০০২	০.০০	অরুজিত সাহা পিতা-অরুজিত সাহা সাং-নিজ	
১৪৪৮	বিল	০.০০০২	০.০১	শমিষ্টা সাহা স্বামী-অরুজিত সাহা সাং-নিজ	
১৪৪৯	বিল	০.০০১৪	০.০২	কুমুম কলি দেশবান্দুবি স্বামী-অমিতোষ হালদার সাং-নিজ	
১৪৫০	বিল	০.০০১৯	০.০০	অরুণ যাদব পিতা-মদুসুদন সাং-নিজ	
১৪৫১	বিল	০.০০৪৬	০.০৮	মনিশনাথ ব্যানার্জী পিতা-মনমথনাথ ব্যানার্জী সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

228-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1439	Bil	0.0011	0.02	Yasdip Singh Son of Harjinder Singh of self	
1441	Bil	0.0019	0.03	Rakesh Kiran Gupta Son of Ram Chandra Prasad of self	
1445	Bil	0.0002	0.00	Arijit Saha Son of Ajit Saha Of self	
1448	Bil	0.0002	0.01	Sarmistha Saha W/o Arijit Saha Of self	
1449	Bil	0.0014	0.02	Kusumkali Deshbandhi W/o Amitosh Halder of self	
1450	Bil	0.0019	0.03	Arun Yadav Son of Madhusudan Of self	
1451	Bil	0.0046	0.08	Manish Nath Banerjee Son of Manmatha Banerjee of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাণের তথ্য-

229



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাণ নং- ১১২	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৭.২০
সংকেত দাণ নং- ১০০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্ব/লেসীর বিবরণ	মন্তব্য
১৪৫৪	বিল	০.০০১৭	০.০২	জ্যোত্স্না নন্দর স্বামী-অয়েতা সাং-নিজ	
১৪৫৭	বিল	০.০০২৪	০.০৪	বিকাশ মিত্রী পিতা-সুধন্য সাং-নিজ	
১৪৫৮	বিল	০.০০১৬	০.০২	ববিতা সাউ পিতা-সমজয় সাং-নিজ	
১৪৬২	বিল	০.০০১৪	০.০২	উত্তম নন্দর পিতা-কানাই সাং-নিজ	
১৪৬৩	বিল	০.০০১৪	০.০২	বাবলু হালদার পিতা-সুরেন সাং-নিজ	
১৪৬৫	বিল	০.০০১৬	০.০২	সেএন পৈত্রিক কোস্টার পিতা-ফ্রেন্সীস মুগেন সাং-কোলকাতা	
১৪৬৬	বিল	০.০০১২	০.০৩	রিঙ্কি ডামাং স্বামী-সিয়ান প্যাট্রিক কোস্টার সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

229-A
Transferred Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1454	Bil	0.0017	0.02	Jyotsna Naskar S/o Adwetya Of self	
1457	Bil	0.0024	0.04	Bikash Mistri Son of Sudhanya Of self	
1458	Bil	0.0016	0.02	Babita Sau D/o Sanjay Of self	
1462	Bil	0.0014	0.02	Uttam Naskar S/o Kanai Of self	
1463	Bil	0.0014	0.02	Bablu Halder S/o Suren Of self	
1465	Bil	0.0016	0.02	S.N. Patrick Coaster Friendis Jugen Of Kolkata	
1466	Bil	0.0012	0.03	Rinki Tamang W/o Siyan Patrick Coaster Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

২৩০

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দায়ের জ্ঞা-



[১৬১৫০০৫]

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটপাড়া
দাগ নং- ১১২
মাবেক দাগ নং- ১৩০

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

থানা- সোনারপুর
জমির পরিমাণ(এ)- ১৭.২০

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/পেশীর বিবরণ	মন্তব্য
১৪৭৮	বিল	০.০০২০	০.০৩	শঙ্কর সিং পিতা-চন্দ্রিকা মাং-নিজ	
১৪৭৯	বিল	০.০০০৯	০.০১	মিনা মন্ডল স্বামী-অরুণ মাং-নিজ	
১৪৮০	বিল	০.০০০৯	০.০১	শুভ মন্ডল পিতা-অরুণ মাং-নিজ	
১৪৮৬	বিল	০.০০২৩	০.০৪	শ্যামা দাস পিতা-সুভাষ চন্দ্র মাং-নিজ	
১৪৯৩	বিল	০.০০০৯	০.০৩	সৌভিক বিশ্বাস পিতা-সৌমেন্দ্র নাথ মাং-গরুফা	
১৫০১	বিল	০.০০৭২	০.০৪	শ্যামা দাস পিতা-সুভাষ চন্দ্র মাং-নিজ	
১৫০২	বিল	০.০০৩৮	০.০৭	অসিত দোলুই পিতা-কৃষ্ণপদ মাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

230-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1478	Bil	0.0020	0.03	Sankar Singh S/o Chandrika Of self	
1479	Bil	0.0009	0.01	Meena Mondal W/o Arun Of self	
1480	Bil	0.0009	0.01	Subha Mondal S/o Arun Of self	
1486	Bil	0.0023	0.04	Shyama Das S/o Subhash Chandra of self	
1493	Bil	0.0009	0.03	Souvik Biswas S/o Soumendra Nath of Garfa	
1501	Bil	0.0072	0.04	Shyama Das Son of Subhash Chandra Of self	
1502	Bil	0.0038	0.07	Asit Dolui S/o Krishna Pada Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-

231



[১৬১৫০০৫]

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাগ নং- ১৯২
সাবেক দাগ নং- ১৩০

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ১৭.২০

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
১৫০৮	বিল	০.০০২৫	০.০৪	উদ্ধলা দাস পিতা-গৌরাস সাং-১ হাতাগাছি	
১৫২২	বিল	০.০০৫৭	০.১০	ইন্দ্রনীল পাল পিতা-ভারক চন্দ্র পাল সাং-নিজ	
১৫৩৮	বিল	০.০০১৪	০.০৩	অমিতোষ হালদার পিতা-নিরঞ্জন সাং-নিজ	
১৫৪২	বিল	০.০০১৯	০.০৩	সুনীল কুমার রায় পিতা-রাম চন্দ্র রায় সাং-নিজ	
১৫৫৭	বিল	০.০০০৭	০.০১	শিকন্দর শর্মা পিতা-উপেন্দ্র সাং-নিজ	
১৫৫৮	বিল	০.০০১৯	০.০৩	সায়ন্তনী বাউল অধিকারী স্বামী-দেবাংশু সাং-নিজ	
১৫৬১	বিল	০.০০২৩	০.০৪	বিনয় সরকার পিতা-দুলাল সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

231-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1508	Bil	0.0025	0.04	Ujjala Das Son of Gouranga Of No.1 Hatagachi	
1522	Bil	0.0057	0.10	Indranil Pal Son of Tarak Chandra Pal Of self	
1538	Bil	0.0014	0.03	Amitosh Halder S/o Niranjan Of self	
1542	Bil	0.0019	0.03	Sunil Kumar Roy S/o Ram Chandra Roy of self	
1557	Bil	0.0007	0.01	Shikander Sharma S/o Upendra Of self	
1558	Bil	0.0019	0.03	Sayantani Baul Adhikari W/o Debangshu Of self	
1561	Bil	0.0023	0.04	Binoy Sarkar Son of Dulal Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৯২	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৭.২০
সাবেক দাগ নং- ১৩০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেপীর বিবরণ	মন্তব্য
১৬০১	বিল	০.০০১৯	০.০৩	বিশ্বজিত মন্ডল পিতা-বাচাল সং-নিজ	
১৬০৯	বিল	০.০০১৯	০.০৩	গোপাল চন্দ্র মাইতি পিতা-রতন চন্দ্র সং-নিজ	
১৬১১	বিল	০.০০১৯	০.০৩	মিতালী সরদার স্বামী-বটুল সং-নিজ	
১৬২৮	বিল	০.০০০৬	০.০১	প্রধান সাউ পিতা-মুকুন্দি সং-নিজ	
১৬২৯	বিল	০.০০২২	০.০৪	প্রেম কুমার মাহাত পিতা-রামদেব সং-নিজ	
১৬৩৬	বিল	০.০০১৪	০.০২	অলোক হালদার পিতা-কংস সং-নিজ	
১৬৫০	বিল	০.০০৬৭	০.১১	বিজলী হালদার স্বামী-বিশ্বজিত সং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

232-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1601	Bil	0.0019	0.03	Biswajit Mondal Son of Bachal Of self	
1609	Bil	0.0019	0.03	Gopal Chandra Maity S/o Ratan Chandra Of self	
1611	Bil	0.0019	0.03	Mitali Sardar W/o Batul Of self	
1628	Bil	0.00106	0.01	Pradhan Sau S/o Munshi Of self	
1629	Bil	0.0022	0.04	Prem Kumar Mahato S/o Ramdeb Of self	
1636	Bil	0.0014	0.02	Alok Halder S/o Kangsa Of self	
1653	Bil	0.0067	0.11	Bijali Halder W/o Biswajit Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি জমি ও জমি সংস্থার আধিকারিকের করণ
-দাখল তথ্য-

233



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- আটঘরা
দাখল নং- ১৯২
সাবেক দাখল নং- ১০০

ব্লক- সোনারপুর
জে.এল.নং- ৫
শ্রেণী- বিল

খানা- সোনারপুর
জমির পরিমাণ(এ)- ১৭.২০

[১৬১৫০০৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
১৬৬০	বিল	০.০০১৯	০.০০	ভাস্কর সেনগুপ্ত পিতা-ঐমলেন্দু সেনগুপ্ত সাং-ডি ৩২ ১১২ পাতালেস্বর খানা দশাঙ্গমেদ বারানসী	
১৭১৫	বিল	০.০০৩৮	০.০৬	আলনা প্রামানিক স্বামী-দিলীপ সাং-নিজ	
১৭৩৭	বিল	০.০০২৪	০.০৪	অনুপ কুমার মন্ডল পিতা-চন্ডিচরণ সাং-নিজ	
১৭৩৮	বিল	০.০০৩৮	০.০৭	সঞ্জয় বর্মণ পিতা-রবীন্দ্রনাথ বর্মণ সাং-নিজ	
১৭৬১	বিল	০.০০১৯	০.০০	সদানন্দ মন্ডল পিতা-চিত্তরঞ্জন মন্ডল সাং-নিজ	
১৭৬২	বিল	০.০০২৪	০.০৪	ভিধি মন্ডল স্বামী-অনুপ কুমার মন্ডল সাং-নিজ	
১৮৩৮	বিল	০.০০০৯	০.০১	নয়নকিশোর দাস পিতা-পদ্ম চরণ সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

233-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
1663	Bil	0.0019	0.03	Bhaskar Sengupta Son of Amalendu Sengupta Of D 32, 112, Pateleswar, P.S. Dashawamed Varanasi	
1715	Bil	0.0038	0.06	Alpana Pramanik W/o Dilip Of self	
1737	Bil	0.0024	0.04	Anup Kumar Mondal S/o Chandi Charan Of self	
1738	Bil	0.0038	0.07	Sanjoy Barman S/o Rabindra Barman	
1761	Bil	0.0019	0.03	Sadananda Mondal Son of Chitta Ranjan Mondal of self	
1762	Bil	0.0024	0.04	Tithi Mondal W/o Anup Kumar Mondal of self	
1838	Bil	0.0009	0.01	Nayan Kishore Das S/o Padma Charan Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKVMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের কার্য
-দাগের তথ্য-

234



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১১২	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৭.২০
সাবেক দাগ নং- ১৩০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১৮৮০	বিল	০.০০২৫	০.০৪	অপূর্ব লাল ঘোষ পিতা-কার্তিক ঘোষ স্বাং-নিজ	
১৮৮৪	বিল	০.০০১৯	০.০৩	প্রশান্ত হালদার পিতা-গুরুপদ হালদার স্বাং-নিজ	
১৯১২	বিল	০.০০৪১	০.০৭	প্রেমকুমার মাহাতো পিতা-রামদেব মাহাতো স্বাং-নিজ	
১৯২০	বিল	০.০০৬১	০.১০	উদয়ন পাল পিতা-উশ্বান চন্দ্র পাল স্বাং-নিজ	
১৯৯১	বিল	০.০০০৭	০.০৩	নবনিতা বাগানি পিতা-কৃপাসিঙ্কু স্বাং-নিজ	
২০১৭	বিল	০.০০১২	০.০৩	সঞ্জয় দে পিতা-সুধীর দে স্বাং-নিজ	
২০১৮	বিল	০.০০১২	০.০৪	স্বপ্না দে স্বামী-সঞ্জয় স্বাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

234-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
1880	Bil	0.0025	0.07	Apurba Lal Ghosh Son of Kartick Ghosh Of self	
1884	Bil	0.0019	0.03	Prasanta Halder S/o Gurupada Halder of self	
1912	Bil	0.0041	0.07	Prem Kumar Mahato S/o Ramdeb Mahato Of self	
1920	Bil	0.0061	0.10	Udyan Pal Son of Uthhan Chandra Pal Of self	
1991	Bil	0.0007	0.03	Nabanita Bagani D/o Kripasindhu Of self	
2017	Bil	0.0012	0.03	Sanjay Dey S/o Sudhir Dey Of self	
2018	Bil	0.0012	0.04	Swapna Deyh W/o Sanjoy Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখের তথ্য-

235



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৯২	শ্রেণী- বিল	ভূমির পরিমাণ(এ) - ১৭.২০
সাবেক দাগ নং- ১৩০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
২০৩৩	বিল	০.০০১৯	০.০৩	মধুমিতা অধিকারী স্বামী-রাজু সাং-নিজ	
২০৫২	বিল	০.০০১৯	০.০৩	শ্যামলী মন্ডল স্বামী-বিতীশ সাং-নিজ	
২০৫৫	বিল	০.০০১২	০.০২	সুব্রত কুমার কুইল্যা পিতা-অক্ষয়া কুমার কুইল্যা সাং-নিজ	
২০৫৬	বিল	০.০০১৩	০.০২	নন্দিতা দোলই ওরফে কুইল্যা স্বামী-সুব্রত কুমার কুইল্যা সাং-নিজ	
২০৬২	বিল	০.০০০৬	০.০৩	মৃত্যঞ্জয় রং পিতা-মলয় রং সাং-নিজ	
২০৬৫	বিল	০.০০২০	০.০৩	আম্বনা সারোগী পিতা-রামঅবতার সারোগী সাং-নিজ	
২০৬৬	বিল	০.০০২০	০.০৩	কম্বনা সারোগী পিতা-রামঅবতার সারোগী সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

235-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2033	Bil	0.0019	0.03	Madhumita Adhikari W/o Raju Of self	
2052	Bil	0.0019	0.03	Shyamali Mondal W/o Bitish Of self	
2055	Bil	0.0012	0.02	Subrata Kumar Kuilya Son of Akshya Kumar Kuilya Of self	
2056	Bil	0.0013	0.02	Nandita Dolui @ Kuilya, W/o Subrata Kumar Kuilya Of self	
2062	Bil	0.0006	0.03	Mrityunjoy Rang Son of Malay Rang Of self q	
2065	Bil	0.0020	0.03	Alpana Sarogi Son of Ramavatar Sarogi of self	
2066	Bil	0.0020	0.03	Kalpana Sarogi Son of Ramavatar Sarogi of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৯২	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৭.২০
সাবেক দাগ নং- ১০০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
২০৭২	বিল	০.০০২৫	০.০৪	সঙ্গীতা পাল পিতা-উৎখান চন্দ্র পাল মাং-নিজ	
২০৭৮	বিল	০.০০৫৭	০.১০	পূজা কুমারী পিতা-রাজেন্দ্র সাউ মাং-নিজ	
২০৮৯	বিল	০.০০১৯	০.০৩	নিটন ঘোষ পিতা-নির্মল ঘোষ মাং-নিজ	
২০৯৪	বিল	০.০০১৯	০.০৩	রমেশ দাস পিতা-প্রাণবল্লভ দাস মাং-নিজ	
২০৯৫	বিল	০.০০১৯	০.০৩	মৌমিতা দাস পিতা-গৌরাঙ্গ দাস মাং-নিজ	
২১০১	বিল	০.০০৪৫	০.০৮	জয়ন্ত কুমার ভূইয়া পিতা-রামচন্দ্র ভূইয়া মাং-নিজ	
২১১০	বিল	০.০০৪২	০.০৭	শঙ্কর দাস পিতা-লক্ষণ দাস মাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

236-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2072	Bil	0.0025	0.04	Sangita Pal D/o Utthan Chandra Pal Of self	
2078	Bil	0.0057	0.10	Puja Kumari S/o Rajendra Sau Of self	
2089	Bil	0.0019	0.03	Nitan Ghosh Son of Nirmal Ghosh Of self	
2094	Bil	0.0019	0.03	Ramesh Das Son of Pranballav Das Of self	
2095	Bil	0.0019	0.03	Moumita Das Son of Gouranga Das Of self	
2101	Bil	0.0045	0.08	Jayanta Kumar Bhuinya Son of Rampada Bhuinya Of self	
2113	Bil	0.0042	0.07	Shankar Das Son of Lakshan Das Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-

237



[১৬১৫০০৫]

জেলা- দক্ষিণ ২৪ পরগণা ব্লক- সোনারপুর
মৌজা- আটঘরা জে.এল.নং- ৫ খানা- সোনারপুর
দাগ নং- ১৯২ প্রণী- বিল জমির পরিমাণ(এ)- ১৭.২০
সাবেক দাগ নং- ১৩০

খতিয়ান নং	প্রণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
২১১৪	বিল	০.০০০৮	০.০৪	মধুকর রায় পিতা-তারকেশ্বর রায় সাং-নিজ	
২১১৫	বিল	০.০০০১	০.০১	উর্মিলা দেবী পিতা-বড়িনাথ সাং-নিজ	
২১১৬	বিল	০.০০২৫	০.০৪	সচিন বর্মণ পিতা-বিজয় কুমার বর্মণ সাং-নিজ	
২১১৭	বিল	০.০০০৩	০.০২	টুটুল দাস পিতা-বিশাল দাস সাং-নিজ	
২১১৮	বিল	০.০০১৮	০.০৪	অর্চনা গুপ্তা স্বামী-গৌতম সাং-নিজ	
২১১৯	বিল	০.০০২৭	০.০৪	গৌতম গুপ্তা পিতা-গয়াপ্রসাদ সাং-নিজ	
২১২০	বিল	০.০০২২	০.০৩	সুমতি হালদার স্বামী-পলাশ কাণ্ডি হালদার সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

237-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas	Block- Sonarpur	
Mouza- Atghara	J.L. No. 5	Police Station- Sonarpur
Plot No. 192	Class-Bil	Area of land-(A): 17.20
Old Plot No. 130		

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
2114	Bil	0.0008	0.04	Madhukar Roy Son of Tarakeswar Roy of self	
2115	Bil	0.0001	0.01	Urmila Devi Son of Badrinath Of self	
2116	Bil	0.0025	0.04	Sachin Barman S/o Bijoy Kumar Barman of self	
2117	Bil	0.0003	0.02	Tutul Das Son of Bishan Das Of self	
2118	Bil	0.0018	0.04	Archana Gupta W/o Goutam Of self	
2119	Bil	0.0027	0.04	Goutam Gupta Son of Gaya Prasad Of self	
2123	Bil	0.0022	0.03	Sumati Halder W/o Palash Kanti Halder of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখলের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা ব্লক- সোনারপুর [১৬১৫০০৫]
মৌজা- আটঘরা জে.এল.নং- ৫ থানা- সোনারপুর
দাগ নং- ১৯২ শ্রেণী- বিল জমির পরিমাণ(এ)- ১৭.২০
সাবেক দাগ নং- ১৩০

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
২১২৪	বিল	০.০০৫০	০.০৮	মইমুন নিশা স্বামী-মহঃ নইমুদ্দিন সাং-নিজ	
২১৩৭	বিল	০.০০১০	০.০২	পুষ্পাঙ্গলী দাস স্বামী-নয়ন কিশোর দাস সাং-নিজ	
২১৪০	বিল	০.০০০৭	০.০১	গৌরী দাস স্বামী-বিষণ দাস সাং-নিজ	
২১৪৪	বিল	০.০০৪০	০.০৬	গিরি সূর্য্য স্বামী ওরফে দেবব্রত দাস পিতা-শঙ্করানন্দ গিরি সাং-নিজ	
২১৫২	বিল	০.০০২২	০.০৩	সুব্রত দাস পিতা-বিশ্বনাথ দাস সাং-নিজ	
২১৬২	বিল	০.০০০৮	০.০৫	বিকাশ কোচার পিতা-সরজিৎ কুমার কোচার সাং-নিজ	
২১৭৮	বিল	০.০০০৫	০.০৩	রিমঝিম কুমারী পিতা-বান্টি ঠাকুর সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

238-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2124	Bil	0.0050	0.08	Maimum Nisha W/o Md. Naimuddin Of self	
2137	Bil	0.0010	0.02	Puspanjali Das W/o Nayan Kishore Das of self	
2140	Bil	0.0007	0.01	Gouri Das W/o Bishan Das Of self	
2144	Bil	0.0040	0.06	Giri Surja Swami alias Debabrata Das Son of Shankaranda Giri of self	
2152	Bil	0.0022	0.03	Subrata Das Son of Biswanath Das of self	
2162	Bil	0.0008	0.05	Bikash Kochar Son of Surajit Kumar Kochar of self	
2178	Bil	0.0005	0.03	Rimjhim Kumari Son of Banti Thakur Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৯২	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৭.২০
সাবেক দাগ নং- ১৩০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
২১৭৯	বিল	০.০০০৬	০.০৪	গৌতম কুমার সরদার পিতা-রবিরাম সরদার সাং-নিজ	
২২০৬	বিল	০.০০০৬	০.০৩	গৌতম কুমার সরদার পিতা-রবিরাম সরদার সাং-নিজ	
২২৩৬	বিল	০.০০১০	০.০১	সুশান্ত ব্যানার্জী ব্রহ্মপদ ব্যানার্জী সাং-নিজ	
২২৩৭	বিল	০.০০১০	০.০২	নীলু ব্যানার্জী পিতা-ব্রহ্মপদ ব্যানার্জী সাং-নিজ	
২২৩৯	বিল	০.০০৪৮	০.০৮	বিজলী হালদার স্বামী-বিশ্বজিৎ হালদার সাং-নিজ	
২২৬০	বিল	০.০০১৯	০.০৩	রবীন মন্ডল পিতা-শ্যামলাল সাং-নিজ	
২২৬২	বিল	০.০০০৬	০.০৪	উজ্জ্বলা দাস স্বামী-গৌরাজ দাস সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

239 - A

Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
2179	Bil	0.0006	0.04	Goutam Kumar Sardar S/o Rabiram Sardar Of self	
2206	Bil	0.0006	0.03	Goutam Kumar Sardar Son of Rabiram Sardar Of self	
2236	Bil	0.0010	0.01	Sushanta Banerjee Son of Brahma Pada Banerjee of self	
2237	Bil	0.0010	0.02	Nilu Banerjee Son of Brahma Pada Banerjee of self	
2239	Bil	0.0048	0.08	Bijali Halder W/o Biswajit Halder Of self	
2260	Bil	0.0019	0.03	Rabin Mondal W/o Shyamlal Of self	
2262	Bil	0.0006	0.04	Ujjala Das Wife of Gouranga Das of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখলের তথ্য-



জেলা- পশ্চিম ২৪ পরগণা রক- সোনারপুর [১৬১৫০০৫]
মৌজা- আটঘরা জে.এল.নং- ৫ খানা- সোনারপুর
দাগ নং- ১১২ শ্রেণী- বিল জমির পরিমাণ(এ)- ১৭.২০
সাবেক দাগ নং- ১৩০

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
২২৬৩	বিল	০.০০০৮	০.০৫	সুভাষ কুমার সিং পিতা-মনোজ কুমার সিং মাং-নিজ	
২২৬৪	বিল	০.০০১০	০.০৪	সবিতা ঘোষ স্বামী-পার্শ্বপ্রতিম ঘোষ মাং-নিজ	
২২৭৪	বিল	০.০০১০	০.০২	অনিতা মিশ্র স্বামী-রমাকান্ত মিশ্র মাং-নিজ	
২২৭৫	বিল	০.০০১০	০.০২	রামাকান্ত মিশ্র পিতা-নন্দ কিশোর মাং-নিজ	
২২৮৫	বিল	০.০০১৮	০.০২	মৃগাঙ্ক মোহন দাস পিতা-স্কিরোদ গোপাল দাস মাং-নিজ	
২২৮৬	বিল	০.০০০৯	০.০৭	বন্দনা দাস স্বামী-হরিদাস দাস মাং-নিজ	
২২৯৪	বিল	০.০০১৬	০.০৩	রাজদ্বীপ সাউ পিতা-রাধে মাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

240-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2263	Bil	0.0008	0.05	Subhash Kumar Singh Son of Manoj Kumar Singh of self	
2264	Bil	0.0010	0.04	Sabita Ghosh Wife of Partha Pratim Ghosh of self	
2274	Bil	0.0010	0.02	Anita Mishra Wife of Ramakanta Mishra of self	
2275	Bil	0.0010	0.02	Ramakanta Mishra Son of Nanda Kishore of self	
2285	Bil	0.0018	0.02	Mriganka Mohan Das S/o Kirod Gopal Das of self	
2289	Bil	0.0009	0.07	Bandana Das W/o Haridas Das Of self	
2294	Bil	0.0016	0.03	Rajdwip Sau Son of Radhe Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- সোনারপুর	[১৬১৫০০৫]
মৌজা- আটঘরা	জে.এল.নং- ৫	খানা- সোনারপুর
দাগ নং- ১৯২	শ্রেণী- বিল	জমির পরিমাণ(এ)- ১৭.২০
সাবেক দাগ নং- ১৩০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বয়ংক্রিয়/লেন্সীর বিবরণ	মন্তব্য
২৩০০	বিল	০.০০০৪	০.০৩	শ্যামল কিশোর রায় পিতা-রসিক কুমার রায় সাং-নিজ	
২৩১৯	বিল	০.০০১৯	০.০৩	মায়া ঘোষ স্বামী-নন্দু ঘোষ সাং-নিজ	
২৩২৭	বিল	০.০০০৯	০.০১	গায়েত্রী পরামানিক স্বামী-অমিয় পরামানিক সাং-নিজ	
২৩২৮	বিল	০.০০০৯	০.০১	অমিয় পরামানিক পিতা-ভরনী পরামানিক সাং-নিজ	
২৩২৯	বিল	০.০০০২	০.০২	চন্দনা দাস স্বামী-প্রবীর দাস সাং-নিজ	
২৩৩০	বিল	০.০০০৪	০.০৪	রীতা রায় পিতা-প্রফুল্ল কুমার রায় সাং-নিজ	
২৩৩১	বিল	০.০০০৮	০.০৭	সৌরভ চ্যাটার্জী শর্মিষ্ঠা চ্যাটার্জী সাং-নিজ	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec 9 of the EKWMA Act 2006.

For Office Use Only.

241-A
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot /Lessee	Remarks
2300	Bil	0.0004	0.03	Shamal Kishore Roy S/o Rasik Kumar Roy of self	
2319	Bil	0.0019	0.03	Maya Ghosh W/o Nantu Ghosh Of self	
2327	Bil	0.0009	0.01	Gayetri Pramanik W/o Amiya Paramanik of self	
2328	Bil	0.0009	0.01	Amiya Pramanik Son of Bharani Pramanik of self	
2329	Bil	0.0002	0.02	Chandana Das Wife of Prabir Das Of self	
2330	Bil	0.0004	0.04	Rita Roy Son of Prafulla Kumar Roy Of self	
2331	Bil	0.0008	0.07	Sourav Chatterjee Sarmistha Chatterjee Of self	

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

242-A
Translated Copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas Block- Sonarpur
Mouza- Atghara J.L. No. 5 Police Station- Sonarpur
Plot No. 192 Class-Bil Area of land-(A): 17.20
Old Plot No. 130

Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2332	Bil	0.0003	0.03	Jhunu Dey D/o Rabin Dey Of self	
2333	Bil	0.0002	0.02	Prabir Das Son of Narayan Das Of self	
2338	Bil	0.0003	0.03	Pankajpani Saha Son of Khargpani Of self	
2350	Bil	0.0030	0.05	Samar Pramanik S/o Hiren Pramanik Of self	
2354	Bil	0.0029	0.05	Gita Roy Son of Praffulla Of self	
2356	Bil	0.0009	0.01	Suwendu Naskar S/o Mahadeb Naskar Of self	
		1.0000	17.2		

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

242-B
Translated copy

Government of West Bengal
Office of the Block Land and Land Reforms Officer

PLOT INFORMATION

[1615005]

District: South 24 Parganas

Block- Sonarpur

Mouza- Atghara

J.L. No. 5

Police Station- Sonarpur

Plot No. 192

Class-Bil

Area of land-(A): 17.20

Old Plot No. 130

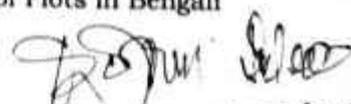
Khatian No.	Class	Share	Share in the area(A)	Particulars of Ryot / Lessee	Remarks
2332	Bil	0.0003	0.03	Jhunu Dey D/o Rabin Dey Of self	
2333	Bil	0.0002	0.02	Prabir Das Son of Narayan Das Of self	
2338	Bil	0.0003	0.03	Pankajpani Saha Son of Khargpani Of self	
2350	Bil	0.0030	0.05	Samar Pramanik S/o Hiren Pramanik Of self	
2354	Bil	0.0029	0.05	Gita Roy Son of Praffulla Of self	
2356	Bil	0.0009	0.01	Suwendu Naskar S/o Mahadeb Naskar Of self	
		1.0000	17.2		

Any change of classification or character of land in this plot requires sanction of competent authority in terms of sec. 9 of the EKWMA Act, 2006.
For office use only

Page 45 of 45

18.03.2024 07:26 PM

Certified to be the English translation of an Information of Plots in Bengali


R. Islam

Rtd. Senior Interpreting Officer (C)